

Prison Statistics India 2018



National Crime Records Bureau
Ministry of Home Affairs

Prison Statistics India 2018



National Crime Records Bureau
(Ministry of Home Affairs)
Government of India
National Highway – 8, Mahipalpur,
New Delhi - 110 037.

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**National Crime Records Bureau
(Ministry of Home Affairs)
Government of India
National Highway – 8, Mahipalpur,
New Delhi - 110 037.
Phone : 011-26782253
Email : prison@ncrb.nic.in
Website : <http://ncrb.gov.in>**

AJAY BHALLA, IAS



सत्यमेव जयते

गृह सचिव
Home Secretary
भारत सरकार
Government of India
North Block,
New Delhi



Message

It gives me immense pleasure to note that National Crime Records Bureau (NCRB) is bringing out the 24th edition of the annual publication 'Prison Statistics India' for the year 2018.

2. This annual publication serves as the principal reference document on various aspects of prison administration in the country. I am sure it will be useful in formulation of policies and schemes, as also research.

3. I thank the Prison Departments of States and Union Territories for furnishing the required data for this publication.

4. I appreciate the efforts made by NCRB to compile and collate the data on prison statistics for the year 2018.

(Ajay Bhalla)

Place: New Delhi

Date:23.12.2019

राम फल पवार, भा.पु.से.
निदेशक

Ram Phal Pawar, IPS
Director

Tel. : 91-11-26782253 (O)

Fax : 91-11-26735556

E-mail : director@ncrb.nic.in



राष्ट्रीय अपराध रिकार्ड ब्यूरो
गृह मंत्रालय, भारत सरकार
राष्ट्रीय राजमार्ग-8, महिपालपुर
नई दिल्ली-110037

National Crime Records Bureau
Ministry of Home Affairs, Govt. of India
National Highway-8, Mahipalpur
New Delhi - 110037



FOREWORD

As Director of National Crime Records Bureau (NCRB), I feel proud to present the 24th edition of the annual publication 'Prison Statistics India 2018' (PSI 2018). Since 1995, this annual publication has been providing comprehensive statistical information on various aspects of prison administration to various stakeholders viz. Parliamentarians, Policy makers, Central & State/UT Governments, Prison Administrators, Criminologists, Researchers, Academicians, etc.

This report consists of twelve chapters, dedicated to various aspects of prison administration viz. type of prisons and its occupancy, prisoners types and demography particulars, details of Indian and Foreign prisoners, offence-wise distribution of convicts and undertrials, sentences and incarceration of prisoners, releases, transfers and movements of inmates, deaths of prisoners, jail breaks, escapes & firing in prisons, rehabilitation and welfare of prisoners, prison staff strength and prison budget and expenditure.

I express my sincere thanks to all Directors General / Inspectors General of Prisons and Prison Departments of the States/UTs for furnishing the data to bring out this publication.

I commend the dedication and hard work put in by the Officers and Staff of the Statistical Branch of the Bureau in bringing out this publication. I also take this opportunity to appreciate the efforts of the PSI Publication Team of the Bureau in publishing three editions of the PSI report, PSI-2016, 2017 & 2018 in the current year.

The Bureau, on its own initiative, has digitized and made available all editions of the 'Prison Statistics India' publication, since 1995, on NCRB website <http://ncrb.gov.in>, under proactive disclosure of information for more transparency.

NCRB welcomes the valuable suggestions and feedback from the readers of this publication, in the form attached at the end of this report, for further improvement in content and quality of future editions.



(Ram Phal Pawar)

23rd December, 2019
New Delhi

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DISCLAIMER

- ◆ **The information published in this report has been obtained from all States/UTs Prison Headquarters. NCRB has only compiled and collated the data and presented it in the form of this report. NCRB shall not be responsible for authenticity of information. Any discrepancy observed in this report, however, may be brought to the notice of the Bureau.**

LIMITATIONS

- ◆ **Due to non-receipt of data from West Bengal for the year 2018, data furnished for 2017 has been used to arrive at national level figures.**

Methodology

Methodology for Data Collection & Publication

A. Data Collection and Compilation Process

- I. The publication year refers to the calendar year i.e. 1st January to 31st December 2018.
- II. The data collection process including clarifications from States/UTs Prison Department was started in July, 2019 and continued till December, 2019.

A.1 Action by States/UTs Prisons Department

- I. The annual States/UTs data for “**Prison Statistics India**” is furnished by the Prison Department of all 36 States/UTs as per the NCRB prescribed proformae in hardcopy as well as in softcopy through Software Application developed by NCRB.
- II. A training is conducted every year for the functional officials / dealing hands of all States/UTs Prison Department to explain various issues of data reporting/data quality including entry of data in input tables.
- III. The consolidation of State level data is done by Prison Department of the concerned States/UTs and the consolidated data is shared with NCRB.
- IV. First level data validation is done at the Prison(s) level during the data capturing process itself through the validation checks provided in the NCRB software. However, this is done where prison is equipped with computers and related infrastructure.
- V. Second level data validation is done at the time of consolidation by the State/UT Prison Department through the NCRB’s Application.
- VI. Data received at NCRB are scrutinized for any discrepancy. If any discrepancy noticed, the same are communicated to the respective State/UT for clarification, verification and rectification.
- VII. Amendments, if any, in the rectified data are incorporated in the database by NCRB.

A.2 Compilation at NCRB

- I. After receiving the final data from all States/UTs, all India data is generated by NCRB.
- II. The national level tables for the “Prison Statistics India” are generated through the Application software and cross checked for data discrepancies, if any.
- III. The additional tables are prepared and made available on NCRB website. Details of these additional tables are given in **Para-B**.

B. List of Additional Tables of Prison Statistics India-2018 on NCRB Portal

S.No.	Table Name
1.	State/UT-wise Number of Jails (2016-2018)*
2.	Capacity, Inmate Population & Occupancy Rate of Jails (2016-2018)*
3.	State/UT-wise Types of Prison Inmates (2016-2018)*
4.	State/UT-wise Distribution of Convicted Prisoners in Different Jails as on 31 st December 2018
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18.	State/UT-wise Convicts and Undertrials Released during 2016-2018
19.	State/UT-wise Deaths of Prisoners during 2016-2018
20.	State/UT-wise Jail Breaks, Clashes and Firing in Jail reported during 2016-2018
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* Figures as on 31st December of the respective year

Executive Summary

Prison Statistics India–2018

Executive Summary

Prisons – Types & Occupancy

Year	No. of Prisons	Actual Capacity of Prisons	No. of Prisoners at the end of the year	Occupancy Rate at the end of the year
2016	1,412	3,80,876	4,33,003	113.7%
2017	1,361	3,91,574	4,50,696	115.1%
2018	1,339	3,96,223	4,66,084	117.6%

- As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Note: Figures as on 31st December of the respective year

1. The total number of prisons at national level has decreased from 1,412 in 2016 to 1,339 in 2018, having decreased by 5.17% during 2016-2018.
2. The 1,339 prisons in the country consist of 628 Sub Jails, 404 District Jails, 144 Central Jails, 77 Open Jails, 41 Special Jails, 24 Woman Jails, 19 Borstal School and 2 Other than the above Jails.
3. The highest number of jails were reported in Tamil Nadu (138) followed by Rajasthan (130), Madhya Pradesh (130), Andhra Pradesh (105), Karnataka (104) and Odisha (91). These Six (6) States together cover 52.13 % of total jails in the country as on 31st December, 2018.
4. Delhi has reported the highest number of Central jails (14) in the country. However, States/UTs like Arunachal Pradesh, Meghalaya, A & N Island, D & N Haveli, Daman & Diu and Lakshadweep have no central Jail as on 31st December, 2018.
5. Uttar Pradesh has reported the highest number of District jails (61). However, States/UTs like Goa, Chandigarh, D & N Haveli, Daman & Diu, Delhi, Lakshadweep and Puducherry have no District Jail as on 31st December, 2018.
6. Tamil Nadu has highest number of Sub-jails (96). However, States/ UTs like Arunachal Pradesh, Goa, Haryana, Meghalaya, Mizoram, Nagaland, Sikkim, Chandigarh and Delhi have no sub-jail in their States/UTs, as on 31st December, 2018.

7. Only 15 States/UTs were having Woman Jails (24 Woman Jails) with a total capacity of 5,593 in India. These States/ UTs (number of Jails, Inmates Capacity) are – Tamil Nadu (5) (2018), Kerala (3) (232), Bihar (2) (152), Rajasthan (2) (450), Delhi (2) (648), Andhra Pradesh(1) (160), Gujarat(1) (210), Karnataka(1) (100), Maharashtra(1) (262), Odisha(1) (55), Punjab(1) (320), Telangana(1) (250), Uttar Pradesh(1) (420), West Bengal(1) (226) and Mizoram (1) (90). The rest of 21 States/ UTs have no separate Women Jail as on 31st December, 2018.
8. The actual capacity of prisons has increased from 3,80,876 in 2016 to 3,96,223 in 2018 (as on 31st December of each year), having increased by 4.03% during 2016-2018. Number of prisoners lodged in various jails has increased from 4,33,003 in 2016 to 4,66,084 in 2018 (as on 31st December of each year), having increased by 7.64% during the period.
9. Out of the total capacity 3,96,223 in 1,339 prisons in 2018, the Central Jails of the country were having the highest capacity of inmates (1,75,820) followed by the District Jails (capacity of 1,55,490 inmates) and the Sub Jails (capacity of 44,916 inmates). Among the other types of Jails Special Jails, Open Jails and Women Jails were having a capacity of 6,594, 5,667 and 5,593 inmates respectively as on 31st December, 2018. The highest number of inmates were lodged in Central Jails (2,09,278) followed by District Jails (2,06,518) and Sub Jails (36,775) as on 31st December, 2018. The number of inmates in Woman Jails were 3,243.
10. Uttar Pradesh has reported the highest capacity in their jails (capacity of 58,914 inmates in 71 jails contributing 14.87% of total capacity) followed by Bihar (capacity of 41,441 inmates in 58 Jails contributing 10.46% of total capacity) and Madhya Pradesh (capacity of 28,601 inmates in 130 jails contributing 7.2% of total capacity).
11. Out of the 4,66,084 prisoners, 4,46,842 were male prisoners and 19,242 were female prisoners.
12. The occupancy rate has increased from 113.7% in 2016 to 117.6% in 2018 (as on 31st December of each year).
13. The highest occupancy rate was in District Jails (132.8%) followed by Central Jails (119.0%) and Sub Jails (81.9%). The occupancy rate in Woman Jails was 58% as on 31st December, 2018.

14. Uttar Pradesh (1,04,011) has reported the highest number of prisoners in its jails contributing 22.3% followed by Madhya Pradesh (42,057), Bihar (38,685), Maharashtra (35,884), West Bengal (23,092) and Punjab (22,486) as on 31st December, 2018. These states together are contributing around 57.1% of total prisoners at national level.
15. Uttar Pradesh has reported the highest occupancy rate (176.5%) followed by Sikkim (157.3%) and Delhi (154.3%) as on 31st December, 2018.
16. The capacity in 24 Women Jails was 5,593 with the actual number of woman prisoners in these Woman Jails was 3,243 (Occupancy Rate: 58%). The capacity of Woman Inmates in other types of Jail (i.e. except Woman Jails) was 21,668 with the actual number of woman inmates in these jails was 15,999 (Occupancy Rate: 73.8%) as on 31st December, 2018.
17. Uttarakhand has reported the highest female occupancy rate (164.9%) followed by Chhattisgarh (146.6%) and Maharashtra (128.1%). However, the highest number of female inmates were confined in the Jails of Uttar Pradesh (4,053) followed by Maharashtra (1,620) and Madhya Pradesh (1,509).

Prisoners – Types & Demography

Year	No. of Convicts*	No. of Undertrial Prisoners*	No of Detenues*	No. of Other Inmates*	Total No. of Prisoners*
2016	1,35,683	2,93,058	3,089	1,173	4,33,003
2017	1,39,149	3,08,718	2,136	693	4,50,696
2018	1,39,488	3,23,537	2,384	675	4,66,084

- As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

* Figures are as on 31st December of each year

1. During the whole year 2018, a total of 18,47,258 inmates were admitted in various jails of the country.
2. A total of (4,66,084) prisoners as on 31st December, 2018 were confined in various jails across the country. The number of Convicts, Undertrial inmates and Detenues were reported as 1,39,488, 3,23,537 and 2,384 respectively accounting for 29.9%, 69.4% and 0.5% respectively at the end of 2018. Other prisoners accounted for 0.1% (675 prisoners) of total prisoners

3. Convicted Prisoners

- a. The number of convicted prisoners has increased from 1,35,683 in 2016 to 1,39,488 in 2018 (as on 31st December of each year), having increased by 2.8% during this period.
- b. Out of total 1,39,488 convicts, the highest number of convicted prisoners were lodged in Central Jails (65.1%, 90,755 convicts) followed by District Jails (28.8%, 40,136 convicts) and Open Jails (2.7%, 3,749 convicts) as on 31st December, 2018.
- c. Uttar Pradesh has reported the most number of convicts (20.5%, 28,660 convicts) in the country followed by Madhya Pradesh (13.4%, 18,626 convicts) and Maharashtra (6.4%, 8,908 convicts) at the end of 2018.
- d. Among the 1,39,488 convicts, 270 were civil convicts.

4. Undertrial Prisoners

- a. The number of undertrial prisoners has increased from 2,93,058 in 2016 to 3,23,537 in 2018 (as on 31st December of each year), having increased by 10.4% during this period.
- b. Among the 3,23,537 undertrial prisoners, the highest number of undertrial prisoners were lodged in District Jails (51.3%, 1,65,988 undertrials) followed by Central Jails (35.9%, 1,16,183 undertrials) and Sub Jails (10.5%, 34,051 undertrials) as on 31st December, 2018.
- c. Uttar Pradesh has reported the most number of undertrials (23.2%, 75,206 undertrials) in the country followed by Bihar (9.7%, 31,488 undertrials) and Maharashtra (8.3%, 26,898 undertrials) at the end of 2018.
- d. Among the 3,23,537 undertrial prisoners, only 101 were civil inmates.

5. Detenues

- a. The number of detenues has decreased from 3,089 in 2016 to 2,384 in 2018 (as on 31st December of each year), having decreased by 22.82% during this period.
- b. Among the 2,384 detenues, the highest number of detenues were lodged in Central Jails (76.3%, 1,818 detenues) followed by District

Jails(11.7%, 280 detenues) and Special Jails(4.9%, 117 detenues) as on 31st December,2018.

- c. Tamilnadu has reported the most number of detenues (31.1%, 741) in the country followed by Gujarat (19%, 452) and Telangana (12.2%, 292) at the end of 2018.

6. Woman Prisoners with Children

- a. There were 1,732 women prisoners with 1,999 children as on 31st December, 2018.
- b. Among these women prisoners, 1,376 women prisoners were undertrial prisoners who were accompanied by 1,590 children and 355 convicted prisoners who were accompanied by 408 children.

7. Age-group of the Prisoners

- a. As on 31st December, 2018 the most number of inmates (2,02,398 inmates, 43.4%) were belonging to the age group 18- 30 years followed by the age group 30- 50 years (2,01,966 inmates, 43.3%).
- b. 61,621 inmates (13.2%) were belonging to the age group above 50 years.
- c. 99 inmates belonged to the age group of 16-18 years.

8. Education

- a. Among the 4,66,084 prisoners, literacy profile of 1,87,441 (40.2%) prisoners were Below Class X, 1,01,109 (21.7%) prisoners were Class X & above but below Graduation, 29,839 (6.4%) prisoners were having a Degree, 7,871(1.7%) prisoners were Post Graduates and 4,920 (1.1%) prisoners were Technical Diploma/Degree holders.
- b. A total of 1,34,904 prisoners were Illiterate.

9. Domicile of Origin of Prisoners

- a. Among the 4,66,084 prisoners as on 31st December, 2018, around 91.2% (4,24,877 inmates) of prisoners belonged to the State followed by prisoners belonging to the Other States (7.7%, 36,039 inmates) and prisoners belonging to the Other Country (1.1%, 5,168 inmates).
- b. Among the 1,39,488 convicts, 92.1% convicts (1,28,419 inmates) belonged to the State while 6.4% (8,961 inmates) and 1.5% (2,108 inmates) belonged to the Other States and Other Country respectively.

- c. Maharashtra has reported the most number of other State domicile convicts (15%, 1,348 convicts) followed by Haryana (14.5%, 1,296 convicts) and Delhi (9.3%, 837 convicts) as on 31st December, 2018.
- d. Among the 3,23,537 undertrial prisoners, 90.9% inmates (2,94,004 inmates) belonged to the State while 8.3% (26,922 inmates) and 0.8% (2,611 inmates) belonged to the Other States and Other Country respectively.
- e. Maharashtra has reported the highest number of undertrial prisoners of other states (18.8%, 5,065 inmates) followed by Uttar Pradesh (12.7%, 3,425 inmates) and Delhi (11.3%, 3,033 inmates) at the end of 2018.

Foreign Prisoners

Year	No. of Prisoners at the end of the year	No. of Foreign Prisoners	Share of Foreign Prisoners
2016	4,33,003	6,370	1.5%
2017	4,50,696	4,917	1.1%
2018	4,66,084	5,168	1.1%

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Note: Figures as on 31st December of the respective year

1. The number of prisoners of foreign nationality (as on 31st December of each year) has decreased from 6,370 in 2016 to 5,168 in 2018, having decreased by 18.9% during this period.
2. The percentage share of foreign prisoners out of total prisoners has decreased from 1.5% in 2016 to 1.1% in 2018 (as on 31st December of each year).
3. Among 5,168 prisoners of foreign nationality at the end of 2018, 4,381 were Males and 787 were females.
4. Among these foreign national prisoners, 40.8% (2,108 inmates) were Convicts, 50.5% (2,611 inmates) were Undertrials and 0.8% (43 inmates) were Detenues. However, there were 406 other foreign national inmates lodged in various jails accounting for 7.9% of total foreign national prisoners at the end of 2018.

5. Among the foreign convicts, the highest number of foreign convicts were from Bangladesh (68.8%, 1,451 convicts) followed by Nepal (10.6%, 224 convicts) and Pakistan (6.3%,133 convicts) at the end of 2018.
6. West Bengal has reported the highest number of foreign-convicts lodged in their jails (65.4%, 1,379) followed by Uttar Pradesh (6.2%, 130) and Delhi (4.6%, 97) at the end of 2018.
7. Among the foreign Undertrials the highest number of foreign undertrials were from Bangladesh (40%, 1,044 undertrial) followed by Nigeria (18.7%,489 undertrial) and Nepal (17.6%, 459 undertrial) at the end of 2018.
8. West Bengal has reported the highest number of foreign-undertrial lodged in their jails (22.06%, 576) followed by Maharashtra (19.45%, 508) and Delhi (11.7%, 306) at the end of 2018.

Prisoners – Type of Offences

1. Convicts

- a. Among the convicts under IPC crimes (1,22,441) lodged in various jails in the country, around 84.95% of convicts have committed Offences affecting Human Body (1,04,017 inmates) and around 10.56% of convicts have committed Offences against Property (12,939 inmates) as on 31st December, 2018.
- b. Among the convicts of Offences against Human Body, the highest number of inmates were convicted for Murder (66.49%, 69,165 convicts) followed by convicts of Rape (11.61%, 12,076 convicts) and convicts of Attempt to Murder (8.02%, 8,341 convicts) as on 31st December, 2018.
- c. Among the convicts of Offences against Woman, the highest number of inmates were convicted for Rape (60.81%, 12,076 convicts) followed by convicts of Dowry Deaths (28.73%, 5,705 convicts) as on 31st December, 2018.
- d. Among the convicts under SLL crimes (16,777) lodged in various jails in the country, the highest number of inmates were convicted under Liquor & Narcotics Drugs - Related Acts (54.3%, 9,113 convicts) followed by convicts of Arms/Explosive - Related Acts (12.93%, 2,207

convicts) and convicts of Foreigner & Passport - Related Acts (8.27%, 1,389 convicts) as on 31st December, 2018.

- e. Among 1,92,452 convicts who were admitted during the year 2018, the number of habitual offenders were 7,865 (4.08% of all convicts).

2. Undertrials

- a. Among the undertrial prisoners under IPC crimes (2,53,523) lodged in various jails in the country, around 63.5% of undertrial prisoners have committed Offences affecting Human Body (1,60,925 inmates) followed by prisoners of Offences against Property (28.9%, 73,240 inmates) as on 31st December, 2018.
- b. Among the undertrial prisoners of Offences against Woman, the highest number of inmates were undertrial for Rape (58%, 32,761 inmates) followed by inmates undertrial for Dowry Death (25%, 14,144 inmates) at the end of 2018.
- c. Among the undertrial prisoners under SLL crimes (69,913) lodged in various jails in the country, the highest number of inmates were undertrial under Liquor & Narcotics Drugs - Related Acts (55%, 38,413 inmates) followed by inmates undertrial under Arms/Explosive - Related Acts (17%, 12,138 inmates) and inmates undertrial under Crime Against Women - Related Acts (Dowry Prohibition Act and Immoral Traffic (Prev.) Act) (4%, 2,563 inmates) at the end of 2018.

Prisoners – Sentences & Incarceration

1. Convicts

- a. A total of 402 prisoners, who had been sentenced for Capital Punishment, were lodged in various jails of the country as on 31st December, 2018. Out of these 402 prisoners, 186 prisoners were sentenced for capital punishment during the year 2018.
- b. Among the 1,39,488 convicted prisoners, the number of prisoners who were sentenced to Life Imprisonment were 74,873 accounting for 53.68% of total convicts. This is followed by 15.08% of total convicted prisoners (21,028) who were sentenced for 10 - 13+ years

of imprisonments and 7.75% of total convicted prisoners (10,817) who were sentenced for 7- 9+ years of imprisonments.

2. Undertrials

- a. Among 3,23,537 undertrial prisoners, around 74.66% of prisoners were confined for a period of less than 1 year or 1 year (2,41,541 prisoners), as on 31st December, 2018. Out of this, most number of undertrial prisoners (1,17,012 prisoners) were confined for up to 3 months accounting for 36.17% of total Undertrials. This is followed by 69,180 undertrial prisoners who were confined for 3-6 months and 55,349 undertrial prisoners who were confined for 6-12 months.
- b. However, there were also 40,217 undertrial prisoners (12.43% of total Undertrials) confined for 1 to 2 years followed by 22,359 undertrial prisoners (6.91% of total Undertrials) confined for 2 to 3 years and 14,316 undertrial prisoners (4.42% of total Undertrials) confined for 3 to 5 years as on 31st December, 2018.
- c. Also there were 5,104 undertrial prisoners (accounting for 1.58% of total undertrial prisoners) who were confined for more than 5 years.

Prisoners – Releases, Transfers and Movements

1. Convicts

- a. A total of 1,92,409 convicts were released (including 1,581 convicts getting transferred to other States/UTs) during the year 2018.
- b. Out of 1,92,409 convicts, 56.06% of convicts (1,07,881) were released after completion of conviction period during 2018.
- c. A total of 9,586 convicts were released subsequent to the acquittal on appeal from Higher Courts.
- d. A total of 4,360 convicts were released before completion of sentence awarded.
- e. A total of 221 convicts were pardoned for their offence committed.

2. Undertrials

- a. A total of 15,35,871 undertrial prisoners were released during 2018, out of which 92.97% of undertrial prisoners (14,27,942) were released on bail.
- b. A total of 59,357 undertrial prisoners were released based on acquittal on first instance and 24,651 undertrial prisoners were released subsequent to the acquittal on appeal.
- c. 33 undertrial prisoners were extradited to foreign countries.
- d. A total 1,072 undertrial prisoners were released under Section 436A of CrPc during 2018.

3. Detenues

- a. A total of 7,253 detenues were released during 2018 out of which 15.8% detenues (1,148) were released on completion of detention period and 74.6% detenues (5,412) were released before completion of detention period.

4. Movements

To Courts:

- a. A total of 46,58,152 times, inmates were taken to the Courts on legal proceedings. Among all the States/UTs, Bihar has reported the highest number of movements of inmates to courts (7,57,139) followed by Uttar Pradesh (4,31,707) and Madhya Pradesh (4,10,907) during 2018.

To Hospitals:

- a. A total of 4,86,087 times, inmates were taken to the Hospitals. Among all the States/UTs, Kerala has reported the highest number of movements of inmates for medical assistance (66953) followed by Maharashtra (47,060) and Bihar (46,029) during 2018.
- b. There were 6,623 prisoners who were suffering from mental illness as on 31st December, 2018.

Deaths and illness in Prisons

Year	Total No. of Deaths in Prisons	No. of Natural Deaths	No. of Un-natural Deaths (incl. Suicide)
2016	1,655	1,424	231
2017	1,671	1,494	133
2018	1,845 [#]	1,639	149

- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.
- \$ Rajasthan has reported that causes of 57 deaths not known.

1. Number of deaths in prisons has increased marginally from 1,655 in 2016 to 1,845 in 2018, having increased by 11.48% during 2018.
2. Number of deaths due to natural causes has increased from 1,424 in 2016 to 1,639 in 2018, having increased by 15.10% during 2018.
3. Out of 1,639 Natural Deaths furnished by the States 1,559 inmates have died due to illness and 80 inmates have died due to ageing.
4. Out of 1,466 (West Bengal has not provided the breakup of 93 deaths due to illness, which is not included here) deaths due to illness, 28% (411) inmates have died due to heart-diseases and 15.8% (231) inmates have died due to lung diseases.
5. Number of un-natural deaths in prisons has decreased by 35.50% from 231 in 2016 to 149 in 2018.
6. Among the 149 un-natural deaths of inmates, 129 inmates have committed suicide, 5 inmates died in accidents, 10 inmates were murdered by inmates and 1 inmates died due to assault by outside elements during 2018. For a total of 57 inmates' deaths, cause of the death is yet to be known.

Jail Breaks, Escapees & Firing in Prisons

1. A total of 673 prisoners escaped during 2018 where 113 escapees (16.79%) had escaped from the police custody and 560 escaped from judicial custody.
2. A total of 133 escapees were re-arrested during 2018.
3. There were 30 incidences of jail break occurred during 2018.
4. 106 Instances of clashes/group clashes occurred during 2018.

Rehabilitation and Welfare of Prisons

1. A total of 2,250 convicted inmates were rehabilitated during 2018.
2. A total of 1,346 inmates were given financial assistance on their release during 2018.
3. A total of 1,47,605 inmates were provided legal aid during 2018.
4. The number of prisoners benefitted from Elementary Education, Adult Education, Higher Education and Computer Course were respectively 53,009, 40,122, 14,380 and 8,443 during 2018. Also 54,426 inmates were imparted various vocational trainings by the jail-authorities during 2018.
5. A total of 1,44,511 inmates had been given medical counselling and 1,01,535 inmates had been given legal counselling by NGOs during 2018.
6. The total value of goods produced by inmates during 2018 was ₹463.493 Crore.
7. There were 1,802 NGOs who were working exclusively for prison reforms during the year 2018.
8. A total of 322 complaints were received by National Human Rights Commission (NHRC) during 2018 out of which 71.4% complaints (230) were disposed of by them.
9. A total of 519 complaints were received by State Human Rights Commission (SHRC) during 2018 out of which 65.9% complaints (342) were disposed.

Prison Staff - Strength & Training

1. The sanctioned strength of jail-staff was 85,840 while the actual strength was 60,024 as on 31st December, 2018. Among the jail-staffs, the sanctioned strength of Officers, Jail-cadre Staff and Correctional Staff were 6,944, 64,545 and 1,065 respectively while the actual strengths were 4,630, 46,248 and 616 respectively.
2. The sanctioned strength of Medical Staff was 3,220 while the actual strength was 1,914 as on 31st December, 2018.
3. The actual strength of woman jail officers/staffs was 7,042 (including 252 medical staff).
4. Out of the 60,024 jail staff, 18.8% (11,285) staff were trained under various Refresher/Specialised/re-orientation courses during 2018.

Prison – Budget & Infrastructure

1. The total budget for the financial year 2018-19 for all prisons in the country was ₹ 6,068.7 Crore. The actual expenditure was ₹ 5,283.7 Crore which is 87.06% of total annual budget for FY 2018-19.
2. A total of ₹ 1,776.074 Crore was spent on inmates during FY 2018-19 which is almost 33.61% of total annual expenditure of all prisons for FY 2018-19.
3. Almost 50.2% (₹ 891.232 Crore) of total expenses on inmates were spent on Food followed by 4.3% (₹ 76.487 Crore) on Medical matters, 1.4% (₹ 24.664 Crore) on welfare activities, 1.4 % (₹ 24.692 Crore) on Clothing and 0.5% (₹ 8.139 Crore) on Vocational/ Educational trainings.
4. Among all the states/UTs, Andhra Pradesh has spent the highest share of their total expenditure on inmates (99.20%, ₹ 155.243 Crore) followed by Haryana (79.71%, ₹ 209.796 Crore) and Chhattisgarh (71.94%, ₹ 54.315 Crore) during the FY 2018-19.
5. Among the 1,339 prisons, 329 prisons were renovated/expanded during 2018.
6. Among the 1,339 prisons, 745 prisons were having Video Conference facility as on 31st December 2018.
7. A total of 32,582 quarters were available against the actual staff strength of 60,024 as on 31st December, 2018.



PRISONER OCCUPANCY RATE AS ON 31.12.2018



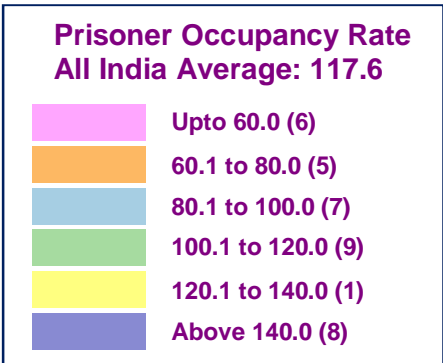
Note:

Occupancy Rate means number of inmates staying in jails against the authorized capacity for 100 inmates.

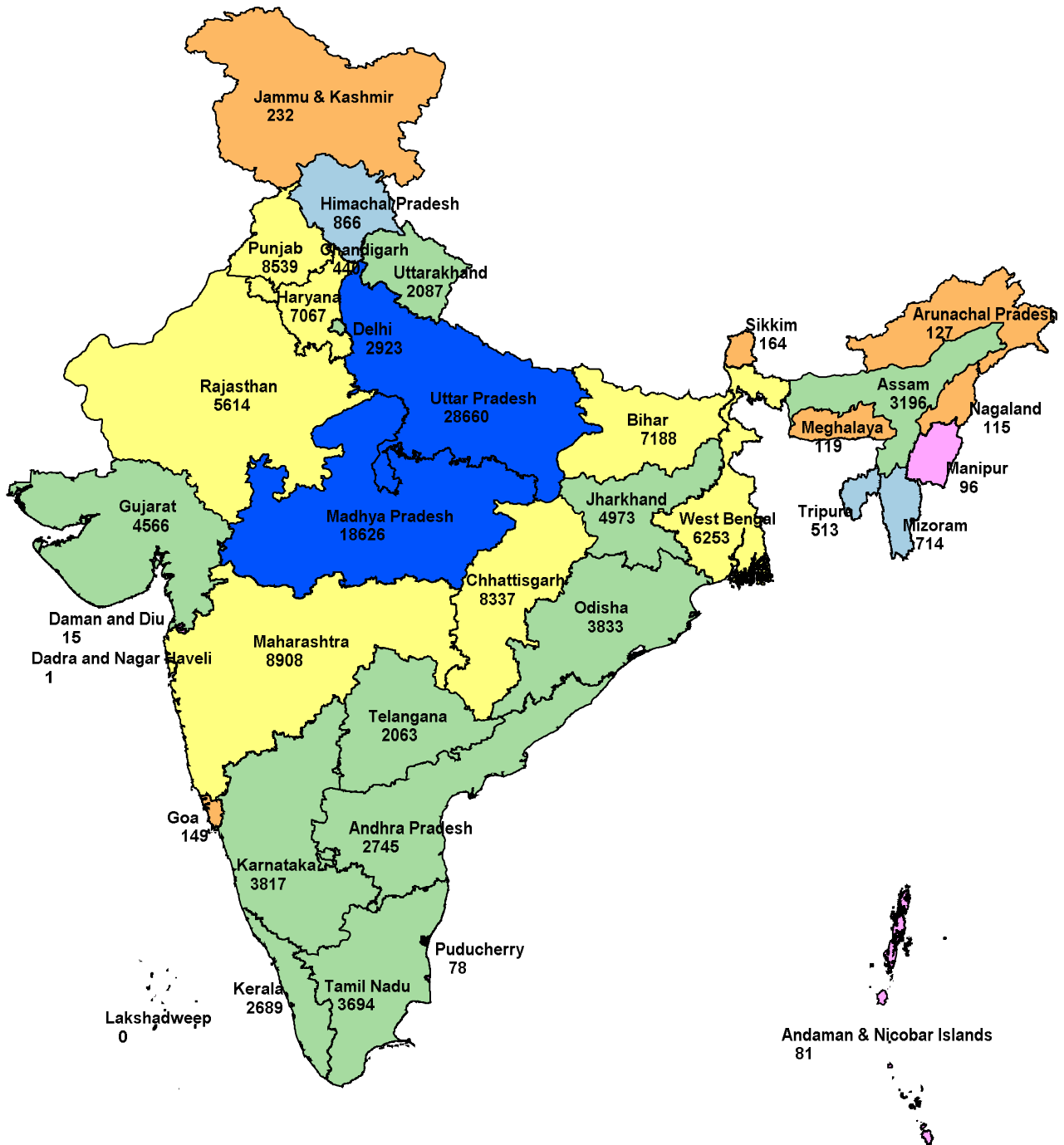
Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

- As per data provided by States/UTs.

Map powered by DevInfo, UNICEF



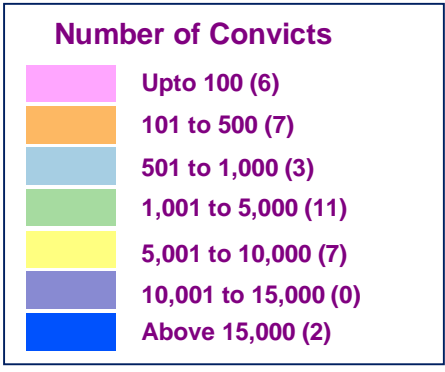
CONVICTS IN JAILS AS ON 31.12.2018



Note:

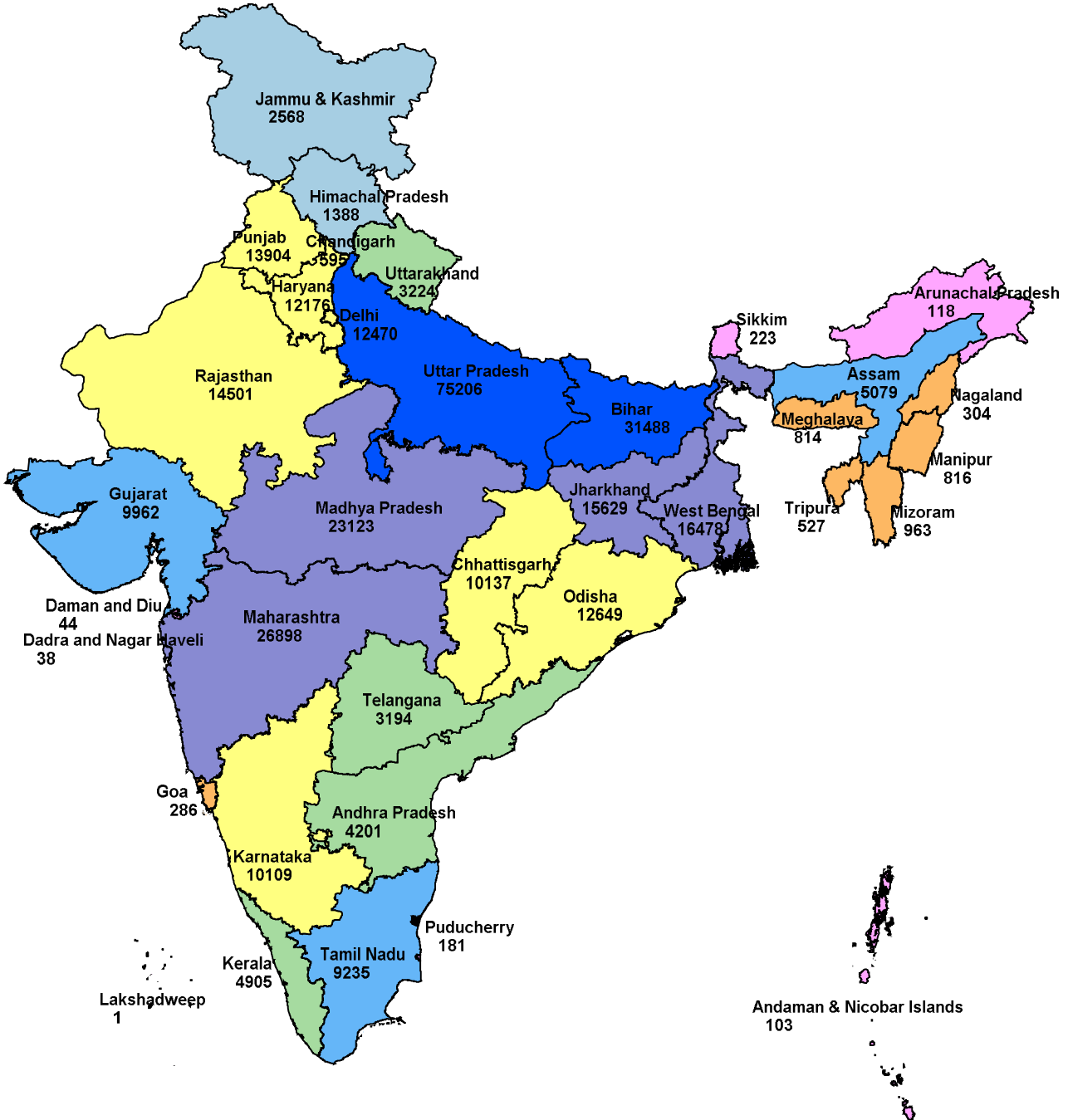
Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

- As per data provided by States/UTs.



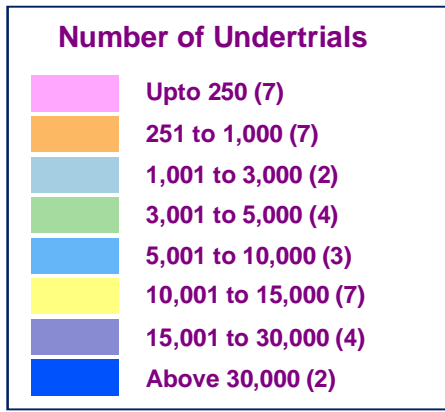
Map powered by DevInfo, UNICEF

UNDERTRIALS IN INDIA AS ON 31.12.2018



Note:
Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

- As per data provided by States/UTs.



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Chapter **1**

**Prisons –
Types
and
Occupancy**

Chapter – 1

Prisons – Types and Occupancy

Introduction

Prison administration is an important component of criminal justice system. Prison institutions are known by different names in different countries like 'Correctional Facilities', 'Detention Centre', 'Jails', 'Remand Centre' etc. There is a paradigm shift in social view point towards prisoners in last century. Earlier system of prison with punitive attitude where inmates were forcibly confined and deprived a variety of freedom as a form of punishment has changed with a change in social perception towards prison and prisoners. It is now treated as correction or improvement facility which itself indicates that there is more emphasis on reformation of prisoners than to punish them.

In last few decades, prison population has increased tremendously which creates number of challenges before prison administration like security & safety in prison, hygiene issues, overcrowding, etc. In recent years the Supreme Court of India has come down heavily on sub-human conditions existing in prisons especially on overcrowding in prisons. This report contains comprehensive information at the national level on majority of such aspects of these institutions. This report for the

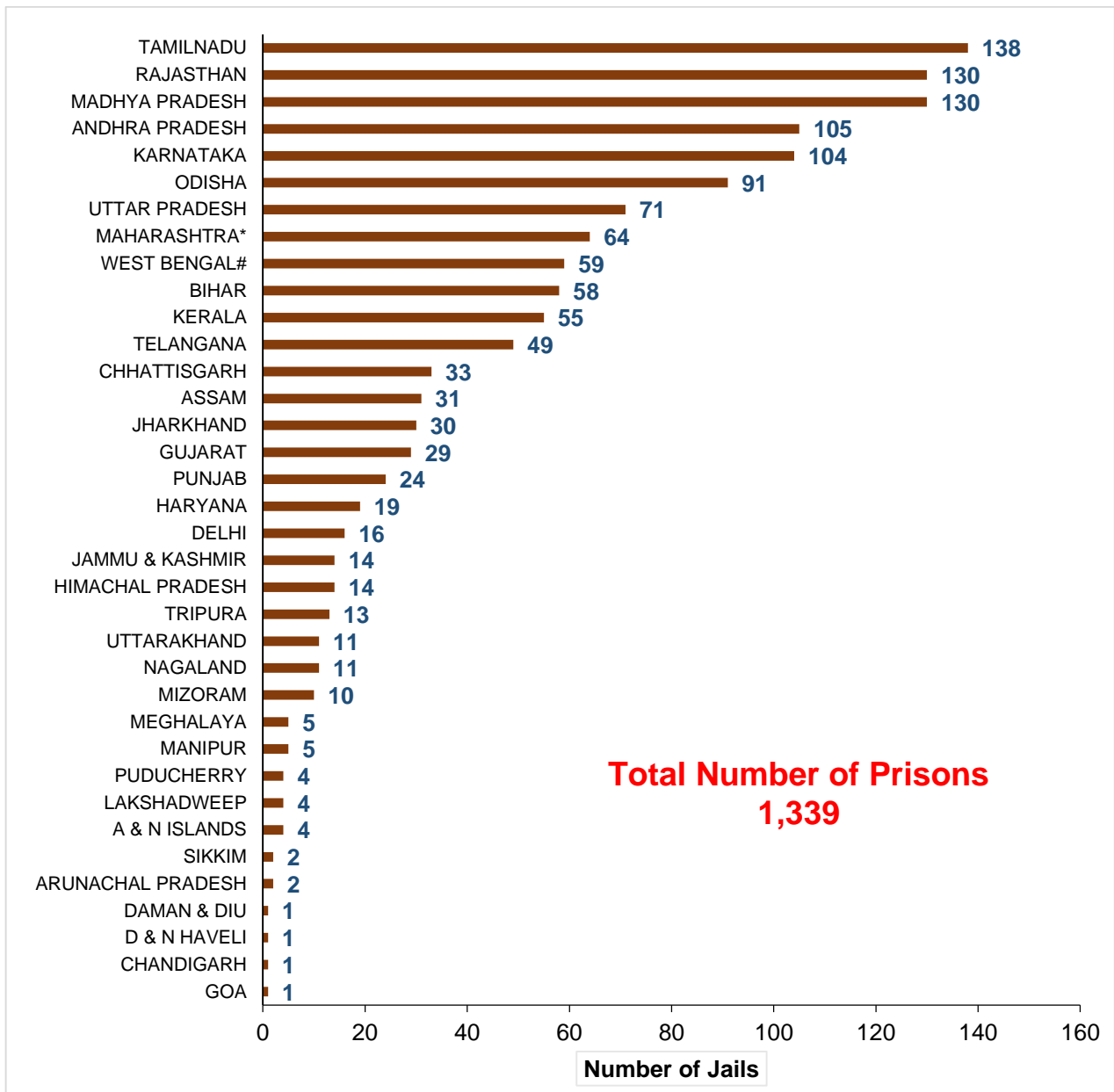
year 2018 is the twenty fourth in the series.

Prisons exist at three levels such as Taluk level, District level and Zonal/Range level and Jails at these levels are called as **Sub Jail, District Jail and Central Jail** respectively. Generally, capacity in terms of infrastructure, available prison staffs & powers vested in them, security, facilities to prisoners such as medical, educational and rehabilitation etc. are progressively better from Sub jail to Central Jail.

State/UT wise Number of prisons, Capacity and Inmate Occupancy in the Country as on 31st December, 2018

I. State/UT wise Number of Prisons:

As on 31st December, 2018 there were 1,339 Jails in the country. State of Tamil Nadu has the highest number (138 out of 1,339) of jails among the States/UTs followed by Rajasthan (130), Madhya Pradesh (130), Andhra Pradesh (105) Karnataka (104) and Odisha (91). These six States together covers 52.13 % of total jails in the country as on 31st December, 2018 (**Chart – 1.1**). Details on number of jails in the States/UTs is given in **Table 1.1**.



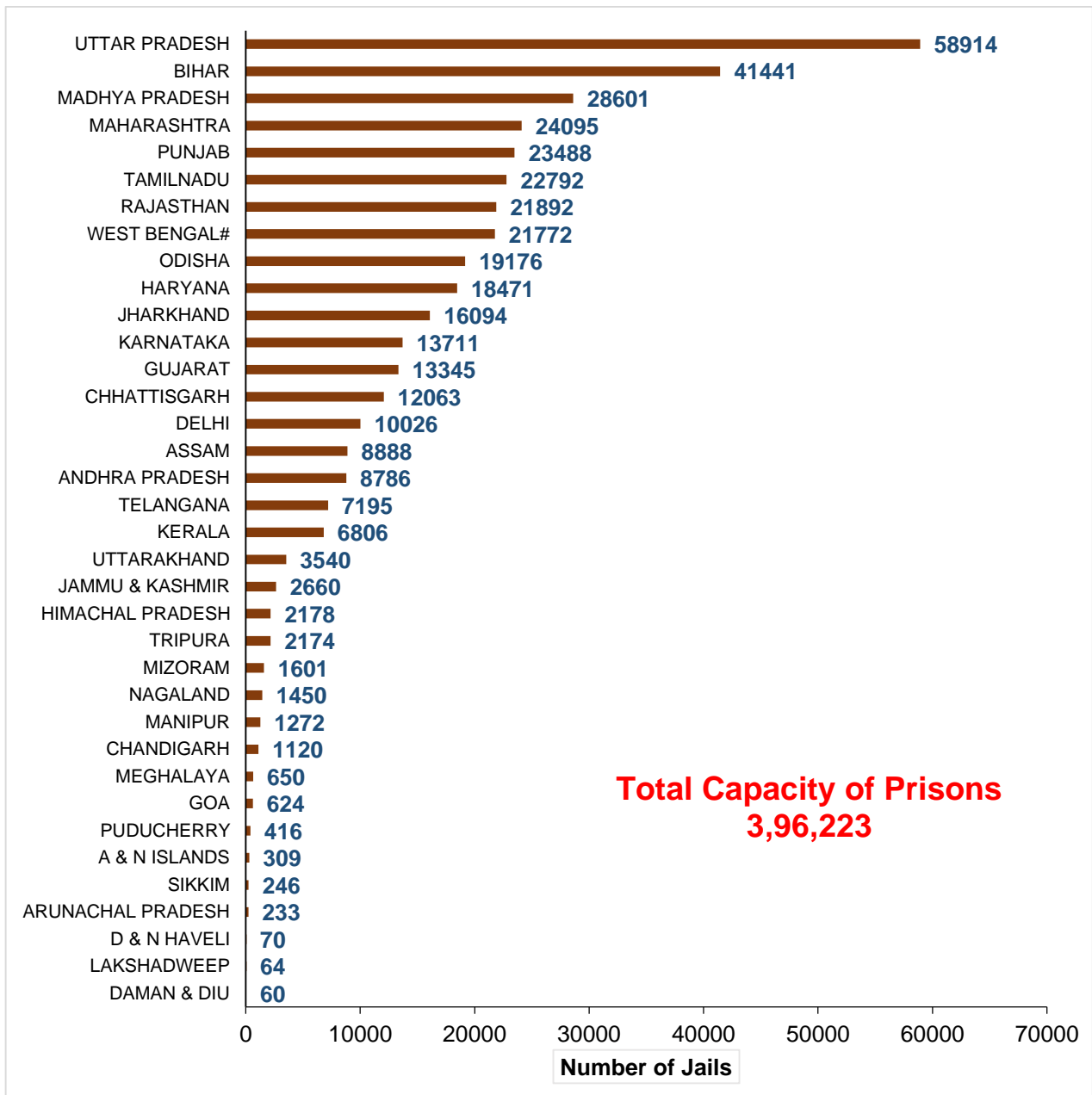
- As per data provided by States/UTs.
- * Sub jails under the control of Revenue Department is not included;
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Number of Prisons as on 31st December, 2018 (State/UT wise)
Chart – 1.1

II. State/UT wise Capacity of Prisons:

As on 31st December 2018, total available capacity of all the prisons in the country is 3,96,223. Uttar Pradesh has reported the highest capacity of prisons (58,914) followed by Bihar (41,441), Madhya Pradesh (28,601), Maharashtra

(24,095), Punjab (23,488), Tamil Nadu (22,792) and Rajasthan (21,892) as on 31st December, 2018. These seven States together have 55.83% of the total capacity of all prisons in the country as on 31st December, 2018 (**Chart – 1.2**). Details on the capacity of prisons in the States/UTs is given in **Table 1.2**.



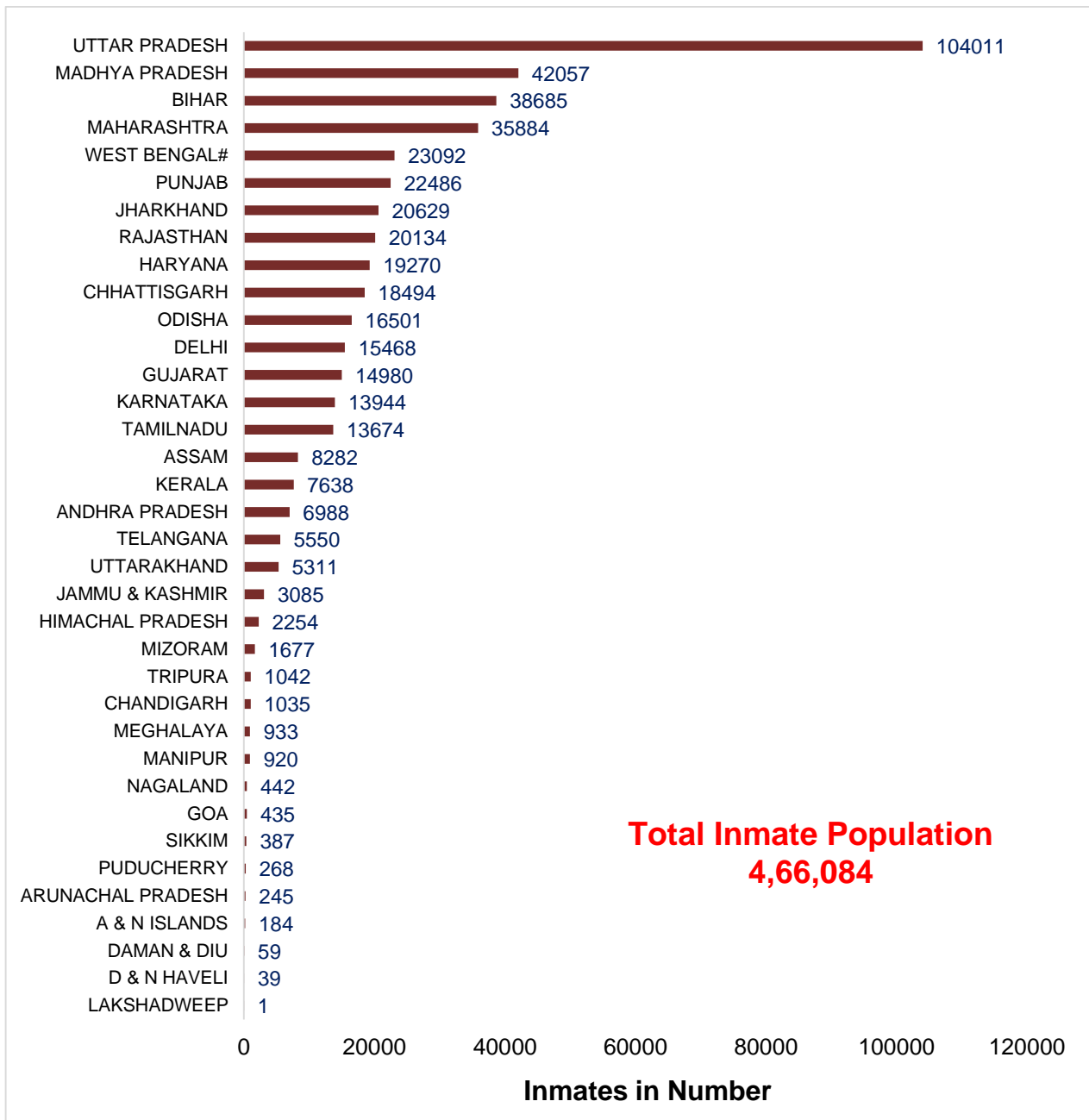
- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Capacity of Prisons as on 31st December, 2018
Chart – 1.2

III. States/ UTs wise Inmates Population in Prison:

A total of 4,66,084 prisoners as on 31st December, 2018 were confined in various jails across the country. Uttar Pradesh has lodged highest number of Inmates (1,04,011) followed by Madhya Pradesh (42,057), Bihar (38,685),

Maharashtra (35,884), West Bengal (23,092) and Punjab (22,486). These six States together contributes 57.1% (2,66,215 inmates) of total inmates lodged in various Jails as on 31st December, 2018 (**Chart – 1.3**). State/ UT wise details on inmate population in prisons is given in **Table 1.2**.



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Inmate Population in Prisons as on 31st December, 2018

Chart – 1.3

IV. State/UT wise Prison Occupancy Rate as on 31st December, 2018

Overcrowding refers to the situation in which more inmates are staying than the sanctioned strength. In recent years, it is one of the biggest problems faced by

prison inmates. Overcrowding results in poor hygiene, lack of sleep etc. Keeping in view the human rights of the prisoners, it is essential that they are given reasonable space and facilities in jails.

Occupancy rate is defined as number of inmates staying in jails against

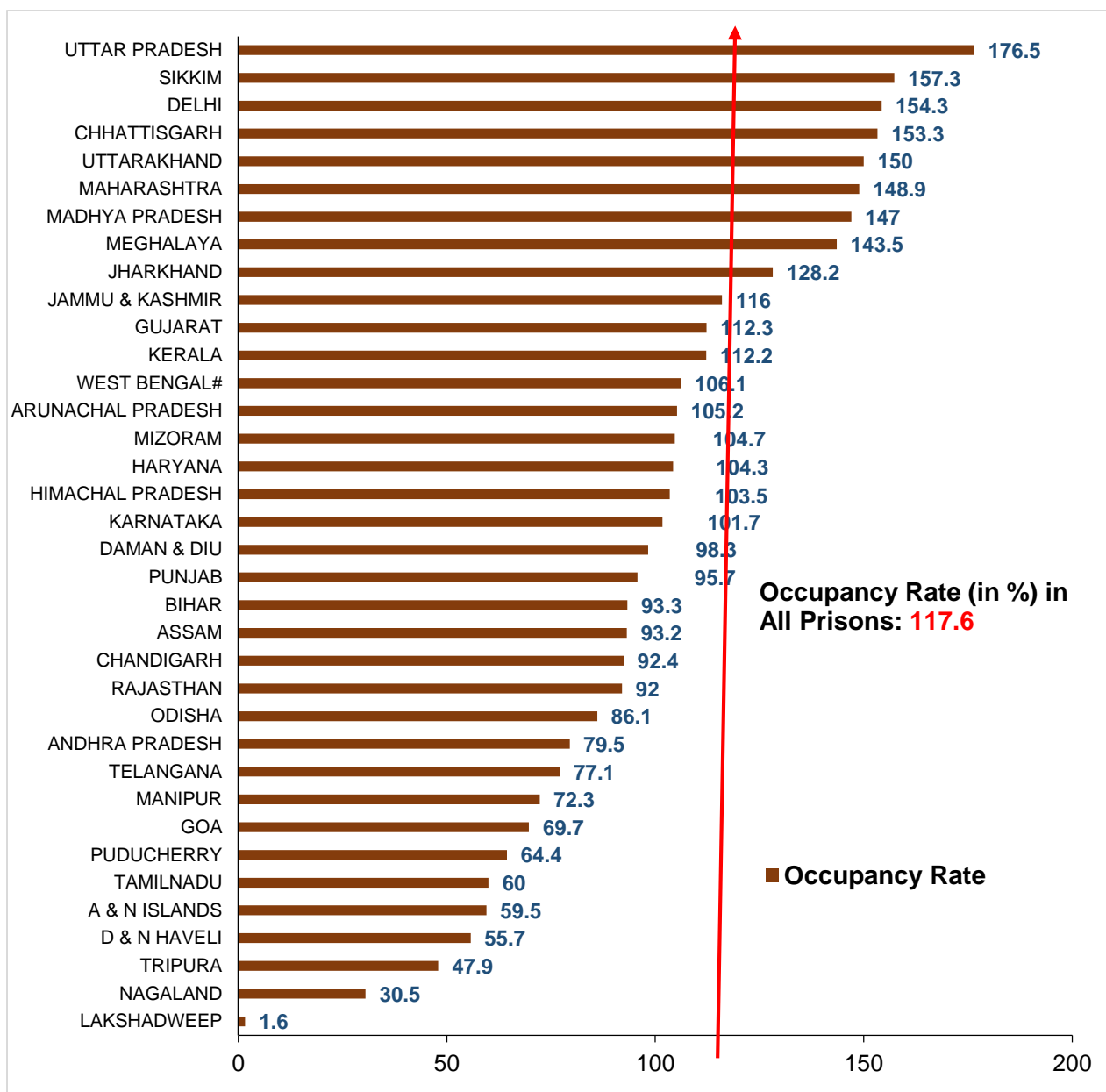
the authorized capacity for 100 inmates. In other words, if occupancy rate of any jail is 100, it means the number inmates are as per authorized capacity of the jail. Overcrowding in jail means occupancy rate is more than 100.

NCRB is collecting data on occupancy of jail as on 31st December 2018 which may not be true reflection of occupancy for the whole year, as it may vary on day to day basis.

It is evident from the information made available by States/UTs regarding population of inmates in various prisons as on 31st December, 2018 (**Table 1.2**) that the prison population was manageable at the end of the year 2018 (as on 31st December, 2018) in 12 States and 6 UTs as the occupancy rate in these States/UTs remained less than 100%. These States and UTs are Daman & Diu (98.3%), Punjab (95.7%), Bihar (93.3%), Assam (93.2%), Chandigarh (92.4%), Rajasthan (92%), Odisha (86.1%), Andhra Pradesh(79.5%), Telangana (77.1%), Manipur(72.3%), Goa (69.7%),

Puducherry (64.4%), Tamil Nadu (60%), Andaman & Nicobar Islands (59.5%), Dadra & Nagar Haveli (55.7%), Tripura (47.9%), Nagaland (30.5%) and Lakshadweep (1.6%), though on the other dates of the year the occupancy could have been higher or lower also.

Among the States, Uttar Pradesh has reported the highest overcrowding (176.5%) followed by Sikkim (157.3%), Chhattisgarh (153.3%), Uttarakhand (150%), Maharashtra (148.9%), Madhya Pradesh (147%) and Meghalaya (143.5%). Among Union Territories, Delhi has reported the highest overcrowding (154.3%) (**Chart 1.4**). Occupancy rate in various Jails as on 31st December, 2018 in respect of States/UTs is presented in **Table 1.2**.



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Prisons Occupancy Rate in States/UTs as on 31st December, 2018

Chart – 1.4

State/UT wise Distribution of Different Types of prisons, their Capacity, Inmates Population and Occupancy Rate in the Country as on 31st December, 2018

Types of Prisons

Prison and its administration is a State Subject as it is listed in List II in

Schedule VII of the Constitution of India. Prison Establishments in different States/UTs comprise several tiers of jails.

The various type of Jail institutions which are in existence in the States/UTs are **Central jails, District jails and Sub jails**. The other types of jail establishments are women jails, borstal schools, open jails and special jails.

I. Central Jail (144)

The criteria for a jail to be categorised as a central jail differs from State to State. However, the common feature observed in all the States/UTs that the prisoners sentenced to imprisonment for a longer period (more than 2 years) are confined in the Central Jails, which have larger capacity (more than 1,000 inmates) in comparison to other jails. These jails also have rehabilitation capacities.

Delhi had the highest number of 14 central jails followed by Madhya Pradesh (11), Maharashtra, Punjab, Rajasthan & Tamil Nadu (9 each) and Bihar, Karnataka, West Bengal (8 each). Arunachal Pradesh, Meghalaya, A & N Island, D & N Haveli, Daman & Diu and Lakshadweep have no central Jail (**Table 1.1**).

II. District Jail (404)

District jails (capacity for around 500 inmates) serve as the main prisons in some of the States/UTs. State of Uttar Pradesh has the highest number of district jails (61) followed by Madhya Pradesh (41), Bihar (31) and Maharashtra (28) (**Table 1.1**).

Goa, Chandigarh, D & N Haveli, Daman & Diu, Delhi, Lakshadweep and Puducherry have no District Jail as on 31st December, 2018(**Table 1.1**).

III. Sub Jail (628)

Nine States have reported comparatively higher number of sub-jails (capacity for around 200 inmates) revealing a well-organized prison set-up

even at lower formation. These States are Tamil Nadu (96), Andhra Pradesh (91), Madhya Pradesh (73), Odisha (73), Karnataka (72), Rajasthan (60), Telangana (32) and West Bengal (31), while 9 States/UTs have no sub-jails (namely Arunachal Pradesh, Goa, Haryana, Meghalaya, Mizoram, Nagaland, Sikkim, Chandigarh and Delhi) (**Table 1.1**).

IV. Open Jail (77)

Open jails are special Jails that exclusively confines only convicted prisoners. Convict Prisoners with good behaviour, satisfying certain norms prescribed in the prison rules are lodged in open prisons. Minimum security is kept in such prisons and prisoners are engaged in agricultural activities.

Only 17 States have reported about the functioning of open jails in their jurisdiction. Amongst these States, Rajasthan has reported the highest number of 31 open jails followed by Maharashtra (19), Madhya Pradesh(5), Gujarat ,Kerala, Tamil Nadu and West Bengal (3 each) The remaining 11 States – Andhra Pradesh, Assam, Bihar, Himachal Pradesh, Jharkhand, Karnataka, Odisha, Punjab, Telangana and Uttarakhand have one open jail each (**Table 1.1**).

The States Arunachal Pradesh, Chhattisgarh, Goa, Haryana, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura & Uttar Pradesh and all the UTs do not have any Open Jail in their State/UT (**Table 1.1**).

V. Special Jail (41)

Special jail means any prison provided for the confinement of a particular class or particular classes of prisoners & provides limited access with the permission of higher authorities. Offenders may include prisoners involved in terrorist and extremists activities, inmates who have committed serious violations of prison discipline, inmates showing tendencies towards violence and aggression, habitual offenders, drug peddlers, etc.

Out of the 13 States/UTs having Special jail, Kerala has the highest number of special jails (16) followed by West Bengal (5), Telangana (4), Tamil Nadu (3), Gujarat, Odisha, Uttar Pradesh and Puducherry (2 jails each) and Assam, Jammu & Kashmir, Karnataka, Maharashtra & Rajasthan (1 jail each) (**Table 1.1**).

VI. Women Jail (24)

Women jails are special Jails that exclusively confines only female prisoners & these Jails are called as **Women Jail**. Women jail may exist at sub-divisional, district & central (Zone/Range) level.

Women jails exclusively for women prisoners exist only in 15 States/UT (**Table 1.1**). Tamil Nadu (5), having highest number of Women Jails followed by Kerala (3) and Rajasthan, Bihar, Delhi (2 each). Andhra Pradesh, Gujarat, Karnataka, Maharashtra, Mizoram, Odisha, Punjab, Telangana, Uttar Pradesh and West Bengal have one women jail each.

VII. Borstal School (19)

The primary objective of borstal schools is to ensure care, welfare and rehabilitation of young offenders in a different environment suitable for children and keep them away from contaminating atmosphere of the prison. The young offenders in conflict with law detained in borstal schools are provided various vocational trainings. They are also given education with the help of trained teachers.

Tamil Nadu has 12 borstal schools and 7 States namely, Himachal Pradesh, Jharkhand, Kerala, Maharashtra, Punjab, Rajasthan & Telangana (1 each) have reported borstal schools in their respective jurisdiction (**Table 1.1**).

VIII. Other Jails (2)

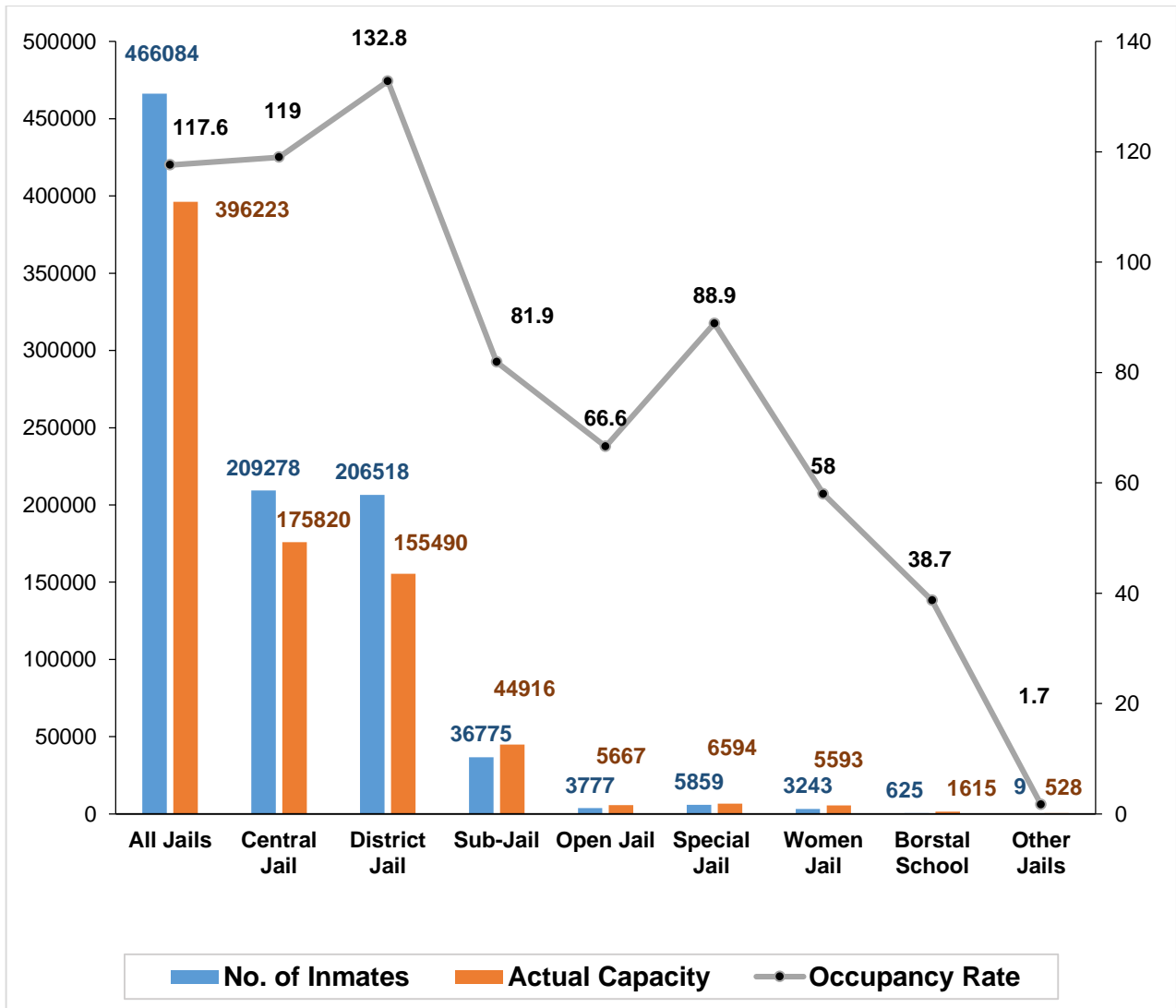
To cover all the jails across the country, Jails that are not covered under the known Jail types (Central jail, District Jail, Sub-jail, Women jail, Borstal school, Open jail, Special jail) are covered under the Type "**Other Jails**".

Only two States namely Kerala and Maharashtra (1 each) have other jails in their jurisdiction (**Table 1.1**).

Number of Jails, Capacity, Inmate Population and Occupancy Rate at National level as on 31st December 2018

Occupancy rate of various types of Prisons at national level is 117.6. Occupancy rate of various types of prison is presented at **Chart - 1.5** (below) and

Table - 1.3 showing that central jail and district jails are overcrowded and the occupancy rate of District Jail (132.8%) is the highest among all types of Prisons followed by central jail (119%). Various types of Prisons and their Occupancy Rate as on 31st December, 2018 are as under:



- As per data provided by States/UTs.

Occupancy Rate of Various types of Prisons at National Level as on 31st December, 2018
Chart - 1.5

Table 1(A)

Sl. No.	Type	Number of Jails	Capacity	Population of Inmates	Occupancy Rate
(1)	(2)	(3)	(4)	(5)	(6)
1	CENTRAL JAIL	144	175820	209278	119.0
2	DISTRICT JAIL	404	155490	206518	132.8
3	SUB-JAIL	628	44916	36775	81.9
4	SPECIAL JAIL	41	6594	5859	88.9
5	OPEN JAIL	77	5667	3777	66.6
6	WOMEN JAIL	24	5593	3243	58.0
7	BORSTAL SCHOOL	19	1615	625	38.7
8	OTHERS	2	528	9	1.7
9	TOTAL	1339	396223	466084	117.6

- As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Note: Figures as on 31st December 2018

I. Central Jail

A total of 2,09,278 inmate population consisting of 2,02,547 males and 6,731 females were lodged in various Central jails of the country against the total Capacity of 1,75,820 consisting of 1,68,821 male and 6,999 female as on 31st December, 2018.

Prison population in central jails were manageable at the end of the year 2018 (as on 31st December, 2018) in 13 States and 2 UT as the occupancy rate in these States/UTs remained less than 100%. These States and UTs are Punjab (99.8%), Telangana (98.2%), Haryana (95.2%), Mizoram (94.6 %), Uttarakhand (93.8%), Chandigarh (92.4%), Jammu & Kashmir (90.7%), Bihar (90.7%), Assam (84.8%), Manipur (84%), Tamil Nadu (72.4%), Goa (69.7%), Puducherry (69.3%), Tripura (49%) and Nagaland (22.3%).

The Occupancy rate of Central Jail at National level is 119% which shows

overcrowding in jails but overcrowding may differ on day to day and jail to jail basis. At the end of the year 2018 (as on 31st December, 2018), 14 States and 1 UTs have reported more than 100% occupancy rate. Chhattisgarh has reported the highest overcrowding (196.1%) followed by Maharashtra (170.7%) and Delhi (159.3%). Capacity for male and female inmates and their occupancy rate in Central Jails as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.4**.

II. District Jail

A total of 2,06,518 inmate population consisting of 1,98,408 males and 8,110 females were lodged in various Districts jails of the country against the total Capacity of 1,55,490 consisting of 1,45,805 male and 9,685 female as on 31st December, 2018. The highest number of inmates were lodged in the jails of Uttar Pradesh (90,823) followed by Bihar (21,720) and Haryana (16,129).

Prison population in District jails were manageable at the end of the year 2018 (as on 31st December, 2018) in 10 States/UT as the occupancy rate in these States/UTs remained less than 100%. These States and UTs are Karnataka (97.8%), West Bengal(95.9%), Kerala (94.6%), Punjab (87.7%), Tripura (74.3%), Andhra Pradesh (67.1%), Telangana (63.1%),A & N Islands (62.8%), Tamil Nadu (47.7%) and Nagaland (36.2%).

The Occupancy rate of District Jails at National level is 132.8% which shows overcrowding in jails but overcrowding may differ on day to day and jail to jail basis. 18 States have reported more than 100% occupancy rate. The occupancy rate in these states are Uttar Pradesh(183%), Jharkhand (174.6%), Sikkim (161.7%), Uttarakhand (158.1%), Madhya Pradesh (144.5%), Meghalaya (143.5%), Jammu & Kashmir (131.4%), Maharashtra (125.1%), Mizoram (114.2%), Himachal Pradesh (112.3%), Chhattisgarh (110.8%), Gujarat (107.6%), Haryana (106.3%), Arunachal Pradesh (105.2%), Rajasthan (103.9%), Odisha (103.8%), Assam (103%), and Bihar (102.1%). Capacity for male and female inmates and their occupancy rate in District Jails as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.5**.

III. Sub Jail

A total of 36,775 inmate population consisting of 35,972 males and 803 females were lodged in various Sub jails of the country against the total Capacity of 44,916 inmate consisting of 40,579 males and 4,337 females as on 31st December,

2018. The highest number of inmates were lodged in jails of Odisha (7,391) followed by Madhya Pradesh (6,404) and West Bengal (3,375).

Prison population of Sub - jails were manageable at the end of the year 2018(as on 31st December, 2018) in 12 States and 5 UTs as the occupancy rate in these States/UTs remained less than 100%.These States and UTs are Daman & Diu (98.3%), Jharkhand (95.8%), Punjab (91.6%), Chhattisgarh (84.7%), Rajasthan (72.3%), Odisha (68.4%), Bihar(58.9%), Maharashtra (57.1%), D & N Haveli (55.7%), Tamil Nadu (48.2%), Tripura (40.7%), Telangana (37.9%), Karnataka (37.6%), A & N Islands(37.5%), Puducherry (25%), and Lakshadweep (1.6%).

The Occupancy rate of Sub Jails at National level was 81.9 which may differ on day to day and jail to jail basis. 9 States have reported more than 100% occupancy rate. These States/UTs are Uttarakhand (237.1%), Assam (236.4%), Uttar Pradesh (216.3%), Kerala (178.2%), Gujarat (142%), Jammu & Kashmir (138.1%), West Bengal (135.5%), Himachal Pradesh (124.1%) and Madhya Pradesh (121.2%), . Capacity for male and female inmates and their occupancy rate in Sub Jails as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.6**.

IV. Open Jail

A total of 3,777 inmate population consisting of 3,651 males and 126 females were lodged in various Open jails of the country against the total Capacity of 5,667 inmates consisting of 5,547 males and 120 females as on 31st December, 2018. The

highest number of inmates were lodged in jails of Maharashtra (1235) followed by Rajasthan (1019) and Kerala (431).

The Occupancy rate of Open Jails at National level was 66.6% and West Bengal (114.6%) have reported highest overcrowding in open jails, followed by Bihar (93.3%). However, overcrowding may differ on day to day and jail to jail basis. Capacity for male and female inmates and their occupancy rate in Open Jails as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.9**.

V. Special Jail

A total of 5,859 inmate population consisting of 5,639 males and 220 females were lodged in various Special jails of the country against the total Capacity of 6,594 inmates consisting of 6,079 males and 515 females as on 31st December, 2018. The highest number of inmates were lodged in jails of Kerala (1665) followed by Odisha (1257) and West Bengal (1005).

The Occupancy rate of Special jails at National level was 88.9% and Kerala (162.9%) has reported highest overcrowding in Special jails, followed by Jammu & Kashmir (131.1%) and West Bengal (117.3%). However, overcrowding may differ on day to day and jail to jail basis. Capacity for male and female inmates and their occupancy rate in Special jails as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.10**.

VI. Women Jail

A total of 3,243 inmates population were lodged in various Women jails of the

country against the total Capacity of 5,593 inmates as on 31st December, 2018. The highest number of inmates were lodged in jails of Delhi (530) followed by Tamil Nadu (520) and Maharashtra (417).

The Occupancy rate of Women jails at National level was 58% and Maharashtra (159.2%) has reported highest overcrowding in Women jails, followed by West Bengal (142%) and Bihar (107.9%). However, overcrowding may differ on day to day and jail to jail basis. Capacity for male and female inmates and their occupancy rate in Women jails as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.7**

VII. Borstal School

A total of 625 inmate population consisting of 616 males and 9 females were lodged in various Borstal schools of the country against the total Capacity of 1,615 inmates consisting of 1,603 males and 12 females as on 31st December, 2018. The highest number of inmates were lodged in jails of Punjab (284) followed by Tamil Nadu (225) and Kerala (59).

The Occupancy rate of Borstal schools at National level was 38.7% and none of the States/ UTs is showing overcrowding i.e States/ UTs where prison occupancy rate is more than 100%. However, overcrowding may differ on day to day and jail to jail basis. Capacity for male and female inmates and their occupancy rate in Borstal schools as on 31st December, 2018 in respect of States/UTs are presented in **Table 1.8**.

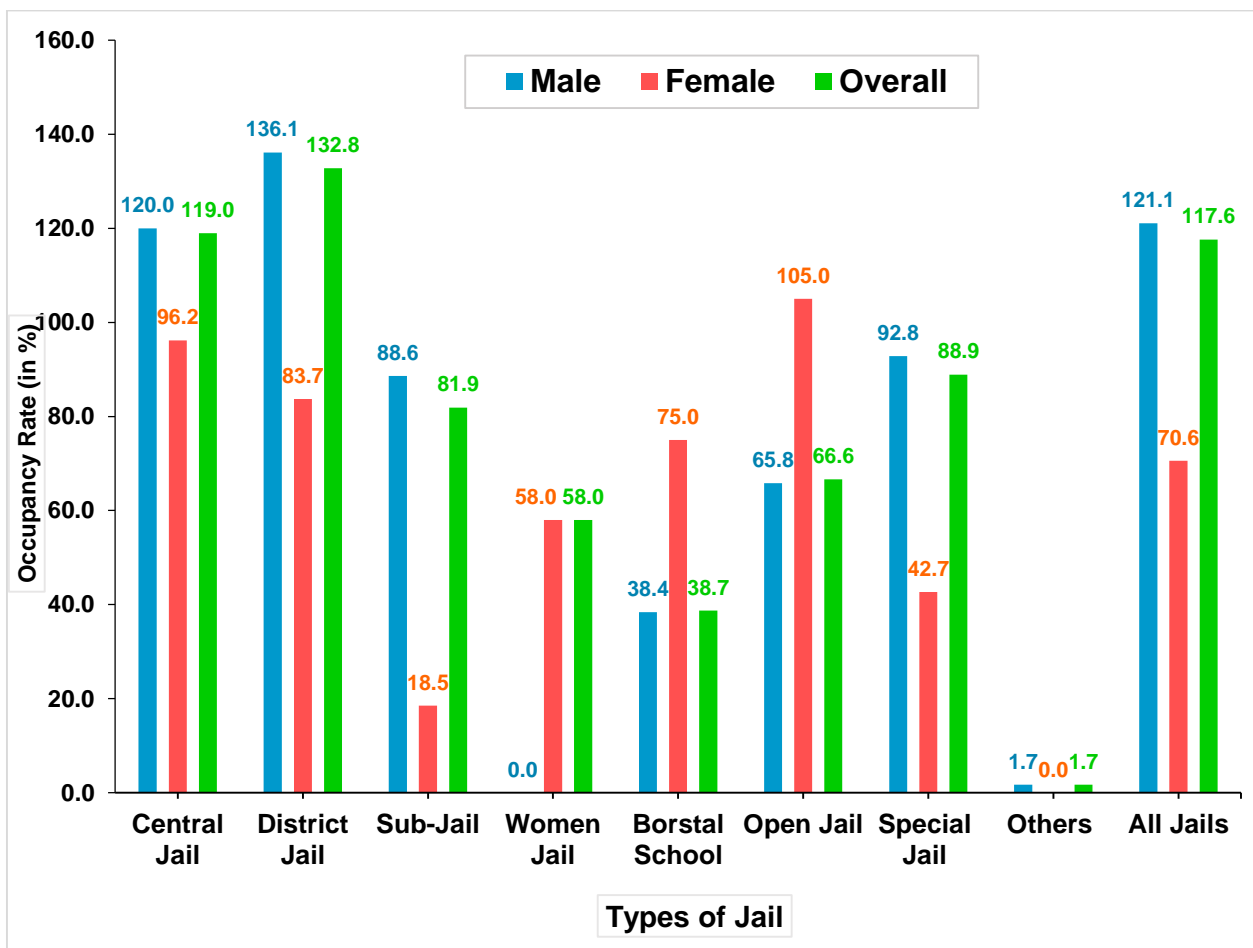
Analysis & Findings:

I. Male, Female and Overall Occupancy Rate in Different types of Prisons in India as on 31st December, 2018

The overall occupancy rate in all jails at national level was 117.6% whereas the occupancy rate for male and female were 121.1% and 70.6% respectively. Occupancy Rate in Central Jails at national level for Male and Female were 120% and 96.2% respectively at the end of year 2018 with an overall occupancy rate which was 119%.

Occupancy rate in District Jails for male was the highest (136.1%) among all types of jail, while the occupancy rate for female was (83.7%). The overall occupancy rate in district jails at national level was also the highest (132.8%) among all types of Jail.

In Sub-Jails, the occupancy rate for male (88.6%) was much higher than that of female (18.5%). The overall occupancy rate in Sub-Jails at national level was 81.9%. The occupancy rate in women-jails was (58%) and overall occupancy rate in Open-jails was 66.6%



As per data provided by States/UTs.

Male, Female and Overall Occupancy Rate of various types of Prisons as on 31st December, 2018

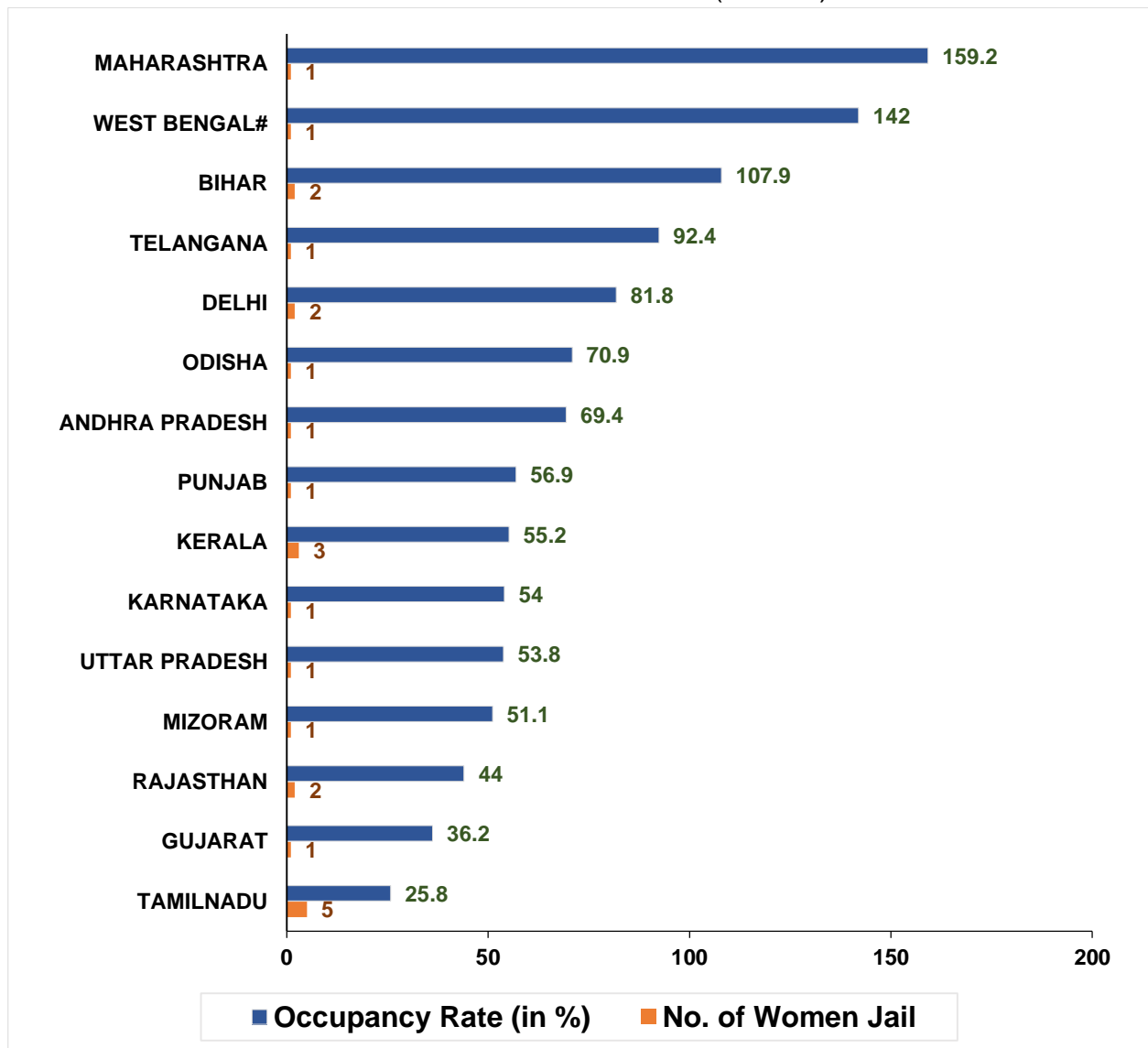
Chart – 1.6

II. State/UT-wise Number of Women Jails and Their Occupancy Rate as on 31st December, 2018

As on 31st December, 2018 there were only 24 Women Jails in the country wherein 3,243 female inmates (16.9%) out of 19,242 female inmates at national level were lodged. 21 States/UTs were not having any Women Jail separately.

Tamil Nadu (5) was having the highest number of Women Jails, however the women occupancy rate in women jails in Tamil Nadu is the lowest 25.8%. Kerala and Bihar & Rajasthan were having 3 and 2 women jails (each) respectively.

Maharashtra (159.2%) has reported highest overcrowding in Women jails, followed by West Bengal (142%) and Bihar (107.9%).



• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Occupancy Rate of Women Jails as on 31st December, 2018

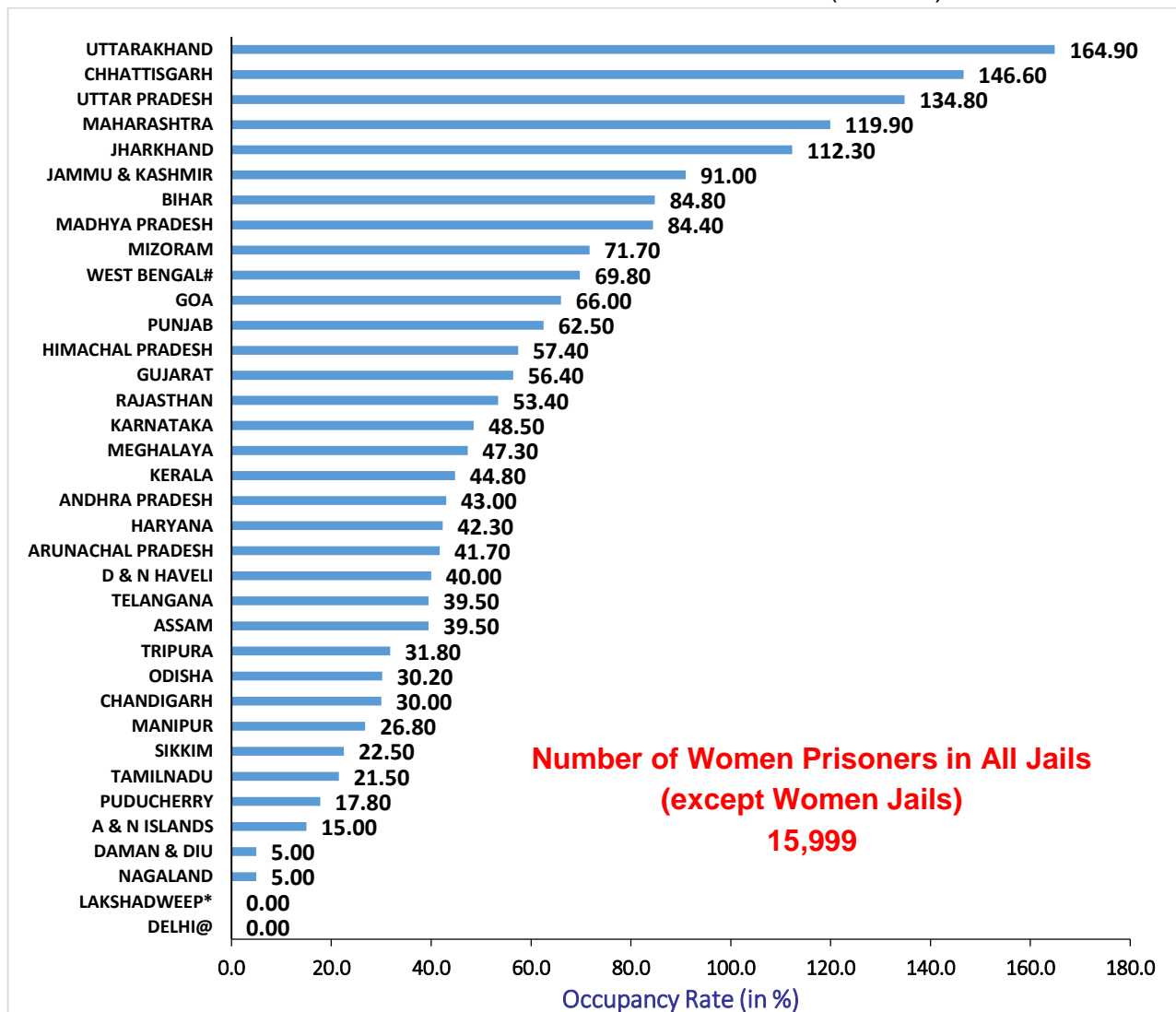
Chart – 1.7

III. Occupancy Rate (in %) of Female Inmates in Other Jails (Except Women Jails) as on 31st December, 2018

A total of 19,242 female inmates were lodged in various prisons at national level out of which only 16.9%(3,243) female inmates were lodged in Women Jail as on 31st December 2018. Around 83.1% of

total female inmates (15,999) were lodged in other type of Jails.

State/UT wise comparison of occupancy rate of female inmates in jails (except Women Jails) is presented below showing that Uttarakhand (164.9%) has reported the highest occupancy rate followed by Chhattisgarh (146.6%) and Uttar Pradesh (134.8%).



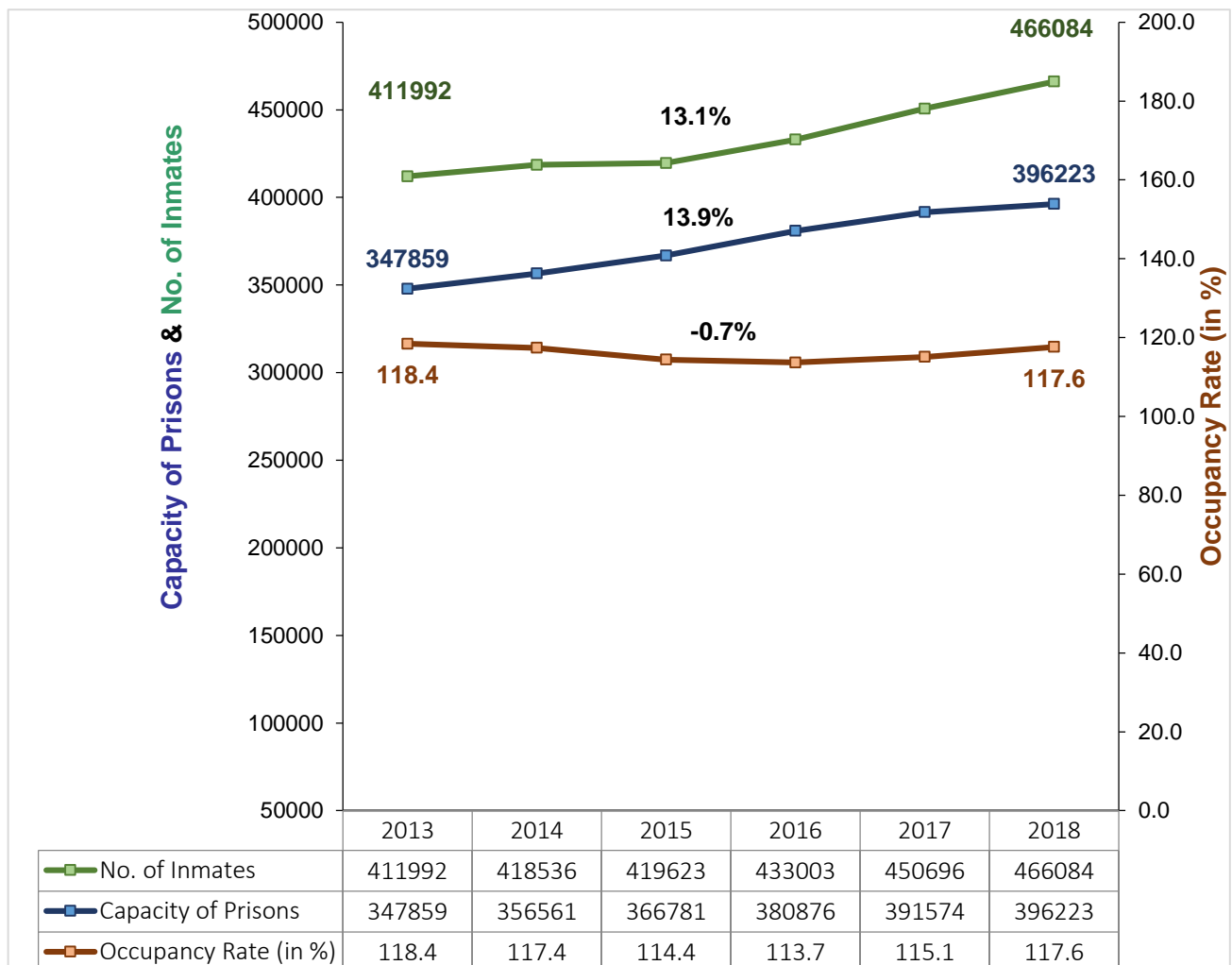
- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.
- * Lakshadweep has no earmarked capacity for women inmates.
- @ Delhi has no earmarked capacity for women inmates other than women jails.

**Occupancy Rate (in %) of Women Inmates in All Jails (except Women Jails)
as on 31st December, 2018
Chart – 1.8**

IV. Capacity of Prisons, Inmates Occupancy and overall Occupancy Rate of all Prisons at National Level during 2013-2018

During the period 2013-2018 the no. of Inmates has increased from 4,11,992 to 4,66,084 in 2018 showing an increase of 13.1%. During the same

period, the number of jails has a decrease of -3.7%(1,391 jails in 2013 to 1,339 jails in 2018). However, the capacity of inmates has an increase of 13.9%(3,47,859 in 2013 to 3,96,223 in 2018). Thus, the Occupancy Rate of all the prisons at national level has a decrease of -0.7%(118.4% in 2013 to 117.6% in 2018).



- As per data provided by States/UTs.

Note: Figures as on 31st December of the respective year

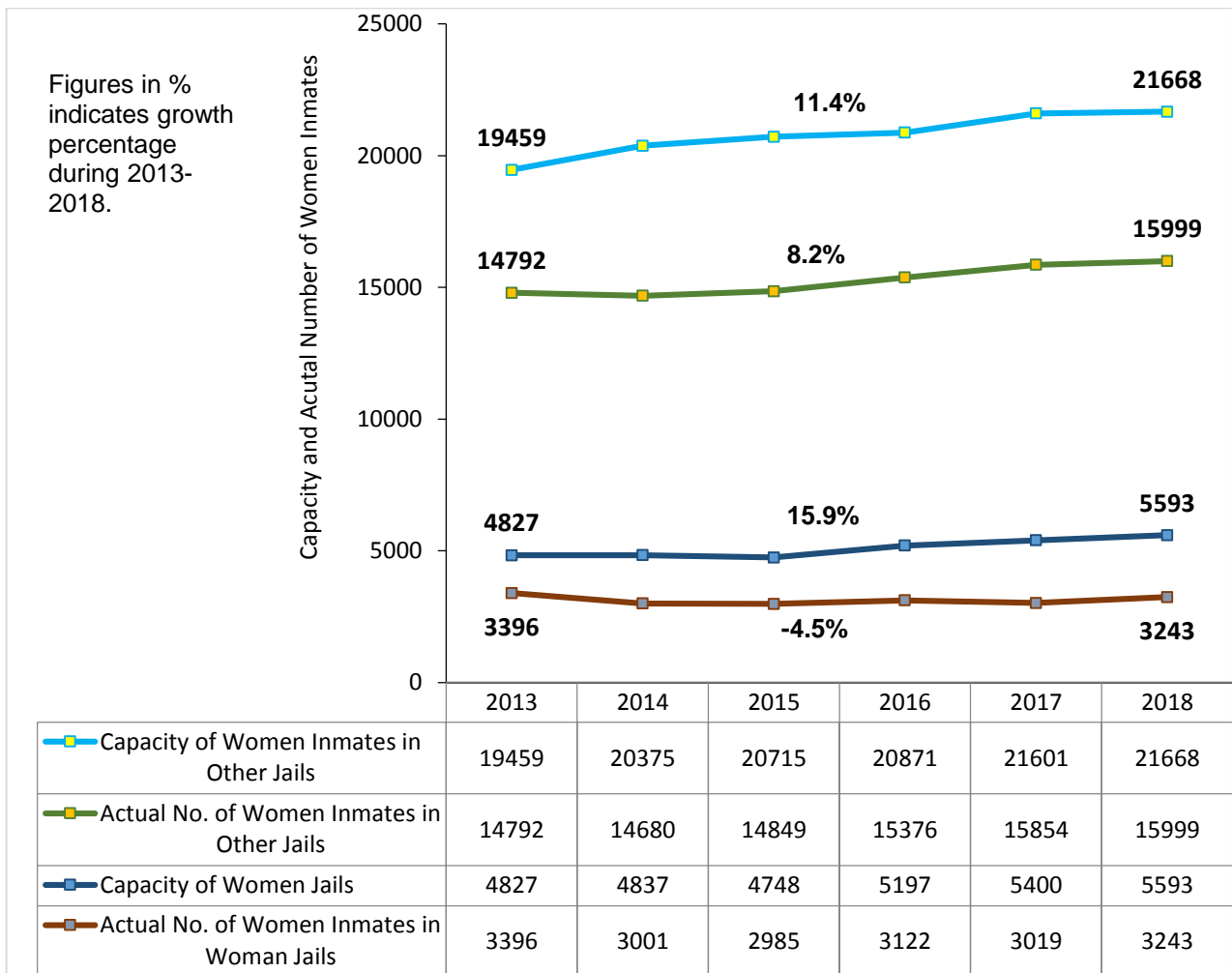
Capacity of Prisons, No. of Inmates and Occupancy Rate of Prisons during 2013-2018
Chart – 1.9

V. Capacity, Actual Inmate Population in Women Jails vis-à-vis Women Inmates in Other Jails during 2013-2018

Capacity of Women Jails has increased by 15.9% during 2013-2018(status as on 31st December of each year), however the actual number of

women inmates has decreased by 4.5% in the same period..

Capacity of women Inmates in Other Jails (except Women Jails) has increased by 11.4% during 2013-2018, the actual number of women inmates in these jails has increased by 8.2% during the same period.



- As per data provided by States/UTs.

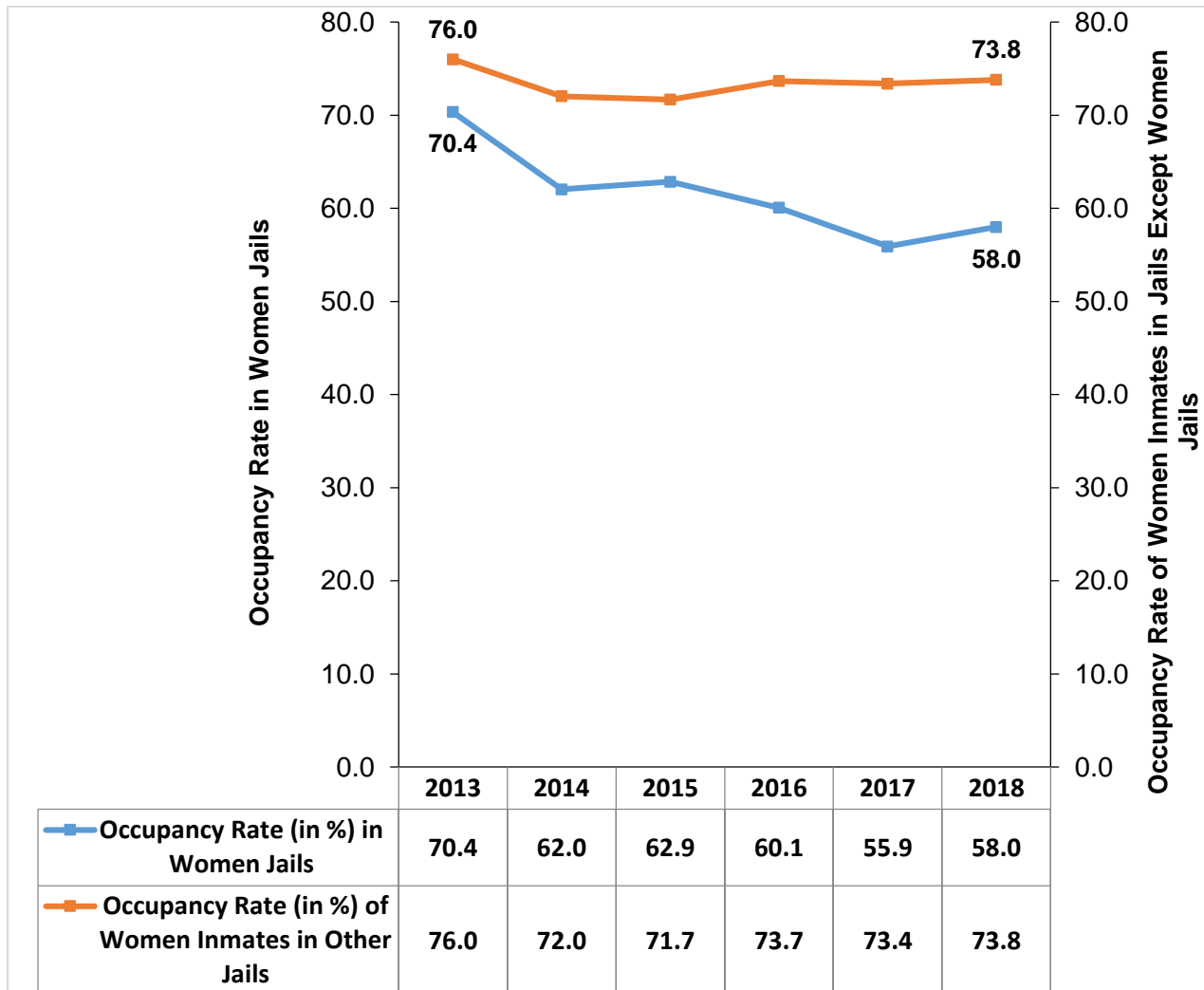
Note: Figures as on 31st December of the respective year

Occupancy trend of Women prisoners in Women Vs Other Jail during 2013-2018
Chart – 1.10

VI. Women Prisoners Occupancy Rate (in %) in Women Jails vis-à-vis Women Inmates in Other Jails during 2013-2018

at national level in 2018 (as on 31st December). Similarly, the occupancy rate of women inmates in other jails decreased from 76% in 2013 to 73.8% in 2018.

The occupancy rate in women jails has decreased from 70.4% in 2013 to 58%



- As per data provided by States/UTs.

Note: Figures as on 31st December of the respective year

Women Prisoners Occupancy Rate during 2013-2018

Chart – 1.11

Table – 1.1**Types of Jails in the Country as on 31st December, 2018**

Sl. No.	State/UT	Central Jail	District Jail	Sub Jail	Women Jail	Borstal School	Open Jail	Special Jail	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	4	8	91	1	0	1	0	0	105
2	ARUNACHAL PRADESH	0	2	0	0	0	0	0	0	2
3	ASSAM	6	22	1	0	0	1	1	0	31
4	BIHAR	8	31	16	2	0	1	0	0	58
5	CHHATTISGARH	5	12	16	0	0	0	0	0	33
6	GOA	1	0	0	0	0	0	0	0	1
7	GUJARAT	4	11	8	1	0	3	2	0	29
8	HARYANA	3	16	0	0	0	0	0	0	19
9	HIMACHAL PRADESH	2	9	1	0	1	1	0	0	14
10	JAMMU & KASHMIR	2	9	2	0	0	0	1	0	14
11	JHARKHAND	7	15	6	0	1	1	0	0	30
12	KARNATAKA	8	21	72	1	0	1	1	0	104
13	KERALA	3	12	16	3	1	3	16	1	55
14	MADHYA PRADESH	11	41	73	0	0	5	0	0	130
15	MAHARASHTRA®	9	28	4	1	1	19	1	1	64
16	MANIPUR	2	2	1	0	0	0	0	0	5
17	MEGHALAYA	0	5	0	0	0	0	0	0	5
18	MIZORAM	1	8	0	1	0	0	0	0	10
19	NAGALAND	1	10	0	0	0	0	0	0	11
20	ODISHA	5	9	73	1	0	1	2	0	91
21	PUNJAB	9	7	5	1	1	1	0	0	24
22	RAJASTHAN	9	26	60	2	1	31	1	0	130
23	SIKKIM	1	1	0	0	0	0	0	0	2
24	TAMIL NADU	9	10	96	5	12	3	3	0	138
25	TELANGANA	3	7	32	1	1	1	4	0	49
26	TRIPURA	1	2	10	0	0	0	0	0	13
27	UTTAR PRADESH	5	61	2	1	0	0	2	0	71
28	UTTARAKHAND	1	7	2	0	0	1	0	0	11
29	WEST BENGAL#	8	11	31	1	0	3	5	0	59
	TOTAL (STATES)	128	403	618	22	19	77	39	2	1308
30	A & N ISLANDS	0	1	3	0	0	0	0	0	4
31	CHANDIGARH	1	0	0	0	0	0	0	0	1
32	D & N HAVELI	0	0	1	0	0	0	0	0	1
33	DAMAN & DIU	0	0	1	0	0	0	0	0	1
34	DELHI	14	0	0	2	0	0	0	0	16
35	LAKSHADWEEP	0	0	4	0	0	0	0	0	4
36	PUDUCHERRY	1	0	1	0	0	0	2	0	4
	TOTAL (UTs)	16	1	10	2	0	0	2	0	31
	TOTAL (ALL-INDIA)	144	404	628	24	19	77	41	2	1339

- As per data provided by States/UTs.

- @ Maharashtra reported that Sub Jails under the control of Revenue Department are not included.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.1 – Page 1 of 1

Table – 1.2**Capacity, Inmate Population and Occupancy Rate of Jails as on 31st December, 2018**

Sl. No	State/UT	Available Capacity			Inmate Population			Occupancy Rate (in %)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	7921	865	8786	6574	414	6988	83.0	47.9	79.5
2	ARUNACHAL PRADESH	209	24	233	235	10	245	112.4	41.7	105.2
3	ASSAM	8204	684	8888	8012	270	8282	97.7	39.5	93.2
4	BIHAR	39875	1566	41441	37322	1363	38685	93.6	87.0	93.3
5	CHHATTISGARH	11423	640	12063	17556	938	18494	153.7	146.6	153.3
6	GOA	574	50	624	402	33	435	70.0	66.0	69.7
7	GUJARAT	12268	1077	13345	14415	565	14980	117.5	52.5	112.3
8	HARYANA	16971	1500	18471	18635	635	19270	109.8	42.3	104.3
9	HIMACHAL PRADESH	2042	136	2178	2176	78	2254	106.6	57.4	103.5
10	JAMMU & KASHMIR	2527	133	2660	2964	121	3085	117.3	91.0	116.0
11	JHARKHAND	15243	851	16094	19673	956	20629	129.1	112.3	128.2
12	KARNATAKA	12597	1114	13711	13398	546	13944	106.4	49.0	101.7
13	KERALA	6402	404	6806	7433	205	7638	116.1	50.7	112.2
14	MADHYA PRADESH	26813	1788	28601	40548	1509	42057	151.2	84.4	147.0
15	MAHARASHTRA	22830	1265	24095	34264	1620	35884	150.1	128.1	148.9
16	MANIPUR	1022	250	1272	853	67	920	83.5	26.8	72.3
17	MEGHALAYA	595	55	650	907	26	933	152.4	47.3	143.5
18	MIZORAM	1327	274	1601	1499	178	1677	113.0	65.0	104.7
19	NAGALAND	1270	180	1450	433	9	442	34.1	5.0	30.5
20	ODISHA	17316	1860	19176	15917	584	16501	91.9	31.4	86.1
21	PUNJAB	21723	1765	23488	21401	1085	22486	98.5	61.5	95.7
22	RAJASTHAN	20686	1206	21892	19532	602	20134	94.4	49.9	92.0
23	SIKKIM	206	40	246	378	9	387	183.5	22.5	157.3
24	TAMIL NADU	20244	2548	22792	13040	634	13674	64.4	24.9	60.0
25	TELANGANA	6520	675	7195	5151	399	5550	79.0	59.1	77.1
26	TRIPURA	2023	151	2174	994	48	1042	49.1	31.8	47.9
27	UTTAR PRADESH	55656	3258	58914	99958	4053	104011	179.6	124.4	176.5
28	UTTARAKHAND	3406	134	3540	5090	221	5311	149.4	164.9	150.0
29	WEST BENGAL#	19887	1885	21772	21613	1479	23092	108.7	78.5	106.1
	TOTAL (STATES)	357780	26378	384158	430373	18657	449030	120.3	70.7	116.9
30	A & N ISLANDS	269	40	309	178	6	184	66.2	15.0	59.5
31	CHANDIGARH	1000	120	1120	999	36	1035	99.9	30.0	92.4
32	D & N HAVELI	60	10	70	35	4	39	58.3	40.0	55.7
33	DAMAN & DIU	40	20	60	58	1	59	145.0	5.0	98.3
34	DELHI	9378	648	10026	14938	530	15468	159.3	81.8	154.3
35	LAKSHADWEEP	64	0	64	1	0	1	1.6	0.0	1.6
36	PUDUCHERRY	371	45	416	260	8	268	70.1	17.8	64.4
	TOTAL (UTs)	11182	883	12065	16469	585	17054	147.3	66.3	141.4
	TOTAL (ALL-INDIA)	368962	27261	396223	446842	19242	466084	121.1	70.6	117.6

Occupancy Rate = $\frac{\text{Inmate Population}}{\text{Total Capacity}} \times 100$

Occupancy Rate <100 shows space available for inmates in prisons.
Occupancy Rate >100 shows overcrowding in prisons.

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.2 – Page 1 of 1

Table – 1.3**Jails-wise Capacity, Inmate Population and Occupancy Rate as on 31st December, 2018**

Sl. No.	State/UT	Central Jail			District Jail			Sub Jail		
		Available Capacity	Inmate Population	Occupancy Rate	Available Capacity	Inmate Population	Occupancy Rate	Available Capacity	Inmate Population	Occupancy Rate
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	3814	4212	110.44	1711	1148	67.10	2801	1471	52.52
2	ARUNACHAL PRADESH	0	0	0.00	233	245	105.15	0	0	0.00
3	ASSAM	4000	3394	84.85	4383	4516	103.03	33	78	236.36
4	BIHAR	15636	14186	90.73	21274	21720	102.10	4275	2518	58.90
5	CHHATTISGARH	6707	13151	196.08	3088	3423	110.85	2268	1920	84.66
6	GOA	624	435	69.71	0	0	0.00	0	0	0.00
7	GUJARAT	7740	8903	115.03	3437	3697	107.56	1168	1659	142.04
8	HARYANA	3298	3141	95.24	15173	16129	106.30	0	0	0.00
9	HIMACHAL PRADESH	859	924	107.57	1025	1151	112.29	29	36	124.14
10	JAMMU & KASHMIR	1035	939	90.72	1375	1807	131.42	160	221	138.13
11	JHARKHAND	9618	11002	114.39	4481	7822	174.56	1795	1719	95.77
12	KARNATAKA	7810	9394	120.28	3817	3732	97.77	1828	688	37.64
13	KERALA	2127	2721	127.93	1894	1791	94.56	473	843	178.22
14	MADHYA PRADESH	13826	21993	159.07	9409	13594	144.48	5284	6404	121.20
15	MAHARASHTRA	14841	25333	170.70	6938	8680	125.11	63	36	57.14
16	MANIPUR	1095	920	84.02	100	0	0.00	77	0	0.00
17	MEGHALAYA	0	0	0.00	650	933	143.54	0	0	0.00
18	MIZORAM	480	454	94.58	1031	1177	114.16	0	0	0.00
19	NAGALAND	600	134	22.33	850	308	36.24	0	0	0.00
20	ODISHA	3122	4068	130.30	3518	3653	103.84	10805	7391	68.40
21	PUNJAB	17613	17569	99.75	4203	3685	87.68	777	712	91.63
22	RAJASTHAN	9309	9360	100.55	6085	6324	103.93	4407	3186	72.29
23	SIKKIM	186	290	155.91	60	97	161.67	0	0	0.00
24	TAMIL NADU	14009	10147	72.43	2235	1065	47.65	3232	1557	48.17
25	TELANGANA	3606	3540	98.17	2047	1291	63.07	821	311	37.88
26	TRIPURA	1000	490	49.00	222	165	74.32	952	387	40.65
27	UTTAR PRADESH	7769	11788	151.73	49631	90823	183.00	306	662	216.34
28	UTTARAKHAND	552	518	93.84	2062	3261	158.15	626	1484	237.06
29	WEST BENGAL#	13746	14091	102.51	4289	4112	95.87	2490	3375	135.54
	TOTAL (STATES)	165022	193097	117.01	155221	206349	132.94	44670	36658	82.06
30	A & N ISLANDS	0	0	0.00	269	169	62.83	40	15	37.50
31	CHANDIGARH	1120	1035	92.41	0	0	0.00	0	0	0.00
32	D & N HAVELI	0	0	0.00	0	0	0.00	70	39	55.71
33	DAMAN & DIU	0	0	0.00	0	0	0.00	60	59	98.33
34	DELHI	9378	14938	159.29	0	0	0.00	0	0	0.00
35	LAKSHADWEEP	0	0	0.00	0	0	0.00	64	1	1.56
36	PUDUCHERRY	300	208	69.33	0	0	0.00	12	3	25.00
	TOTAL (UTs)	10798	16181	149.85	269	169	62.83	246	117	47.56
	TOTAL (ALL-INDIA)	175820	209278	119.03	155490	206518	132.82	44916	36775	81.88

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 1.3 (Continued)**Jails-wise Capacity, Inmate Population and Occupancy Rate as on 31st December, 2018**

Sl. No.	State/UT	Women Jail			Borstal School			Open Jail		
		Available Capacity	Inmate Population	Occupancy Rate	Available Capacity	Inmate Population	Occupancy Rate	Available Capacity	Inmate Population	Occupancy Rate
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
1	ANDHRA PRADESH	160	111	69.38	0	0	0.00	300	46	15.33
2	ARUNACHAL PRADESH	0	0	0.00	0	0	0.00	0	0	0.00
3	ASSAM	0	0	0.00	0	0	0.00	100	29	29.00
4	BIHAR	152	164	107.89	0	0	0.00	104	97	93.27
5	CHHATTISGARH	0	0	0.00	0	0	0.00	0	0	0.00
6	GOA	0	0	0.00	0	0	0.00	0	0	0.00
7	GUJARAT	210	76	36.19	0	0	0.00	140	90	64.29
8	HARYANA	0	0	0.00	0	0	0.00	0	0	0.00
9	HIMACHAL PRADESH	0	0	0.00	15	1	6.67	250	142	56.80
10	JAMMU & KASHMIR	0	0	0.00	0	0	0.00	0	0	0.00
11	JHARKHAND	0	0	0.00	100	40	40.00	100	46	46.00
12	KARNATAKA	100	54	54.00	0	0	0.00	80	30	37.50
13	KERALA	232	128	55.17	90	59	65.56	468	431	92.09
14	MADHYA PRADESH	0	0	0.00	0	0	0.00	82	66	80.49
15	MAHARASHTRA	262	417	159.16	105	11	10.48	1612	1235	76.61
16	MANIPUR	0	0	0.00	0	0	0.00	0	0	0.00
17	MEGHALAYA	0	0	0.00	0	0	0.00	0	0	0.00
18	MIZORAM	90	46	51.11	0	0	0.00	0	0	0.00
19	NAGALAND	0	0	0.00	0	0	0.00	0	0	0.00
20	ODISHA	55	39	70.91	0	0	0.00	125	93	74.40
21	PUNJAB	320	182	56.88	500	284	56.80	75	54	72.00
22	RAJASTHAN	450	198	44.00	20	4	20.00	1357	1019	75.09
23	SIKKIM	0	0	0.00	0	0	0.00	0	0	0.00
24	TAMIL NADU	2018	520	25.77	692	225	32.51	260	84	32.31
25	TELANGANA	250	231	92.40	93	1	1.08	150	79	52.67
26	TRIPURA	0	0	0.00	0	0	0.00	0	0	0.00
27	UTTAR PRADESH	420	226	53.81	0	0	0.00	0	0	0.00
28	UTTARAKHAND	0	0	0.00	0	0	0.00	300	48	16.00
29	WEST BENGAL#	226	321	142.04	0	0	0.00	164	188	114.63
	TOTAL (STATES)	4945	2713	54.86	1615	625	38.70	5667	3777	66.65
30	A & N ISLANDS	0	0	0.00	0	0	0.00	0	0	0.00
31	CHANDIGARH	0	0	0.00	0	0	0.00	0	0	0.00
32	D & N HAVELI	0	0	0.00	0	0	0.00	0	0	0.00
33	DAMAN & DIU	0	0	0.00	0	0	0.00	0	0	0.00
34	DELHI	648	530	81.79	0	0	0.00	0	0	0.00
35	LAKSHADWEEP	0	0	0.00	0	0	0.00	0	0	0.00
36	PUDUCHERRY	0	0	0.00	0	0	0.00	0	0	0.00
	TOTAL (UTs)	648	530	81.79	0	0	0.00	0	0	0.00
	TOTAL (ALL-INDIA)	5593	3243	57.98	1615	625	38.70	5667	3777	66.65

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.3 – Page 2 of 3

Table – 1.3 (Concluded)**Jails-wise Capacity, Inmate Population and Occupancy Rate as on 31st December, 2018**

Sl. No.	State/UT	Special Jail			Other Jail			Total		
		Available Capacity	Inmate Population	Occupancy Rate	Available Capacity	Inmate Population	Occupancy Rate	Available Capacity	Inmate Population	Occupancy Rate
(1)	(2)	(21)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)
1	ANDHRA PRADESH	0	0	0.00	0	0	0.00	8786	6988	79.54
2	ARUNACHAL PRADESH	0	0	0.00	0	0	0.00	233	245	105.15
3	ASSAM	372	265	71.24	0	0	0.00	8888	8282	93.18
4	BIHAR	0	0	0.00	0	0	0.00	41441	38685	93.35
5	CHHATTISGARH	0	0	0.00	0	0	0.00	12063	18494	153.31
6	GOA	0	0	0.00	0	0	0.00	624	435	69.71
7	GUJARAT	650	555	85.38	0	0	0.00	13345	14980	112.25
8	HARYANA	0	0	0.00	0	0	0.00	18471	19270	104.33
9	HIMACHAL PRADESH	0	0	0.00	0	0	0.00	2178	2254	103.49
10	JAMMU & KASHMIR	90	118	131.11	0	0	0.00	2660	3085	115.98
11	JHARKHAND	0	0	0.00	0	0	0.00	16094	20629	128.18
12	KARNATAKA	76	46	60.53	0	0	0.00	13711	13944	101.70
13	KERALA	1022	1665	162.92	500	0	0.00	6806	7638	112.22
14	MADHYA PRADESH	0	0	0.00	0	0	0.00	28601	42057	147.05
15	MAHARASHTRA	246	163	66.26	28	9	32.14	24095	35884	148.93
16	MANIPUR	0	0	0.00	0	0	0.00	1272	920	72.33
17	MEGHALAYA	0	0	0.00	0	0	0.00	650	933	143.54
18	MIZORAM	0	0	0.00	0	0	0.00	1601	1677	104.75
19	NAGALAND	0	0	0.00	0	0	0.00	1450	442	30.48
20	ODISHA	1551	1257	81.04	0	0	0.00	19176	16501	86.05
21	PUNJAB	0	0	0.00	0	0	0.00	23488	22486	95.73
22	RAJASTHAN	264	43	16.29	0	0	0.00	21892	20134	91.97
23	SIKKIM	0	0	0.00	0	0	0.00	246	387	157.32
24	TAMIL NADU	346	76	21.97	0	0	0.00	22792	13674	59.99
25	TELANGANA	228	97	42.54	0	0	0.00	7195	5550	77.14
26	TRIPURA	0	0	0.00	0	0	0.00	2174	1042	47.93
27	UTTAR PRADESH	788	512	64.97	0	0	0.00	58914	104011	176.55
28	UTTARAKHAND	0	0	0.00	0	0	0.00	3540	5311	150.03
29	WEST BENGAL#	857	1005	117.27	0	0	0.00	21772	23092	106.06
	TOTAL (STATES)	6490	5802	89.40	528	9	1.70	384158	449030	116.89
30	A & N ISLANDS	0	0	0.00	0	0	0.00	309	184	59.55
31	CHANDIGARH	0	0	0.00	0	0	0.00	1120	1035	92.41
32	D & N HAVELI	0	0	0.00	0	0	0.00	70	39	55.71
33	DAMAN & DIU	0	0	0.00	0	0	0.00	60	59	98.33
34	DELHI	0	0	0.00	0	0	0.00	10026	15468	154.28
35	LAKSHADWEEP	0	0	0.00	0	0	0.00	64	1	1.56
36	PUDUCHERRY	104	57	54.81	0	0	0.00	416	268	64.42
	TOTAL (UTs)	104	57	54.81	0	0	0.00	12065	17054	141.35
	TOTAL (ALL-INDIA)	6594	5859	88.85	528	9	1.70	396223	466084	117.63

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.3 – Page 3 of 3

Table – 1.4**Capacity, Inmates Population and Occupancy Rate of Central Jails as on 31st December, 2018**

Sl. No.	State/UT	Number of Central Jails	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	4	3634	180	3814	4049	163	4212	111.42	90.56	110.44
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
3	ASSAM	6	3793	207	4000	3267	127	3394	86.13	61.35	84.85
4	BIHAR	8	15207	429	15636	13780	406	14186	90.62	94.64	90.73
5	CHHATTISGARH	5	6290	417	6707	12261	890	13151	194.93	213.43	196.08
6	GOA	1	574	50	624	402	33	435	70.03	66.00	69.71
7	GUJARAT	4	7260	480	7740	8585	318	8903	118.25	66.25	115.03
8	HARYANA	3	3048	250	3298	3056	85	3141	100.26	34.00	95.24
9	HIMACHAL PRADESH	2	814	45	859	899	25	924	110.44	55.56	107.57
10	JAMMU & KASHMIR	2	1000	35	1035	915	24	939	91.50	68.57	90.72
11	JHARKHAND	7	9153	465	9618	10456	546	11002	114.24	117.42	114.39
12	KARNATAKA	8	7355	455	7810	9036	358	9394	122.86	78.68	120.28
13	KERALA	3	2127	0	2127	2721	0	2721	127.93	0.00	127.93
14	MADHYA PRADESH	11	13138	688	13826	21108	885	21993	160.66	128.63	159.07
15	MAHARASHTRA	9	14389	452	14841	24629	704	25333	171.17	155.75	170.70
16	MANIPUR	2	845	250	1095	853	67	920	100.95	26.80	84.02
17	MEGHALAYA	0	0	0	0	0	0	0	0.00	0.00	0.00
18	MIZORAM	1	480	0	480	454	0	454	94.58	0.00	94.58
19	NAGALAND	1	600	0	600	134	0	134	22.33	0.00	22.33
20	ODISHA	5	2973	149	3122	3957	111	4068	133.10	74.50	130.30
21	PUNJAB	9	16406	1207	17613	16873	696	17569	102.85	57.66	99.75
22	RAJASTHAN	9	9088	221	9309	9150	210	9360	100.68	95.02	100.55
23	SIKKIM	1	165	21	186	282	8	290	170.91	38.10	155.91
24	TAMIL NADU	9	14009	0	14009	10147	0	10147	72.43	0.00	72.43
25	TELANGANA	3	3526	80	3606	3474	66	3540	98.53	82.50	98.17
26	TRIPURA	1	975	25	1000	459	31	490	47.08	124.00	49.00
27	UTTAR PRADESH	5	7709	60	7769	11681	107	11788	151.52	178.33	151.73
28	UTTARAKHAND	1	552	0	552	518	0	518	93.84	0.00	93.84
29	WEST BENGAL#	8	13058	688	13746	13264	827	14091	101.58	120.20	102.51
	TOTAL (STATES)	128	158168	6854	165022	186410	6687	193097	117.86	97.56	117.01
30	A & N ISLANDS	0	0	0	0	0	0	0	0.00	0.00	0.00
31	CHANDIGARH	1	1000	120	1120	999	36	1035	99.90	30.00	92.41
32	D & N HAVELI	0	0	0	0	0	0	0	0.00	0.00	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0.00	0.00	0.00
34	DELHI	14	9378	0	9378	14938	0	14938	159.29	0.00	159.29
35	LAKSHADWEEP	0	0	0	0	0	0	0	0.00	0.00	0.00
36	PUDUCHERRY	1	275	25	300	200	8	208	72.73	32.00	69.33
	TOTAL (UTs)	16	10653	145	10798	16137	44	16181	151.48	30.34	149.85
	TOTAL (ALL-INDIA)	144	168821	6999	175820	202547	6731	209278	119.98	96.17	119.03

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.4 – Page 1 of 1

Table – 1.5**Capacity, Inmates Population and Occupancy Rate of District Jails as on 31st December, 2018**

Sl. No.	State/UT	Number of District Jails	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	8	1528	183	1711	1074	74	1148	70.29	40.44	67.10
2	ARUNACHAL PRADESH	2	209	24	233	235	10	245	112.44	41.67	105.15
3	ASSAM	22	3926	457	4383	4376	140	4516	111.46	30.63	103.03
4	BIHAR	31	20519	755	21274	21006	714	21720	102.37	94.57	102.10
5	CHHATTISGARH	12	2980	108	3088	3375	48	3423	113.26	44.44	110.85
6	GOA	0	0	0	0	0	0	0	0.00	0.00	0.00
7	GUJARAT	11	3217	220	3437	3591	106	3697	111.63	48.18	107.56
8	HARYANA	16	13923	1250	15173	15579	550	16129	111.89	44.00	106.30
9	HIMACHAL PRADESH	9	937	88	1025	1099	52	1151	117.29	59.09	112.29
10	JAMMU & KASHMIR	9	1277	98	1375	1710	97	1807	133.91	98.98	131.42
11	JHARKHAND	15	4258	223	4481	7471	351	7822	175.46	157.40	174.56
12	KARNATAKA	21	3431	386	3817	3609	123	3732	105.19	31.87	97.77
13	KERALA	12	1798	96	1894	1769	22	1791	98.39	22.92	94.56
14	MADHYA PRADESH	41	8703	706	9409	12970	624	13594	149.03	88.39	144.48
15	MAHARASHTRA	28	6504	434	6938	8258	422	8680	126.97	97.24	125.11
16	MANIPUR	2	100	0	100	0	0	0	0.00	0.00	0.00
17	MEGHALAYA	5	595	55	650	907	26	933	152.44	47.27	143.54
18	MIZORAM	8	847	184	1031	1045	132	1177	123.38	71.74	114.16
19	NAGALAND	10	670	180	850	299	9	308	44.63	5.00	36.24
20	ODISHA	9	3277	241	3518	3539	114	3653	108.00	47.30	103.84
21	PUNJAB	7	3965	238	4203	3478	207	3685	87.72	86.97	87.68
22	RAJASTHAN	26	5813	272	6085	6186	138	6324	106.42	50.74	103.93
23	SIKKIM	1	41	19	60	96	1	97	234.15	5.26	161.67
24	TAMIL NADU	10	2235	0	2235	1065	0	1065	47.65	0.00	47.65
25	TELANGANA	7	1823	224	2047	1201	90	1291	65.88	40.18	63.07
26	TRIPURA	2	216	6	222	158	7	165	73.15	116.67	74.32
27	UTTAR PRADESH	61	46876	2755	49631	87128	3695	90823	185.87	134.12	183.00
28	UTTARAKHAND	7	1952	110	2062	3099	162	3261	158.76	147.27	158.15
29	WEST BENGAL#	11	3946	343	4289	3922	190	4112	99.39	55.39	95.87
	TOTAL (STATES)	403	145566	9655	155221	198245	8104	206349	136.19	83.94	132.94
30	A & N ISLANDS	1	239	30	269	163	6	169	68.20	20.00	62.83
31	CHANDIGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
32	D & N HAVELI	0	0	0	0	0	0	0	0.00	0.00	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0.00	0.00	0.00
34	DELHI	0	0	0	0	0	0	0	0.00	0.00	0.00
35	LAKSHADWEEP	0	0	0	0	0	0	0	0.00	0.00	0.00
36	PUDUCHERRY	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (UTs)	1	239	30	269	163	6	169	68.20	20.00	62.83
	TOTAL (ALL-INDIA)	404	145805	9685	155490	198408	8110	206518	136.08	83.74	132.82

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.5 – Page 1 of 1

Table – 1.6**Capacity, Inmates Population and Occupancy Rate of Sub-Jails
as on 31st December, 2018**

Sl. No.	State/UT	Number of Sub Jails	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	91	2459	342	2801	1405	66	1471	57.14	19.30	52.52
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
3	ASSAM	1	25	8	33	78	0	78	312.00	0.00	236.36
4	BIHAR	16	4045	230	4275	2439	79	2518	60.30	34.35	58.90
5	CHHATTISGARH	16	2153	115	2268	1920	0	1920	89.18	0.00	84.66
6	GOA	0	0	0	0	0	0	0	0.00	0.00	0.00
7	GUJARAT	8	1051	117	1168	1615	44	1659	153.66	37.61	142.04
8	HARYANA	0	0	0	0	0	0	0	0.00	0.00	0.00
9	HIMACHAL PRADESH	1	26	3	29	35	1	36	134.62	33.33	124.14
10	JAMMU & KASHMIR	2	160	0	160	221	0	221	138.13	0.00	138.13
11	JHARKHAND	6	1632	163	1795	1662	57	1719	101.84	34.97	95.77
12	KARNATAKA	72	1655	173	1828	677	11	688	40.91	6.36	37.64
13	KERALA	16	469	4	473	843	0	843	179.74	0.00	178.22
14	MADHYA PRADESH	73	4890	394	5284	6404	0	6404	130.96	0.00	121.20
15	MAHARASHTRA®	4	49	14	63	35	1	36	71.43	7.14	57.14
16	MANIPUR	1	77	0	77	0	0	0	0.00	0.00	0.00
17	MEGHALAYA	0	0	0	0	0	0	0	0.00	0.00	0.00
18	MIZORAM	0	0	0	0	0	0	0	0.00	0.00	0.00
19	NAGALAND	0	0	0	0	0	0	0	0.00	0.00	0.00
20	ODISHA	73	9429	1376	10805	7118	273	7391	75.49	19.84	68.40
21	PUNJAB	5	777	0	777	712	0	712	91.63	0.00	91.63
22	RAJASTHAN	60	4144	263	4407	3180	6	3186	76.74	2.28	72.29
23	SIKKIM	0	0	0	0	0	0	0	0.00	0.00	0.00
24	TAMIL NADU	96	2896	336	3232	1494	63	1557	51.59	18.75	48.17
25	TELANGANA	32	744	77	821	306	5	311	41.13	6.49	37.88
26	TRIPURA	10	832	120	952	377	10	387	45.31	8.33	40.65
27	UTTAR PRADESH	2	283	23	306	637	25	662	225.09	108.70	216.34
28	UTTARAKHAND	2	602	24	626	1425	59	1484	236.71	245.83	237.06
29	WEST BENGAL#	31	1979	511	2490	3277	98	3375	165.59	19.18	135.54
	TOTAL (STATES)	618	40377	4293	44670	35860	798	36658	88.81	18.59	82.06
30	A & N ISLANDS	3	30	10	40	15	0	15	50.00	0.00	37.50
31	CHANDIGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
32	D & N HAVELI	1	60	10	70	35	4	39	58.33	40.00	55.71
33	DAMAN & DIU	1	40	20	60	58	1	59	145.00	5.00	98.33
34	DELHI	0	0	0	0	0	0	0	0.00	0.00	0.00
35	LAKSHADWEEP	4	64	0	64	1	0	1	1.56	0.00	1.56
36	PUDUCHERRY	1	8	4	12	3	0	3	37.50	0.00	25.00
	TOTAL (UTs)	10	202	44	246	112	5	117	55.45	11.36	47.56
	TOTAL (ALL-INDIA)	628	40579	4337	44916	35972	803	36775	88.65	18.52	81.88

• As per data provided by States/UTs.

@ Maharashtra reported that Sub Jails under the control of Revenue Department are not included.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.6 – Page 1 of 1

Table – 1.7**Capacity, Inmates Population and Occupancy Rate of Women Jails
as on 31st December, 2018**

Sl. No.	State/UT	Number of Women Jails	Total Capacity of Inmates	Inmate Population	Occupancy Rate (in %)
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	1	160	111	69.38
2	ARUNACHAL PRADESH	0	0	0	0.00
3	ASSAM	0	0	0	0.00
4	BIHAR	2	152	164	107.89
5	CHHATTISGARH	0	0	0	0.00
6	GOA	0	0	0	0.00
7	GUJARAT	1	210	76	36.19
8	HARYANA	0	0	0	0.00
9	HIMACHAL PRADESH	0	0	0	0.00
10	JAMMU & KASHMIR	0	0	0	0.00
11	JHARKHAND	0	0	0	0.00
12	KARNATAKA	1	100	54	54.00
13	KERALA	3	232	128	55.17
14	MADHYA PRADESH	0	0	0	0.00
15	MAHARASHTRA	1	262	417	159.16
16	MANIPUR	0	0	0	0.00
17	MEGHALAYA	0	0	0	0.00
18	MIZORAM	1	90	46	51.11
19	NAGALAND	0	0	0	0.00
20	ODISHA	1	55	39	70.91
21	PUNJAB	1	320	182	56.88
22	RAJASTHAN	2	450	198	44.00
23	SIKKIM	0	0	0	0.00
24	TAMIL NADU	5	2018	520	25.77
25	TELANGANA	1	250	231	92.40
26	TRIPURA	0	0	0	0.00
27	UTTAR PRADESH	1	420	226	53.81
28	UTTARAKHAND	0	0	0	0.00
29	WEST BENGAL#	1	226	321	142.04
	TOTAL (STATES)	22	4945	2713	54.86
30	A & N ISLANDS	0	0	0	0.00
31	CHANDIGARH	0	0	0	0.00
32	D & N HAVELI	0	0	0	0.00
33	DAMAN & DIU	0	0	0	0.00
34	DELHI	2	648	530	81.79
35	LAKSHADWEEP	0	0	0	0.00
36	PUDUCHERRY	0	0	0	0.00
	TOTAL (UTs)	2	648	530	81.79
	TOTAL (ALL-INDIA)	24	5593	3243	57.98

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.7 – Page 1 of 1

Table – 1.8**Capacity, Inmates Population and Occupancy Rate of Borstal Schools
as on 31st December, 2018**

Sl. No.	State/UT	Number of Borstal School	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
3	ASSAM	0	0	0	0	0	0	0	0.00	0.00	0.00
4	BIHAR	0	0	0	0	0	0	0	0.00	0.00	0.00
5	CHHATTISGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
6	GOA	0	0	0	0	0	0	0	0.00	0.00	0.00
7	GUJARAT	0	0	0	0	0	0	0	0.00	0.00	0.00
8	HARYANA	0	0	0	0	0	0	0	0.00	0.00	0.00
9	HIMACHAL PRADESH	1	15	0	15	1	0	1	6.67	0.00	6.67
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0.00	0.00	0.00
11	JHARKHAND	1	100	0	100	40	0	40	40.00	0.00	40.00
12	KARNATAKA	0	0	0	0	0	0	0	0.00	0.00	0.00
13	KERALA	1	78	12	90	50	9	59	64.10	75.00	65.56
14	MADHYA PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
15	MAHARASHTRA	1	105	0	105	11	0	11	10.48	0.00	10.48
16	MANIPUR	0	0	0	0	0	0	0	0.00	0.00	0.00
17	MEGHALAYA	0	0	0	0	0	0	0	0.00	0.00	0.00
18	MIZORAM	0	0	0	0	0	0	0	0.00	0.00	0.00
19	NAGALAND	0	0	0	0	0	0	0	0.00	0.00	0.00
20	ODISHA	0	0	0	0	0	0	0	0.00	0.00	0.00
21	PUNJAB	1	500	0	500	284	0	284	56.80	0.00	56.80
22	RAJASTHAN	1	20	0	20	4	0	4	20.00	0.00	20.00
23	SIKKIM	0	0	0	0	0	0	0	0.00	0.00	0.00
24	TAMIL NADU	12	692	0	692	225	0	225	32.51	0.00	32.51
25	TELANGANA	1	93	0	93	1	0	1	1.08	0.00	1.08
26	TRIPURA	0	0	0	0	0	0	0	0.00	0.00	0.00
27	UTTAR PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
28	UTTARAKHAND	0	0	0	0	0	0	0	0.00	0.00	0.00
29	WEST BENGAL#	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (STATES)	19	1603	12	1615	616	9	625	38.43	75.00	38.70
30	A & N ISLANDS	0	0	0	0	0	0	0	0.00	0.00	0.00
31	CHANDIGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
32	D & N HAVELI	0	0	0	0	0	0	0	0.00	0.00	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0.00	0.00	0.00
34	DELHI	0	0	0	0	0	0	0	0.00	0.00	0.00
35	LAKSHADWEEP	0	0	0	0	0	0	0	0.00	0.00	0.00
36	PUDUCHERRY	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (UTs)	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (ALL-INDIA)	19	1603	12	1615	616	9	625	38.43	75.00	38.70

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.8 – Page 1 of 1

Table – 1.9**Capacity, Inmates Population and Occupancy Rate of Open Jails
as on 31st December, 2018**

Sl. No.	State/UT	Number of Open Jails	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	1	300	0	300	46	0	46	15.33	0.00	15.33
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
3	ASSAM	1	100	0	100	29	0	29	29.00	0.00	29.00
4	BIHAR	1	104	0	104	97	0	97	93.27	0.00	93.27
5	CHHATTISGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
6	GOA	0	0	0	0	0	0	0	0.00	0.00	0.00
7	GUJARAT	3	140	0	140	90	0	90	64.29	0.00	64.29
8	HARYANA	0	0	0	0	0	0	0	0.00	0.00	0.00
9	HIMACHAL PRADESH	1	250	0	250	142	0	142	56.80	0.00	56.80
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0.00	0.00	0.00
11	JHARKHAND	1	100	0	100	44	2	46	44.00	0.00	46.00
12	KARNATAKA	1	80	0	80	30	0	30	37.50	0.00	37.50
13	KERALA	3	448	20	468	423	8	431	94.42	40.00	92.09
14	MADHYA PRADESH	5	82	0	82	66	0	66	80.49	0.00	80.49
15	MAHARASHTRA	19	1512	100	1612	1169	66	1235	77.31	66.00	76.61
16	MANIPUR	0	0	0	0	0	0	0	0.00	0.00	0.00
17	MEGHALAYA	0	0	0	0	0	0	0	0.00	0.00	0.00
18	MIZORAM	0	0	0	0	0	0	0	0.00	0.00	0.00
19	NAGALAND	0	0	0	0	0	0	0	0.00	0.00	0.00
20	ODISHA	1	125	0	125	93	0	93	74.40	0.00	74.40
21	PUNJAB	1	75	0	75	54	0	54	72.00	0.00	72.00
22	RAJASTHAN	31	1357	0	1357	969	50	1019	71.41	0.00	75.09
23	SIKKIM	0	0	0	0	0	0	0	0.00	0.00	0.00
24	TAMIL NADU	3	260	0	260	84	0	84	32.31	0.00	32.31
25	TELANGANA	1	150	0	150	79	0	79	52.67	0.00	52.67
26	TRIPURA	0	0	0	0	0	0	0	0.00	0.00	0.00
27	UTTAR PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
28	UTTARAKHAND	1	300	0	300	48	0	48	16.00	0.00	16.00
29	WEST BENGAL#	3	164	0	164	188	0	188	114.63	0.00	114.63
	TOTAL (STATES)	77	5547	120	5667	3651	126	3777	65.82	105.00	66.65
30	A & N ISLANDS	0	0	0	0	0	0	0	0.00	0.00	0.00
31	CHANDIGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
32	D & N HAVELI	0	0	0	0	0	0	0	0.00	0.00	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0.00	0.00	0.00
34	DELHI	0	0	0	0	0	0	0	0.00	0.00	0.00
35	LAKSHADWEEP	0	0	0	0	0	0	0	0.00	0.00	0.00
36	PUDUCHERRY	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (UTs)	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (ALL-INDIA)	77	5547	120	5667	3651	126	3777	65.82	105.00	66.65

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 1.10**Capacity, Inmates Population and Occupancy Rate of Special Jails
as on 31st December, 2018**

Sl. No.	State/UT	Number of Special Jails	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
3	ASSAM	1	360	12	372	262	3	265	72.78	25.00	71.24
4	BIHAR	0	0	0	0	0	0	0	0.00	0.00	0.00
5	CHHATTISGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
6	GOA	0	0	0	0	0	0	0	0.00	0.00	0.00
7	GUJARAT	2	600	50	650	534	21	555	89.00	42.00	85.38
8	HARYANA	0	0	0	0	0	0	0	0.00	0.00	0.00
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
10	JAMMU & KASHMIR	1	90	0	90	118	0	118	131.11	0.00	131.11
11	JHARKHAND	0	0	0	0	0	0	0	0.00	0.00	0.00
12	KARNATAKA	1	76	0	76	46	0	46	60.53	0.00	60.53
13	KERALA	16	982	40	1022	1627	38	1665	165.68	95.00	162.92
14	MADHYA PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
15	MAHARASHTRA	1	243	3	246	153	10	163	62.96	333.33	66.26
16	MANIPUR	0	0	0	0	0	0	0	0.00	0.00	0.00
17	MEGHALAYA	0	0	0	0	0	0	0	0.00	0.00	0.00
18	MIZORAM	0	0	0	0	0	0	0	0.00	0.00	0.00
19	NAGALAND	0	0	0	0	0	0	0	0.00	0.00	0.00
20	ODISHA	2	1512	39	1551	1210	47	1257	80.03	120.51	81.04
21	PUNJAB	0	0	0	0	0	0	0	0.00	0.00	0.00
22	RAJASTHAN	1	264	0	264	43	0	43	16.29	0.00	16.29
23	SIKKIM	0	0	0	0	0	0	0	0.00	0.00	0.00
24	TAMIL NADU	3	152	194	346	25	51	76	16.45	26.29	21.97
25	TELANGANA	4	184	44	228	90	7	97	48.91	15.91	42.54
26	TRIPURA	0	0	0	0	0	0	0	0.00	0.00	0.00
27	UTTAR PRADESH	2	788	0	788	512	0	512	64.97	0.00	64.97
28	UTTARAKHAND	0	0	0	0	0	0	0	0.00	0.00	0.00
29	WEST BENGAL#	5	740	117	857	962	43	1005	130.00	36.75	117.27
	TOTAL (STATES)	39	5991	499	6490	5582	220	5802	93.17	44.09	89.40
30	A & N ISLANDS	0	0	0	0	0	0	0	0.00	0.00	0.00
31	CHANDIGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
32	D & N HAVELI	0	0	0	0	0	0	0	0.00	0.00	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0.00	0.00	0.00
34	DELHI	0	0	0	0	0	0	0	0.00	0.00	0.00
35	LAKSHADWEEP	0	0	0	0	0	0	0	0.00	0.00	0.00
36	PUDUCHERRY	2	88	16	104	57	0	57	64.77	0.00	54.81
	TOTAL (UTs)	2	88	16	104	57	0	57	64.77	0.00	54.81
	TOTAL (ALL-INDIA)	41	6079	515	6594	5639	220	5859	92.76	42.72	88.85

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.10 – Page 1 of 1

Table – 1.11**Capacity, Inmates Population and Occupancy Rate of Other Jails
as on 31st December, 2018**

Sl. No.	State/UT	Number of Other Jails	Total Capacity of Inmates			Inmate Population			Occupancy Rate (in %)		
			Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
3	ASSAM	0	0	0	0	0	0	0	0.00	0.00	0.00
4	BIHAR	0	0	0	0	0	0	0	0.00	0.00	0.00
5	CHHATTISGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
6	GOA	0	0	0	0	0	0	0	0.00	0.00	0.00
7	GUJARAT	0	0	0	0	0	0	0	0.00	0.00	0.00
8	HARYANA	0	0	0	0	0	0	0	0.00	0.00	0.00
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0.00	0.00	0.00
11	JHARKHAND	0	0	0	0	0	0	0	0.00	0.00	0.00
12	KARNATAKA	0	0	0	0	0	0	0	0.00	0.00	0.00
13	KERALA	1	500	0	500	0	0	0	0.00	0.00	0.00
14	MADHYA PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
15	MAHARASHTRA	1	28	0	28	9	0	9	32.14	0.00	32.14
16	MANIPUR	0	0	0	0	0	0	0	0.00	0.00	0.00
17	MEGHALAYA	0	0	0	0	0	0	0	0.00	0.00	0.00
18	MIZORAM	0	0	0	0	0	0	0	0.00	0.00	0.00
19	NAGALAND	0	0	0	0	0	0	0	0.00	0.00	0.00
20	ODISHA	0	0	0	0	0	0	0	0.00	0.00	0.00
21	PUNJAB	0	0	0	0	0	0	0	0.00	0.00	0.00
22	RAJASTHAN	0	0	0	0	0	0	0	0.00	0.00	0.00
23	SIKKIM	0	0	0	0	0	0	0	0.00	0.00	0.00
24	TAMIL NADU	0	0	0	0	0	0	0	0.00	0.00	0.00
25	TELANGANA	0	0	0	0	0	0	0	0.00	0.00	0.00
26	TRIPURA	0	0	0	0	0	0	0	0.00	0.00	0.00
27	UTTAR PRADESH	0	0	0	0	0	0	0	0.00	0.00	0.00
28	UTTARAKHAND	0	0	0	0	0	0	0	0.00	0.00	0.00
29	WEST BENGAL#	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (STATES)	2	528	0	528	9	0	9	1.70	0.00	1.70
30	A & N ISLANDS	0	0	0	0	0	0	0	0.00	0.00	0.00
31	CHANDIGARH	0	0	0	0	0	0	0	0.00	0.00	0.00
32	D & N HAVELI	0	0	0	0	0	0	0	0.00	0.00	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0.00	0.00	0.00
34	DELHI	0	0	0	0	0	0	0	0.00	0.00	0.00
35	LAKSHADWEEP	0	0	0	0	0	0	0	0.00	0.00	0.00
36	PUDUCHERRY	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (UTs)	0	0	0	0	0	0	0	0.00	0.00	0.00
	TOTAL (ALL-INDIA)	2	528	0	528	9	0	9	1.70	0.00	1.70

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 1.11 – Page 1 of 1

Chapter **2**

**Prisoners –
Types and
Demography**

Chapter – 2

Prisoners – Types and Demography

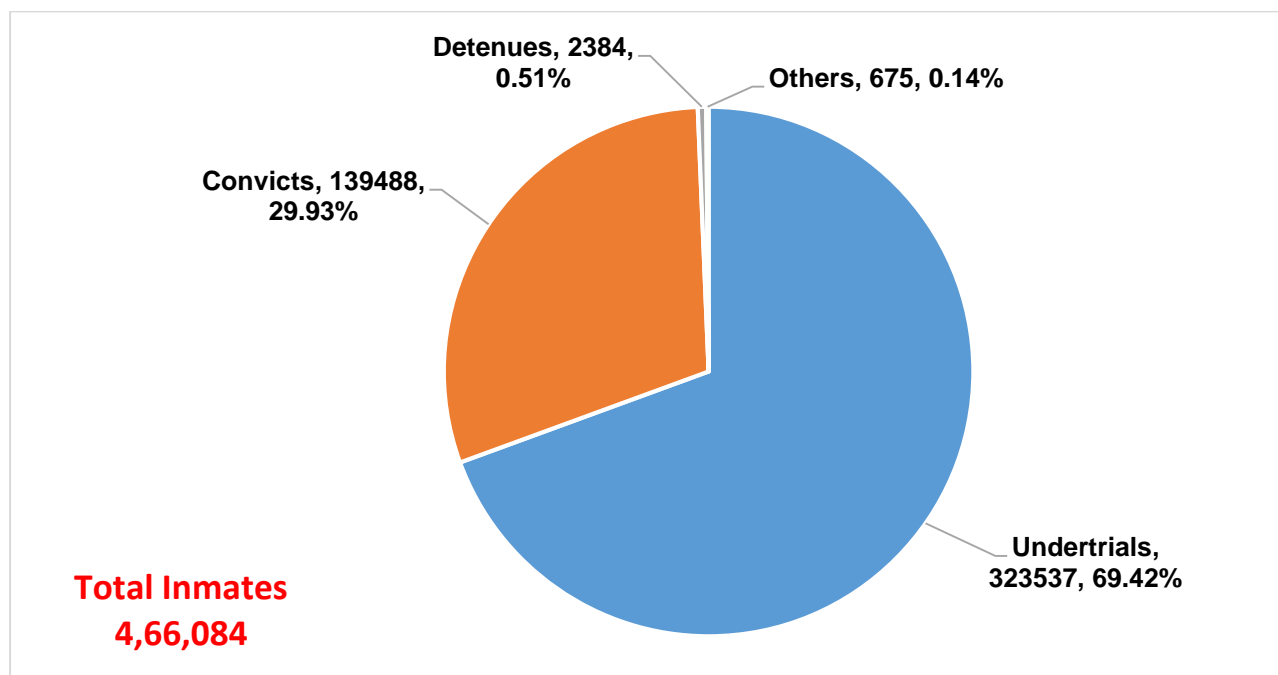
This chapter presents statistical information on different categories of prison inmates like convicts, under-trials, detenues and their age & gender profiles. Besides, details on women prison inmates including those staying with children have also been presented in this chapter.

Prison inmates lodged in various jails are categorised as Convicts, Undertrials and Detenues. A convict is a person found guilty of a crime and sentenced by a court of law and person serving a sentence in prison. An Undertrial is a person who is currently on trial in a court of law. A detainee is any person held lawfully in custody. However, 'Other' category refers to any person other than above mentioned categories.

Share of Convicts, Undertrial Inmates, Detenues and Other Inmates as on 31st December, 2018

A total of (4,66,084) prisoners as on 31st December, 2018 were confined in various jails across the country. The number of Convicts, Undertrial inmates and Detenues were reported as 1,39,488, 3,23,537 and 2,384 respectively accounting for 29.9%, 69.4% and 0.5% respectively at the end of 2018. Other prisoners accounted for 0.1%(675 prisoners) of total prisoners as on 31st December, 2018.

Only 15 states have reported lodging of civil prisoners in its jails. Out of 1,39,488 convicts, 270 were civil convicts and out of 3,23,537 undertrials prisoners, 101 were civil undertrial inmates.



- As per data provided by States/UTs.

Share of Different Types of Prisoners as on 31st December 2018

Chart 2.1

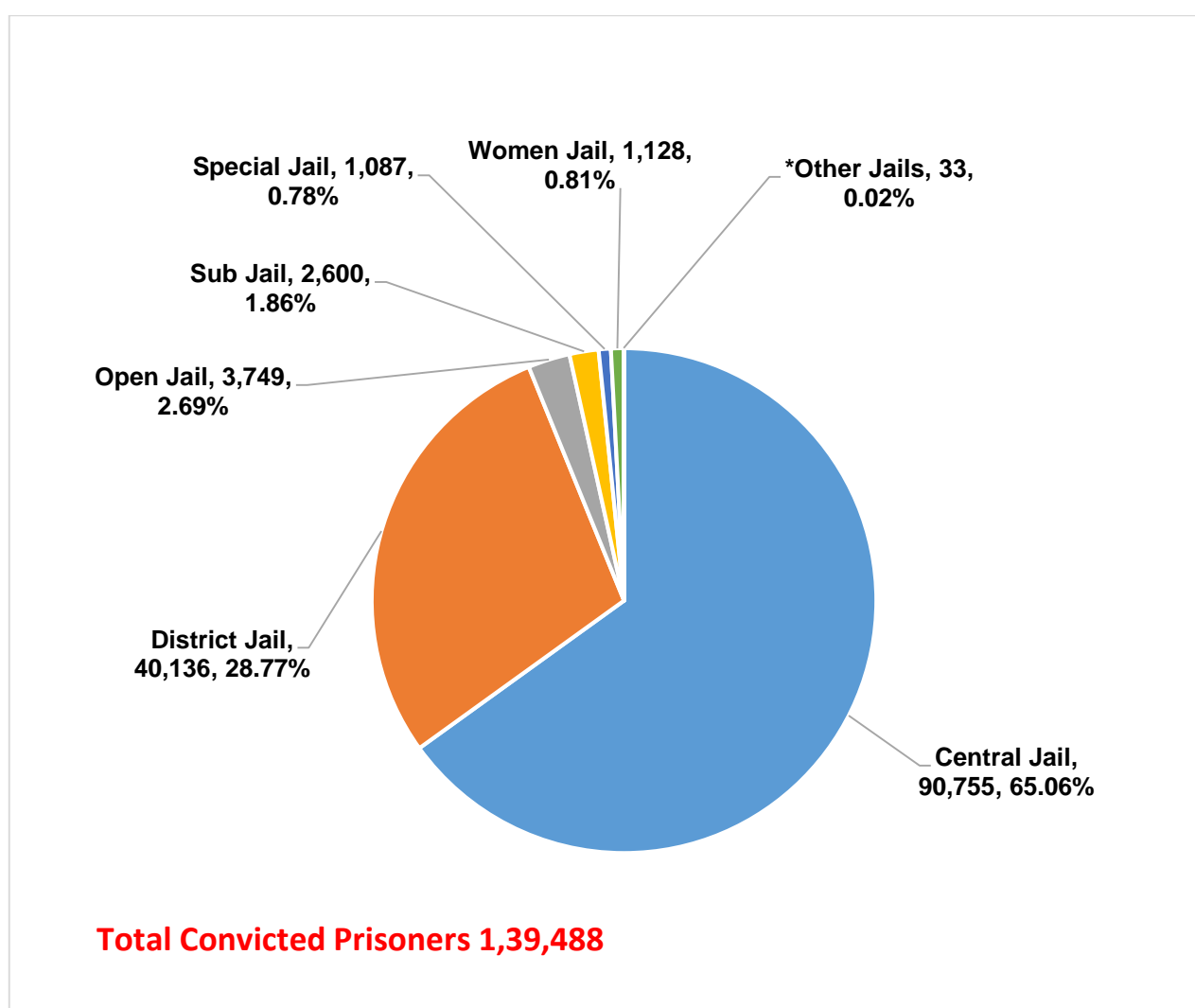
Convicts

Jail-wise & State/UT-wise Distribution of Convicted Prisoners in Different Types of Jail as on 31st December, 2018

The highest number of convicted prisoners were lodged in Central Jails (65.1%, 90,755 convicts) out of total 1,39,488 convicts followed by District Jails (28.8%, 40,136 convicts) and Open

Jails (2.7%, 3,749 convicts) as on 31st December, 2018 [Chart 2.2].

Uttar Pradesh has reported the most number of convicts (20.5%, 28,660) in the country followed by Madhya Pradesh (13.4%, 18,626) and Maharashtra (6.4%, 8,908) at the end of 2018 [Table 2.1]. State/UT-wise, Sex-wise distribution of convicted prisoners in different types of jail is presented in Tables 2.3-2.9.



- As per data provided by States/UTs.
- * Other Jails include Borstal Schools, etc.

Convicted Prisoners in Different Jails as on 31st December, 2018
Chart 2.2

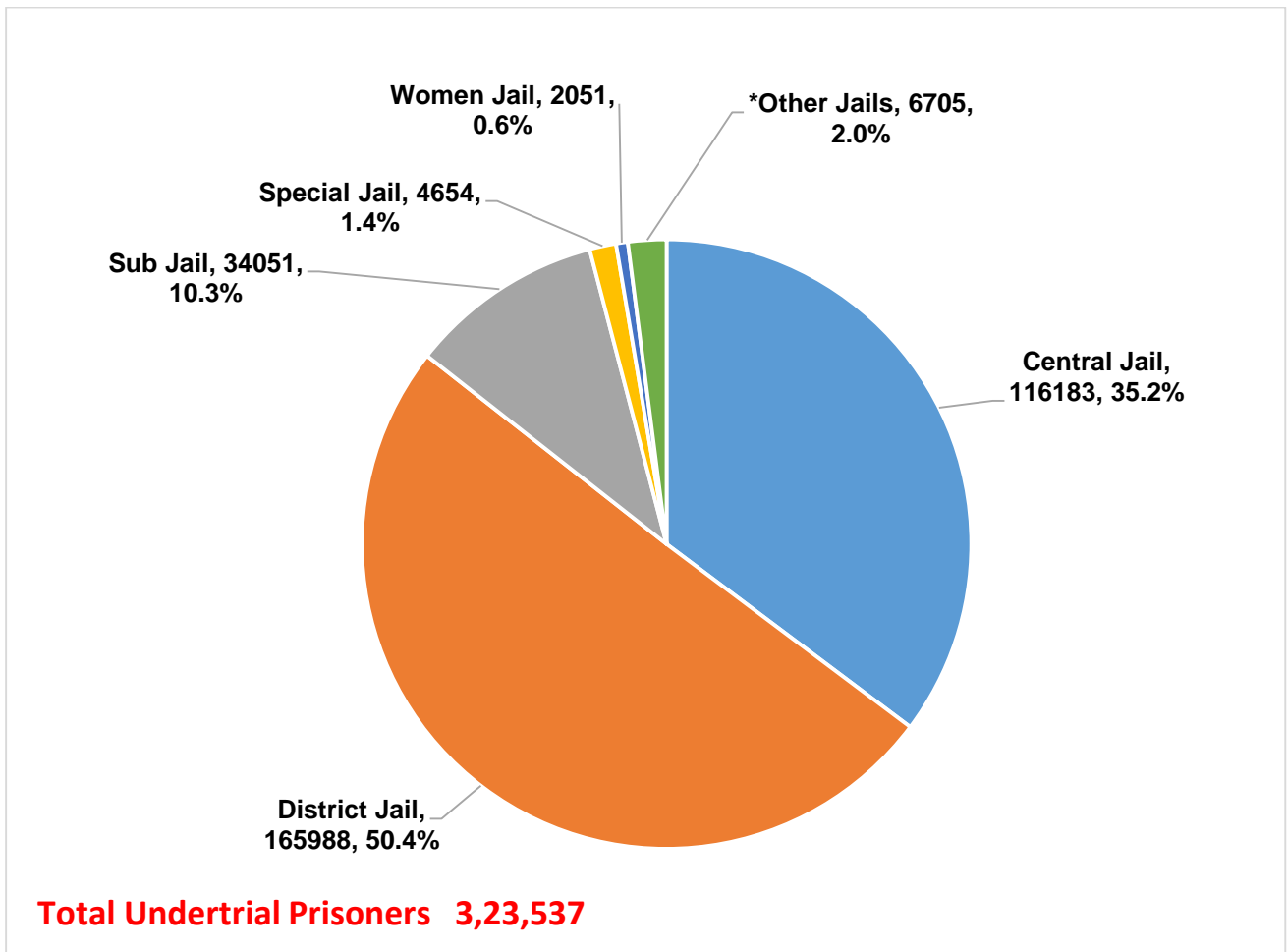
Undertrials

Jail-wise & State/UT-wise Distribution of Undertrial Prisoners in Different Types of Jails as on 31st December, 2018

The highest number of undertrial prisoners were lodged in District Jails(51.3%, 1,65,988 undertrials) out of total 3,23,537 undertrials followed by Central Jails(35.9%, 1,16,183 undertrials)

and Sub Jails(10.5%, 34051 undertrials) as on 31st December,2018 [Chart 2.3].

Uttar Pradesh has reported the most number of undertrials (23.2%, 75,206) in the country followed by Bihar (9.7%, 31,488) and Maharashtra (8.3%, 26,898) at the end of 2018. State/UT-wise, Sex-wise distribution of undertrials prisoners in different types of jail is presented in Table 2.3-2.9.



- As per data provided by States/UTs.
- * Other Jails include Borstal School, Open Jails, etc.

Undertrial Prisoners in Different Jails as on 31st December, 2018

Chart 2.3

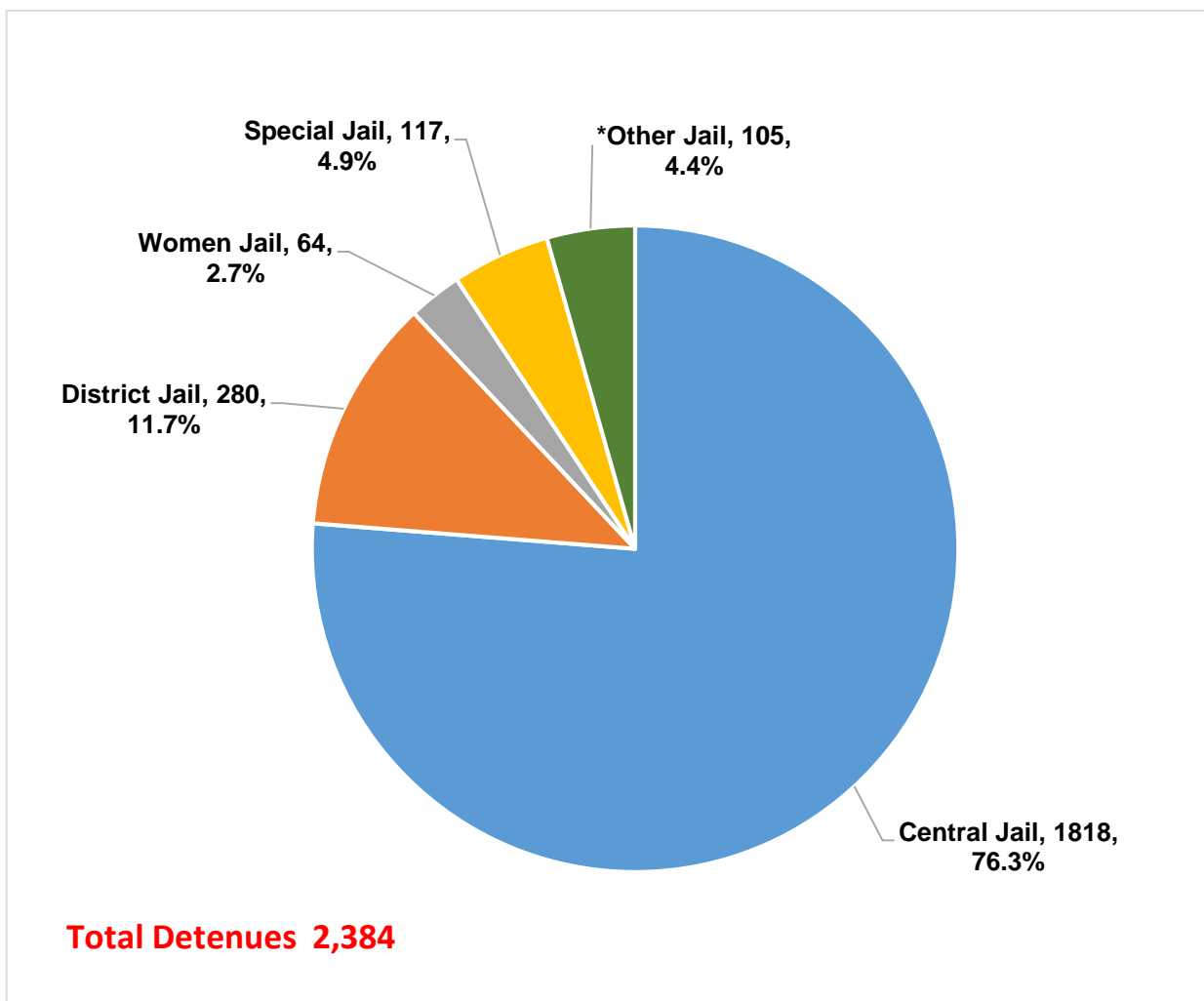
Detenues

State/UT – wise Distribution of Detenues in Different Types of Jails as on 31st December, 2018

The highest number of detenues were lodged in Central Jails (76.3%, 1,818 detenues) out of total 2,384 detenues followed by District Jails (11.7%, 280 detenues) and Special Jails (4.9%, 117

detenues) as on 31st December, 2018 [Chart 2.4].

Tamil Nadu has reported the most number of detenues (31.1%, 741) in the country followed by Gujarat (19%, 452) and Telangana (12.2%, 292) at the end of 2018. State/UT-wise, Sex-wise distribution of detenues prisoners in different types of jail is presented in **Table 2.3-2.9**.



- As per data provided by States/UTs.
- * Other Jails include Borstal School, Sub Jails, etc.

Detenues in Different Jails as on 31st December, 2018

Chart 2.4

Other Inmates

Distribution of Other Inmates in Different Jails as on 31st December, 2018

Certain inmates who are not classified under Convicts, Undertrials and Detenues, are termed as Other Inmates. There were 675 other inmates lodged in various jails of the country as on 31st December, 2018. The highest number of Other category prisoners were lodged in Central Jails (77.3%, 522) followed by District Jails (16.9%, 114) and Sub Jails (5.6%, 38).

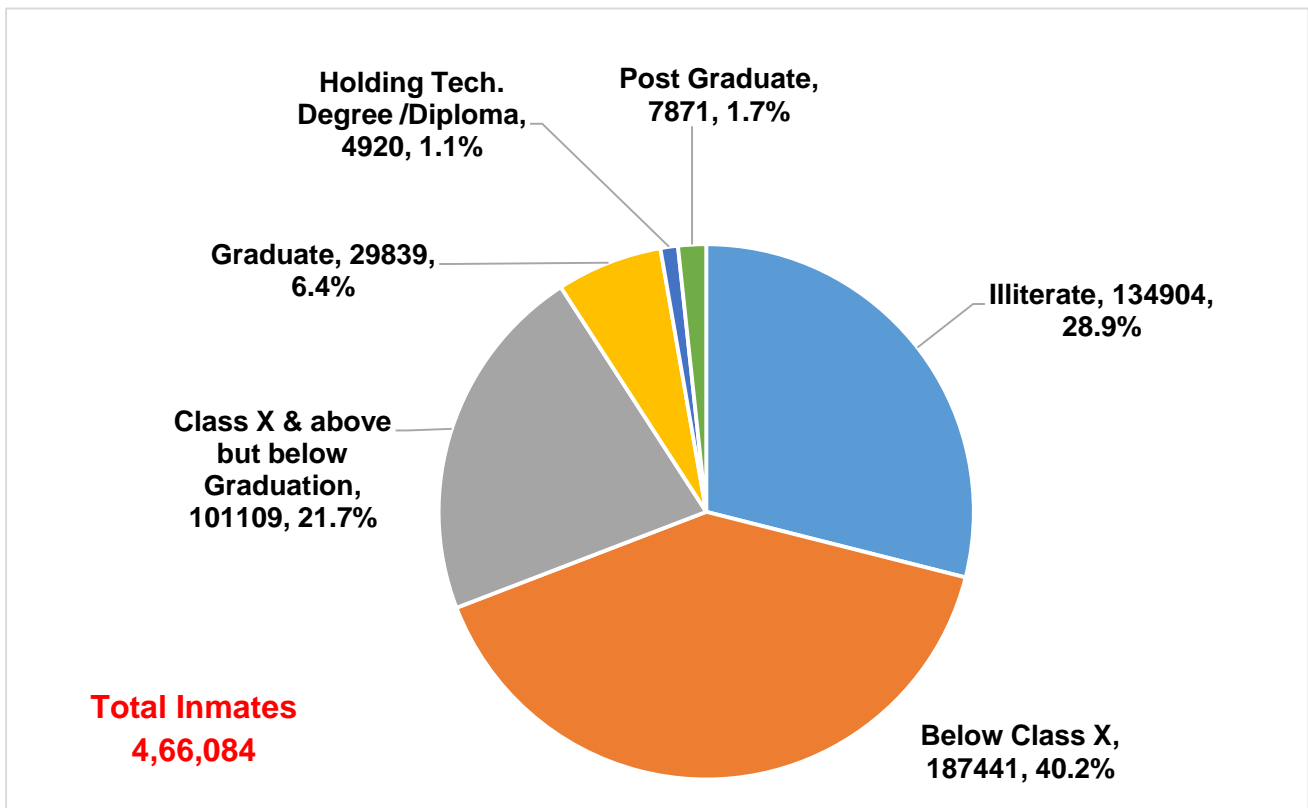
Demographic Profile (Education and Domicile) of Prison Inmates

Demographic profile of prison inmates refer to classification of inmates on the basis of their educational status and domicile status of inmates [Table 2.10A – Table 2.13B].

Education Profile

I. Prison Inmates

Among the 4,66,084 prisoners as on 31st December, 2018 the highest number of prisoners were having education Below Class X (40.2%, 1,87,441) followed by Prisoners With No Education (28.9%, 1,34,904) and prisoners with education Class X And Above But Below Graduation (21.7%, 1,01,109) [Chart 2.5].



- As per data provided by States/UTs.

Educational Profile of Prison Inmates as on 31st December, 2018
Chart 2.5

II. Convicts

A total of 38,031 out of 1,39,488 convicts lodged in various jails in the country were reported as illiterate and 58,541 convicts were educated below class Xth standard. These two categories accounted for 27.3% and 42% of total convicts (1,39,488) respectively. State/UT-wise educational profile of convicts is presented in **Table 2.10A**.

III. Undertrials

Out of 3,23,537 Undertrials lodged in various jails in the country, a total of 95,853 Undertrial prisoners were illiterate and 1,27,796 were educated below class Xth standard. These two categories have accounted for 29.6% and 39.5% of total Undertrial prisoners respectively which taken together constitutes 69.1% (2,23,649 out of 3,23,537) of the total undertrial inmates.

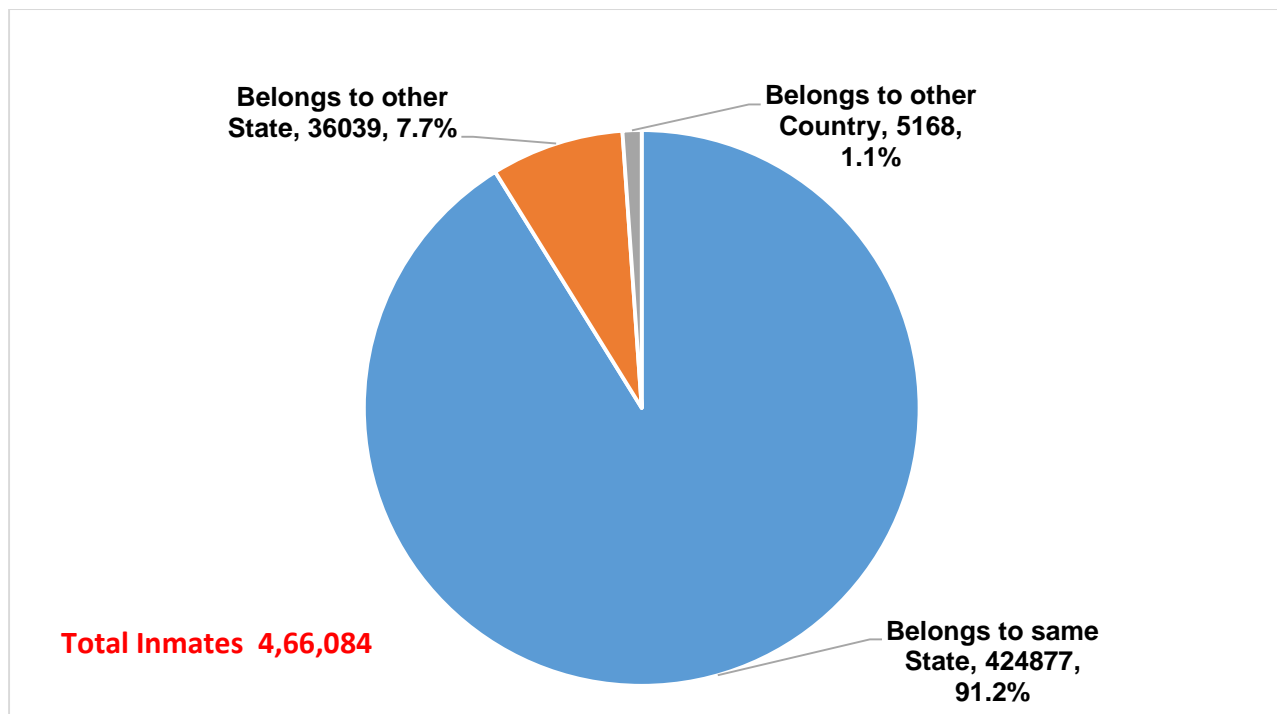
IV. Detenues

686 out of 2,384 detenues were illiterate and 923 were educated below class Xth standard. These two categories accounted for 28.8% and 38.7% of total detenues respectively, which together constitutes 67.5% (1,609 out of 2,384) of total detenues as on 31st December, 2018.

Domicile Profile

I. Prison Inmates

Among the 4,66,084 prisoners as on 31st December, 2018 around 91.2% of prisoners belong to the State followed by prisoners belonging to the Other States (7.7%) and prisoner belonging to the Other Country (1.1%) [**Chart – 2.6**].



- As per data provided by States/UTs.

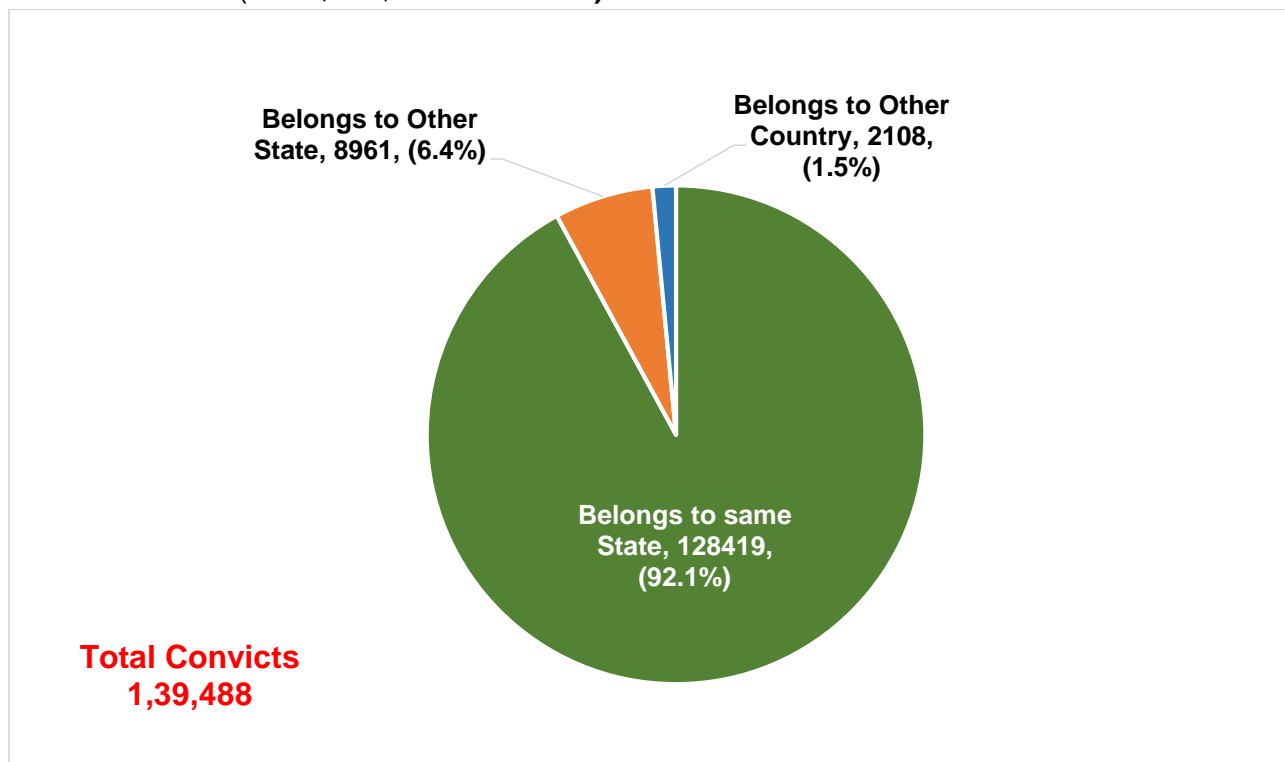
Domicile of Origin of Prison Inmates as on 31st December, 2018

Chart 2.6

II. Convicts

Among the 1,39,488 convicted-inmates lodged in various jails in the country, 1,28,419 convicted-inmates belong to the respective states accounting for 92.1% of all inmates followed by Convicts from other states (6.4%, 8,961 convicts)

[Chart 2.7]. Convicts of other countries contribute 1.5% of all convicts (2,108 convicts out of 1,39,488) as on 31st December, 2018. State/UT-wise domicile of origin of convicts is presented in **Table 2.10B**.



- As per data provided by States/UTs.

Domicile of Origin of Convicted Prisoners as on 31st December, 2018

Chart 2.7

A total of 8,961 convicts has been reported as non-domicile of the State (Belongs to Other State) where they are incarcerated. Maharashtra has reported the most number of such convicts (15%, 1,348 convicts) followed by Haryana (14.5%, 1,296 convicts) and Delhi (9.3%, 837 convicts) as on 31st December, 2018.

III. Undertrials

Around 90.9% (2,94,004 out of 3,23,537) of total Undertrial prisoners were from the same State/UT. This is followed by undertrial prisoners of other

States/UTs which contributed around 8.3% (26,922) and Undertrial prisoners of other countries accounted for 0.8% (2,611) of total Undertrial prisoners as on 31st December, 2018 (**Table 2.11B**).

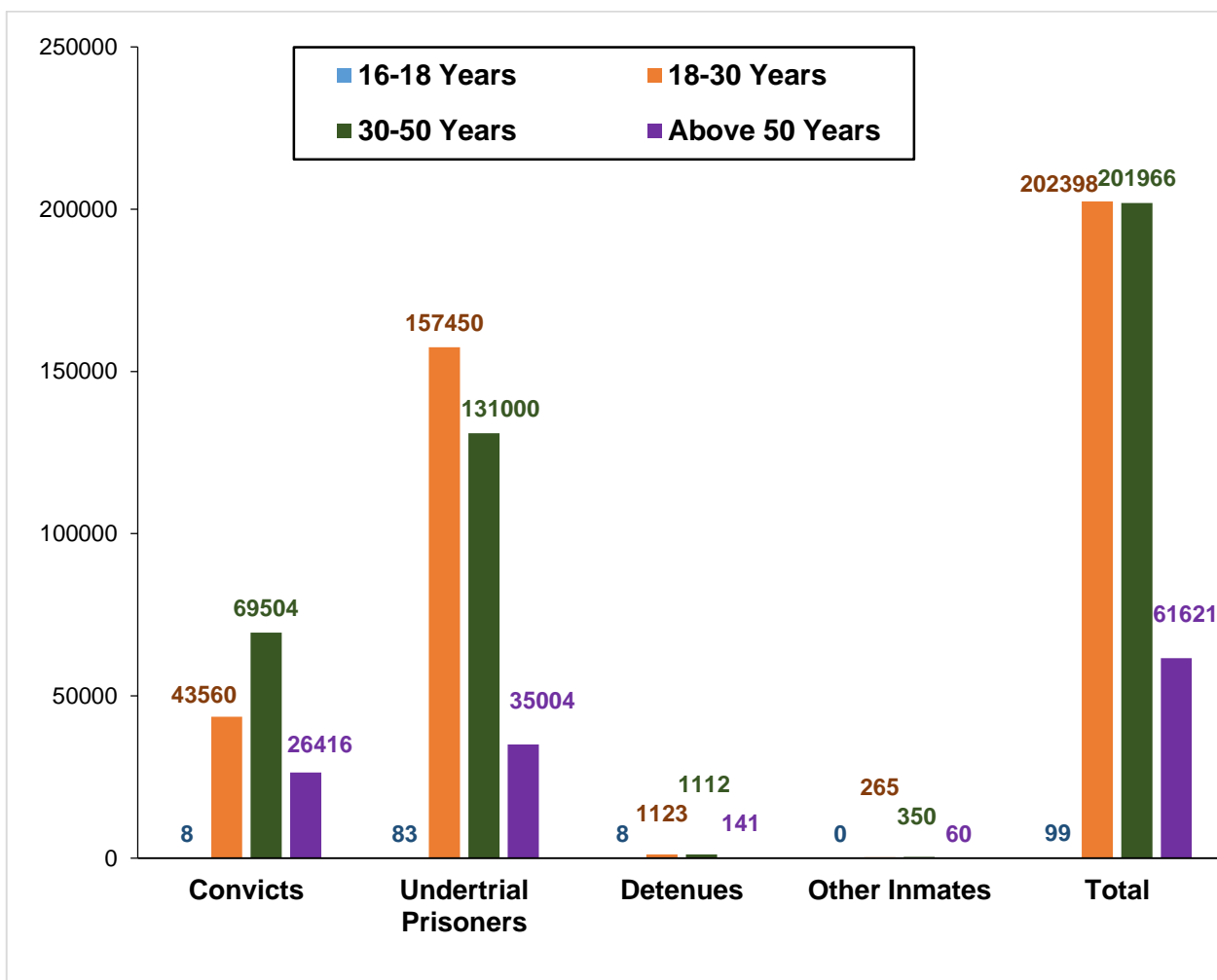
IV. Detenues

92.4% (2,204 out of 2,384) of detenues belonged to the same State/UT while only 5.7% (137) of detenues were belonging to the different States/UTs as on 31st December, 2018. 43 detenues were belonging to other countries (**Table 2.12B**).

Age-group wise Type of Prisoners as on 31st December, 2018

As on 31st December, 2018 the most number of inmates (2,02,398) were belonging to the age group 18-30 Years followed by the age group 30-50 Years (2,01,966). 61621 inmates were belonging to the age group Above 50 Years. Only 99 inmates were belonging to age group 16-18 years as on 31st December, 2018.

Among the convicts, inmates belonging to the age group 30- 50 Years were more (69,504) than the inmates of any other age groups. However, in case of undertrial prisoners, inmates belonging to the age group 18- 30 Years were the highest (1,57,450 Undertrial inmates) followed by inmates belonging to the age group 30- 50 Years(1,31,000 Undertrial inmates) and inmates of more than 50 years of age (35004) as on 31st December, 2018 [Chart 2.8].



- As per data provided by States/UTs.

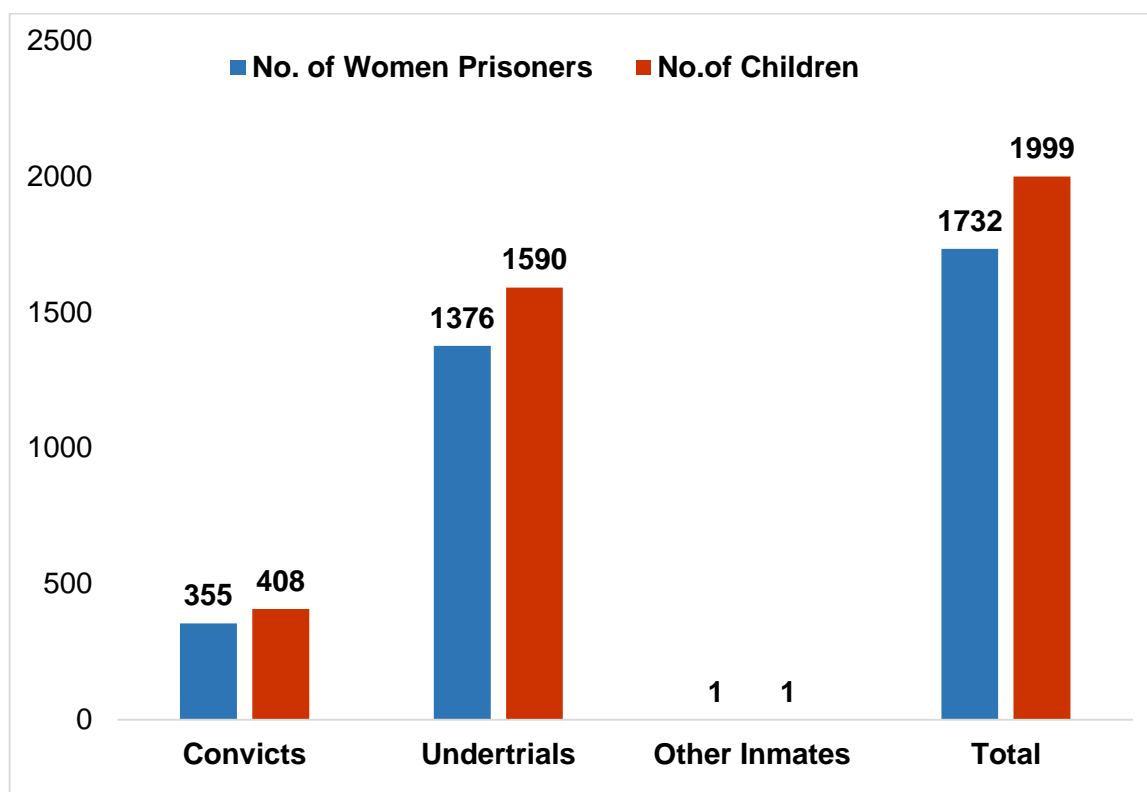
Age-group wise Type of Prisoners as on 31st December, 2018

Chart 2.8

Women Prisoners with Children as on 31st December, 2018

There were 1,732 women prisoners with 1,999 children as on 31st December, 2018. Among these women prisoners, 1,376 women prisoners were undertrial prisoners who were accompanied by 1,590 children and 355 convicted prisoners who were accompanied by 408 children [Chart 2.9] [Table 2.17].

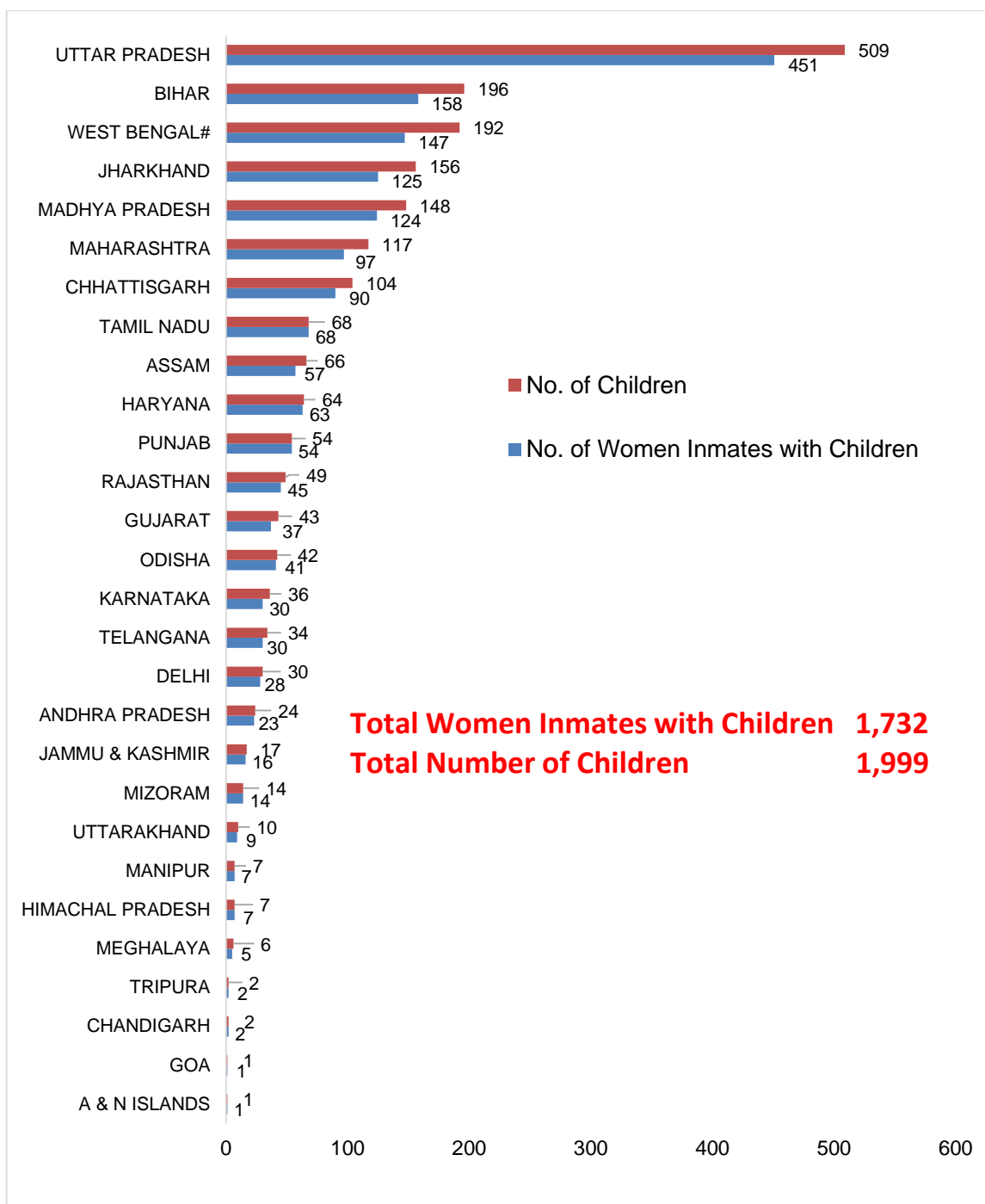
Uttar Pradesh has reported the highest number of Women with children (451 women with 509 children) followed by Bihar (158 women with 196 children) and West Bengal (147 women with 192 children) as on 31st December, 2018, Only 8 States/UTs have no women inmates with children [Chart 2.10].



- As per data provided by States/UTs.

Type of Women Prisoners with Children as on 31st December, 2018

Chart 2.9



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

State/UT-wise Women Inmates with Children as on 31st December, 2018

Chart 2.10

Indian and Foreign Inmates as on 31st December 2018

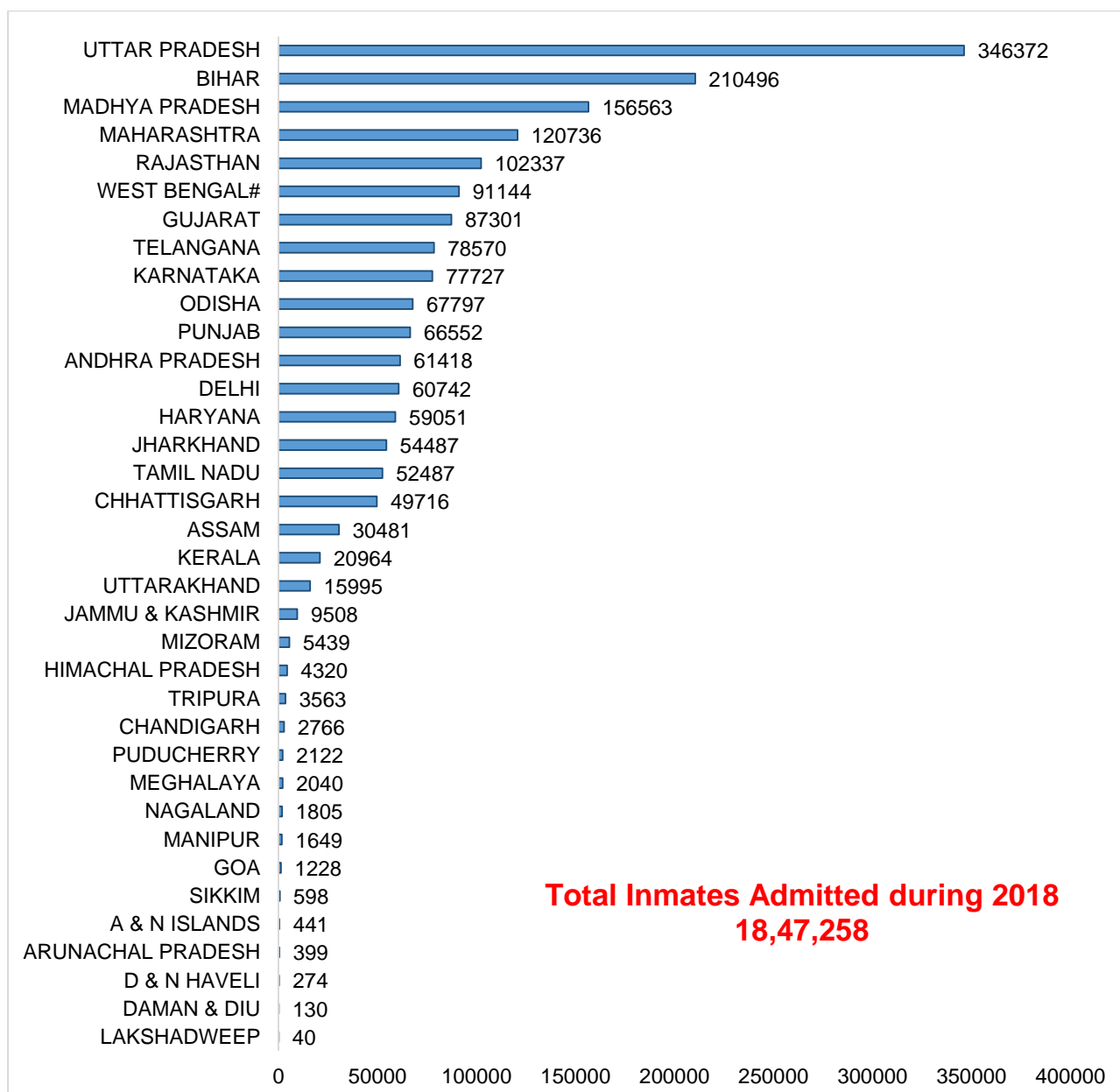
Out of total 4,66,084 prison inmates, 4,60,916 (98.9%) inmates were Indians and 5168 (1.1%) inmates were Foreigners [Table 2.18]. Out of 19,242

female inmates, 18,455 (95.9%) were Indians and 787 (4.1%) were Foreigners [Table 2.19].

State/UT – wise Inmates Admitted during 2018

State/UT – wise prisoners admitted during the year in various jails of the country is presented in **Table 2.20**. During the year 2018, a total of 1,8,47,258 inmates were admitted in various jails of the country.

Among the States/UTs, Uttar Pradesh has reported the highest number of inmates (3,46,372) admitted during 2018 followed by Bihar (2,10,496) and Madhya Pradesh (1,56,563) accounting for 18.8%, 11.4% and 8.5% respectively of total number of inmates at national level **[Chart 2.11]**.



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

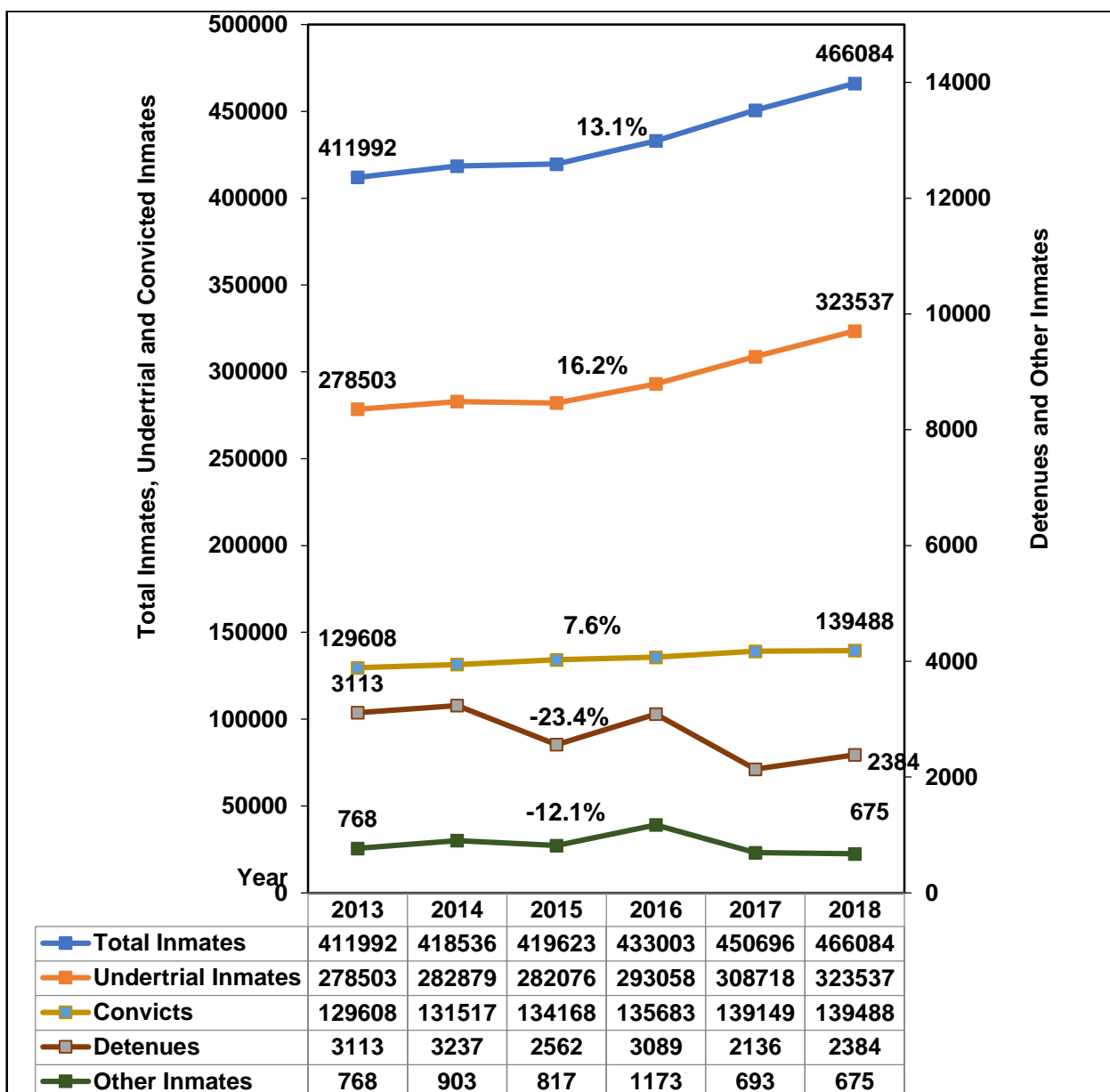
State/UT-wise Inmates Admitted during 2018

Chart 2.11

Trend in Number of Convicts, Undertrial Inmates, Detenues and Other Inmates in 2013-2018

The number of inmates in the prisons has increased by 13.1% during 2013 to 2018 (from 4,11,992 inmates in 31st December, 2013 to 466,084 inmates

in 31st December, 2018). Among the inmates, number of convicts during 2013 - 2018 has increased by 7.6% whereas the number of undertrial inmates has increased by 16.2%. Also, the number of detenues has decreased by 23.4% during the same period. [Chart 2.12].



- As per data provided by States/UTs.

Note: Figures as on 31st December of the respective year

Trend in Number of Different Types of Prison Inmates during 2013-2018

Chart 2.12

Table – 2.1**Types of Prison Inmates as on 31st December, 2018**

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	2595	150	2745	3938	263	4201
2	ARUNACHAL PRADESH	123	4	127	112	6	118
3	ASSAM	3105	91	3196	4900	179	5079
4	BIHAR	6916	272	7188	30397	1091	31488
5	CHHATTISGARH	7899	438	8337	9637	500	10137
6	GOA	140	9	149	262	24	286
7	GUJARAT	4363	203	4566	9630	332	9962
8	HARYANA	6814	253	7067	11794	382	12176
9	HIMACHAL PRADESH	833	33	866	1343	45	1388
10	JAMMU & KASHMIR	227	5	232	2452	116	2568
11	JHARKHAND	4754	219	4973	14892	737	15629
12	KARNATAKA	3612	205	3817	9768	341	10109
13	KERALA	2635	54	2689	4754	151	4905
14	MADHYA PRADESH	17913	713	18626	22329	794	23123
15	MAHARASHTRA	8494	414	8908	25692	1206	26898
16	MANIPUR	93	3	96	752	64	816
17	MEGHALAYA	118	1	119	789	25	814
18	MIZORAM	675	39	714	824	139	963
19	NAGALAND	114	1	115	297	7	304
20	ODISHA	3704	129	3833	12194	455	12649
21	PUNJAB	8152	387	8539	13209	695	13904
22	RAJASTHAN	5431	183	5614	14082	419	14501
23	SIKKIM	158	6	164	220	3	223
24	TAMIL NADU	3545	149	3694	8779	456	9235
25	TELANGANA	1916	147	2063	2968	226	3194
26	TRIPURA	491	22	513	501	26	527
27	UTTAR PRADESH	27509	1151	28660	72304	2902	75206
28	UTTARAKHAND	1993	94	2087	3097	127	3224
29	WEST BENGAL#	5763	490	6253	15567	911	16478
	TOTAL (STATES)	130085	5865	135950	297483	12622	310105
30	A & N ISLANDS	77	4	81	101	2	103
31	CHANDIGARH	424	16	440	575	20	595
32	D & N HAVELI	1	0	1	34	4	38
33	DAMAN & DIU	14	1	15	44	0	44
34	DELHI	2810	113	2923	12053	417	12470
35	LAKSHADWEEP	0	0	0	1	0	1
36	PUDUCHERRY	77	1	78	174	7	181
	TOTAL (UTs)	3403	135	3538	12982	450	13432
	TOTAL (ALL-INDIA)	133488	6000	139488	310465	13072	323537

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.1 – Page 1 of 2

Table – 2.1 (Concluded)**Types of Prison Inmates as on 31st December, 2018**

Sl. No.	State/UT	Detenues			Others			Total (Col.5+8+11+14)
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	28	1	29	13	0	13	6988
2	ARUNACHAL PRADESH	0	0	0	0	0	0	245
3	ASSAM	4	0	4	3	0	3	8282
4	BIHAR	3	0	3	6	0	6	38685
5	CHHATTISGARH	0	0	0	20	0	20	18494
6	GOA	0	0	0	0	0	0	435
7	GUJARAT	422	30	452	0	0	0	14980
8	HARYANA	27	0	27	0	0	0	19270
9	HIMACHAL PRADESH	0	0	0	0	0	0	2254
10	JAMMU & KASHMIR	283	0	283	2	0	2	3085
11	JHARKHAND	27	0	27	0	0	0	20629
12	KARNATAKA	12	0	12	6	0	6	13944
13	KERALA	44	0	44	0	0	0	7638
14	MADHYA PRADESH	177	0	177	129	2	131	42057
15	MAHARASHTRA	78	0	78	0	0	0	35884
16	MANIPUR	8	0	8	0	0	0	920
17	MEGHALAYA	0	0	0	0	0	0	933
18	MIZORAM	0	0	0	0	0	0	1677
19	NAGALAND	22	1	23	0	0	0	442
20	ODISHA	14	0	14	5	0	5	16501
21	PUNJAB	0	0	0	40	3	43	22486
22	RAJASTHAN	6	0	6	13	0	13	20134
23	SIKKIM	0	0	0	0	0	0	387
24	TAMIL NADU	712	29	741	4	0	4	13674
25	TELANGANA	266	26	292	1	0	1	5550
26	TRIPURA	1	0	1	1	0	1	1042
27	UTTAR PRADESH	141	0	141	4	0	4	104011
28	UTTARAKHAND	0	0	0	0	0	0	5311
29	WEST BENGAL#	0	0	0	283	78	361	23092
	TOTAL (STATES)	2275	87	2362	530	83	613	449030
30	A & N ISLANDS	0	0	0	0	0	0	184
31	CHANDIGARH	0	0	0	0	0	0	1035
32	D & N HAVELI	0	0	0	0	0	0	39
33	DAMAN & DIU	0	0	0	0	0	0	59
34	DELHI	13	0	13	62	0	62	15468
35	LAKSHADWEEP	0	0	0	0	0	0	1
36	PUDUCHERRY	9	0	9	0	0	0	268
	TOTAL (UTs)	22	0	22	62	0	62	17054
	TOTAL (ALL-INDIA)	2297	87	2384	592	83	675	466084

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.1 – Page 2 of 2

Table – 2.2**Percentage Share of Different Types of Prison Inmates as on 31st December, 2018**

Sl. No.	State/UT	Convicts	Undertrials	Detenues	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	39.3	60.1	0.4	0.2	100.0
2	ARUNACHAL PRADESH	51.8	48.2	0.0	0.0	100.0
3	ASSAM	38.6	61.3	0.0	0.0	100.0
4	BIHAR	18.6	81.4	0.0	0.0	100.0
5	CHHATTISGARH	45.1	54.8	0.0	0.1	100.0
6	GOA	34.3	65.7	0.0	0.0	100.0
7	GUJARAT	30.5	66.5	3.0	0.0	100.0
8	HARYANA	36.7	63.2	0.1	0.0	100.0
9	HIMACHAL PRADESH	38.4	61.6	0.0	0.0	100.0
10	JAMMU & KASHMIR	7.5	83.2	9.2	0.1	100.0
11	JHARKHAND	24.1	75.8	0.1	0.0	100.0
12	KARNATAKA	27.4	72.5	0.1	0.0	100.0
13	KERALA	35.2	64.2	0.6	0.0	100.0
14	MADHYA PRADESH	44.3	55.0	0.4	0.3	100.0
15	MAHARASHTRA	24.8	75.0	0.2	0.0	100.0
16	MANIPUR	10.4	88.7	0.9	0.0	100.0
17	MEGHALAYA	12.8	87.2	0.0	0.0	100.0
18	MIZORAM	42.6	57.4	0.0	0.0	100.0
19	NAGALAND	26.0	68.8	5.2	0.0	100.0
20	ODISHA	23.2	76.7	0.1	0.0	100.0
21	PUNJAB	38.0	61.8	0.0	0.2	100.0
22	RAJASTHAN	27.9	72.0	0.0	0.1	100.0
23	SIKKIM	42.4	57.6	0.0	0.0	100.0
24	TAMIL NADU	27.0	67.5	5.4	0.0	100.0
25	TELANGANA	37.2	57.5	5.3	0.0	100.0
26	TRIPURA	49.2	50.6	0.1	0.1	100.0
27	UTTAR PRADESH	27.6	72.3	0.1	0.0	100.0
28	UTTARAKHAND	39.3	60.7	0.0	0.0	100.0
29	WEST BENGAL#	27.1	71.4	0.0	1.6	100.0
	TOTAL (STATES)	30.3	69.1	0.5	0.1	100.0
30	A & N ISLANDS	44.0	56.0	0.0	0.0	100.0
31	CHANDIGARH	42.5	57.5	0.0	0.0	100.0
32	D & N HAVELI	2.6	97.4	0.0	0.0	100.0
33	DAMAN & DIU	25.4	74.6	0.0	0.0	100.0
34	DELHI	18.9	80.6	0.1	0.4	100.0
35	LAKSHADWEEP	0.0	100.0	0.0	0.0	100.0
36	PUDUCHERRY	29.1	67.5	3.4	0.0	100.0
	TOTAL (UTs)	20.7	78.8	0.1	0.4	100.0
	TOTAL (ALL-INDIA)	29.9	69.4	0.5	0.1	100.0

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.2 – Page 1 of 1

Table – 2.3
(Central Jails)

Types of Prison Inmates in Central Jails as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	2240	71	2311	1768	92	1860
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	1262	35	1297	2005	92	2097
4	BIHAR	4701	105	4806	9076	301	9377
5	CHHATTISGARH	7760	437	8197	4493	453	4946
6	GOA	140	9	149	262	24	286
7	GUJARAT	3648	151	3799	4644	150	4794
8	HARYANA	1225	32	1257	1831	53	1884
9	HIMACHAL PRADESH	506	16	522	393	9	402
10	JAMMU & KASHMIR	126	2	128	645	22	667
11	JHARKHAND	4359	210	4569	6072	336	6408
12	KARNATAKA	3481	171	3652	5539	187	5726
13	KERALA	2072	0	2072	605	0	605
14	MADHYA PRADESH	14125	602	14727	6792	282	7074
15	MAHARASHTRA	6859	336	7195	17712	368	18080
16	MANIPUR	93	3	96	752	64	816
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	249	0	249	205	0	205
19	NAGALAND	48	0	48	65	0	65
20	ODISHA	1201	41	1242	2752	70	2822
21	PUNJAB	6326	261	6587	10507	432	10939
22	RAJASTHAN	3988	53	4041	5152	157	5309
23	SIKKIM	158	6	164	124	2	126
24	TAMIL NADU	3459	0	3459	5980	0	5980
25	TELANGANA	1443	43	1486	1773	23	1796
26	TRIPURA	286	21	307	172	10	182
27	UTTAR PRADESH	9359	16	9375	2321	91	2412
28	UTTARAKHAND	380	0	380	138	0	138
29	WEST BENGAL#	4948	388	5336	8033	361	8394
	TOTAL (STATES)	84442	3009	87451	99811	3579	103390
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	424	16	440	575	20	595
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	2810	0	2810	12053	0	12053
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	53	1	54	138	7	145
	TOTAL (UTs)	3287	17	3304	12766	27	12793
	TOTAL (ALL-INDIA)	87729	3026	90755	112577	3606	116183

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.3 (Concluded)**Types of Prison Inmates in Central Jails as on 31st December, 2018 (Sex-wise)**

Sl. No.	State/UT	Detenues			Others			Total
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	28	0	28	13	0	13	4212
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	3394
4	BIHAR	0	0	0	3	0	3	14186
5	CHHATTISGARH	0	0	0	8	0	8	13151
6	GOA	0	0	0	0	0	0	435
7	GUJARAT	293	17	310	0	0	0	8903
8	HARYANA	0	0	0	0	0	0	3141
9	HIMACHAL PRADESH	0	0	0	0	0	0	924
10	JAMMU & KASHMIR	143	0	143	1	0	1	939
11	JHARKHAND	25	0	25	0	0	0	11002
12	KARNATAKA	12	0	12	4	0	4	9394
13	KERALA	44	0	44	0	0	0	2721
14	MADHYA PRADESH	176	0	176	15	1	16	21993
15	MAHARASHTRA	58	0	58	0	0	0	25333
16	MANIPUR	8	0	8	0	0	0	920
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	454
19	NAGALAND	21	0	21	0	0	0	134
20	ODISHA	3	0	3	1	0	1	4068
21	PUNJAB	0	0	0	40	3	43	17569
22	RAJASTHAN	4	0	4	6	0	6	9360
23	SIKKIM	0	0	0	0	0	0	290
24	TAMIL NADU	704	0	704	4	0	4	10147
25	TELANGANA	258	0	258	0	0	0	3540
26	TRIPURA	1	0	1	0	0	0	490
27	UTTAR PRADESH	1	0	1	0	0	0	11788
28	UTTARAKHAND	0	0	0	0	0	0	518
29	WEST BENGAL#	0	0	0	283	78	361	14091
	TOTAL (STATES)	1779	17	1796	378	82	460	193097
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	1035
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	13	0	13	62	0	62	14938
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	9	0	9	0	0	0	208
	TOTAL (UTs)	22	0	22	62	0	62	16181
	TOTAL (ALL-INDIA)	1801	17	1818	440	82	522	209278

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.3 – Page 2 of 2

Table – 2.4
(District Jails)

Types of Prison Inmates in District Jails as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	179	2	181	895	72	967
2	ARUNACHAL PRADESH	123	4	127	112	6	118
3	ASSAM	1735	55	1790	2634	85	2719
4	BIHAR	1987	61	2048	19014	653	19667
5	CHHATTISGARH	109	1	110	3262	47	3309
6	GOA	0	0	0	0	0	0
7	GUJARAT	413	5	418	3153	100	3253
8	HARYANA	5589	221	5810	9963	329	10292
9	HIMACHAL PRADESH	179	17	196	920	35	955
10	JAMMU & KASHMIR	98	3	101	1553	94	1647
11	JHARKHAND	333	7	340	7137	344	7481
12	KARNATAKA	96	4	100	3511	119	3630
13	KERALA	93	0	93	1676	22	1698
14	MADHYA PRADESH	3292	111	3403	9588	512	10100
15	MAHARASHTRA	450	4	454	7799	418	8217
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	118	1	119	789	25	814
18	MIZORAM	426	27	453	619	105	724
19	NAGALAND	66	1	67	232	7	239
20	ODISHA	1135	42	1177	2402	72	2474
21	PUNJAB	1587	74	1661	1891	133	2024
22	RAJASTHAN	439	4	443	5741	134	5875
23	SIKKIM	0	0	0	96	1	97
24	TAMIL NADU	0	0	0	1065	0	1065
25	TELANGANA	355	5	360	837	85	922
26	TRIPURA	93	0	93	64	7	71
27	UTTAR PRADESH	17533	906	18439	69452	2789	72241
28	UTTARAKHAND	1498	86	1584	1601	76	1677
29	WEST BENGAL#	468	23	491	3454	167	3621
	TOTAL (STATES)	38394	1664	40058	159460	6437	165897
30	A & N ISLANDS	74	4	78	89	2	91
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	74	4	78	89	2	91
	TOTAL (ALL-INDIA)	38468	1668	40136	159549	6439	165988

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.4 (Concluded)**Types of Prison Inmates in District Jails as on 31st December, 2018 (Sex-wise)**

Sl. No.	State/UT	Detenues			Others			Total
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	0	0	0	0	0	0	1148
2	ARUNACHAL PRADESH	0	0	0	0	0	0	245
3	ASSAM	4	0	4	3	0	3	4516
4	BIHAR	2	0	2	3	0	3	21720
5	CHHATTISGARH	0	0	0	4	0	4	3423
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	25	1	26	0	0	0	3697
8	HARYANA	27	0	27	0	0	0	16129
9	HIMACHAL PRADESH	0	0	0	0	0	0	1151
10	JAMMU & KASHMIR	58	0	58	1	0	1	1807
11	JHARKHAND	1	0	1	0	0	0	7822
12	KARNATAKA	0	0	0	2	0	2	3732
13	KERALA	0	0	0	0	0	0	1791
14	MADHYA PRADESH	1	0	1	89	1	90	13594
15	MAHARASHTRA	9	0	9	0	0	0	8680
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	933
18	MIZORAM	0	0	0	0	0	0	1177
19	NAGALAND	1	1	2	0	0	0	308
20	ODISHA	1	0	1	1	0	1	3653
21	PUNJAB	0	0	0	0	0	0	3685
22	RAJASTHAN	2	0	2	4	0	4	6324
23	SIKKIM	0	0	0	0	0	0	97
24	TAMIL NADU	0	0	0	0	0	0	1065
25	TELANGANA	8	0	8	1	0	1	1291
26	TRIPURA	0	0	0	1	0	1	165
27	UTTAR PRADESH	139	0	139	4	0	4	90823
28	UTTARAKHAND	0	0	0	0	0	0	3261
29	WEST BENGAL#	0	0	0	0	0	0	4112
	TOTAL (STATES)	278	2	280	113	1	114	206349
30	A & N ISLANDS	0	0	0	0	0	0	169
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0	169
	TOTAL (ALL-INDIA)	278	2	280	113	1	114	206518

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.4 – Page 2 of 2

Table – 2.5
(Sub Jails)

Types of Prison Inmates in Sub-Jails as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	130	1	131	1275	65	1340
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	78	0	78
4	BIHAR	131	0	131	2307	79	2386
5	CHHATTISGARH	30	0	30	1882	0	1882
6	GOA	0	0	0	0	0	0
7	GUJARAT	77	0	77	1537	44	1581
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	5	0	5	30	1	31
10	JAMMU & KASHMIR	3	0	3	136	0	136
11	JHARKHAND	44	1	45	1617	56	1673
12	KARNATAKA	5	0	5	672	11	683
13	KERALA	22	0	22	821	0	821
14	MADHYA PRADESH	430	0	430	5949	0	5949
15	MAHARASHTRA	0	0	0	35	1	36
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	1049	30	1079	6067	243	6310
21	PUNJAB	171	0	171	541	0	541
22	RAJASTHAN	10	0	10	3167	6	3173
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	1494	63	1557
25	TELANGANA	31	0	31	275	5	280
26	TRIPURA	112	1	113	265	9	274
27	UTTAR PRADESH	105	3	108	531	22	553
28	UTTARAKHAND	67	8	75	1358	51	1409
29	WEST BENGAL#	114	0	114	3163	98	3261
	TOTAL (STATES)	2536	44	2580	33200	754	33954
30	A & N ISLANDS	3	0	3	12	0	12
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	1	0	1	34	4	38
33	DAMAN & DIU	14	1	15	44	0	44
34	DELHI	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	1	0	1
36	PUDUCHERRY	1	0	1	2	0	2
	TOTAL (UTs)	19	1	20	93	4	97
	TOTAL (ALL-INDIA)	2555	45	2600	33293	758	34051

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.5 (Concluded)**Types of Prison Inmates in Sub-Jails as on 31st December, 2018 (Sex-wise)**

Sl. No.	State/UT	Detenues			Others			Total
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	0	0	0	0	0	0	1471
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	78
4	BIHAR	1	0	1	0	0	0	2518
5	CHHATTISGARH	0	0	0	8	0	8	1920
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	1	0	1	0	0	0	1659
8	HARYANA	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	36
10	JAMMU & KASHMIR	82	0	82	0	0	0	221
11	JHARKHAND	1	0	1	0	0	0	1719
12	KARNATAKA	0	0	0	0	0	0	688
13	KERALA	0	0	0	0	0	0	843
14	MADHYA PRADESH	0	0	0	25	0	25	6404
15	MAHARASHTRA	0	0	0	0	0	0	36
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	0	0	0	2	0	2	7391
21	PUNJAB	0	0	0	0	0	0	712
22	RAJASTHAN	0	0	0	3	0	3	3186
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0	1557
25	TELANGANA	0	0	0	0	0	0	311
26	TRIPURA	0	0	0	0	0	0	387
27	UTTAR PRADESH	1	0	1	0	0	0	662
28	UTTARAKHAND	0	0	0	0	0	0	1484
29	WEST BENGAL#	0	0	0	0	0	0	3375
	TOTAL (STATES)	86	0	86	38	0	38	36658
30	A & N ISLANDS	0	0	0	0	0	0	15
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	39
33	DAMAN & DIU	0	0	0	0	0	0	59
34	DELHI	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	1
36	PUDUCHERRY	0	0	0	0	0	0	3
	TOTAL (UTs)	0	0	0	0	0	0	117
	TOTAL (ALL-INDIA)	86	0	86	38	0	38	36775

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.5 – Page 2 of 2

Table – 2.6
(Women Jails)

Types of Prison Inmates in Women Jails as on 31st December, 2018

Sl. No.	State/UT	Convicts	Undertrials	Detenues	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	76	34	1	0	111
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	0	0	0	0	0
4	BIHAR	106	58	0	0	164
5	CHHATTISGARH	0	0	0	0	0
6	GOA	0	0	0	0	0
7	GUJARAT	45	23	8	0	76
8	HARYANA	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0
12	KARNATAKA	30	24	0	0	54
13	KERALA	46	82	0	0	128
14	MADHYA PRADESH	0	0	0	0	0
15	MAHARASHTRA	8	409	0	0	417
16	MANIPUR	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0
18	MIZORAM	12	34	0	0	46
19	NAGALAND	0	0	0	0	0
20	ORISSA	12	27	0	0	39
21	PUNJAB	52	130	0	0	182
22	RAJASTHAN	76	122	0	0	198
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	149	342	29	0	520
25	TELANGANA	99	106	26	0	231
26	TRIPURA	0	0	0	0	0
27	UTTAR PRADESH	226	0	0	0	226
28	UTTARAKHAND	0	0	0	0	0
29	WEST BENGAL#	78	243	0	0	321
	TOTAL (STATES)	1015	1634	64	0	2713
30	A & N ISLANDS	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	113	417	0	0	530
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0
	TOTAL (UTs)	113	417	0	0	530
	TOTAL (ALL-INDIA)	1128	2051	64	0	3243

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.6 – Page 1 of 1

Table – 2.7
(Borstal Schools)

Types of Prison Inmates in Borstal Schools as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	1	0	1	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0
11	JHARKHAND	1	0	1	39	0	39
12	KARNATAKA	0	0	0	0	0	0
13	KERALA	1	0	1	49	9	58
14	MADHYA PRADESH	0	0	0	0	0	0
15	MAHARASHTRA	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0
21	PUNJAB	14	0	14	270	0	270
22	RAJASTHAN	4	0	4	0	0	0
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	2	0	2	215	0	215
25	TELANGANA	1	0	1	0	0	0
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0
	TOTAL (STATES)	24	0	24	573	9	582
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0
	TOTAL (ALL-INDIA)	24	0	24	573	9	582

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.7 (Concluded)**Types of Prison Inmates in Borstal Schools as on 31st December, 2018 (Sex-wise)**

Sl. No.	State/UT	Detenues			Others			Total
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	1
10	JAMMU & KASHMIR	0	0	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0	40
12	KARNATAKA	0	0	0	0	0	0	0
13	KERALA	0	0	0	0	0	0	59
14	MADHYA PRADESH	0	0	0	0	0	0	0
15	MAHARASHTRA	11	0	11	0	0	0	11
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0	0
21	PUNJAB	0	0	0	0	0	0	284
22	RAJASTHAN	0	0	0	0	0	0	4
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	8	0	8	0	0	0	225
25	TELANGANA	0	0	0	0	0	0	1
26	TRIPURA	0	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0	0
28	UTTARAKHAND	0	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0	0
	TOTAL (STATES)	19	0	19	0	0	0	625
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0	0
	TOTAL (ALL-INDIA)	19	0	19	0	0	0	625

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.7 – Page 2 of 2

Table – 2.8
(Open Jails)

Types of Prison Inmates in Open Jails as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	46	0	46	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	29	0	29	0	0	0
4	BIHAR	97	0	97	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	90	0	90	0	0	0
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	142	0	142	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0
11	JHARKHAND	17	1	18	27	1	28
12	KARNATAKA	30	0	30	0	0	0
13	KERALA	423	8	431	0	0	0
14	MADHYA PRADESH	66	0	66	0	0	0
15	MAHARASHTRA	1169	66	1235	0	0	0
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	93	0	93	0	0	0
21	PUNJAB	54	0	54	0	0	0
22	RAJASTHAN	969	50	1019	0	0	0
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	84	0	84	0	0	0
25	TELANGANA	79	0	79	0	0	0
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0
28	UTTARAKHAND	48	0	48	0	0	0
29	WEST BENGAL#	188	0	188	0	0	0
	TOTAL (STATES)	3624	125	3749	27	1	28
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0
	TOTAL (ALL-INDIA)	3624	125	3749	27	1	28

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.8 (Concluded)**Types of Prison Inmates in Open Jails as on 31st December, 2018 (Sex-wise)**

Sl. No.	State/UT	Detenues			Others			Total
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	0	0	0	0	0	0	46
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	29
4	BIHAR	0	0	0	0	0	0	97
5	CHHATTISGARH	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	90
8	HARYANA	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	142
10	JAMMU & KASHMIR	0	0	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0	46
12	KARNATAKA	0	0	0	0	0	0	30
13	KERALA	0	0	0	0	0	0	431
14	MADHYA PRADESH	0	0	0	0	0	0	66
15	MAHARASHTRA	0	0	0	0	0	0	1235
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0	93
21	PUNJAB	0	0	0	0	0	0	54
22	RAJASTHAN	0	0	0	0	0	0	1019
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0	84
25	TELANGANA	0	0	0	0	0	0	79
26	TRIPURA	0	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0	0
28	UTTARAKHAND	0	0	0	0	0	0	48
29	WEST BENGAL#	0	0	0	0	0	0	188
	TOTAL (STATES)	0	0	0	0	0	0	3777
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0	0
	TOTAL (ALL-INDIA)	0	0	0	0	0	0	3777

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.8 – Page 2 of 2

Table – 2.9
(Special Jails)

Types of Prison Inmates in Special Jails as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	79	1	80	183	2	185
4	BIHAR	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	135	2	137	296	15	311
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	118	0	118
11	JHARKHAND	0	0	0	0	0	0
12	KARNATAKA	0	0	0	46	0	46
13	KERALA	24	0	24	1603	38	1641
14	MADHYA PRADESH	0	0	0	0	0	0
15	MAHARASHTRA	7	0	7	146	10	156
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	226	4	230	973	43	1016
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	21	0	21	22	0	22
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	25	51	76
25	TELANGANA	7	0	7	83	7	90
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	512	0	512	0	0	0
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	45	1	46	917	42	959
	TOTAL (STATES)	1056	8	1064	4412	208	4620
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	23	0	23	34	0	34
	TOTAL (UTs)	23	0	23	34	0	34
	TOTAL (ALL-INDIA)	1079	8	1087	4446	208	4654

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Note: Only 9 male convicts were lodged in open colony (Other Jails) in the State of Maharashtra.

Table – 2.9 (Concluded)

Types of Prison Inmates in Special Jails as on 31st December, 2018 (Sex-wise)

Sl. No.	State/UT	Detenues			Others			Total
		Male	Female	Total	Male	Female	Total	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	265
4	BIHAR	0	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	103	4	107	0	0	0	555
8	HARYANA	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0	118
11	JHARKHAND	0	0	0	0	0	0	0
12	KARNATAKA	0	0	0	0	0	0	46
13	KERALA	0	0	0	0	0	0	1665
14	MADHYA PRADESH	0	0	0	0	0	0	0
15	MAHARASHTRA	0	0	0	0	0	0	163
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	10	0	10	1	0	1	1257
21	PUNJAB	0	0	0	0	0	0	0
22	RAJASTHAN	0	0	0	0	0	0	43
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0	76
25	TELANGANA	0	0	0	0	0	0	97
26	TRIPURA	0	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0	512
28	UTTARAKHAND	0	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0	1005
	TOTAL (STATES)	113	4	117	1	0	1	5802
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	57
	TOTAL (UTs)	0	0	0	0	0	0	57
	TOTAL (ALL-INDIA)	113	4	117	1	0	1	5859

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.10 A**Education Profile of Convicts as on 31st December, 2018**

Sl. No.	State/UT	Educational Standard						Total
		Illiterate	Below Class X	Class X & above but below Graduation	Graduate	Holding Tech. Degree /Diploma	Post Graduate	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	880	937	543	277	42	66	2745
2	ARUNACHAL PRADESH	40	52	32	3	0	0	127
3	ASSAM	806	1662	647	52	17	12	3196
4	BIHAR	2180	2877	1563	505	8	55	7188
5	CHHATTISGARH	2217	4446	1234	302	27	111	8337
6	GOA	46	41	50	7	3	2	149
7	GUJARAT	1684	1925	560	268	25	104	4566
8	HARYANA	1514	2496	2549	318	79	111	7067
9	HIMACHAL PRADESH	147	382	276	47	5	9	866
10	JAMMU & KASHMIR	66	100	50	11	1	4	232
11	JHARKHAND	1316	2323	972	231	82	49	4973
12	KARNATAKA	1203	1220	1050	227	73	44	3817
13	KERALA	332	1163	909	167	82	36	2689
14	MADHYA PRADESH	4739	8219	4206	1012	104	346	18626
15	MAHARASHTRA	1481	4381	2299	503	110	134	8908
16	MANIPUR	11	59	16	10	0	0	96
17	MEGHALAYA	67	49	1	1	1	0	119
18	MIZORAM	24	482	189	15	2	2	714
19	NAGALAND	15	81	17	2	0	0	115
20	ODISHA	1055	1982	623	139	21	13	3833
21	PUNJAB	2148	3272	2222	744	61	92	8539
22	RAJASTHAN	1394	2296	1108	501	120	195	5614
23	SIKKIM	41	97	23	3	0	0	164
24	TAMIL NADU	979	1456	757	256	176	70	3694
25	TELANGANA	473	772	290	335	84	109	2063
26	TRIPURA	25	421	49	14	0	4	513
27	UTTAR PRADESH	8573	11017	6247	2044	168	611	28660
28	UTTARAKHAND	449	832	640	103	19	44	2087
29	WEST BENGAL#	3449	1874	758	141	10	21	6253
	TOTAL (STATES)	37354	56914	29880	8238	1320	2244	135950
30	A & N ISLANDS	15	57	6	2	0	1	81
31	CHANDIGARH	53	284	43	36	14	10	440
32	D & N HAVELI	0	0	1	0	0	0	1
33	DAMAN & DIU	12	2	1	0	0	0	15
34	DELHI	591	1243	836	186	26	41	2923
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	6	41	23	4	4	0	78
	TOTAL (UTs)	677	1627	910	228	44	52	3538
	TOTAL (ALL-INDIA)	38031	58541	30790	8466	1364	2296	139488

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.10A – Page 1 of 1

Table – 2.10 B**Domicile of Convicts as on 31st December, 2018**

Sl. No.	State/UT	Domicile			
		Belongs to State	Belongs to other State	Belongs to other Country	Total
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	2586	156	3	2745
2	ARUNACHAL PRADESH	72	55	0	127
3	ASSAM	3039	139	18	3196
4	BIHAR	7062	122	4	7188
5	CHHATTISGARH	7927	398	12	8337
6	GOA	77	61	11	149
7	GUJARAT	4073	412	81	4566
8	HARYANA	5755	1296	16	7067
9	HIMACHAL PRADESH	656	160	50	866
10	JAMMU & KASHMIR	191	27	14	232
11	JHARKHAND	4826	144	3	4973
12	KARNATAKA	3609	185	23	3817
13	KERALA	2291	396	2	2689
14	MADHYA PRADESH	17995	617	14	18626
15	MAHARASHTRA	7481	1348	79	8908
16	MANIPUR	79	3	14	96
17	MEGHALAYA	105	11	3	119
18	MIZORAM	670	38	6	714
19	NAGALAND	101	14	0	115
20	ODISHA	3711	114	8	3833
21	PUNJAB	7927	587	25	8539
22	RAJASTHAN	5121	472	21	5614
23	SIKKIM	117	46	1	164
24	TAMIL NADU	3590	75	29	3694
25	TELANGANA	1875	181	7	2063
26	TRIPURA	499	4	10	513
27	UTTAR PRADESH	28042	488	130	28660
28	UTTARAKHAND	1797	267	23	2087
29	WEST BENGAL#	4742	132	1379	6253
	TOTAL (STATES)	126016	7948	1986	135950
30	A & N ISLANDS	59	0	22	81
31	CHANDIGARH	289	148	3	440
32	D & N HAVELI	0	1	0	1
33	DAMAN & DIU	6	9	0	15
34	DELHI	1989	837	97	2923
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	60	18	0	78
	TOTAL (UTs)	2403	1013	122	3538
	TOTAL (ALL-INDIA)	128419	8961	2108	139488

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.10B – Page 1 of 1

Table – 2.10 C**Religion of Convicts as on 31st December, 2018**

Sl. No.	State/UT	Hindu	Muslim	Sikh	Christian	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	2313	229	0	178	25	2745
2	ARUNACHAL PRADESH	46	13	0	41	27	127
3	ASSAM	1780	1276	38	73	29	3196
4	BIHAR	6034	1133	12	4	5	7188
5	CHHATTISGARH	7674	262	49	329	23	8337
6	GOA	110	11	0	28	0	149
7	GUJARAT	2833	1505	42	21	165	4566
8	HARYANA	5970	654	431	10	2	7067
9	HIMACHAL PRADESH	786	33	29	4	14	866
10	JAMMU & KASHMIR	109	109	7	2	5	232
11	JHARKHAND	3443	734	14	457	325	4973
12	KARNATAKA	2972	536	6	81	222	3817
13	KERALA	1269	879	0	525	16	2689
14	MADHYA PRADESH	16136	2229	86	97	78	18626
15	MAHARASHTRA	4983	2222	96	162	1445	8908
16	MANIPUR	70	11	0	11	4	96
17	MEGHALAYA	21	5	0	92	1	119
18	MIZORAM	19	37	0	646	12	714
19	NAGALAND	17	14	0	84	0	115
20	ODISHA	3486	118	2	208	19	3833
21	PUNJAB	2408	356	4980	570	225	8539
22	RAJASTHAN	4112	1207	258	18	19	5614
23	SIKKIM	89	8	0	39	28	164
24	TAMIL NADU	2733	375	0	583	3	3694
25	TELANGANA	1574	163	69	216	41	2063
26	TRIPURA	396	62	0	46	9	513
27	UTTAR PRADESH	22020	6311	152	16	161	28660
28	UTTARAKHAND	1323	560	169	30	5	2087
29	WEST BENGAL#	3840	2369	8	24	12	6253
	TOTAL (STATES)	98566	23421	6448	4595	2920	135950
30	A & N ISLANDS	39	5	0	17	20	81
31	CHANDIGARH	355	27	56	2	0	440
32	D & N HAVELI	1	0	0	0	0	1
33	DAMAN & DIU	10	3	0	1	1	15
34	DELHI	2180	586	72	70	15	2923
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	65	5	0	8	0	78
	TOTAL (UTs)	2650	626	128	98	36	3538
	TOTAL (ALL-INDIA)	101216	24047	6576	4693	2956	139488

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.10 D**Caste of Convicts as on 31st December, 2018**

Sl. No.	State/UT	SC	ST	OBC	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	607	363	1037	738	2745
2	ARUNACHAL PRADESH	0	72	0	55	127
3	ASSAM	511	457	880	1348	3196
4	BIHAR	1139	229	3771	2049	7188
5	CHHATTISGARH	1550	2812	3181	794	8337
6	GOA	12	8	75	54	149
7	GUJARAT	1001	835	1720	1010	4566
8	HARYANA	1403	441	1623	3600	7067
9	HIMACHAL PRADESH	231	28	71	536	866
10	JAMMU & KASHMIR	1	4	3	224	232
11	JHARKHAND	544	1740	1695	994	4973
12	KARNATAKA	754	348	1662	1053	3817
13	KERALA	192	76	1376	1045	2689
14	MADHYA PRADESH	3792	4798	6411	3625	18626
15	MAHARASHTRA	1627	1268	3302	2711	8908
16	MANIPUR	1	11	77	7	96
17	MEGHALAYA	14	96	2	7	119
18	MIZORAM	50	654	0	10	714
19	NAGALAND	19	84	8	4	115
20	ODISHA	1149	1180	871	633	3833
21	PUNJAB	2985	52	1694	3808	8539
22	RAJASTHAN	1209	1180	2284	941	5614
23	SIKKIM	17	47	75	25	164
24	TAMIL NADU	937	105	2351	301	3694
25	TELANGANA	379	359	643	682	2063
26	TRIPURA	117	146	93	157	513
27	UTTAR PRADESH	6558	769	11881	9452	28660
28	UTTARAKHAND	517	295	379	896	2087
29	WEST BENGAL#	1311	305	585	4052	6253
	TOTAL (STATES)	28627	18762	47750	40811	135950
30	A & N ISLANDS	0	1	13	67	81
31	CHANDIGARH	113	0	64	263	440
32	D & N HAVELI	0	0	0	1	1
33	DAMAN & DIU	2	2	5	6	15
34	DELHI	613	49	748	1513	2923
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	15	0	63	0	78
	TOTAL (UTs)	743	52	893	1850	3538
	TOTAL (ALL-INDIA)	29370	18814	48643	42661	139488

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.10D – Page 1 of 1

Table – 2.11 A**Education Profile of Undertrial Prisoners as on 31st December, 2018**

Sl. No.	State/UT	Educational Standard						Total
		Illiterate	Below Class X	Class X & above but below Graduation	Graduate	Holding Tech. Degree /Diploma	Post Graduate	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	1370	1898	622	215	58	38	4201
2	ARUNACHAL PRADESH	25	55	36	2	0	0	118
3	ASSAM	2007	2094	676	247	34	21	5079
4	BIHAR	10488	11788	7099	1831	89	193	31488
5	CHHATTISGARH	2253	5202	2018	425	58	181	10137
6	GOA	116	86	81	3	0	0	286
7	GUJARAT	2478	4278	2057	708	151	290	9962
8	HARYANA	2026	4761	4292	838	124	135	12176
9	HIMACHAL PRADESH	237	515	509	93	16	18	1388
10	JAMMU & KASHMIR	625	945	843	107	4	44	2568
11	JHARKHAND	3736	6764	3928	826	206	169	15629
12	KARNATAKA	2117	4053	2714	834	297	94	10109
13	KERALA	799	2039	1531	339	146	51	4905
14	MADHYA PRADESH	5889	11058	4246	1256	272	402	23123
15	MAHARASHTRA	6311	10644	6501	2298	546	598	26898
16	MANIPUR	40	523	195	48	0	10	816
17	MEGHALAYA	362	365	71	13	1	2	814
18	MIZORAM	40	612	274	31	1	5	963
19	NAGALAND	45	202	47	10	0	0	304
20	ODISHA	3620	5954	2291	625	97	62	12649
21	PUNJAB	4126	5757	3165	592	93	171	13904
22	RAJASTHAN	3881	5270	3277	1300	292	481	14501
23	SIKKIM	38	139	40	6	0	0	223
24	TAMIL NADU	2994	3150	2150	584	222	135	9235
25	TELANGANA	1186	891	479	418	94	126	3194
26	TRIPURA	57	401	57	8	2	2	527
27	UTTAR PRADESH	25829	26839	13609	6273	603	2053	75206
28	UTTARAKHAND	552	1410	1042	138	29	53	3224
29	WEST BENGAL#	9453	4631	1912	439	1	42	16478
	TOTAL (STATES)	92700	122324	65762	20507	3436	5376	310105
30	A & N ISLANDS	12	59	28	3	1	0	103
31	CHANDIGARH	60	460	48	18	2	7	595
32	D & N HAVELI	4	17	15	1	1	0	38
33	DAMAN & DIU	39	5	0	0	0	0	44
34	DELHI	3032	4844	3721	686	53	134	12470
35	LAKSHADWEEP	0	0	1	0	0	0	1
36	PUDUCHERRY	6	87	53	7	28	0	181
	TOTAL (UTs)	3153	5472	3866	715	85	141	13432
	TOTAL (ALL-INDIA)	95853	127796	69628	21222	3521	5517	323537

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.11A – Page 1 of 1

Table – 2.11 B**Domicile of Undertrial Prisoners as on 31st December, 2018**

Sl. No.	State/UT	Domicile			
		Belongs to State	Belongs to other State	Belongs to other Country	Total
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	3576	621	4	4201
2	ARUNACHAL PRADESH	73	45	0	118
3	ASSAM	4803	222	54	5079
4	BIHAR	30824	597	67	31488
5	CHHATTISGARH	8963	1166	8	10137
6	GOA	160	112	14	286
7	GUJARAT	8329	1583	50	9962
8	HARYANA	9993	2146	37	12176
9	HIMACHAL PRADESH	987	306	95	1388
10	JAMMU & KASHMIR	2283	248	37	2568
11	JHARKHAND	14887	739	3	15629
12	KARNATAKA	9406	569	134	10109
13	KERALA	4450	435	20	4905
14	MADHYA PRADESH	22049	1066	8	23123
15	MAHARASHTRA	21325	5065	508	26898
16	MANIPUR	751	22	43	816
17	MEGHALAYA	688	99	27	814
18	MIZORAM	875	74	14	963
19	NAGALAND	209	95	0	304
20	ODISHA	12052	593	4	12649
21	PUNJAB	12286	1504	114	13904
22	RAJASTHAN	13120	1344	37	14501
23	SIKKIM	172	51	0	223
24	TAMIL NADU	9101	31	103	9235
25	TELANGANA	2919	244	31	3194
26	TRIPURA	481	29	17	527
27	UTTAR PRADESH	71521	3425	260	75206
28	UTTARAKHAND	2450	741	33	3224
29	WEST BENGAL#	15484	418	576	16478
	TOTAL (STATES)	284217	23590	2298	310105
30	A & N ISLANDS	103	0	0	103
31	CHANDIGARH	392	197	6	595
32	D & N HAVELI	14	24	0	38
33	DAMAN & DIU	26	18	0	44
34	DELHI	9131	3033	306	12470
35	LAKSHADWEEP	1	0	0	1
36	PUDUCHERRY	120	60	1	181
	TOTAL (UTs)	9787	3332	313	13432
	TOTAL (ALL-INDIA)	294004	26922	2611	323537

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.11B – Page 1 of 1

Table – 2.11 C
Religion of Undertrial Prisoners as on 31st December, 2018

Sl. No.	State/UT	Hindu	Muslim	Sikh	Christian	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	3468	465	1	250	17	4201
2	ARUNACHAL PRADESH	47	21	0	39	11	118
3	ASSAM	2184	2351	55	348	141	5079
4	BIHAR	25618	5790	52	27	1	31488
5	CHHATTISGARH	9382	428	74	222	31	10137
6	GOA	230	22	0	34	0	286
7	GUJARAT	6539	2932	251	161	79	9962
8	HARYANA	10108	1368	641	28	31	12176
9	HIMACHAL PRADESH	1216	78	51	30	13	1388
10	JAMMU & KASHMIR	901	1553	101	8	5	2568
11	JHARKHAND	10944	3263	72	1060	290	15629
12	KARNATAKA	7333	2262	11	347	156	10109
13	KERALA	2746	1388	0	693	78	4905
14	MADHYA PRADESH	19649	3108	191	97	78	23123
15	MAHARASHTRA [@]	-	-	-	-	-	26898
16	MANIPUR	382	171	2	243	18	816
17	MEGHALAYA	157	61	0	593	3	814
18	MIZORAM	30	59	0	855	19	963
19	NAGALAND	43	34	2	223	2	304
20	ODISHA	11018	799	30	700	102	12649
21	PUNJAB	4733	707	7275	960	229	13904
22	RAJASTHAN	10446	3336	617	34	68	14501
23	SIKKIM	136	5	0	55	27	223
24	TAMIL NADU	6749	1014	0	1470	2	9235
25	TELANGANA	1934	979	42	187	52	3194
26	TRIPURA	381	96	0	36	14	527
27	UTTAR PRADESH	53001	21148	426	93	538	75206
28	UTTARAKHAND	1894	1090	216	22	2	3224
29	WEST BENGAL [#]	10315	6032	30	82	19	16478
	TOTAL (STATES)	201584	60560	10140	8897	2026	310105
30	A & N ISLANDS	76	10	2	15	0	103
31	CHANDIGARH	498	39	56	2	0	595
32	D & N HAVELI	35	3	0	0	0	38
33	DAMAN & DIU	29	15	0	0	0	44
34	DELHI	8965	2986	215	277	27	12470
35	LAKSHADWEEP	0	1	0	0	0	1
36	PUDUCHERRY	148	12	0	2	19	181
	TOTAL (UTs)	9751	3066	273	296	46	13432
	TOTAL (ALL-INDIA)	211335	63626	10413	9193	2072	323537

• As per data provided by States/UTs.

@ Maharashtra did not provide breakup.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.11C – Page 1 of 1

Table – 2.11 D**Caste of Undertrial Prisoners as on 31st December, 2018**

Sl. No.	State/UT	SC	ST	OBC	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	878	647	1610	1066	4201
2	ARUNACHAL PRADESH	0	73	0	45	118
3	ASSAM	857	993	1277	1952	5079
4	BIHAR	7324	1442	15135	7587	31488
5	CHHATTISGARH	1854	4078	2875	1330	10137
6	GOA	50	43	32	161	286
7	GUJARAT	1654	1599	3882	2827	9962
8	HARYANA	3272	382	3428	5094	12176
9	HIMACHAL PRADESH	440	63	159	726	1388
10	JAMMU & KASHMIR	128	208	61	2171	2568
11	JHARKHAND	2844	4207	5362	3216	15629
12	KARNATAKA	2049	906	5182	1972	10109
13	KERALA	956	353	2029	1567	4905
14	MADHYA PRADESH	5143	5702	7754	4524	23123
15	MAHARASHTRA [@]	-	-	-	-	26898
16	MANIPUR	19	243	508	46	816
17	MEGHALAYA	98	587	53	76	814
18	MIZORAM	62	873	0	28	963
19	NAGALAND	38	221	11	34	304
20	ODISHA	3676	3162	3242	2569	12649
21	PUNJAB	5484	202	3188	5030	13904
22	RAJASTHAN	3324	2856	5651	2670	14501
23	SIKKIM	46	71	87	19	223
24	TAMIL NADU	2379	239	6341	276	9235
25	TELANGANA	502	467	883	1342	3194
26	TRIPURA	97	121	65	244	527
27	UTTAR PRADESH	17931	3664	32272	21339	75206
28	UTTARAKHAND	705	299	1080	1140	3224
29	WEST BENGAL [#]	2007	878	1830	11763	16478
	TOTAL (STATES)	63817	34579	103997	80814	310105
30	A & N ISLANDS	0	8	19	76	103
31	CHANDIGARH	96	1	41	457	595
32	D & N HAVELI	1	11	3	23	38
33	DAMAN & DIU	3	10	5	26	44
34	DELHI	3094	490	3272	5614	12470
35	LAKSHADWEEP	0	1	0	0	1
36	PUDUCHERRY	39	2	140	0	181
	TOTAL (UTs)	3233	523	3480	6196	13432
	TOTAL (ALL-INDIA)	67050	35102	107477	87010	323537

• As per data provided by States/UTs.

@ Maharashtra did not provide breakup.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.11D – Page 1 of 1

Table – 2.12 A**Education Profile of Detenues as on 31st December, 2018**

Sl. No.	State/UT	Educational Standard						Total
		Illiterate	Below Class X	Class X & above but below Graduation	Graduate	Holding Tech. Degree /Diploma	Post Graduate	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	10	10	8	1	0	0	29
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	4	0	0	0	4
4	BIHAR	1	0	0	2	0	0	3
5	CHHATTISGARH	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	155	238	32	20	2	5	452
8	HARYANA	3	4	10	6	0	4	27
9	HIMACHAL PRADESH	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	56	72	119	19	3	14	283
11	JHARKHAND	0	14	11	2	0	0	27
12	KARNATAKA	0	4	8	0	0	0	12
13	KERALA	9	9	24	2	0	0	44
14	MADHYA PRADESH	10	89	71	6	1	0	177
15	MAHARASHTRA	20	37	17	3	1	0	78
16	MANIPUR	0	2	2	4	0	0	8
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	1	19	3	0	0	0	23
20	ODISHA	5	6	3	0	0	0	14
21	PUNJAB	0	0	0	0	0	0	0
22	RAJASTHAN	2	2	2	0	0	0	6
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	231	252	171	54	16	17	741
25	TELANGANA	123	113	21	11	10	14	292
26	TRIPURA	0	1	0	0	0	0	1
27	UTTAR PRADESH	53	44	31	11	0	2	141
28	UTTARAKHAND	0	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0	0
	TOTAL (STATES)	679	916	537	141	33	56	2362
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	7	5	1	0	0	0	13
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	2	6	0	1	0	9
	TOTAL (UTs)	7	7	7	0	1	0	22
	TOTAL (ALL-INDIA)	686	923	544	141	34	56	2384

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.12A – Page 1 of 1

Table – 2.12 B**Domicile of Detenues as on 31st December, 2018**

Sl. No.	State/UT	Domicile			Total
		Belongs to State	Belongs to other State	Belongs to other Country	
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	16	13	0	29
2	ARUNACHAL PRADESH	0	0	0	0
3	ASSAM	4	0	0	4
4	BIHAR	3	0	0	3
5	CHHATTISGARH	0	0	0	0
6	GOA	0	0	0	0
7	GUJARAT	431	21	0	452
8	HARYANA	0	27	0	27
9	HIMACHAL PRADESH	0	0	0	0
10	JAMMU & KASHMIR	253	0	30	283
11	JHARKHAND	25	2	0	27
12	KARNATAKA	12	0	0	12
13	KERALA	44	0	0	44
14	MADHYA PRADESH	177	0	0	177
15	MAHARASHTRA	76	2	0	78
16	MANIPUR	8	0	0	8
17	MEGHALAYA	0	0	0	0
18	MIZORAM	0	0	0	0
19	NAGALAND	20	3	0	23
20	ODISHA	14	0	0	14
21	PUNJAB	0	0	0	0
22	RAJASTHAN	6	0	0	6
23	SIKKIM	0	0	0	0
24	TAMIL NADU	735	6	0	741
25	TELANGANA	229	63	0	292
26	TRIPURA	1	0	0	1
27	UTTAR PRADESH	141	0	0	141
28	UTTARAKHAND	0	0	0	0
29	WEST BENGAL#	0	0	0	0
	TOTAL (STATES)	2195	137	30	2362
30	A & N ISLANDS	0	0	0	0
31	CHANDIGARH	0	0	0	0
32	D & N HAVELI	0	0	0	0
33	DAMAN & DIU	0	0	0	0
34	DELHI	0	0	13	13
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	9	0	0	9
	TOTAL (UTs)	9	0	13	22
	TOTAL (ALL-INDIA)	2204	137	43	2384

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.12B – Page 1 of 1

Table – 2.12 C**Religion of Detenues as on 31st December, 2018**

Sl. No.	State/UT	Hindu	Muslim	Sikh	Christian	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	23	6	0	0	0	29
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	4	0	0	0	4
4	BIHAR	2	1	0	0	0	3
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	268	173	5	5	1	452
8	HARYANA	0	27	0	0	0	27
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	8	275	0	0	0	283
11	JHARKHAND	20	7	0	0	0	27
12	KARNATAKA	3	5	0	4	0	12
13	KERALA	19	15	0	10	0	44
14	MADHYA PRADESH	127	42	2	1	5	177
15	MAHARASHTRA [@]	-	-	-	-	-	78
16	MANIPUR	6	1	0	1	0	8
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	4	3	0	16	0	23
20	ODISHA	12	2	0	0	0	14
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	5	1	0	0	0	6
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	512	98	0	131	0	741
25	TELANGANA	164	65	12	21	30	292
26	TRIPURA	0	1	0	0	0	1
27	UTTAR PRADESH	59	82	0	0	0	141
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL [#]	0	0	0	0	0	0
	TOTAL (STATES)	1232	808	19	189	36	2362
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	13	0	0	0	13
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	9	0	0	0	0	9
	TOTAL (UTs)	9	13	0	0	0	22
	TOTAL (ALL-INDIA)	1241	821	19	189	36	2384

• As per data provided by States/UTs.

@ Maharashtra did not provide breakup.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.12C – Page 1 of 1

Table – 2.12 D**Caste of Detenues as on 31st December, 2018**

Sl.No.	State/UT	SC	ST	OBC	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	1	0	22	6	29
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	0	0	4	0	4
4	BIHAR	0	0	1	2	3
5	CHHATTISGARH	0	0	0	0	0
6	GOA	0	0	0	0	0
7	GUJARAT	78	73	220	81	452
8	HARYANA	0	0	9	18	27
9	HIMACHAL PRADESH	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	283	283
11	JHARKHAND	2	5	10	10	27
12	KARNATAKA	1	0	2	9	12
13	KERALA	5	2	22	15	44
14	MADHYA PRADESH	29	5	92	51	177
15	MAHARASHTRA [@]	-	-	-	-	78
16	MANIPUR	1	1	6	0	8
17	MEGHALAYA	0	0	0	0	0
18	MIZORAM	0	0	0	0	0
19	NAGALAND	10	13	0	0	23
20	ODISHA	4	4	2	4	14
21	PUNJAB	0	0	0	0	0
22	RAJASTHAN	1	0	4	1	6
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	282	28	384	47	741
25	TELANGANA	48	36	137	71	292
26	TRIPURA	0	0	0	1	1
27	UTTAR PRADESH	13	0	74	54	141
28	UTTARAKHAND	0	0	0	0	0
29	WEST BENGAL [#]	0	0	0	0	0
	TOTAL (STATES)	475	167	989	653	2362
30	A & N ISLANDS	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	0	0	0	13	13
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	1	0	8	0	9
	TOTAL (UTs)	1	0	8	13	22
	TOTAL (ALL-INDIA)	476	167	997	666	2384

• As per data provided by States/UTs.

@ Maharashtra did not provide breakup.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.12D – Page 1 of 1

Table – 2.13 A**Education Profile of Other Prisoners as on 31st December, 2018**

Sl. No.	State/UT	Educational Standard						Total
		Illiterate	Below Class X	Class X & above but below Graduation	Graduate	Holding Tech. Degree /Diploma	Post Graduate	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	7	6	0	0	0	0	13
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	3	0	0	0	3
4	BIHAR	1	0	4	1	0	0	6
5	CHHATTISGARH	6	9	3	2	0	0	20
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	1	1	0	0	0	2
11	JHARKHAND	0	0	0	0	0	0	0
12	KARNATAKA	2	1	3	0	0	0	6
13	KERALA	0	0	0	0	0	0	0
14	MADHYA PRADESH	55	54	19	2	1	0	131
15	MAHARASHTRA	0	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	0	3	0	2	0	0	5
21	PUNJAB	43	0	0	0	0	0	43
22	RAJASTHAN	2	10	1	0	0	0	13
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	0	4	0	0	0	0	4
25	TELANGANA	0	0	1	0	0	0	1
26	TRIPURA	0	1	0	0	0	0	1
27	UTTAR PRADESH	2	2	0	0	0	0	4
28	UTTARAKHAND	0	0	0	0	0	0	0
29	WEST BENGAL#	207	71	82	1	0	0	361
	TOTAL (STATES)	325	162	117	8	1	0	613
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	9	19	30	2	0	2	62
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	9	19	30	2	0	2	62
	TOTAL (ALL-INDIA)	334	181	147	10	1	2	675

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.13A – Page 1 of 1

Table – 2.13 B**Domicile of Other Prisoners as on 31st December, 2018**

Sl. No.	State/UT	Domicile			Total
		Belongs to State	Belongs to other State	Belongs to other Country	
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	13	0	0	13
2	ARUNACHAL PRADESH	0	0	0	0
3	ASSAM	3	0	0	3
4	BIHAR	5	0	1	6
5	CHHATTISGARH	20	0	0	20
6	GOA	0	0	0	0
7	GUJARAT	0	0	0	0
8	HARYANA	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0
10	JAMMU & KASHMIR	1	0	1	2
11	JHARKHAND	0	0	0	0
12	KARNATAKA	6	0	0	6
13	KERALA	0	0	0	0
14	MADHYA PRADESH	131	0	0	131
15	MAHARASHTRA	0	0	0	0
16	MANIPUR	0	0	0	0
17	MEGHALAYA	0	0	0	0
18	MIZORAM	0	0	0	0
19	NAGALAND	0	0	0	0
20	ODISHA	4	1	0	5
21	PUNJAB	0	0	43	43
22	RAJASTHAN	13	0	0	13
23	SIKKIM	0	0	0	0
24	TAMIL NADU	4	0	0	4
25	TELANGANA	1	0	0	1
26	TRIPURA	1	0	0	1
27	UTTAR PRADESH	4	0	0	4
28	UTTARAKHAND	0	0	0	0
29	WEST BENGAL#	0	0	361	361
	TOTAL (STATES)	206	1	406	613
30	A & N ISLANDS	0	0	0	0
31	CHANDIGARH	0	0	0	0
32	D & N HAVELI	0	0	0	0
33	DAMAN & DIU	0	0	0	0
34	DELHI	44	18	0	62
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	0	0	0	0
	TOTAL (UTs)	44	18	0	62
	TOTAL (ALL-INDIA)	250	19	406	675

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.13B – Page 1 of 1

Table – 2.13 C**Religion of Other Prisoners as on 31st December, 2018**

Sl. No.	State/UT	Hindu	Muslim	Sikh	Christian	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	10	2	0	0	1	13
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	2	1	0	0	0	3
4	BIHAR	5	1	0	0	0	6
5	CHHATTISGARH	20	0	0	0	0	20
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	2	0	0	0	2
11	JHARKHAND	0	0	0	0	0	0
12	KARNATAKA	6	0	0	0	0	6
13	KERALA	0	0	0	0	0	0
14	MADHYA PRADESH	109	21	1	0	0	131
15	MAHARASHTRA	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	5	0	0	0	0	5
21	PUNJAB	0	43	0	0	0	43
22	RAJASTHAN	9	2	1	0	1	13
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	4	0	0	0	0	4
25	TELANGANA	1	0	0	0	0	1
26	TRIPURA	1	0	0	0	0	1
27	UTTAR PRADESH	2	2	0	0	0	4
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	50	311	0	0	0	361
	TOTAL (STATES)	224	385	2	0	2	613
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	48	11	2	1	0	62
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	48	11	2	1	0	62
	TOTAL (ALL-INDIA)	272	396	4	1	2	675

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.13C – Page 1 of 1

Table – 2.13 D**Caste of Other Prisoners as on 31st December, 2018**

Sl. No.	State/UT	SC	ST	OBC	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	1	0	8	4	13
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	0	0	1	2	3
4	BIHAR	0	0	4	2	6
5	CHHATTISGARH	4	5	7	4	20
6	GOA	0	0	0	0	0
7	GUJARAT	0	0	0	0	0
8	HARYANA	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	2	2
11	JHARKHAND	0	0	0	0	0
12	KARNATAKA	2	0	1	3	6
13	KERALA	0	0	0	0	0
14	MADHYA PRADESH	29	28	60	14	131
15	MAHARASHTRA	0	0	0	0	0
16	MANIPUR	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0
18	MIZORAM	0	0	0	0	0
19	NAGALAND	0	0	0	0	0
20	ODISHA	1	0	3	1	5
21	PUNJAB	0	0	0	43	43
22	RAJASTHAN	0	3	9	1	13
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	0	0	4	0	4
25	TELANGANA	0	0	1	0	1
26	TRIPURA	0	0	1	0	1
27	UTTAR PRADESH	1	0	1	2	4
28	UTTARAKHAND	0	0	0	0	0
29	WEST BENGAL#	4	0	1	356	361
	TOTAL (STATES)	42	36	101	434	613
30	A & N ISLANDS	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	17	1	16	28	62
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0
	TOTAL (UTs)	17	1	16	28	62
	TOTAL (ALL-INDIA)	59	37	117	462	675

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.13D – Page 1 of 1

Table 2.14
Age-group-wise Percentage Share of Convicts to Total Convicts
as on 31st December, 2018

Sl. No.	State/UT	16 – 18 Years		18 – 30 Years		30 – 50 Years		50 Years & Above		Total	
		No. of Convicts	% Share	No. of Convicts	% Share	No. of Convicts	% Share	No. of Convicts	% Share	No. of Convicts	% Share
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	0	0.0	1008	36.7	1370	49.9	367	13.4	2745	100
2	ARUNACHAL PRADESH	0	0.0	70	55.1	48	37.8	9	7.1	127	100
3	ASSAM	0	0.0	657	20.6	1806	56.5	733	22.9	3196	100
4	BIHAR	0	0.0	1936	26.9	3731	51.9	1521	21.2	7188	100
5	CHHATTISGARH	0	0.0	3450	41.4	3820	45.8	1067	12.8	8337	100
6	GOA	0	0.0	39	26.2	88	59.1	22	14.8	149	100
7	GUJARAT	0	0.0	1934	42.4	1786	39.1	846	18.5	4566	100
8	HARYANA	0	0.0	2795	39.6	3374	47.7	898	12.7	7067	100
9	HIMACHAL PRADESH	0	0.0	182	21.0	492	56.8	192	22.2	866	100
10	JAMMU & KASHMIR	0	0.0	65	28.0	127	54.7	40	17.2	232	100
11	JHARKHAND	0	0.0	1438	28.9	2539	51.1	996	20.0	4973	100
12	KARNATAKA	0	0.0	1296	34.0	2012	52.7	509	13.3	3817	100
13	KERALA	0	0.0	533	19.8	1370	50.9	786	29.2	2689	100
14	MADHYA PRADESH	0	0.0	7172	38.5	9177	49.3	2277	12.2	18626	100
15	MAHARASHTRA	0	0.0	2410	27.1	4800	53.9	1698	19.1	8908	100
16	MANIPUR	0	0.0	19	19.8	49	51.0	28	29.2	96	100
17	MEGHALAYA	0	0.0	35	29.4	69	58.0	15	12.6	119	100
18	MIZORAM	2	0.3	297	41.6	287	40.2	128	17.9	714	100
19	NAGALAND	0	0.0	58	50.4	49	42.6	8	7.0	115	100
20	ODISHA	0	0.0	1241	32.4	2014	52.5	578	15.1	3833	100
21	PUNJAB	0	0.0	3490	40.9	3778	44.2	1271	14.9	8539	100
22	RAJASTHAN	4	0.1	1808	32.2	2759	49.1	1043	18.6	5614	100
23	SIKKIM	0	0.0	40	24.4	91	55.5	33	20.1	164	100
24	TAMIL NADU	0	0.0	1094	29.6	2077	56.2	523	14.2	3694	100
25	TELANGANA	1	0.0	589	28.6	1288	62.4	185	9.0	2063	100
26	TRIPURA	0	0.0	135	26.3	287	55.9	91	17.7	513	100
27	UTTAR PRADESH	0	0.0	6512	22.7	14244	49.7	7904	27.6	28660	100
28	UTTARAKHAND	0	0.0	444	21.3	1050	50.3	593	28.4	2087	100
29	WEST BENGAL#	1	0.0	1630	26.1	3084	49.3	1538	24.6	6253	100
	TOTAL (STATES)	8	0.0	42377	31.2	67666	49.8	25899	19.1	135950	100
30	A & N ISLANDS	0	0.0	23	28.4	40	49.4	18	22.2	81	100
31	CHANDIGARH	0	0.0	232	52.7	170	38.6	38	8.6	440	100
32	D & N HAVELI	0	0.0	0	0.0	1	100.0	0	0.0	1	100
33	DAMAN & DIU	0	0.0	0	0.0	15	100.0	0	0.0	15	100
34	DELHI	0	0.0	915	31.3	1557	53.3	451	15.4	2923	100
35	LAKSHADWEEP	0	0.0	0	0.0	0	0.0	0	0.0	0	0
36	PUDUCHERRY	0	0.0	13	16.7	55	70.5	10	12.8	78	100
	TOTAL (UTs)	0	0.0	1183	33.4	1838	52.0	517	14.6	3538	100
	TOTAL (ALL-INDIA)	8	0.0	43560	31.2	69504	49.8	26416	18.9	139488	100

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.14 – Page 1 of 1

Table – 2.15
Age-group wise Percentage Share of Undertrials to Total Undertrials
as on 31st December, 2018

Sl. No.	State/UT	16 – 18 Years		18 – 30 Years		30 – 50 Years		50 Years & Above		Total	
		No. of Under trials	% Share	No. of Under trials	% Share	No. of Under trials	% Share	No. of Under trials	% Share	No. of Under trials	% Share
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	0	0.0	1936	46.1	1919	45.7	346	8.2	4201	100
2	ARUNACHAL PRADESH	0	0.0	74	62.7	38	32.2	6	5.1	118	100
3	ASSAM	0	0.0	2565	50.5	2101	41.4	413	8.1	5079	100
4	BIHAR	6	0.0	14937	47.4	12879	40.9	3666	11.6	31488	100
5	CHHATTISGARH	6	0.1	6151	60.7	3393	33.5	587	5.8	10137	100
6	GOA	0	0.0	118	41.3	153	53.5	15	5.2	286	100
7	GUJARAT	9	0.1	4763	47.8	4348	43.6	842	8.5	9962	100
8	HARYANA	0	0.0	7536	61.9	3797	31.2	843	6.9	12176	100
9	HIMACHAL PRADESH	0	0.0	618	44.5	666	48.0	104	7.5	1388	100
10	JAMMU & KASHMIR	0	0.0	1258	49.0	1066	41.5	244	9.5	2568	100
11	JHARKHAND	3	0.0	7714	49.4	6107	39.1	1805	11.5	15629	100
12	KARNATAKA	0	0.0	5698	56.4	3785	37.4	626	6.2	10109	100
13	KERALA	0	0.0	1967	40.1	2080	42.4	858	17.5	4905	100
14	MADHYA PRADESH	0	0.0	12380	53.5	8777	38.0	1966	8.5	23123	100
15	MAHARASHTRA	3	0.0	11502	42.8	13220	49.1	2173	8.1	26898	100
16	MANIPUR	0	0.0	382	46.8	375	46.0	59	7.2	816	100
17	MEGHALAYA	0	0.0	456	56.0	310	38.1	48	5.9	814	100
18	MIZORAM	4	0.4	374	38.8	396	41.1	189	19.6	963	100
19	NAGALAND	0	0.0	170	55.9	123	40.5	11	3.6	304	100
20	ODISHA	0	0.0	6579	52.0	4750	37.6	1320	10.4	12649	100
21	PUNJAB	0	0.0	7330	52.7	5207	37.4	1367	9.8	13904	100
22	RAJASTHAN	2	0.0	7237	49.9	5902	40.7	1360	9.4	14501	100
23	SIKKIM	0	0.0	129	57.8	80	35.9	14	6.3	223	100
24	TAMIL NADU	0	0.0	4418	47.8	3888	42.1	929	10.1	9235	100
25	TELANGANA	0	0.0	1374	43.0	1588	49.7	232	7.3	3194	100
26	TRIPURA	0	0.0	237	45.0	243	46.1	47	8.9	527	100
27	UTTAR PRADESH	0	0.0	33283	44.3	30834	41.0	11089	14.7	75206	100
28	UTTARAKHAND	4	0.1	1314	40.8	1388	43.1	518	16.1	3224	100
29	WEST BENGAL#	46	0.3	6893	41.8	6965	42.3	2574	15.6	16478	100
	TOTAL (STATES)	83	0.0	149393	48.2	126378	40.8	34251	11.0	310105	100
30	A & N ISLANDS	0	0.0	34	33.0	51	49.5	18	17.5	103	100
31	CHANDIGARH	0	0.0	298	50.1	275	46.2	22	3.7	595	100
32	D & N HAVELI	0	0.0	26	68.4	12	31.6	0	0.0	38	100
33	DAMAN & DIU	0	0.0	12	27.3	32	72.7	0	0.0	44	100
34	DELHI	0	0.0	7575	60.7	4188	33.6	707	5.7	12470	100
35	LAKSHADWEEP	0	0.0	0	0.0	1	100.0	0	0.0	1	100
36	PUDUCHERRY	0	0.0	112	61.9	63	34.8	6	3.3	181	100
	TOTAL (UTs)	0	0.0	8057	60.0	4622	34.4	753	5.6	13432	100
	TOTAL (ALL-INDIA)	83	0.0	157450	48.7	131000	40.5	35004	10.8	323537	100

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.16**Category-wise Female Inmates in Different Jails as on 31st December, 2018**

Sl. No.	Type	Convicts	% Share	Undertrials	% Share	Detenues	% Share	Others	% Share	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	CENTRAL JAIL	3026	45.0	3606	53.6	17	0.3	82	1.2	6731
2	DISTRICT JAIL	1668	20.6	6439	79.4	2	0.0	1	0.0	8110
3	SUB-JAIL	45	5.6	758	94.4	0	0.0	0	0.0	803
4	WOMEN JAIL	1128	34.8	2051	63.2	64	2.0	0	0.0	3243
5	BORSTAL SCHOOL	0	0.0	9	100.0	0	0.0	0	0.0	9
6	OPEN JAIL	125	99.2	1	0.8	0	0.0	0	0.0	126
7	SPECIAL JAIL	8	3.6	208	94.5	4	1.8	0	0.0	220
8	OTHERS	0	0.0	0	0.0	0	0.0	0	0.0	0
9	TOTAL	6000	31.2	13072	67.9	87	0.5	83	0.4	19242

- As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.16 – Page 1 of 1

Table – 2.17**Number of Women Prisoners with Children as on 31st December 2018**

Sl. No.	State/UT	No. of Convict Women Prisoners with Children		No. of Under-trial Women Prisoners with Children		No. of Detenues Women Prisoners with Children		No. of Other Women Prisoners with Children		Total No. of Women Prisoners with Children (Col.3+5+7+9)	Total No. of Children (Col.4+6+8+10)
		No. of Women Prisoners with Children	No. of Children	No. of Women Prisoners with Children	No. of Children	No. of Women Prisoners with Children	No. of Children	No. of Women Prisoners with Children	No. of Children		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	6	7	17	17	0	0	0	0	23	24
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
3	ASSAM	25	28	32	38	0	0	0	0	57	66
4	BIHAR	15	18	143	178	0	0	0	0	158	196
5	CHHATTISGARH	27	30	63	74	0	0	0	0	90	104
6	GOA	0	0	1	1	0	0	0	0	1	1
7	GUJARAT	8	8	29	35	0	0	0	0	37	43
8	HARYANA	13	13	50	51	0	0	0	0	63	64
9	HIMACHAL PRADESH	0	0	7	7	0	0	0	0	7	7
10	JAMMU & KASHMIR	0	0	16	17	0	0	0	0	16	17
11	JHARKHAND	25	34	100	122	0	0	0	0	125	156
12	KARNATAKA	4	5	26	31	0	0	0	0	30	36
13	KERALA	0	0	0	0	0	0	0	0	0	0
14	MADHYA PRADESH	36	43	88	105	0	0	0	0	124	148
15	MAHARASHTRA	8	10	89	107	0	0	0	0	97	117
16	MANIPUR	0	0	7	7	0	0	0	0	7	7
17	MEGHALAYA	0	0	5	6	0	0	0	0	5	6
18	MIZORAM	0	0	14	14	0	0	0	0	14	14
19	NAGALAND	0	0	0	0	0	0	0	0	0	0
20	ODISHA	4	4	37	38	0	0	0	0	41	42
21	PUNJAB	13	13	41	41	0	0	0	0	54	54
22	RAJASTHAN	10	13	35	36	0	0	0	0	45	49
23	SIKKIM	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	14	14	54	54	0	0	0	0	68	68
25	TELANGANA	11	13	18	20	1	1	0	0	30	34
26	TRIPURA	1	1	1	1	0	0	0	0	2	2
27	UTTAR PRADESH	64	74	387	435	0	0	0	0	451	509
28	UTTARAKHAND	2	2	7	8	0	0	0	0	9	10
29	WEST BENGAL#	64	72	83	120	0	0	0	0	147	192
	TOTAL (STATES)	350	402	1350	1563	1	1	0	0	1701	1966
30	A & N ISLANDS	1	1	0	0	0	0	0	0	1	1
31	CHANDIGARH	2	2	0	0	0	0	0	0	2	2
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
34	DELHI	2	3	26	27	0	0	0	0	28	30
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	5	6	26	27	0	0	0	0	31	33
	TOTAL (ALL-INDIA)	355	408	1376	1590	1	1	0	0	1732	1999

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 2.18**Indian & Foreign Inmates by Age-group as on 31st December, 2018**

Sl. No.	Category	16 - 18 Years	% Share	18 – 30 Years	% Share	30 – 50 Years	% Share	50 Years & above	% Share	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
INDIANS										
1	CONVICTS	8	0.0	42688	31.1	68555	49.9	26129	19.0	137380
2	UNDER TRIALS	81	0.0	156312	48.7	129699	40.4	34834	10.9	320926
3	DETENUES	8	0.3	1099	46.9	1099	46.9	135	5.8	2341
4	OTHERS	0	0.0	55	20.4	185	68.8	29	10.8	269
5	TOTAL (INDIANS)	97	0.0	200154	43.4	199538	43.3	61127	13.3	460916
FOREIGNERS										
6	CONVICTS	0	0.0	872	41.4	949	45.0	287	13.6	2108
7	UNDER TRIALS	2	0.1	1138	43.6	1301	49.8	170	6.5	2611
8	DETENUES	0	0.0	24	55.8	13	30.2	6	14.0	43
9	OTHERS	0	0.0	210	51.7	165	40.6	31	7.6	406
10	TOTAL (FOREIGNERS)	2	0.0	2244	43.4	2428	47.0	494	9.6	5168
11	TOTAL (INDIAN + FOREIGNERS)	99	0.0	202398	43.4	201966	43.3	61621	13.2	466084

Table – 2.19**Indian & Foreign Female Inmates by Age group as on 31st December, 2018**

Sl. No.	Category	16 - 18 Years	% Share	18 – 30 Years	% Share	30 – 50 Years	% Share	50 Years & above	% Share	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
INDIAN										
1	CONVICTS	0	0.0	1307	22.9	2953	51.8	1443	25.3	5703
2	UNDERTRIALS	4	0.0	4448	35.1	6073	48.0	2138	16.9	12663
3	DETENUES	0	0.0	10	11.5	60	69.0	17	19.5	87
4	OTHERS	0	0.0	0	0.0	2	100.0	0	0.0	2
5	TOTAL (INDIAN)	4	0.0	5765	31.2	9088	49.2	3598	19.5	18455
FOREIGNERS										
6	CONVICTS	0	0.0	107	36.0	140	47.1	50	16.8	297
7	UNDERTRIALS	0	0.0	237	57.9	152	37.2	20	4.9	409
8	DETENUES	0	0.0	0	0.0	0	0.0	0	0.0	0
9	OTHERS	0	0.0	40	49.4	35	43.2	6	7.4	81
10	TOTAL (FOREIGNERS)	0	0.0	384	48.8	327	41.6	76	9.7	787
11	TOTAL (INDIAN + FOREIGNERS)	4	0.0	6149	32.0	9415	48.9	3674	19.1	19242

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.18 & 2.19 – Page 1 of 1

Note: The percentage shares shown against Sl.No.5,10,11 (Total) are the average percentage at All India level.

Note: Detenues includes inmates detained under preventive laws such as COFEPSAA, NDPS, NSA, PSA, PIT, NDPS, PBMSECA etc.

Table 2.20**Inmates admitted during the year 2018**

Sl. No.	State/UT	No. of Inmates admitted during the year 2018		
		Male	Female	Total
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	56221	5197	61418
2	ARUNACHAL PRADESH	377	22	399
3	ASSAM	29501	980	30481
4	BIHAR	204813	5683	210496
5	CHHATTISGARH	47847	1869	49716
6	GOA	1117	111	1228
7	GUJARAT	79746	7555	87301
8	HARYANA	56769	2282	59051
9	HIMACHAL PRADESH	4160	160	4320
10	JAMMU & KASHMIR	9295	213	9508
11	JHARKHAND	52417	2070	54487
12	KARNATAKA	73425	4302	77727
13	KERALA	20769	195	20964
14	MADHYA PRADESH	152672	3891	156563
15	MAHARASHTRA	115036	5700	120736
16	MANIPUR	1476	173	1649
17	MEGHALAYA	1992	48	2040
18	MIZORAM	4505	934	5439
19	NAGALAND	1741	64	1805
20	ODISHA	63870	3927	67797
21	PUNJAB	62554	3998	66552
22	RAJASTHAN	99483	2854	102337
23	SIKKIM	584	14	598
24	TAMIL NADU	48329	4158	52487
25	TELANGANA	74332	4238	78570
26	TRIPURA	3474	89	3563
27	UTTAR PRADESH	336219	10153	346372
28	UTTARAKHAND	15453	542	15995
29	WEST BENGAL#	85970	5174	91144
	TOTAL (STATES)	1704147	76596	1780743
30	A & N ISLANDS	431	10	441
31	CHANDIGARH	2635	131	2766
32	D & N HAVELI	269	5	274
33	DAMAN & DIU	130	0	130
34	DELHI	58992	1750	60742
35	LAKSHADWEEP	40	0	40
36	PUDUCHERRY	2118	4	2122
	TOTAL (UTs)	64615	1900	66515
	TOTAL (ALL-INDIA)	1768762	78496	1847258

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 2.20 – Page 1 of 1

Chapter **3**

Indian Prisoners

Chapter – 3

Indian Prisoners

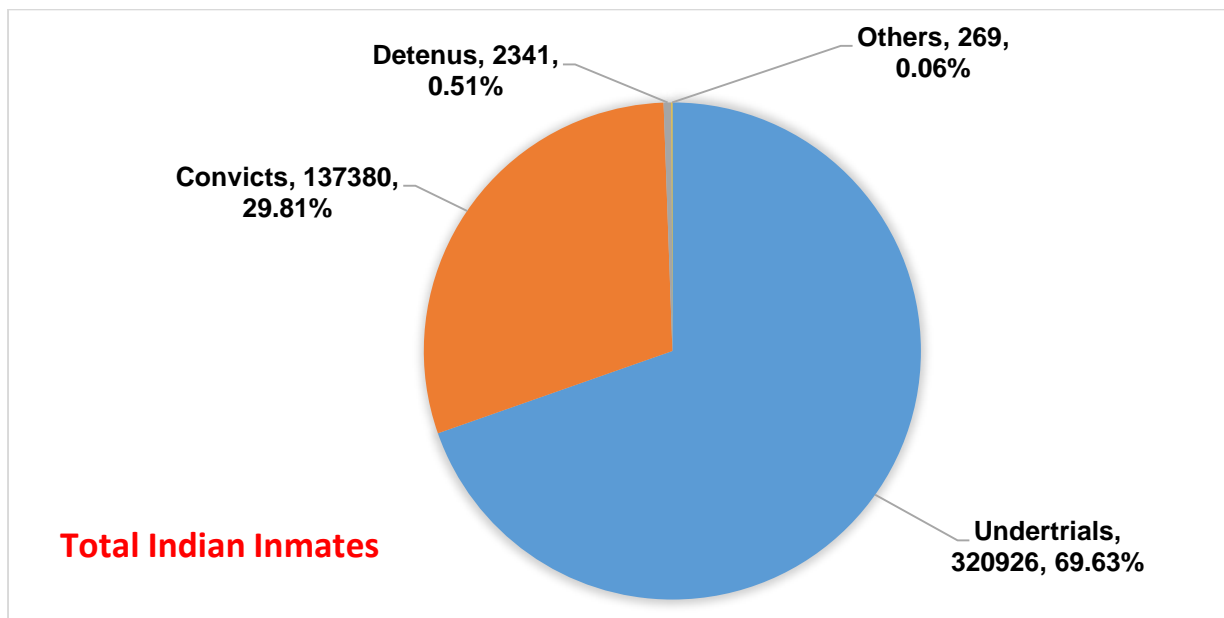
Indian Prisoners

This chapter presents statistical information such as prisoner’s category, age and gender profiles of Indian nationals who were confined in various jails in the country as on 31st December, 2018.

Share of Convicts, Undertrials, Detenues and Other inmates as on 31st December, 2018

A total of 4,60,916 Indian national inmates consisting of 4,42,461

Males and 18,455 Females were confined in various Indian jails at the end of the year 2018. Out of the 4,60,916 Indian national prisoners, 1,37,380 were Convicts, 3,20,926 were Undertrials and 2,341 were Detenues. Uttar Pradesh has reported the highest number of inmates(1,03,621) followed by Madhya Pradesh(42,035) and Bihar(38,613) accounting for 22.5%, 9.1%, 8.4% of the total inmates (**Chart 3.1, Table 3.1**).



- As per data provided by States/UTs.

Share of Indian Inmates
Chart 3.1

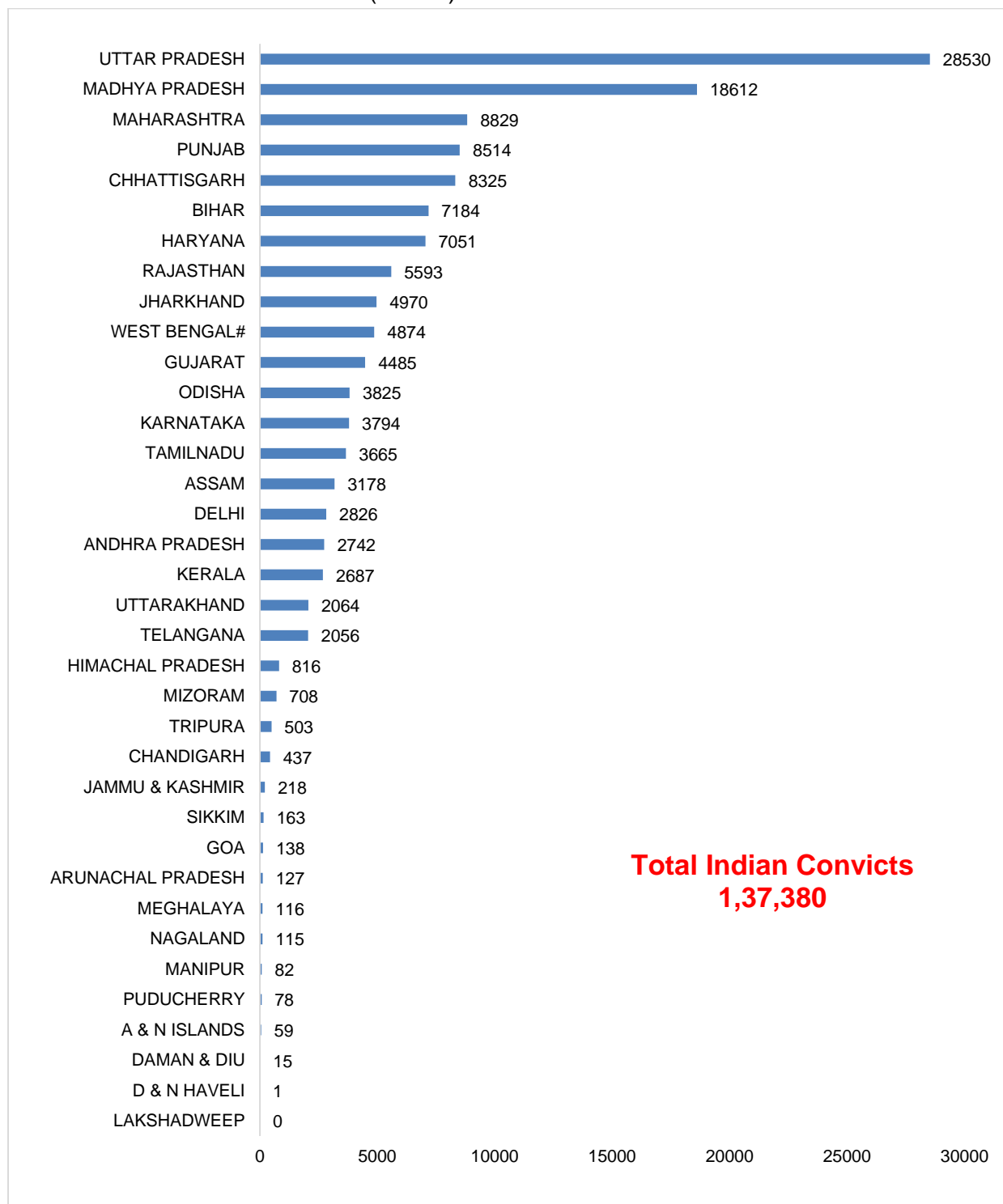
I. Convicts

A total of 1,37,380 Indian national inmates consisting of 1,31,677 Males and 5,703 Females were confined in various jails in the country at the end of the year 2018. Uttar Pradesh

has lodged the highest number of convicted prisoners (28,530) followed by Madhya Pradesh (18,612) and Maharashtra (8,829) accounting for 20.8%, 13.5%, 6.4% of the total convicts (**Chart 3.2, Table 3.1**).

Majority of convicts were in the age group 30 Yrs. - Below 50 Years (49.9%) (68,555) followed by age group 18 Yrs. – Below 30 Years(31.1%)

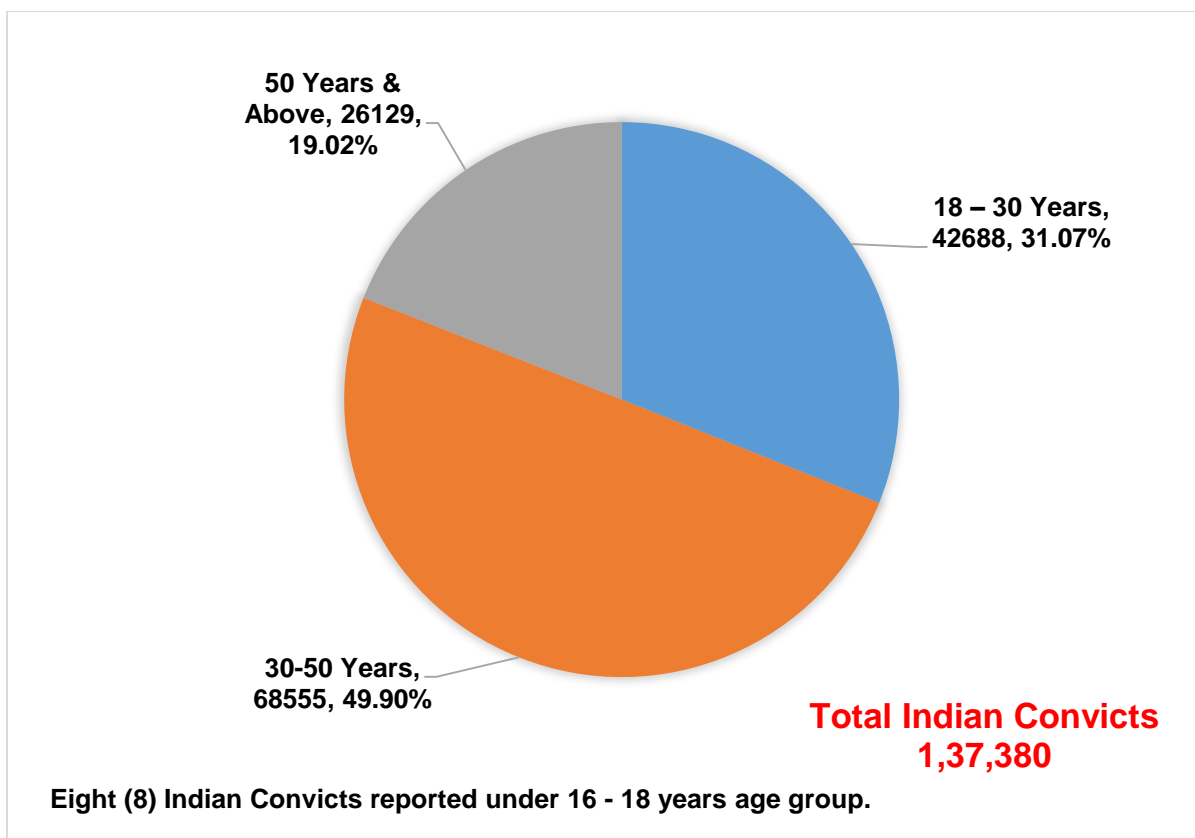
(42,688) and age group 50 Years & Above (19%) (26,129) **(Chart 3.3, Table 3.2).**



• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Share of Indian Inmates (Convicts) as on 31st December, 2018 (State/UT wise)
Chart 3.2



- As per data provided by States/UTs.

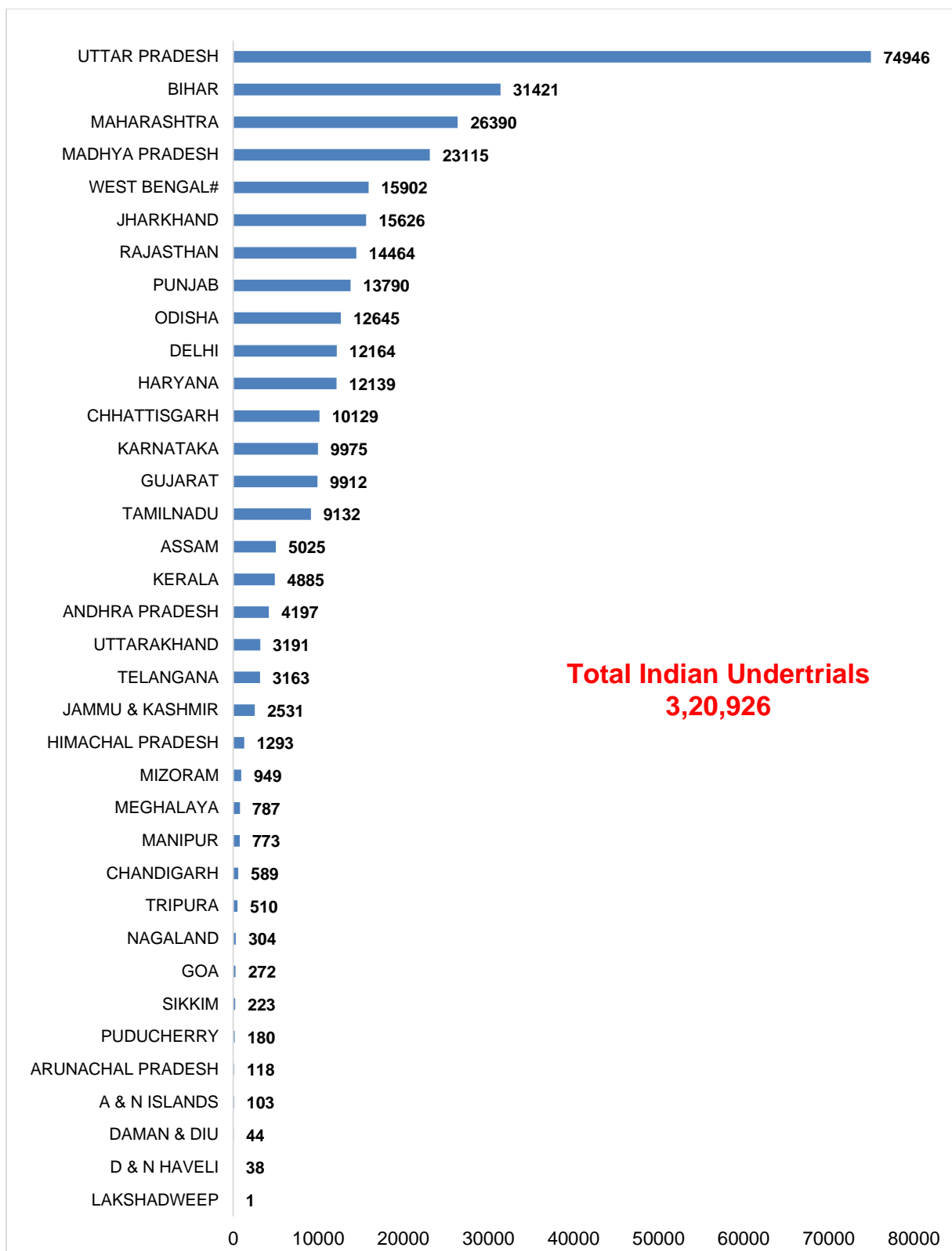
Age wise Share of Indian Inmates (Convicts) as on 31st December, 2018
Chart 3.3

II. Undertrials

A total of 3,20,926 Indian national inmates consisting of 3,08,263 Males and 12,663 Females were confined in various jails in the country at the end of the year 2018. Uttar Pradesh has lodged the highest number of Undertrial prisoners (74,946) followed by Bihar (31,421) and Maharashtra (26,390) accounting for 23.4%, 9.8%

and 8.2 % of the total Indian undertrials (Chart 3.4, Table 3.1).

Majority of Undertrials were in the age group 18 Yrs. – Below 30 Years (48.7%) (1,56,312) followed by the age group 30 Yrs. - Below 50 Years (40.4%) (1,29,699) and the age group 50 Years & Above (10.9%) (34,834) (Chart 3.5, Table 3.3).

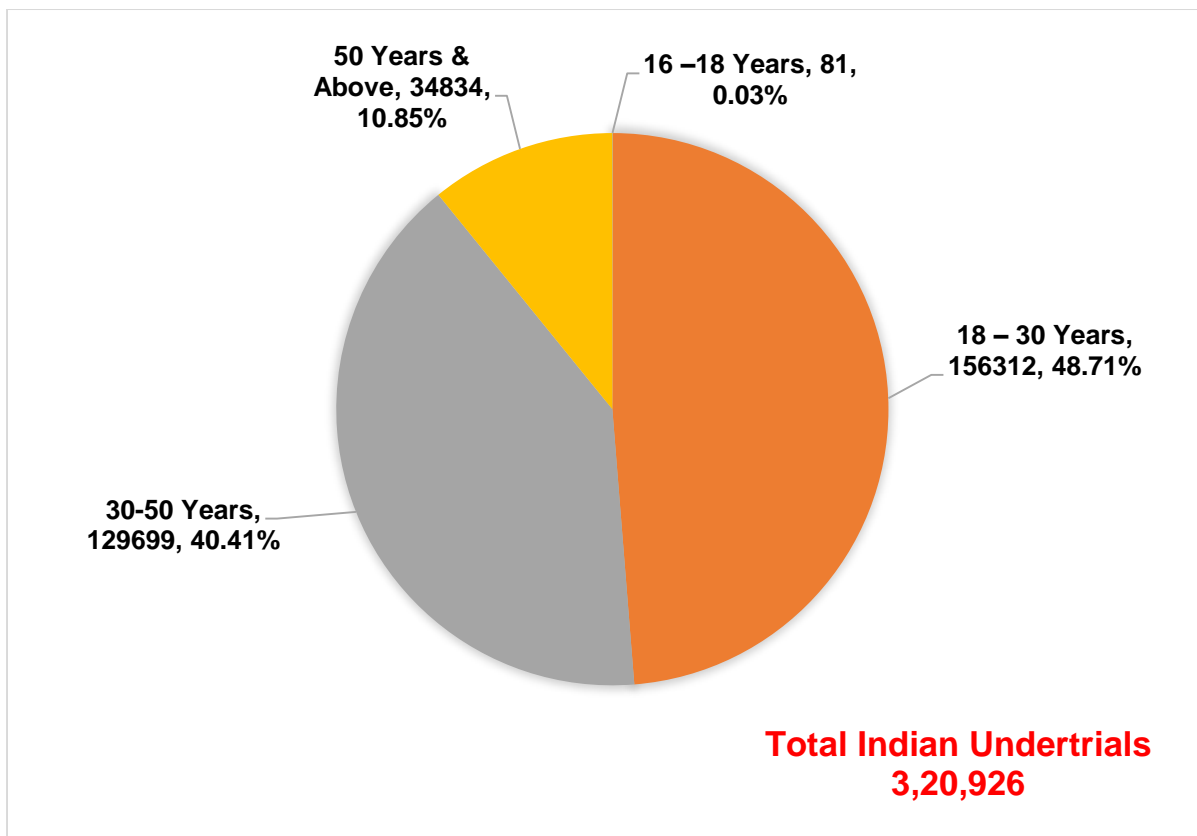


• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Share of Indian Inmates (Undertrials) as on 31st December, 2018 (State/UT wise)

Chart 3.4



- As per data provided by States/UTs.

Age-wise Share of Indian Inmates (Undertrials) as on 31st December, 2018

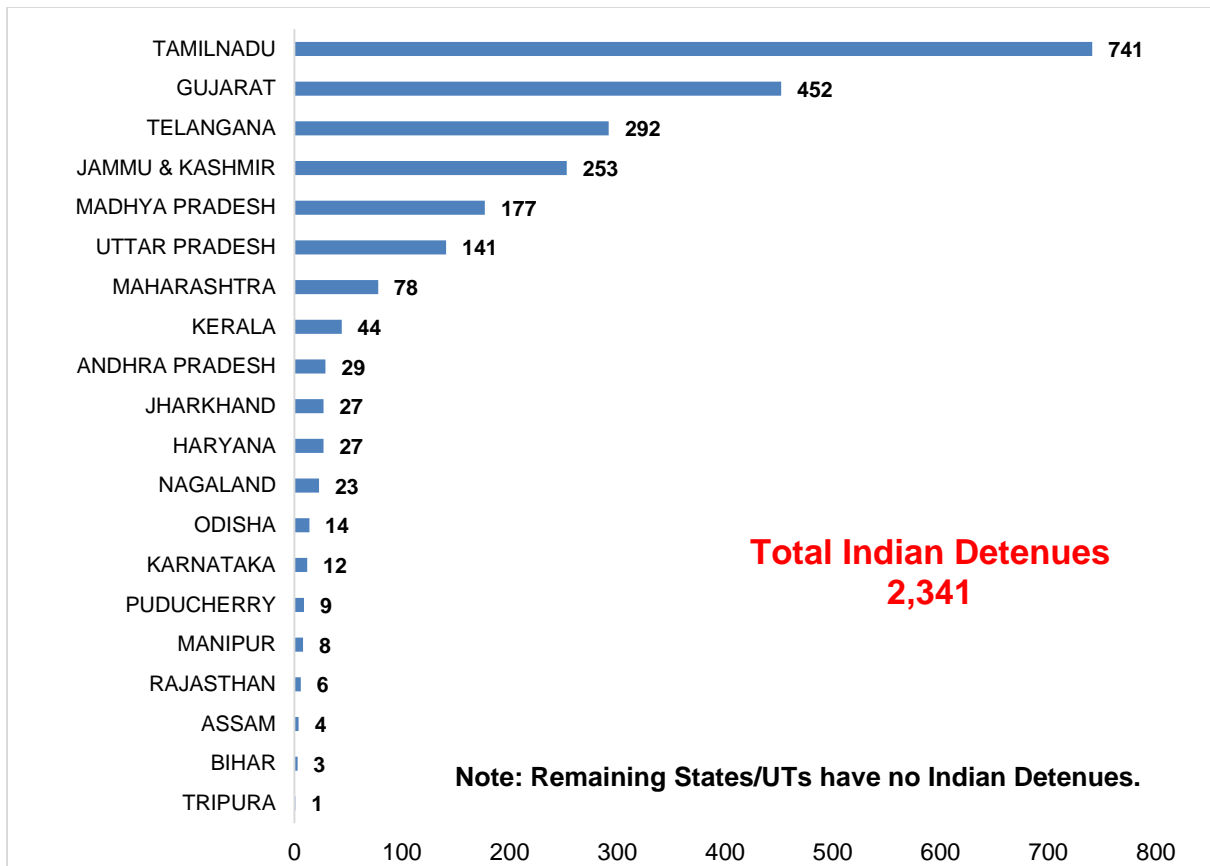
Chart 3.5

III. Detenues

A total of 2,341 Indian national inmates consisting of 2,254 Males and 87 Females were confined in various jails in the country at the end of the year 2018. Tamil Nadu has lodged the highest number of Detenues (741) followed by Gujarat (452) and Telangana (292) accounting for 31.7%, 19.3% and 12.5 % of the total Detenues

inmates. These above three states have contributed to 63.4% of total Detenues (**Chart 3.6, Table-3.1**).

Majority of Detenues were in the age group 18 Yrs. – Below 30 Years (46.9%) (1099), age group 30 years – Below 50 Years (46.9%) (1099) and the age group 50 Years & Above (5.8%) (135) (**Chart 3.7, Table 3.4**).

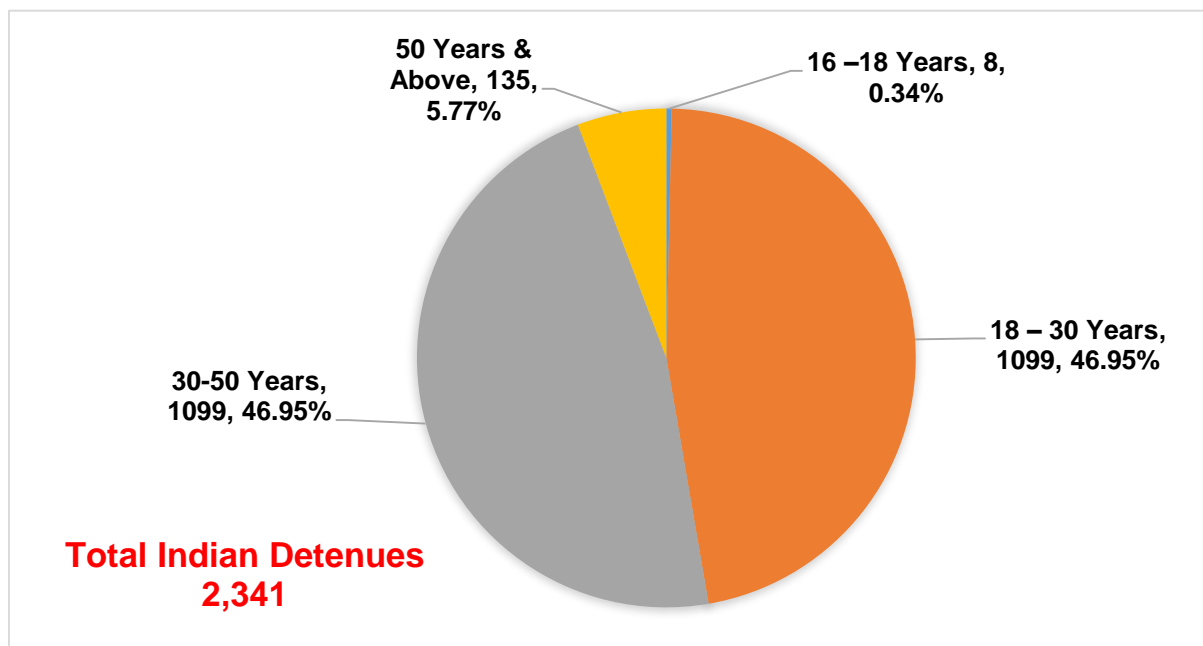


- As per data provided by States/UTs.

Note: Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Share of Indian Inmates (Detenues) as on 31st December, 2018 (State/UT-wise)

Chart 3.6



- As per data provided by States/UTs.

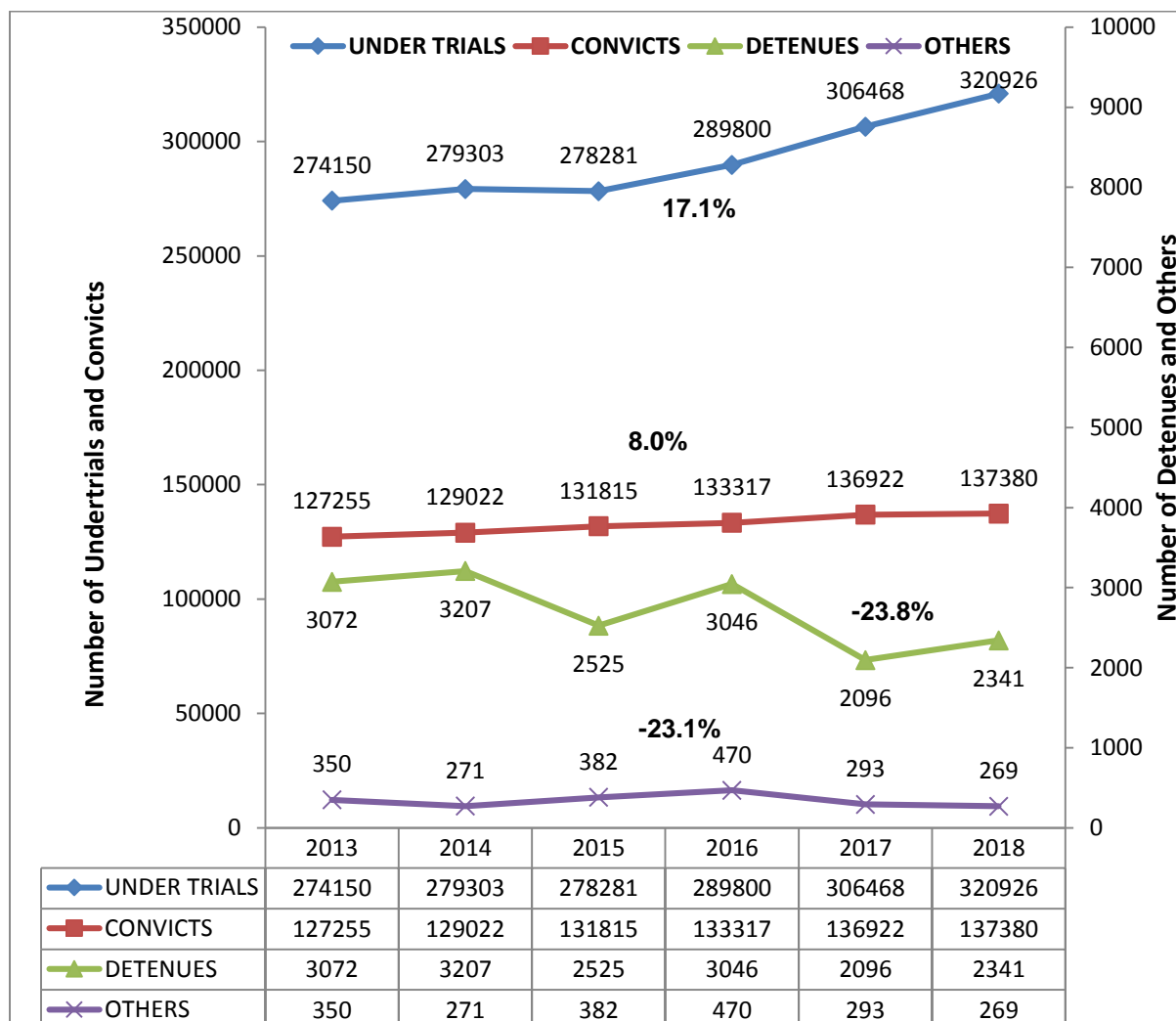
Age-wise Share of Indian Inmates (Detenues) as on 31st December, 2018

Chart 3.7

Trend in Number of Convicts, Undertrials, Detenués and Other Indian Inmates during 2013-2018

A total of 4,04,827, 4,11,803, 4,13,003, 4,26,633, 4,45,779 and 4,60,916 Indian inmates were lodged in various jails of the country as on 31st December of 2013, 2014, 2015, 2016, 2017 and 2018 respectively. The number of Indian inmates in the

prisons has increased by 13.9% in 2018 over 2013 (status as on 31st December of respective years). Among these inmates, number of Convicts and Undertrials have increased by 8% and 17.1% respectively and Detenués has decreased by 23.8% as on 31st December of 2018 over 2013 (**Chart 3.8**).



- As per data provided by States/UTs.

Note: Figures as on 31st December of the respective year

Trend in Number of Different Types of Indian Inmates during 2013-2018

Chart 3.8

Table – 3.1**Types of Indian Prison Inmates (Sex-wise) as on 31st December, 2018**

Sl. No	State/UT	Convicts			Undertrials		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	2592	150	2742	3936	261	4197
2	ARUNACHAL PRADESH	123	4	127	112	6	118
3	ASSAM	3087	91	3178	4859	166	5025
4	BIHAR	6915	269	7184	30331	1090	31421
5	CHHATTISGARH	7887	438	8325	9629	500	10129
6	GOA	134	4	138	252	20	272
7	GUJARAT	4286	199	4485	9585	327	9912
8	HARYANA	6798	253	7051	11760	379	12139
9	HIMACHAL PRADESH	785	31	816	1253	40	1293
10	JAMMU & KASHMIR	213	5	218	2416	115	2531
11	JHARKHAND	4751	219	4970	14889	737	15626
12	KARNATAKA	3589	205	3794	9647	328	9975
13	KERALA	2634	53	2687	4737	148	4885
14	MADHYA PRADESH	17901	711	18612	22323	792	23115
15	MAHARASHTRA	8438	391	8829	25291	1099	26390
16	MANIPUR	79	3	82	721	52	773
17	MEGHALAYA	115	1	116	765	22	787
18	MIZORAM	669	39	708	813	136	949
19	NAGALAND	114	1	115	297	7	304
20	ODISHA	3696	129	3825	12190	455	12645
21	PUNJAB	8128	386	8514	13115	675	13790
22	RAJASTHAN	5411	182	5593	14048	416	14464
23	SIKKIM	158	5	163	220	3	223
24	TAMIL NADU	3517	148	3665	8681	451	9132
25	TELANGANA	1910	146	2056	2945	218	3163
26	TRIPURA	481	22	503	484	26	510
27	UTTAR PRADESH	27433	1097	28530	72097	2849	74946
28	UTTARAKHAND	1970	94	2064	3065	126	3191
29	WEST BENGAL#	4570	304	4874	15096	806	15902
	TOTAL (STATES)	128384	5580	133964	295557	12250	307807
30	A & N ISLANDS	55	4	59	101	2	103
31	CHANDIGARH	421	16	437	569	20	589
32	D & N HAVELI	1	0	1	34	4	38
33	DAMAN & DIU	14	1	15	44	0	44
34	DELHI	2725	101	2826	11783	381	12164
35	LAKSHADWEEP	0	0	0	1	0	1
36	PUDUCHERRY	77	1	78	174	6	180
	TOTAL (UTs)	3293	123	3416	12706	413	13119
	TOTAL (ALL-INDIA)	131677	5703	137380	308263	12663	320926

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.1 – Page 1 of 2

Table 3.1 (Concluded)**Types of Indian Prison Inmates (Sex-wise) as on 31st December, 2018**

Sl. No.	State/UT	Detenuess			Others			Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	28	1	29	13	0	13	6569	412	6981
2	ARUNACHAL PRADESH	0	0	0	0	0	0	235	10	245
3	ASSAM	4	0	4	3	0	3	7953	257	8210
4	BIHAR	3	0	3	5	0	5	37254	1359	38613
5	CHHATTISGARH	0	0	0	20	0	20	17536	938	18474
6	GOA	0	0	0	0	0	0	386	24	410
7	GUJARAT	422	30	452	0	0	0	14293	556	14849
8	HARYANA	27	0	27	0	0	0	18585	632	19217
9	HIMACHAL PRADESH	0	0	0	0	0	0	2038	71	2109
10	JAMMU & KASHMIR	253	0	253	1	0	1	2883	120	3003
11	JHARKHAND	27	0	27	0	0	0	19667	956	20623
12	KARNATAKA	12	0	12	6	0	6	13254	533	13787
13	KERALA	44	0	44	0	0	0	7415	201	7616
14	MADHYA PRADESH	177	0	177	129	2	131	40530	1505	42035
15	MAHARASHTRA	78	0	78	0	0	0	33807	1490	35297
16	MANIPUR	8	0	8	0	0	0	808	55	863
17	MEGHALAYA	0	0	0	0	0	0	880	23	903
18	MIZORAM	0	0	0	0	0	0	1482	175	1657
19	NAGALAND	22	1	23	0	0	0	433	9	442
20	ODISHA	14	0	14	5	0	5	15905	584	16489
21	PUNJAB	0	0	0	0	0	0	21243	1061	22304
22	RAJASTHAN	6	0	6	13	0	13	19478	598	20076
23	SIKKIM	0	0	0	0	0	0	378	8	386
24	TAMIL NADU	712	29	741	4	0	4	12914	628	13542
25	TELANGANA	266	26	292	1	0	1	5122	390	5512
26	TRIPURA	1	0	1	1	0	1	967	48	1015
27	UTTAR PRADESH	141	0	141	4	0	4	99675	3946	103621
28	UTTARAKHAND	0	0	0	0	0	0	5035	220	5255
29	WEST BENGAL#	0	0	0	0	0	0	19666	1110	20776
	TOTAL (STATES)	2245	87	2332	205	2	207	426391	17919	444310
30	A & N ISLANDS	0	0	0	0	0	0	156	6	162
31	CHANDIGARH	0	0	0	0	0	0	990	36	1026
32	D & N HAVELI	0	0	0	0	0	0	35	4	39
33	DAMAN & DIU	0	0	0	0	0	0	58	1	59
34	DELHI	0	0	0	62	0	62	14570	482	15052
35	LAKSHADWEEP	0	0	0	0	0	0	1	0	1
36	PUDUCHERRY	9	0	9	0	0	0	260	7	267
	TOTAL (UTs)	9	0	9	62	0	62	16070	536	16606
	TOTAL (ALL-INDIA)	2254	87	2341	267	2	269	442461	18455	460916

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.1 – Page 2 of 2

Table – 3.2**Convicts (Indian Prisoners) in Jails by Sex and Age-groups
as on 31st December, 2018**

Sl. No.	State/UT	16 – 18 Years			18 – 30 Years		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	964	43	1007
2	ARUNACHAL PRADESH	0	0	0	70	0	70
3	ASSAM	0	0	0	640	15	655
4	BIHAR	0	0	0	1869	67	1936
5	CHHATTISGARH	0	0	0	3329	114	3443
6	GOA	0	0	0	38	0	38
7	GUJARAT	0	0	0	1839	65	1904
8	HARYANA	0	0	0	2732	54	2786
9	HIMACHAL PRADESH	0	0	0	169	1	170
10	JAMMU & KASHMIR	0	0	0	59	0	59
11	JHARKHAND	0	0	0	1383	52	1435
12	KARNATAKA	0	0	0	1217	63	1280
13	KERALA	0	0	0	528	5	533
14	MADHYA PRADESH	0	0	0	6996	172	7168
15	MAHARASHTRA	0	0	0	2268	110	2378
16	MANIPUR	0	0	0	12	1	13
17	MEGHALAYA	0	0	0	32	0	32
18	MIZORAM	2	0	2	277	17	294
19	NAGALAND	0	0	0	58	0	58
20	ODISHA	0	0	0	1210	31	1241
21	PUNJAB	0	0	0	3344	140	3484
22	RAJASTHAN	4	0	4	1755	52	1807
23	SIKKIM	0	0	0	39	1	40
24	TAMIL NADU	0	0	0	1072	13	1085
25	TELANGANA	1	0	1	538	50	588
26	TRIPURA	0	0	0	126	3	129
27	UTTAR PRADESH	0	0	0	6319	175	6494
28	UTTARAKHAND	0	0	0	426	7	433
29	WEST BENGAL#	1	0	1	929	35	964
	TOTAL (STATES)	8	0	8	40238	1286	41524
30	A & N ISLANDS	0	0	0	8	1	9
31	CHANDIGARH	0	0	0	227	4	231
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	895	16	911
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	13	0	13
	TOTAL (UTs)	0	0	0	1143	21	1164
	TOTAL (ALL-INDIA)	8	0	8	41381	1307	42688

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.2 – Page 1 of 2

Table – 3.2 (Concluded)
Convicts (Indian Prisoners) in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No	State/UT	30 – 50 Years			50 Years & Above			Total (All Age Groups)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	1291	77	1368	337	30	367	2592	150	2742
2	ARUNACHAL PRADESH	45	3	48	8	1	9	123	4	127
3	ASSAM	1745	49	1794	702	27	729	3087	91	3178
4	BIHAR	3581	148	3729	1465	54	1519	6915	269	7184
5	CHHATTISGARH	3583	232	3815	975	92	1067	7887	438	8325
6	GOA	75	4	79	21	0	21	134	4	138
7	GUJARAT	1653	94	1747	794	40	834	4286	199	4485
8	HARYANA	3231	136	3367	835	63	898	6798	253	7051
9	HIMACHAL PRADESH	453	14	467	163	16	179	785	31	816
10	JAMMU & KASHMIR	117	2	119	37	3	40	213	5	218
11	JHARKHAND	2432	107	2539	936	60	996	4751	219	4970
12	KARNATAKA	1911	96	2007	461	46	507	3589	205	3794
13	KERALA	1340	28	1368	766	20	786	2634	53	2687
14	MADHYA PRADESH	8748	419	9167	2157	120	2277	17901	711	18612
15	MAHARASHTRA	4534	227	4761	1636	54	1690	8438	391	8829
16	MANIPUR	40	2	42	27	0	27	79	3	82
17	MEGHALAYA	68	1	69	15	0	15	115	1	116
18	MIZORAM	266	20	286	124	2	126	669	39	708
19	NAGALAND	48	1	49	8	0	8	114	1	115
20	ODISHA	1936	70	2006	550	28	578	3696	129	3825
21	PUNJAB	3577	183	3760	1207	63	1270	8128	386	8514
22	RAJASTHAN	2648	94	2742	1004	36	1040	5411	182	5593
23	SIKKIM	87	3	90	32	1	33	158	5	163
24	TAMIL NADU	1966	94	2060	479	41	520	3517	148	3665
25	TELANGANA	1205	77	1282	166	19	185	1910	146	2056
26	TRIPURA	268	15	283	87	4	91	481	22	503
27	UTTAR PRADESH	13683	493	14176	7431	429	7860	27433	1097	28530
28	UTTARAKHAND	995	44	1039	549	43	592	1970	94	2064
29	WEST BENGAL#	2378	169	2547	1262	100	1362	4570	304	4874
	TOTAL (STATES)	63904	2902	66806	24234	1392	25626	128384	5580	133964
30	A & N ISLANDS	31	3	34	16	0	16	55	4	59
31	CHANDIGARH	159	9	168	35	3	38	421	16	437
32	D & N HAVELI	1	0	1	0	0	0	1	0	1
33	DAMAN & DIU	14	1	15	0	0	0	14	1	15
34	DELHI	1439	37	1476	391	48	439	2725	101	2826
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	54	1	55	10	0	10	77	1	78
	TOTAL (UTs)	1698	51	1749	452	51	503	3293	123	3416
	TOTAL (ALL-INDIA)	65602	2953	68555	24686	1443	26129	131677	5703	137380

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 3.3
Undertrials (Indian Prisoners) in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No.	State/UT	16 – 18 Years			18 – 30 Years		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	1849	84	1933
2	ARUNACHAL PRADESH	0	0	0	70	4	74
3	ASSAM	0	0	0	2489	66	2555
4	BIHAR	6	0	6	14513	380	14893
5	CHHATTISGARH	6	0	6	5933	216	6149
6	GOA	0	0	0	112	4	116
7	GUJARAT	9	0	9	4600	130	4730
8	HARYANA	0	0	0	7369	148	7517
9	HIMACHAL PRADESH	0	0	0	577	9	586
10	JAMMU & KASHMIR	0	0	0	1201	38	1239
11	JHARKHAND	3	0	3	7493	219	7712
12	KARNATAKA	0	0	0	5479	134	5613
13	KERALA	0	0	0	1920	36	1956
14	MADHYA PRADESH	0	0	0	12112	267	12379
15	MAHARASHTRA	3	0	3	10853	418	11271
16	MANIPUR	0	0	0	341	13	354
17	MEGHALAYA	0	0	0	429	9	438
18	MIZORAM	2	0	2	320	47	367
19	NAGALAND	0	0	0	167	3	170
20	ODISHA	0	0	0	6424	155	6579
21	PUNJAB	0	0	0	6971	297	7268
22	RAJASTHAN	2	0	2	7059	171	7230
23	SIKKIM	0	0	0	128	1	129
24	TAMIL NADU	0	0	0	4285	130	4415
25	TELANGANA	0	0	0	1236	132	1368
26	TRIPURA	0	0	0	223	8	231
27	UTTAR PRADESH	0	0	0	32295	879	33174
28	UTTARAKHAND	4	0	4	1261	41	1302
29	WEST BENGAL#	42	4	46	6341	261	6602
	TOTAL (STATES)	77	4	81	144050	4300	148350
30	A & N ISLANDS	0	0	0	33	1	34
31	CHANDIGARH	0	0	0	289	5	294
32	D & N HAVELI	0	0	0	23	3	26
33	DAMAN & DIU	0	0	0	12	0	12
34	DELHI	0	0	0	7349	136	7485
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	108	3	111
	TOTAL (UTs)	0	0	0	7814	148	7962
	TOTAL (ALL-INDIA)	77	4	81	151864	4448	156312

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.3 – Page 1 of 2

Table – 3.3 (Concluded)
Undertrials (Indian Prisoners) in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No	State/UT	30 – 50 Years			50 Years & Above			Total (All Age Groups)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	1768	150	1918	319	27	346	3936	261	4197
2	ARUNACHAL PRADESH	37	1	38	5	1	6	112	6	118
3	ASSAM	1987	88	2075	383	12	395	4859	166	5025
4	BIHAR	12293	563	12856	3519	147	3666	30331	1090	31421
5	CHHATTISGARH	3161	226	3387	529	58	587	9629	500	10129
6	GOA	125	16	141	15	0	15	252	20	272
7	GUJARAT	4166	166	4332	810	31	841	9585	327	9912
8	HARYANA	3611	170	3781	780	61	841	11760	379	12139
9	HIMACHAL PRADESH	588	26	614	88	5	93	1253	40	1293
10	JAMMU & KASHMIR	1006	45	1051	209	32	241	2416	115	2531
11	JHARKHAND	5759	347	6106	1634	171	1805	14889	737	15626
12	KARNATAKA	3586	150	3736	582	44	626	9647	328	9975
13	KERALA	1985	86	2071	832	26	858	4737	148	4885
14	MADHYA PRADESH	8384	386	8770	1827	139	1966	22323	792	23115
15	MAHARASHTRA	12389	595	12984	2046	86	2132	25291	1099	26390
16	MANIPUR	329	32	361	51	7	58	721	52	773
17	MEGHALAYA	292	10	302	44	3	47	765	22	787
18	MIZORAM	314	77	391	177	12	189	813	136	949
19	NAGALAND	120	3	123	10	1	11	297	7	304
20	ODISHA	4521	225	4746	1245	75	1320	12190	455	12645
21	PUNJAB	4867	290	5157	1277	88	1365	13115	675	13790
22	RAJASTHAN	5690	185	5875	1297	60	1357	14048	416	14464
23	SIKKIM	78	2	80	14	0	14	220	3	223
24	TAMIL NADU	3571	221	3792	825	100	925	8681	451	9132
25	TELANGANA	1500	64	1564	209	22	231	2945	218	3163
26	TRIPURA	220	12	232	41	6	47	484	26	510
27	UTTAR PRADESH	29394	1314	30708	10408	656	11064	72097	2849	74946
28	UTTARAKHAND	1316	54	1370	484	31	515	3065	126	3191
29	WEST BENGAL#	6344	372	6716	2369	169	2538	15096	806	15902
	TOTAL (STATES)	119401	5876	125277	32029	2070	34099	295557	12250	307807
30	A & N ISLANDS	50	1	51	18	0	18	101	2	103
31	CHANDIGARH	262	11	273	18	4	22	569	20	589
32	D & N HAVELI	11	1	12	0	0	0	34	4	38
33	DAMAN & DIU	32	0	32	0	0	0	44	0	44
34	DELHI	3808	182	3990	626	63	689	11783	381	12164
35	LAKSHADWEEP	1	0	1	0	0	0	1	0	1
36	PUDUCHERRY	61	2	63	5	1	6	174	6	180
	TOTAL (UTs)	4225	197	4422	667	68	735	12706	413	13119
	TOTAL (ALL-INDIA)	123626	6073	129699	32696	2138	34834	308263	12663	320926

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.3 – Page 2 of 2

Table – 3.4
Detenués (Indian Prisoners) in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No.	State/UT	16 – 18 Years			18 – 30 Years		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	4	0	4
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	215	8	223
8	HARYANA	0	0	0	3	0	3
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	141	0	141
11	JHARKHAND	0	0	0	10	0	10
12	KARNATAKA	0	0	0	0	0	0
13	KERALA	0	0	0	26	0	26
14	MADHYA PRADESH	0	0	0	115	0	115
15	MAHARASHTRA	8	0	8	31	0	31
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	16	0	16
20	ODISHA	0	0	0	10	0	10
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	0	0	0	0	0	0
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	325	0	325
25	TELANGANA	0	0	0	137	2	139
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	50	0	50
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0
	TOTAL (STATES)	8	0	8	1083	10	1093
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	6	0	6
	TOTAL (UTs)	0	0	0	6	0	6
	TOTAL (ALL-INDIA)	8	0	8	1089	10	1099

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.4 – Page 1 of 2

Table – 3.4 (Concluded)
Detenués (Indian Prisoners) in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No	State/UT	30 – 50 Years			50 Years & Above			Total (All Age Groups)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	22	1	23	2	0	2	28	1	29
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
3	ASSAM	4	0	4	0	0	0	4	0	4
4	BIHAR	3	0	3	0	0	0	3	0	3
5	CHHATTISGARH	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0
7	GUJARAT	194	18	212	13	4	17	422	30	452
8	HARYANA	24	0	24	0	0	0	27	0	27
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	101	0	101	11	0	11	253	0	253
11	JHARKHAND	17	0	17	0	0	0	27	0	27
12	KARNATAKA	12	0	12	0	0	0	12	0	12
13	KERALA	17	0	17	1	0	1	44	0	44
14	MADHYA PRADESH	60	0	60	2	0	2	177	0	177
15	MAHARASHTRA	39	0	39	0	0	0	78	0	78
16	MANIPUR	7	0	7	1	0	1	8	0	8
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0
19	NAGALAND	6	1	7	0	0	0	22	1	23
20	ODISHA	4	0	4	0	0	0	14	0	14
21	PUNJAB	0	0	0	0	0	0	0	0	0
22	RAJASTHAN	6	0	6	0	0	0	6	0	6
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	342	21	363	45	8	53	712	29	741
25	TELANGANA	98	19	117	31	5	36	266	26	292
26	TRIPURA	1	0	1	0	0	0	1	0	1
27	UTTAR PRADESH	79	0	79	12	0	12	141	0	141
28	UTTARAKHAND	0	0	0	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0	0	0	0
	TOTAL (STATES)	1036	60	1096	118	17	135	2245	87	2332
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	3	0	3	0	0	0	9	0	9
	TOTAL (UTs)	3	0	3	0	0	0	9	0	9
	TOTAL (ALL-INDIA)	1039	60	1099	118	17	135	2254	87	2341

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.4 – Page 2 of 2

Table – 3.5
Other Indian Prisoners in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No.	State/UT	16 – 18 Years			18 – 30 Years		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	0	0	0	2	0	2
5	CHHATTISGARH	0	0	0	4	0	4
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	1	0	1
11	JHARKHAND	0	0	0	0	0	0
12	KARNATAKA	0	0	0	0	0	0
13	KERALA	0	0	0	0	0	0
14	MADHYA PRADESH	0	0	0	34	0	34
15	MAHARASHTRA	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	0	0	0	2	0	2
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0
	TOTAL (STATES)	0	0	0	43	0	43
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	12	0	12
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	12	0	12
	TOTAL (ALL-INDIA)	0	0	0	55	0	55

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.5 – Page 1 of 2

Table – 3.5 (Concluded)
Other Indian Prisoners in Jails by Sex and Age-groups
as on 31st December, 2018

Sl. No	State/UT	30 – 50 Years			50 Years & Above			Total (All Age Groups)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	11	0	11	2	0	2	13	0	13
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
3	ASSAM	3	0	3	0	0	0	3	0	3
4	BIHAR	1	0	1	2	0	2	5	0	5
5	CHHATTISGARH	13	0	13	3	0	3	20	0	20
6	GOA	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0	1	0	1
11	JHARKHAND	0	0	0	0	0	0	0	0	0
12	KARNATAKA	3	0	3	3	0	3	6	0	6
13	KERALA	0	0	0	0	0	0	0	0	0
14	MADHYA PRADESH	85	2	87	10	0	10	129	2	131
15	MAHARASHTRA	0	0	0	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	4	0	4	1	0	1	5	0	5
21	PUNJAB	0	0	0	0	0	0	0	0	0
22	RAJASTHAN	11	0	11	0	0	0	13	0	13
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	4	0	4	0	0	0	4	0	4
25	TELANGANA	0	0	0	1	0	1	1	0	1
26	TRIPURA	1	0	1	0	0	0	1	0	1
27	UTTAR PRADESH	4	0	4	0	0	0	4	0	4
28	UTTARAKHAND	0	0	0	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0	0	0	0
	TOTAL (STATES)	140	2	142	22	0	22	205	2	207
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	43	0	43	7	0	7	62	0	62
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	43	0	43	7	0	7	62	0	62
	TOTAL (ALL-INDIA)	183	2	185	29	0	29	267	2	269

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 3.5 – Page 2 of 2

Chapter **4**

Foreign Prisoners

Chapter 4

Foreign Prisoners

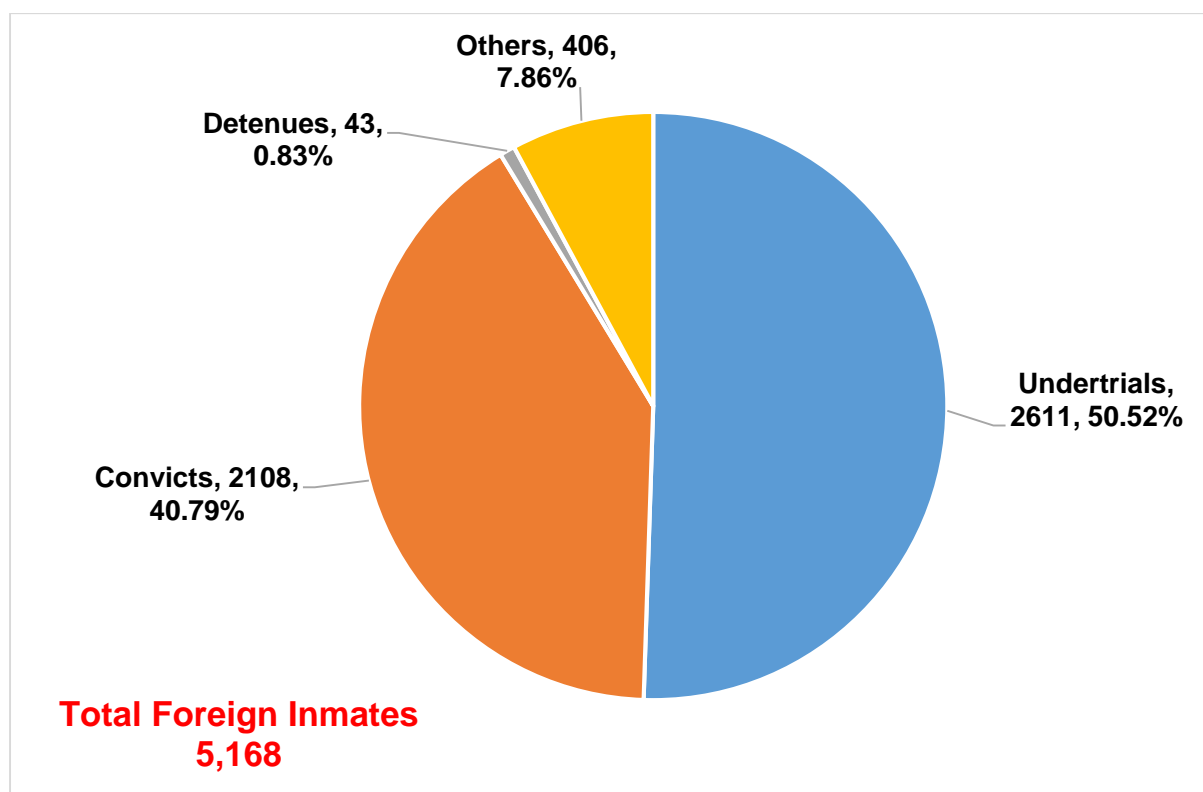
Foreign Prisoners

This chapter presents statistical information such as prisoner's category, age and gender profiles of Foreign Nationals who were confined in various Indian jails as on 31st December, 2018.

Share of Foreign Inmates as on 31st December 2018

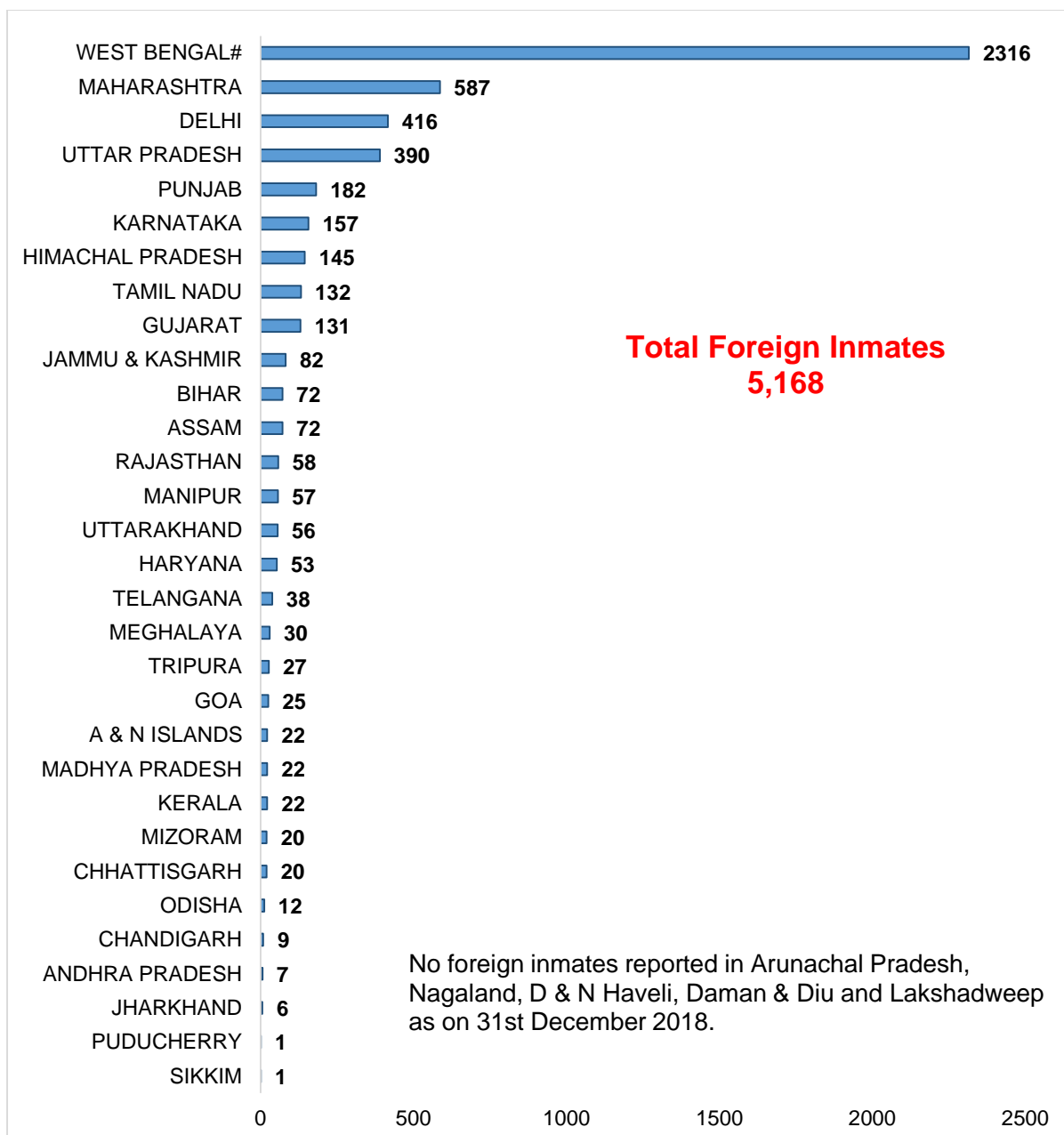
A total of 5,168 Foreign national inmates consisting of 4,381 Males and 787 Females were confined in various

Indian jails at the end of the year 2018. Out of the 5,168 Foreign national prisoners, 2,108 were Convicts, 2,611 were Undertrials and 43 were Detenues. West Bengal has reported the highest number of inmates (2,316) followed by Maharashtra (587) and Delhi (416) accounting for 44.8%, 11.4% and 8.0% of the total inmates. The details can be seen at (Chart 4.1, Chart 4.2 & Table 4.1).



- As per data provided by States/UTs.

Share of Foreign Inmates
Chart 4.1



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

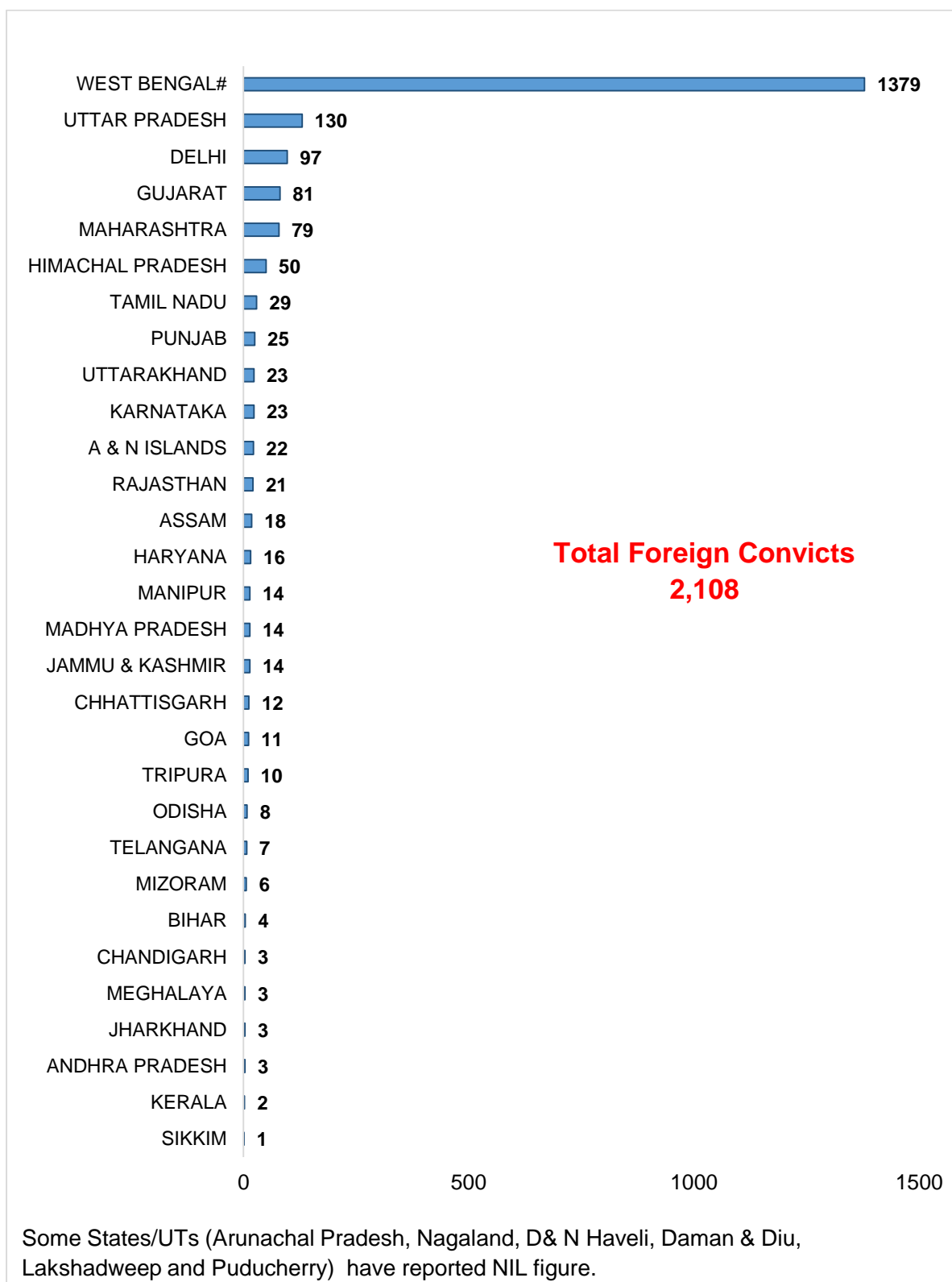
Foreign Inmates as on 31st December, 2018 (State/UT wise)
Chart 4.2

Share of Convicts, Undertrials, Detenues and Other Inmates as on 31st December, 2018

Convicts

A total of 2108 Foreign national convicts consisting of 1811 Males and 297 Females were confined in various

jails in the country at the end of the year 2018. West Bengal has lodged the highest number of convicted prisoners(1379) followed by Uttar Pradesh(130) and Delhi(97) accounting for 65.4%, 6.2%, 4.6 of the total convicts. The details can be seen at **Chart 4.3, Table 4.1.**



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Foreign Convicts as on 31st December, 2018 (State/UT-wise)

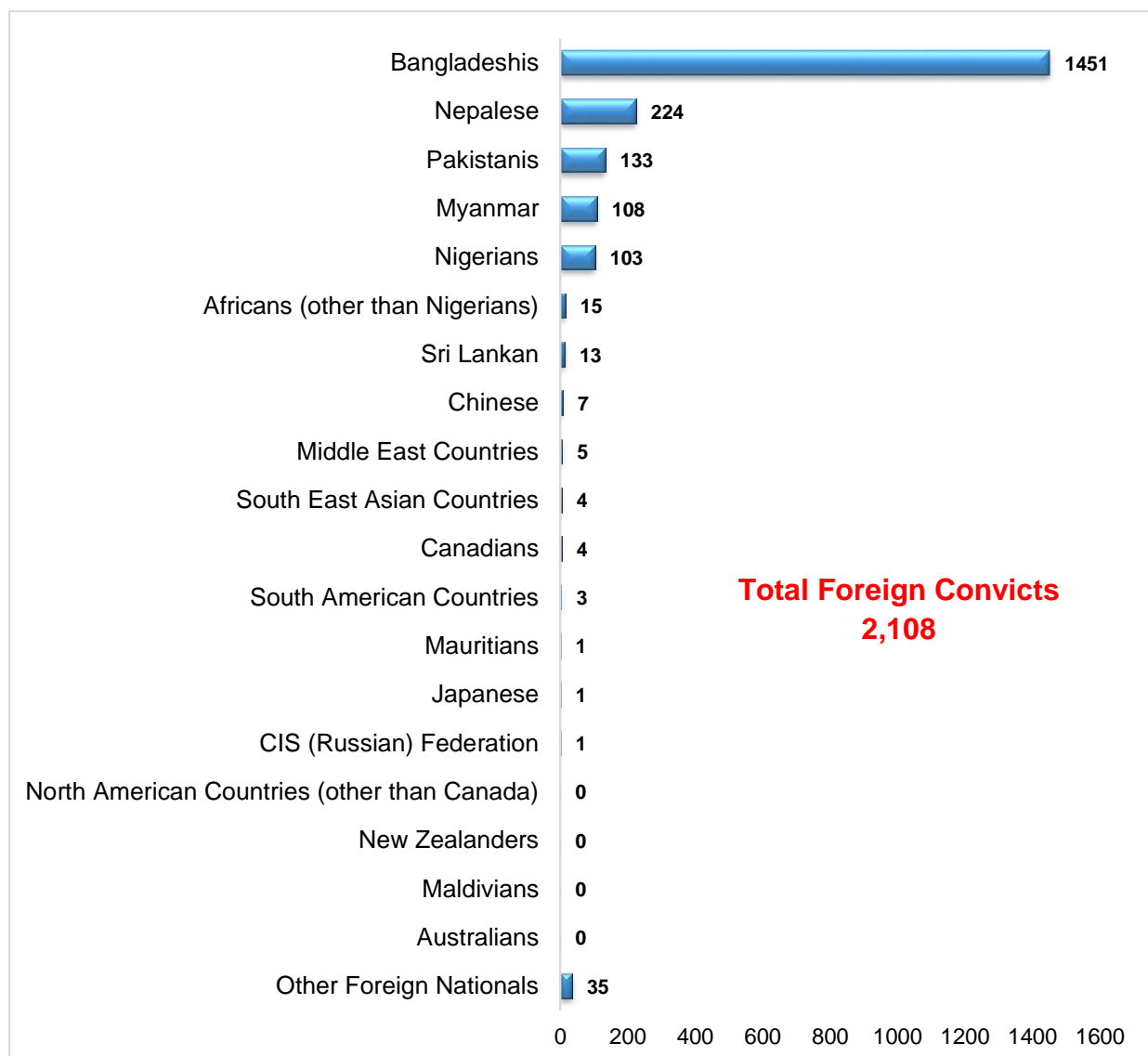
Chart 4.3

A total of 2108 foreign convicts consisting of Bangladeshis(1451), Nepalese(224) and Pakistanis(133) were lodged in the various jails of the country as on 31st December, 2018. The details can be seen at **Table 4.3**.

A total of 297 female foreign convicts were lodged in various jails of the country as on 31st December, 2018. The highest number of female foreign convicts were lodged in jails of West

Bengal (186) followed by Uttar Pradesh (54) and Maharashtra (23) . The details can be seen at **Table 4.1**.

Majority of convicts were in the age group 30 Yrs. - Below 50 Years (45%) (949) followed by the age group 18 Yrs. – Below 30 Years(41.4%) (872) and the age group 50 Years & Above (13.6%) (287). The details can be seen at **Table 4A.1**.



- As per data provided by States/UTs.

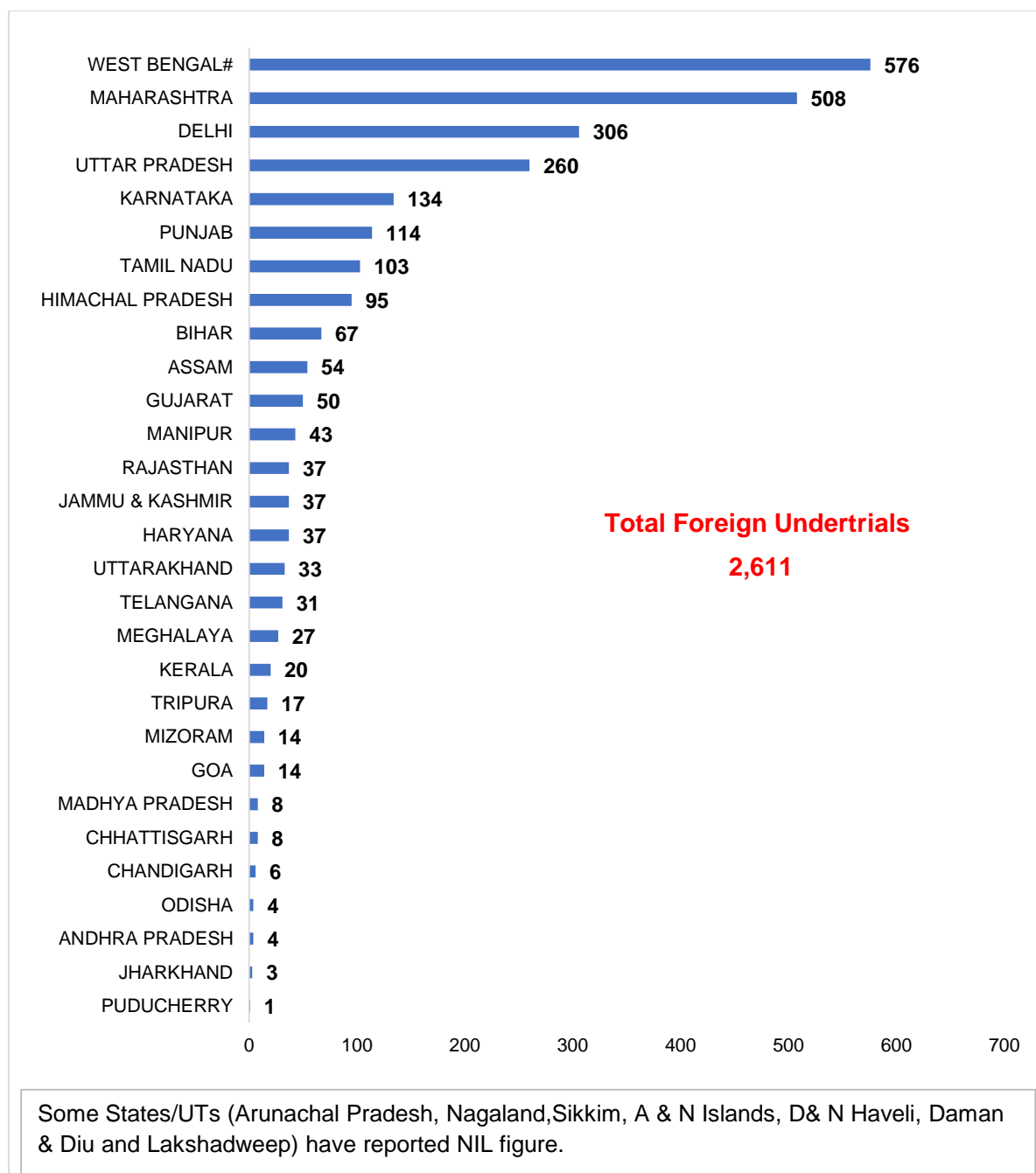
Foreign Convicts by Nationality

Chart 4.4

Under trials

A total of 2611 Foreign national undertrial inmates consisting of 2202 Males and 409 Females were confined in various jails in the country at the end of the year 2018. West Bengal has

lodged the highest number of Undertrial prisoners(576) followed by Maharashtra (508) and Delhi (306) accounting for 22.1%, 19.5% and 11.7 % of the total foreign undertrials (**Chart 4.5, Table 4.1**).



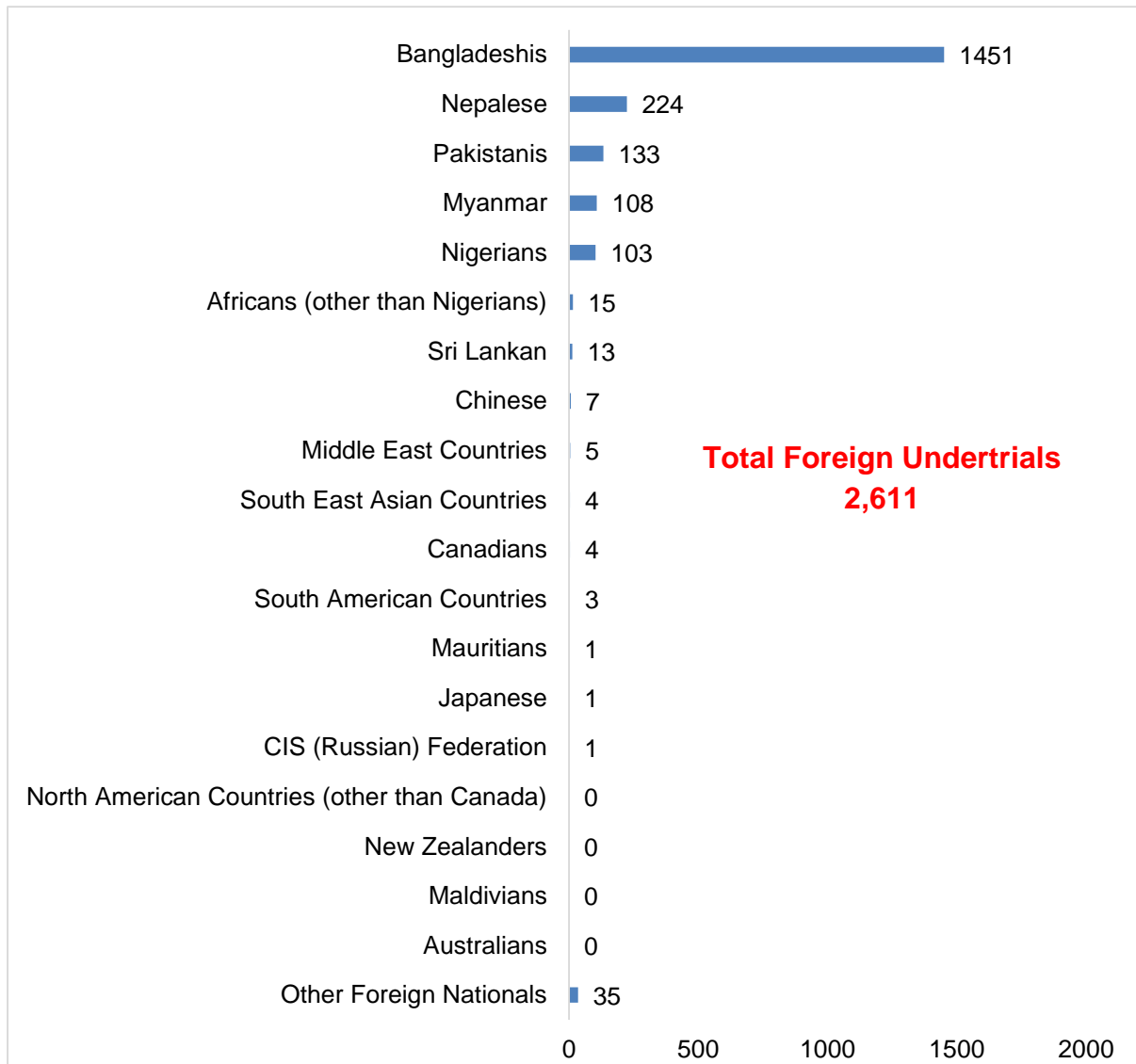
- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Foreign Undertrials as on 31st December, 2018 (State/UT wise)

Chart 4.5

A total of 2611 foreign national undertrials consisting of Bangladeshis (1044), Nigerians (489) and Nepalese (459) were lodged in the various jails of

the country as on 31st December, 2018. The details can be seen at **Table 4.4.**



- As per data provided by States/UTs.

Foreign Undertrials by Nationality

Chart 4.6

A total of 409 female foreign Undertrials were lodged in various jails of the country as on 31st December, 2018. The highest number of female foreign Undertrials were lodged in jails of Maharashtra (107) followed by West Bengal (105) and Uttar Pradesh (53). The details can be seen at **Table 4.1.**

Majority of Undertrials were in the age group 30 Yrs. - Below 50 Years (49.8%) (1301) followed by the age group 18 Yrs. – Below 30 Years(43.6%) (1138) and the age group 50 Years & Above (6.5%) (170) (**Table 4A.1**).

Detenues

A total of 43 Foreign national detainee inmates consisting of 43 Males and 0 Females were confined in various jails in the country at the end of the year 2018. Jammu & Kashmir has lodged the highest number of Detenues (30) followed by Delhi (13) accounting for 69.8% & 30.2% of the total Detenues inmates. These above two states have

contributed to 100% of total Detenues. The details can be seen at **Table 4.1**.

Majority of Detenues were in the age group 18 Years – Below 30 Years (55.8%) (24) followed by the age group 30 Yrs. - Below 50 Years (30.2%) (13) and the age group 50 Years & Above (14%) (6). The details can be seen at **Table 4A.1**.

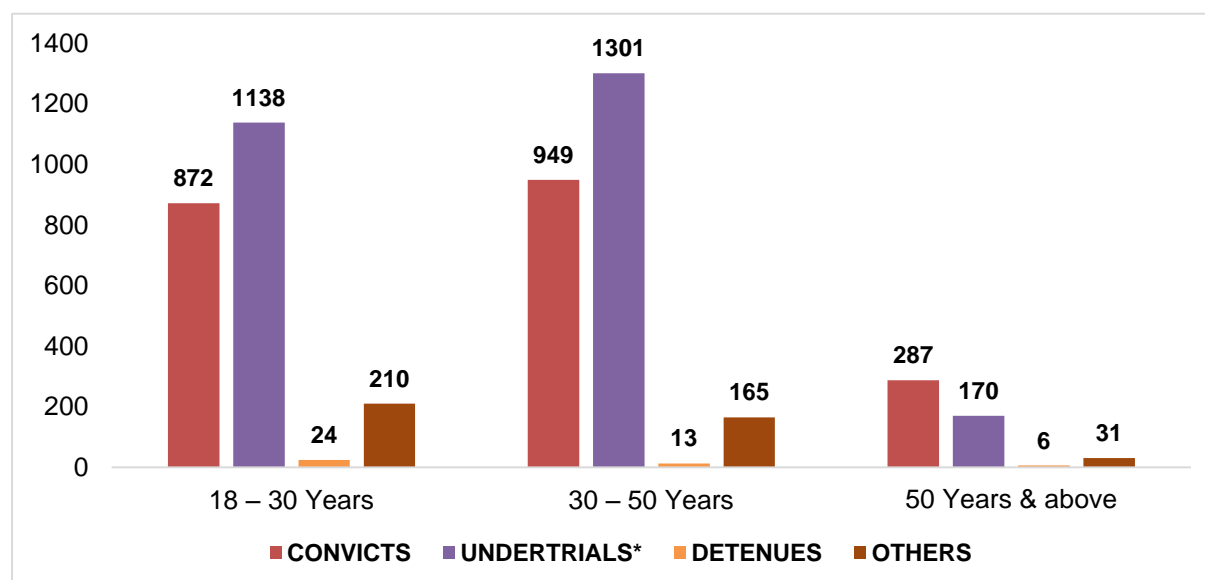
Table – 4A.1

Distribution of Foreign Inmates by Age-group in the Country as on 31st December, 2018

Sl. No.	Category	18 – 30 Years	% Share	30 – 50 Years	% Share	50 Years & above	% Share	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
	FOREIGNERS							
1	CONVICTS	872	41.4	949	45	287	13.6	2108
2	UNDERTRIALS*	1138	43.6	1301	49.8	170	6.5	2611
3	DETENUES	24	55.8	13	30.2	6	14	43
4	OTHERS	210	51.7	165	40.6	31	7.6	406
5	TOTAL	2244	43.4	2428	47	494	9.6	5168

* Two male foreign undertrials were reported under 16-18 years age group.

- As per data provided by States/UTs.



- As per data provided by States/UTs.

Note: Two male foreign undertrials were reported under 16-18 years age-group.

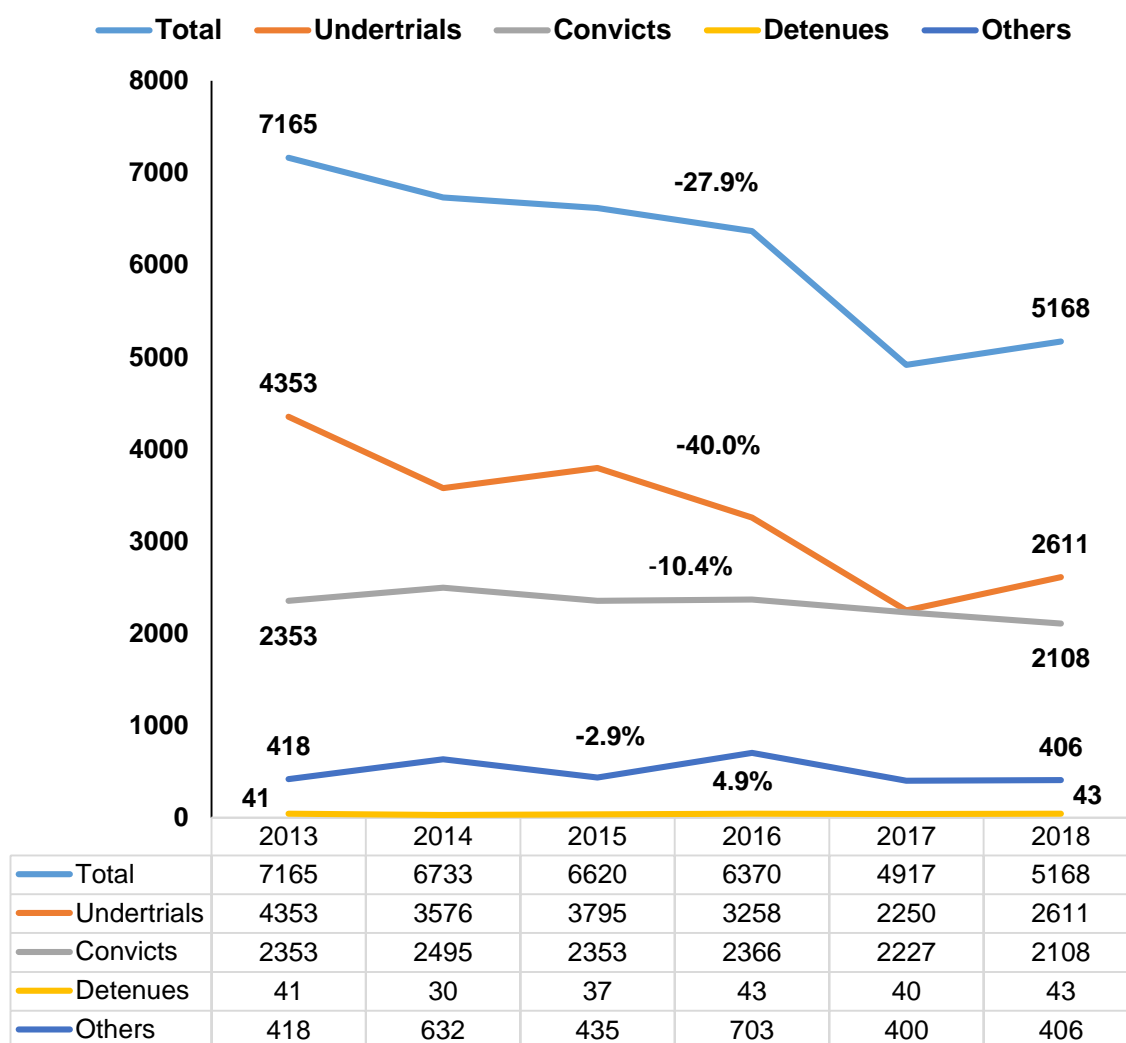
Age-Group wise distribution of Foreign Inmates in the Country as on 31st December, 2018

Chart 4.7

Trend in Number of Convicts, Undertrials, Detenues and Others Foreign Inmates during 2013-2018

A total of 7165, 6733, 6620, 6370, 4917 and 5168 Foreign inmates were lodged in various jails of the country as on 31st December of 2013, 2014, 2015, 2016, 2017 and 2018 respectively. The number of Foreigner inmates in the prisons has decreased

by 27.9% during 2013-2018 (status as on 31st December of respective years). Among these inmates, number of Convicts, Undertrials and Others have decreased by 10.4%, 40% and 2.9% respectively and Detenues increased 4.9% as on 31st December of 2018 over 2013 (**Chart 4.8**).



- As per data provided by States/UTs.

Note: Figures as on 31st December of the respective year

Trend of Different Types of Foreign inmates during 2013-2018

Chart 4.8

Table – 4.1**Foreign Inmates as on 31st December, 2018**

Sl. No.	State/UT	Convicts			Undertrials			Detenues			Others			Total		
		M	F	Total	M	F	Total	M	F	Total	M	F	Total	M	F	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	3	0	3	2	2	4	0	0	0	0	0	0	5	2	7
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	18	0	18	41	13	54	0	0	0	0	0	0	59	13	72
4	BIHAR	1	3	4	66	1	67	0	0	0	1	0	1	68	4	72
5	CHHATTISGARH	12	0	12	8	0	8	0	0	0	0	0	0	20	0	20
6	GOA	6	5	11	10	4	14	0	0	0	0	0	0	16	9	25
7	GUJARAT	77	4	81	45	5	50	0	0	0	0	0	0	122	9	131
8	HARYANA	16	0	16	34	3	37	0	0	0	0	0	0	50	3	53
9	HIMACHAL PRADESH	48	2	50	90	5	95	0	0	0	0	0	0	138	7	145
10	JAMMU & KASHMIR	14	0	14	36	1	37	30	0	30	1	0	1	81	1	82
11	JHARKHAND	3	0	3	3	0	3	0	0	0	0	0	0	6	0	6
12	KARNATAKA	23	0	23	121	13	134	0	0	0	0	0	0	144	13	157
13	KERALA	1	1	2	17	3	20	0	0	0	0	0	0	18	4	22
14	MADHYA PRADESH	12	2	14	6	2	8	0	0	0	0	0	0	18	4	22
15	MAHARASHTRA	56	23	79	401	107	508	0	0	0	0	0	0	457	130	587
16	MANIPUR	14	0	14	31	12	43	0	0	0	0	0	0	45	12	57
17	MEGHALAYA	3	0	3	24	3	27	0	0	0	0	0	0	27	3	30
18	MIZORAM	6	0	6	11	3	14	0	0	0	0	0	0	17	3	20
19	NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	ODISHA	8	0	8	4	0	4	0	0	0	0	0	0	12	0	12
21	PUNJAB	24	1	25	94	20	114	0	0	0	40	3	43	158	24	182
22	RAJASTHAN	20	1	21	34	3	37	0	0	0	0	0	0	54	4	58
23	SIKKIM	0	1	1	0	0	0	0	0	0	0	0	0	0	1	1
24	TAMIL NADU	28	1	29	98	5	103	0	0	0	0	0	0	126	6	132
25	TELANGANA	6	1	7	23	8	31	0	0	0	0	0	0	29	9	38
26	TRIPURA	10	0	10	17	0	17	0	0	0	0	0	0	27	0	27
27	UTTAR PRADESH	76	54	130	207	53	260	0	0	0	0	0	0	283	107	390
28	UTTARAKHAND	23	0	23	32	1	33	0	0	0	0	0	0	55	1	56
29	WEST BENGAL#	1193	186	1379	471	105	576	0	0	0	283	78	361	1947	369	2316
	TOTAL (STATES)	1701	285	1986	1926	372	2298	30	0	30	325	81	406	3982	738	4720
30	A & N ISLANDS	22	0	22	0	0	0	0	0	0	0	0	0	22	0	22
31	CHANDIGARH	3	0	3	6	0	6	0	0	0	0	0	0	9	0	9
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	DELHI	85	12	97	270	36	306	13	0	13	0	0	0	368	48	416
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	1	1	0	0	0	0	0	0	0	1	1
	TOTAL (UTs)	110	12	122	276	37	313	13	0	13	0	0	0	399	49	448
	TOTAL (ALL-INDIA)	1811	297	2108	2202	409	2611	43	0	43	325	81	406	4381	787	5168

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.1 – Page 1 of 1

Table – 4.2**Sex and Age-group wise Foreign Convicts in Jails as on 31st December, 2018**

Sl. No.	State/UT	16 –18 Years			18 – 30 Years		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	1	0	1
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	2	0	2
4	BIHAR	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	7	0	7
6	GOA	0	0	0	0	1	1
7	GUJARAT	0	0	0	29	1	30
8	HARYANA	0	0	0	9	0	9
9	HIMACHAL PRADESH	0	0	0	11	1	12
10	JAMMU & KASHMIR	0	0	0	6	0	6
11	JHARKHAND	0	0	0	3	0	3
12	KARNATAKA	0	0	0	16	0	16
13	KERALA	0	0	0	0	0	0
14	MADHYA PRADESH	0	0	0	4	0	4
15	MAHARASHTRA	0	0	0	26	6	32
16	MANIPUR	0	0	0	6	0	6
17	MEGHALAYA	0	0	0	3	0	3
18	MIZORAM	0	0	0	3	0	3
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0
21	PUNJAB	0	0	0	6	0	6
22	RAJASTHAN	0	0	0	1	0	1
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	9	0	9
25	TELANGANA	0	0	0	1	0	1
26	TRIPURA	0	0	0	6	0	6
27	UTTAR PRADESH	0	0	0	17	1	18
28	UTTARAKHAND	0	0	0	11	0	11
29	WEST BENGAL#	0	0	0	569	97	666
	TOTAL (STATES)	0	0	0	746	107	853
30	A & N ISLANDS	0	0	0	14	0	14
31	CHANDIGARH	0	0	0	1	0	1
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	0	0	4	0	4
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	19	0	19
	TOTAL (ALL-INDIA)	0	0	0	765	107	872

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.2 – Page 1 of 2

Table – 4.2 (Concluded)**Sex and Age-group wise Foreign Convicts in Jails as on 31st December, 2018**

Sl. No.	State/UT	30-50 Years			50 Years & Above			Total (All Age-Groups)		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	2	0	2	0	0	0	3	0	3
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
3	ASSAM	12	0	12	4	0	4	18	0	18
4	BIHAR	1	1	2	0	2	2	1	3	4
5	CHHATTISGARH	5	0	5	0	0	0	12	0	12
6	GOA	6	3	9	0	1	1	6	5	11
7	GUJARAT	36	3	39	12	0	12	77	4	81
8	HARYANA	7	0	7	0	0	0	16	0	16
9	HIMACHAL PRADESH	24	1	25	13	0	13	48	2	50
10	JAMMU & KASHMIR	8	0	8	0	0	0	14	0	14
11	JHARKHAND	0	0	0	0	0	0	3	0	3
12	KARNATAKA	5	0	5	2	0	2	23	0	23
13	KERALA	1	1	2	0	0	0	1	1	2
14	MADHYA PRADESH	8	2	10	0	0	0	12	2	14
15	MAHARASHTRA	25	14	39	5	3	8	56	23	79
16	MANIPUR	7	0	7	1	0	1	14	0	14
17	MEGHALAYA	0	0	0	0	0	0	3	0	3
18	MIZORAM	1	0	1	2	0	2	6	0	6
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	8	0	8	0	0	0	8	0	8
21	PUNJAB	17	1	18	1	0	1	24	1	25
22	RAJASTHAN	16	1	17	3	0	3	20	1	21
23	SIKKIM	0	1	1	0	0	0	0	1	1
24	TAMIL NADU	16	1	17	3	0	3	28	1	29
25	TELANGANA	5	1	6	0	0	0	6	1	7
26	TRIPURA	4	0	4	0	0	0	10	0	10
27	UTTAR PRADESH	40	28	68	19	25	44	76	54	130
28	UTTARAKHAND	11	0	11	1	0	1	23	0	23
29	WEST BENGAL#	465	72	537	159	17	176	1193	186	1379
	TOTAL (STATES)	730	130	860	225	48	273	1701	285	1986
30	A & N ISLANDS	6	0	6	2	0	2	22	0	22
31	CHANDIGARH	2	0	2	0	0	0	3	0	3
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	71	10	81	10	2	12	85	12	97
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	79	10	89	12	2	14	110	12	122
	TOTAL (ALL-INDIA)	809	140	949	237	50	287	1811	297	2108

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 4.3**Foreign Convicts by Nationality as on 31st December, 2018**

S. No.	States/UTs	Africans (other than Nigerians)	Australians	Bangladeshis	Canadians	Chinese	CIS (Russian) Federation	Japanese	Maldivians
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	2	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
3	ASSAM	0	0	5	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0	0	0
5	CHHATTISGARH	0	0	12	0	0	0	0	0
6	GOA	0	0	0	0	0	0	1	0
7	GUJARAT	0	0	8	0	0	0	0	0
8	HARYANA	0	0	9	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	1	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	1	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0	0	0
12	KARNATAKA	0	0	16	0	0	0	0	0
13	KERALA	1	0	0	0	0	0	0	0
14	MADHYA PRADESH	1	0	11	0	0	0	0	0
15	MAHARASHTRA	0	0	53	0	0	0	0	0
16	MANIPUR	0	0	1	0	2	0	0	0
17	MEGHALAYA	0	0	3	0	0	0	0	0
18	MIZORAM	0	0	0	0	1	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0
20	ODISHA	0	0	8	0	0	0	0	0
21	PUNJAB	0	0	1	0	0	0	0	0
22	RAJASTHAN	0	0	5	0	0	0	0	0
23	SIKKIM	0	0	1	0	0	0	0	0
24	TAMIL NADU	2	0	0	4	0	0	0	0
25	TELANGANA	1	0	1	0	0	0	0	0
26	TRIPURA	0	0	10	0	0	0	0	0
27	UTTAR PRADESH	1	0	8	0	1	1	0	0
28	UTTARAKHAND	1	0	2	0	0	0	0	0
29	WEST BENGAL#	4	0	1284	0	2	0	0	0
	TOTAL (STATES)	13	0	1440	4	6	1	1	0
30	A & N ISLANDS	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	2	0	11	0	1	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	2	0	11	0	1	0	0	0
	TOTAL (ALL-INDIA)	15	0	1451	4	7	1	1	0

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.3 – Page 1 of 3

Table – 4.3 (Continued)**Foreign Convicts by Nationality as on 31st December, 2018**

S.No	States/UTs	Mauritians	Middle East Countries	Myanmar	Nepalese	New Zealanders	Nigerians	North American Countries (other than Canada)
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	12	0	0	0	0
4	BIHAR	0	0	0	3	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0	0
6	GOA	0	0	0	5	0	3	0
7	GUJARAT	0	0	0	0	0	3	0
8	HARYANA	0	0	0	1	0	6	0
9	HIMACHAL PRADESH	0	0	0	47	0	0	0
10	JAMMU & KASHMIR	0	0	1	11	0	0	0
11	JHARKHAND	0	0	3	0	0	0	0
12	KARNATAKA	0	4	0	1	0	2	0
13	KERALA	0	0	0	0	0	1	0
14	MADHYA PRADESH	0	0	0	1	0	0	0
15	MAHARASHTRA	0	0	0	14	0	7	0
16	MANIPUR	0	0	11	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	5	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0	0
21	PUNJAB	0	0	0	3	0	5	0
22	RAJASTHAN	0	0	0	1	0	1	0
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	6	0	4	0
25	TELANGANA	0	0	0	0	0	2	0
26	TRIPURA	0	0	0	0	0	0	0
27	UTTAR PRADESH	1	0	0	96	0	6	0
28	UTTARAKHAND	0	0	1	18	0	0	0
29	WEST BENGAL#	0	1	53	3	0	25	0
	TOTAL (STATES)	1	5	86	210	0	65	0
30	A & N ISLANDS	0	0	22	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	1	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	0	0	14	0	37	0
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	22	14	0	38	0
	TOTAL (ALL-INDIA)	1	5	108	224	0	103	0

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.3 – Page 2 of 3

Table – 4.3 (Concluded)**Foreign Convicts by Nationality as on 31st December, 2018**

S.No.	States/UTs	Pakistanis	South American Countries	South East Asian Countries	Sri Lankan	Other Foreign Nationals	Total Foreign Convicts
(1)	(2)	(18)	(19)	(20)	(21)	(22)	(23)
1	ANDHRA PRADESH	0	0	0	1	0	3
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	1	0	0	0	0	18
4	BIHAR	0	0	0	0	1	4
5	CHHATTISGARH	0	0	0	0	0	12
6	GOA	0	0	0	0	2	11
7	GUJARAT	68	0	0	0	2	81
8	HARYANA	0	0	0	0	0	16
9	HIMACHAL PRADESH	0	0	0	0	2	50
10	JAMMU & KASHMIR	0	0	0	0	1	14
11	JHARKHAND	0	0	0	0	0	3
12	KARNATAKA	0	0	0	0	0	23
13	KERALA	0	0	0	0	0	2
14	MADHYA PRADESH	1	0	0	0	0	14
15	MAHARASHTRA	2	1	0	0	2	79
16	MANIPUR	0	0	0	0	0	14
17	MEGHALAYA	0	0	0	0	0	3
18	MIZORAM	0	0	0	0	0	6
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	8
21	PUNJAB	13	0	0	0	3	25
22	RAJASTHAN	10	1	0	0	3	21
23	SIKKIM	0	0	0	0	0	1
24	TAMIL NADU	0	0	0	12	1	29
25	TELANGANA	2	0	0	0	1	7
26	TRIPURA	0	0	0	0	0	10
27	UTTAR PRADESH	10	0	0	0	6	130
28	UTTARAKHAND	1	0	0	0	0	23
29	WEST BENGAL#	5	0	0	0	2	1379
	TOTAL (STATES)	113	2	0	13	26	1986
30	A & N ISLANDS	0	0	0	0	0	22
31	CHANDIGARH	0	0	0	0	2	3
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	20	1	4	0	7	97
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	20	1	4	0	9	122
	TOTAL (ALL-INDIA)	133	3	4	13	35	2108

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.3 – Page 3 of 3

Table – 4.4**Foreign Undertrials by Nationality as on 31st December, 2018**

S. No.	States/UTs	Africans (other than Nigerians)	Australians	Bangladeshis	Canadians	Chinese	CIS (Russian) Federation	Japanese	Maldivians
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	0	0	4	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
3	ASSAM	0	0	33	0	0	0	0	0
4	BIHAR	0	0	10	0	2	0	0	0
5	CHHATTISGARH	1	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	2	1	0
7	GUJARAT	0	0	8	0	0	0	0	0
8	HARYANA	1	0	7	0	0	2	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	5	0	0	0	0	0
11	JHARKHAND	0	0	3	0	0	0	0	0
12	KARNATAKA	14	0	50	0	0	0	0	1
13	KERALA	1	0	10	0	0	0	0	1
14	MADHYA PRADESH	1	0	2	0	0	0	0	0
15	MAHARASHTRA	9	0	254	4	8	0	1	2
16	MANIPUR	0	0	3	0	1	0	0	0
17	MEGHALAYA	0	0	27	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0	0	0
21	PUNJAB	4	0	0	0	0	0	0	0
22	RAJASTHAN	3	0	14	0	0	0	0	0
23	SIKKIM	0	0	0	0	0	0	0	0
24	TAMIL NADU	1	0	17	0	0	0	0	0
25	TELANGANA	7	0	0	0	0	0	0	0
26	TRIPURA	0	0	15	0	0	0	0	0
27	UTTAR PRADESH	0	2	80	0	1	2	0	0
28	UTTARAKHAND	0	0	12	0	0	0	0	0
29	WEST BENGAL#	12	0	470	0	5	1	0	0
	TOTAL (STATES)	54	2	1024	4	17	7	2	4
30	A & N ISLANDS	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	27	2	19	0	1	1	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	1	0	0	0	0	0
	TOTAL (UTs)	27	2	20	0	1	1	0	0
	TOTAL (ALL-INDIA)	81	4	1044	4	18	8	2	4

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 4.4 (Continued)**Foreign Undertrials by Nationality as on 31st December, 2018**

S.No	States/UTs	Mauritians	Middle East Countries	Myanmar	Nepalese	New Zealanders	Nigerians	North American Countries (other than Canada)
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0
3	ASSAM	0	0	18	0	0	0	0
4	BIHAR	0	0	2	49	0	3	0
5	CHHATTISGARH	0	0	0	1	0	5	0
6	GOA	0	0	0	1	0	8	0
7	GUJARAT	0	0	1	9	0	12	0
8	HARYANA	0	0	0	5	0	21	0
9	HIMACHAL PRADESH	16	1	0	72	0	2	0
10	JAMMU & KASHMIR	0	0	5	3	0	1	0
11	JHARKHAND	0	0	0	0	0	0	0
12	KARNATAKA	0	0	0	24	0	27	0
13	KERALA	0	0	0	2	0	2	1
14	MADHYA PRADESH	0	0	0	0	0	2	1
15	MAHARASHTRA	0	8	1	52	2	111	14
16	MANIPUR	0	0	39	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	14	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	4	0
21	PUNJAB	0	0	1	4	0	69	0
22	RAJASTHAN	0	0	2	3	0	5	0
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	14	0	12	1
25	TELANGANA	0	0	3	1	0	10	0
26	TRIPURA	0	0	0	0	0	2	0
27	UTTAR PRADESH	0	2	2	139	0	16	1
28	UTTARAKHAND	0	0	0	19	0	0	0
29	WEST BENGAL#	0	0	41	9	0	23	0
	TOTAL (STATES)	16	11	129	407	2	335	18
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	2	0	4	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	2	0	50	1	150	0
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	0	2	0	52	1	154	0
	TOTAL (ALL-INDIA)	16	13	129	459	3	489	18

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.4 – Page 2 of 3

Table – 4.4 (Concluded)**Foreign Undertrials by Nationality as on 31st December, 2018**

S.No.	States/UTs	Pakistanis	South American Countries	South East Asian Countries	Sri Lankan	Other Foreign Nationals	Total Foreign Undertrials
(1)	(2)	(18)	(19)	(20)	(21)	(22)	(23)
1	ANDHRA PRADESH	0	0	0	0	0	4
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	3	54
4	BIHAR	0	1	0	0	0	67
5	CHHATTISGARH	0	1	0	0	0	8
6	GOA	0	0	1	0	1	14
7	GUJARAT	18	0	0	1	1	50
8	HARYANA	0	0	0	0	1	37
9	HIMACHAL PRADESH	0	2	0	0	2	95
10	JAMMU & KASHMIR	20	0	0	0	3	37
11	JHARKHAND	0	0	0	0	0	3
12	KARNATAKA	2	6	1	0	9	134
13	KERALA	0	0	0	1	2	20
14	MADHYA PRADESH	0	0	2	0	0	8
15	MAHARASHTRA	9	4	3	8	18	508
16	MANIPUR	0	0	0	0	0	43
17	MEGHALAYA	0	0	0	0	0	27
18	MIZORAM	0	0	0	0	0	14
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	4
21	PUNJAB	17	0	0	0	19	114
22	RAJASTHAN	7	0	0	0	3	37
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	1	0	0	40	17	103
25	TELANGANA	2	0	0	0	8	31
26	TRIPURA	0	0	0	0	0	17
27	UTTAR PRADESH	4	2	0	0	9	260
28	UTTARAKHAND	0	0	0	0	2	33
29	WEST BENGAL#	2	1	0	3	9	576
	TOTAL (STATES)	82	17	7	53	107	2298
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	6
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	4	9	7	0	33	306
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	1
	TOTAL (UTs)	4	9	7	0	33	313
	TOTAL (ALL-INDIA)	86	26	14	53	140	2611

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 4.4 – Page 3 of 3

Chapter **5**

Prisoners – Offence wise

Chapter – 5

Prisoners – Offence wise

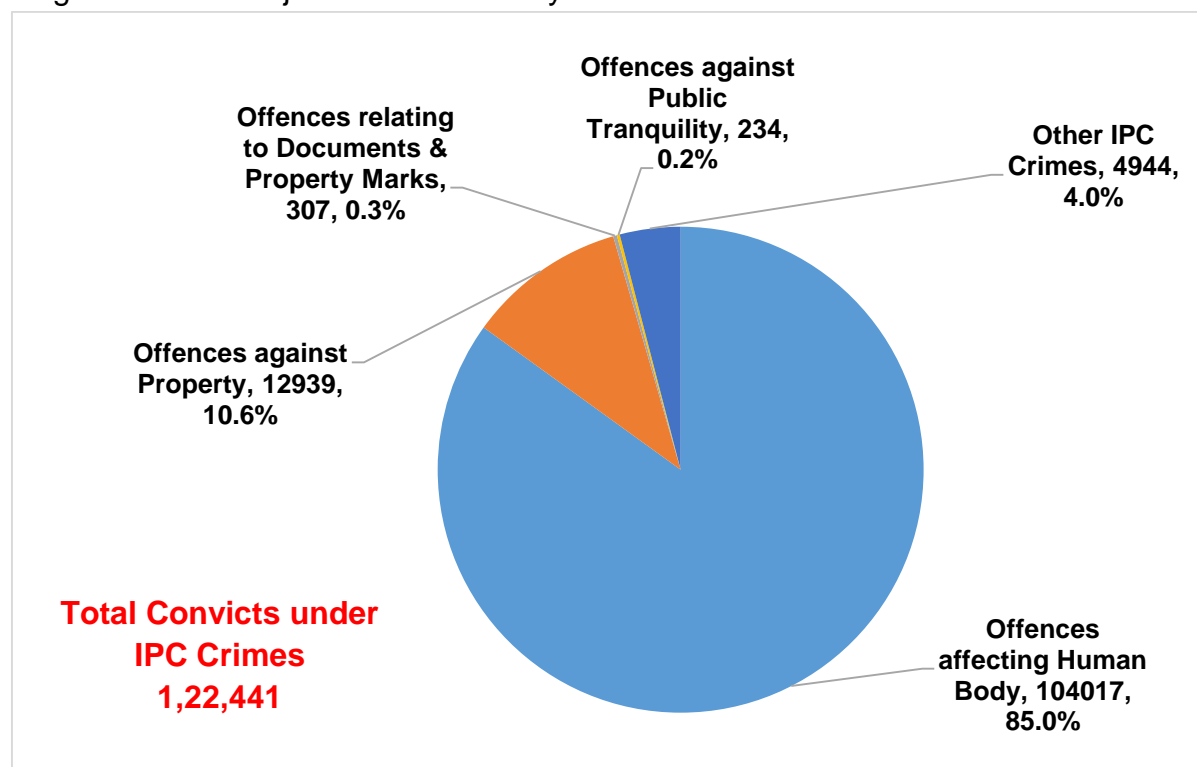
Statistical analysis on convicts & under-trial prisoners lodged in jails under various crime heads of IPC and SLL is presented in this chapter. Besides, information on prisoners released during the year and inmates released on parole is also dealt in this chapter. Offence grouping has been done as per the chapters of IPC such as offences affecting the Human Body, against Public Tranquility, against Property, Documents & Property Marks etc.

Convicts

1. IPC Crimes

A total of 1,22,441 convicts were lodged in various jails of the country

consisting of Offences affecting the Human Body (1,04,017), Offences against public tranquility (234), Offences against property (12,939), Offences relating to Documents & Property Marks (307), Offences against women (19,860) as on 31st December, 2018. Uttar Pradesh has reported the highest number of convicts (26,557) followed by Madhya Pradesh (17,361) and Maharashtra (8,111), accounting for 21.69%, 14.18% and 6.62% of the total convicted inmates lodged under various IPC crimes respectively. The details can be seen at **Chart 5.1, Table 5.1.**



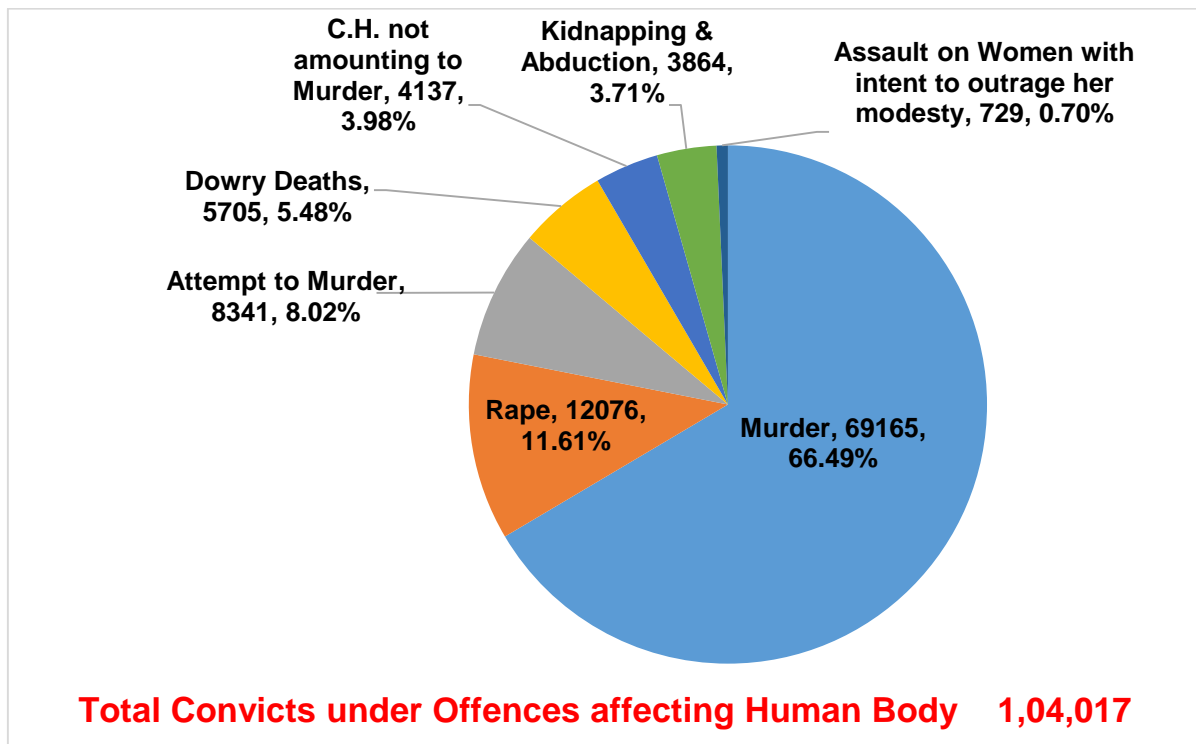
- As per data provided by States/UTs.

Types of IPC Offences – Convicts
Chart 5.1

I. Offences affecting the Human Body

A total of 1,04,017 convicts were lodged in various jails of the country for committing offences affecting the Human Body consisting of Murder (69,165), Attempt to Murder (8,341), Culpable Homicide not amounting to Murder (4,137), Rape (12,076),

Kidnapping & Abduction (3,864), Dowry Deaths (5,705), Assault on women with intent to outrage her Modesty (729) accounting for 66.49%, 8.02%, 3.98%, 11.61%, 3.71%, 5.48% and 0.70% respectively under Indian Penal Code (IPC) offences as on 31st December, 2018 (**Chart 5.2**).



- As per data provided by States/UTs.

Convicts - Offences affecting the Human Body
Chart 5.2

Uttar Pradesh has reported the highest number of convicts (24,331) followed by Madhya Pradesh (15,100) and Chhattisgarh (7,230), accounting for 23.39%, 14.52% and 6.95% of the total convicted inmates lodged under Offences affecting the human body respectively.

The highest share of convicts under murder was reported in Uttar Pradesh accounting for 23.54%

(16,278 out of 69,165) of total such convicts followed by Madhya Pradesh 15.55%(10,757 out of 69,165) and Chhattisgarh 8.05%(5,568 out of 69,165) as on 31st December, 2018 (**Table 5.1**)

Uttar Pradesh has also reported the highest share of convicts under attempt to commit murder, culpable homicide not amounting to murder, rape, kidnapping & abduction and

Dowry Deaths accounting for 14.63% (1,220 out of 8,341), 22.87% (946 out of 4,137), 17.82%(2,152 out of 12,076), 23.73%(917 out of 3,864) and 47.68%(2,720 out of 5,705) of total such convicts lodged in jails in the country respectively.

State/UT-wise details on convicts lodged under various offences of IPC can be seen in **Table 5.1**.

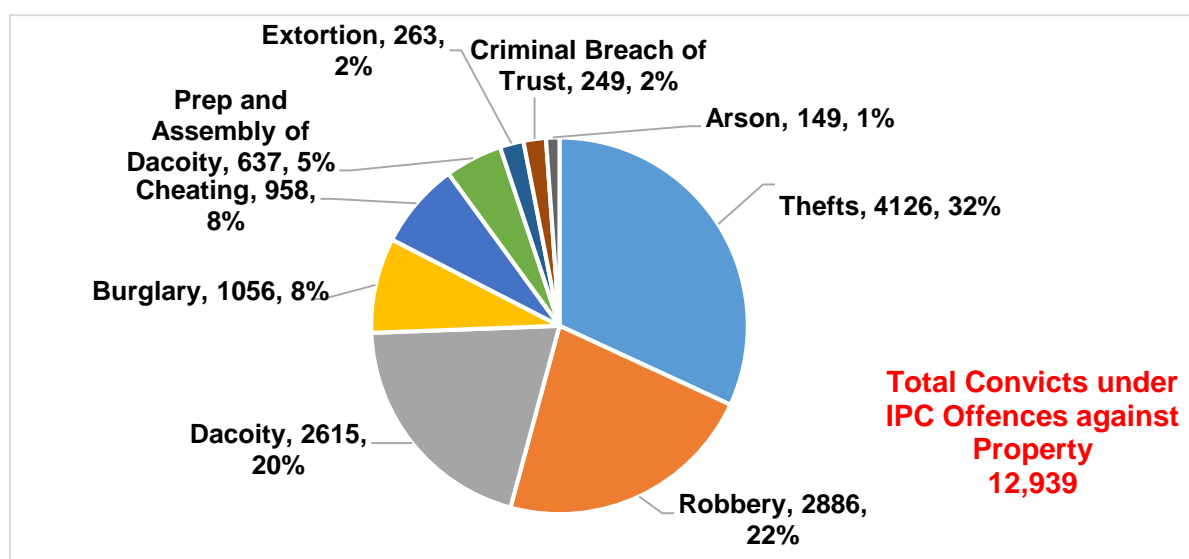
II. Offences against Public Tranquility

A total of 234 convicts were lodged in various jails of the country for committing offences against Public Tranquility (Rioting only) under Indian Penal Code (IPC) as on 31st December, 2018. Haryana has reported the highest number of convicts (37) followed by Kerala (33) and Tamil Nadu (26) accounting for 15.81%, 14.10% and 11.11% of the total convicted inmates lodged under offence against Public Tranquility respectively (**Table 5.1**).

III. Offences against Property

A total of 12,939 convicts were lodged in various jails of the country for committing offences against property consisting of Burglary (1,056), Thefts (4,126), Extortion (263), Arson (149), Criminal Breach of Trust (249), Cheating (958), Dacoity (2,615), Prep. and assembly for Dacoity (637) and Robbery (2,886), accounting for 8.16%, 31.89%, 2.03%, 1.15%, 1.92%, 7.40%, 20.21%, 4.92% and 22.30% of the total convicts under offences against property as on 31st December, 2018 (**Chart 5.3**).

Uttar Pradesh has reported the highest number of convicts (1,660) followed by Maharashtra (1,306) and Madhya Pradesh (1,256) accounting for 12.83%, 10.09% and 9.71% of the total convicted inmates lodged under offences against property crimes respectively (**Table 5.1**).



- As per data provided by States/UTs.

Convicts - IPC Offences against Property

Chart 5.3

IV. Offences relating to Documents & Property Marks

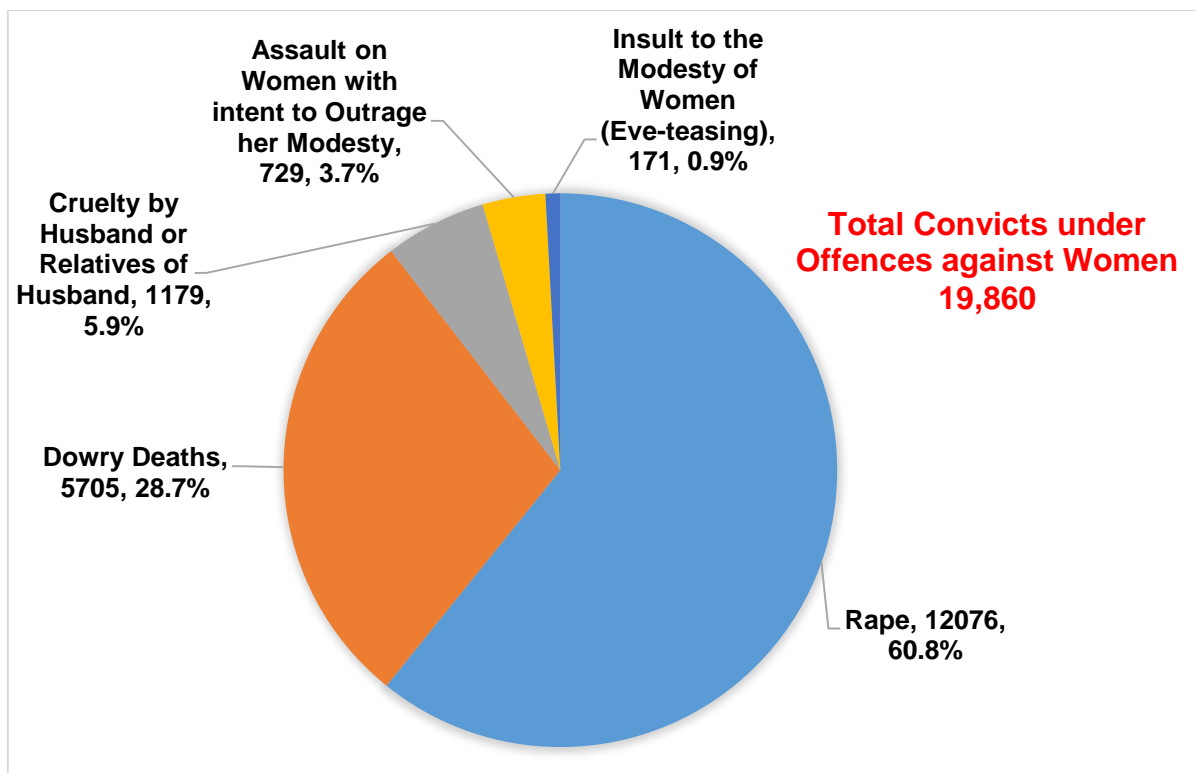
A total of 307 convicts were lodged in various jails of the country for committing offences relating to documents & property marks as on 31st December, 2018. Uttar Pradesh has reported the highest number of convicts (46) followed by Haryana (30) and Karnataka (28) accounting for 14.98%, 9.77% and 9.12% of the total convicted inmates lodged under IPC offences relating to Documents & Property Marks respectively (Table 5.1).

V. Offences against women

A total of 19,860 convicts were lodged in various jails of the country

for committing offences against women consisting of Rape (12,076), Dowry Deaths (5,705), Assault on women with intent to outrage her modesty (729), Insult to the modesty of women (171) and cruelty by husband or relatives of husband (1,179), accounting for 60.81%, 28.73%, 3.67%, 0.86%, and 5.94% of the total convicts under offences against women, at the end of 2018 (Chart 5.4).

Uttar Pradesh has reported the highest number of convicts (5,059) followed by Madhya Pradesh (2,782) and Chhattisgarh (1,061) accounting for 25.47%, 14.01% and 5.34% of the total convicted inmates lodged under offences against women respectively (Table 5.1).



- As per data provided by States/UTs.

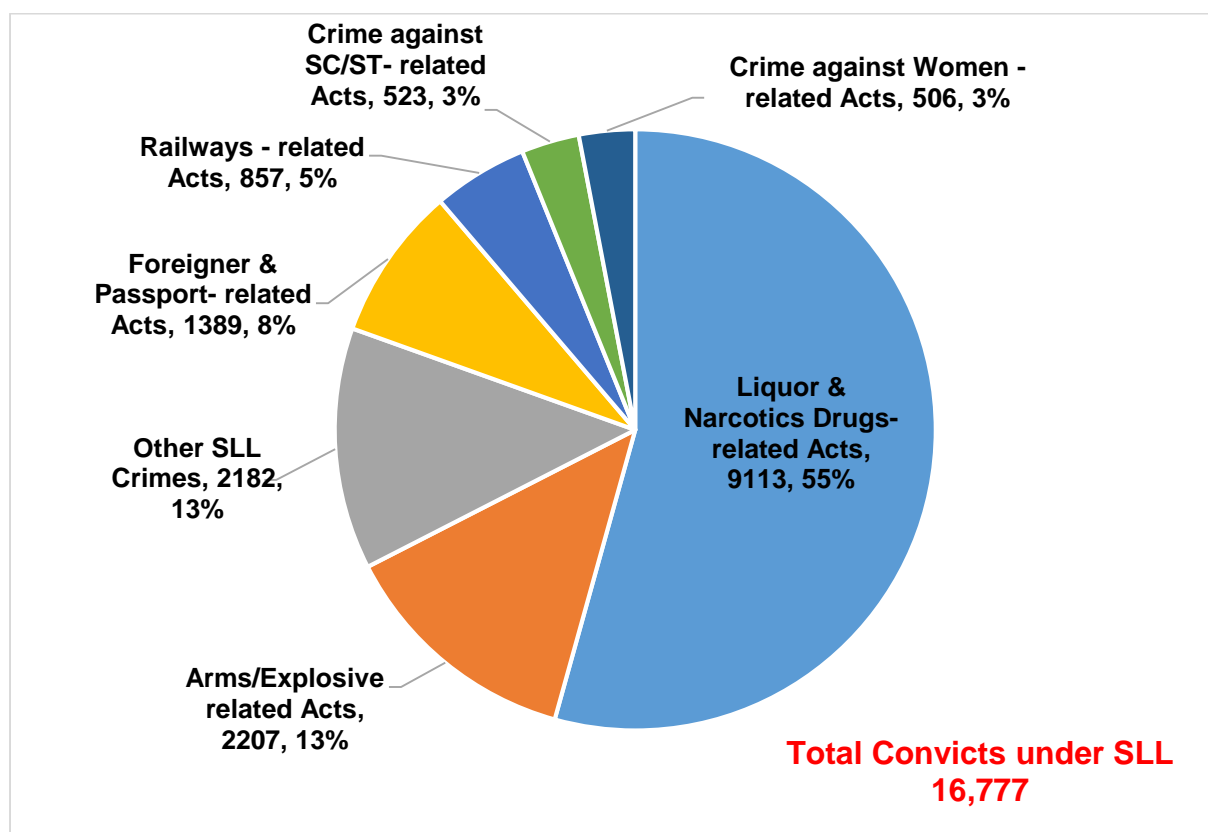
Distribution of offences against Women

Chart 5.4

2. Special and Local Laws (SLL) Crimes

A total of 16,777 convicts were lodged in various jails of the country for committing offences under Special and Local Laws such as crime against women (506), crime against SC/ST (523), Arms/Explosive substances Act (2,207), Liquor & Narcotics Drugs related Acts (9,113), other Regulatory

& Enforcement Acts/ Gambling Act (254), Foreigner & Passport-related Acts (1,389), Indian Railways/ Railways Act (857), Miscellaneous Act (482) and other SLL crimes (1,446) accounting for 3.02%, 3.12%, 13.15%, 54.32%, 1.51%, 8.28%, 5.11%, 2.87% and 8.62% of the total convicted inmates lodged under various SLL crimes respectively. The details can be seen at **Chart 5.5, Table 5.2.**



- As per data provided by States/UTs.

Types of SLL Crimes - Convicts
Chart 5.5

I. Crime against women - related Acts

A total of 506 convicts were lodged in various jails of the country for committing offences against women related acts under Special and Local Laws (SLL) as on 31st December,

2018. Uttar Pradesh has reported the highest number of convicts (84) followed by Maharashtra (59) and Jharkhand (56) accounting for 16.60%, 11.66% and 11.07% of the total convicted inmates lodged under SLL which are specific to crimes against women respectively.

II. Crime against SC/ST - related Acts

A total of 523 convicts were lodged in various jails of the country for committing offences against SC/ST-related acts under Special and Local Laws (SLL) as on 31st December, 2018. Uttar Pradesh has reported the highest number of convicts (140) followed by Tamil Nadu (59) and Madhya Pradesh (57), accounting for 26.77%, 11.28% and 10.90% of the total convicted inmates lodged under SLL crimes which are specific to crime against SC/ST respectively.

III. Arms/Explosive – related Acts

A total of 2,207 convicts were lodged in various jails of the country for committing offences under Arms / Explosive-related Acts under Special and Local Laws (SLL) as on 31st December, 2018. Uttar Pradesh has reported the highest number of convicts (419) followed by Bihar (294) and Jharkhand (214), accounting for 18.99%, 13.32% and 9.70% of the total convicted inmates lodged under SLL crimes which are specific to Arms / Explosive related offences respectively.

IV. Liquor & Narcotics Drugs – related Acts

A total of 9,113 convicts were lodged in various jails of the country for committing offences under Liquor & Narcotics Drugs-related acts under Special and Local Laws (SLL) as on 31st December, 2018. Punjab has

reported the highest number of convicts (3,574) followed by Uttar Pradesh (954) and Madhya Pradesh (747) accounting for 39.22%, 10.47% and 8.20% of the total convicted inmates lodged under SLL Crimes which are specific to Liquor & Narcotics Drugs related offences respectively.

V. Foreigner & Passport – related Acts

A total of 1,389 convicts were lodged in various jails of the country for committing offences under Foreigner & Passport-related acts under Special and Local Laws (SLL) as on 31st December, 2018. West Bengal has reported the highest number of convicts (1,090) who were convicted under various sections of SLL followed by Gujarat (73) and Maharashtra (41) accounting for 78.47%, 5.26% and 2.95% of the total convicted inmates lodged under SLL crimes which are specific to Foreigner & Passport related offences respectively (**Table-5.2**)

Undertrials

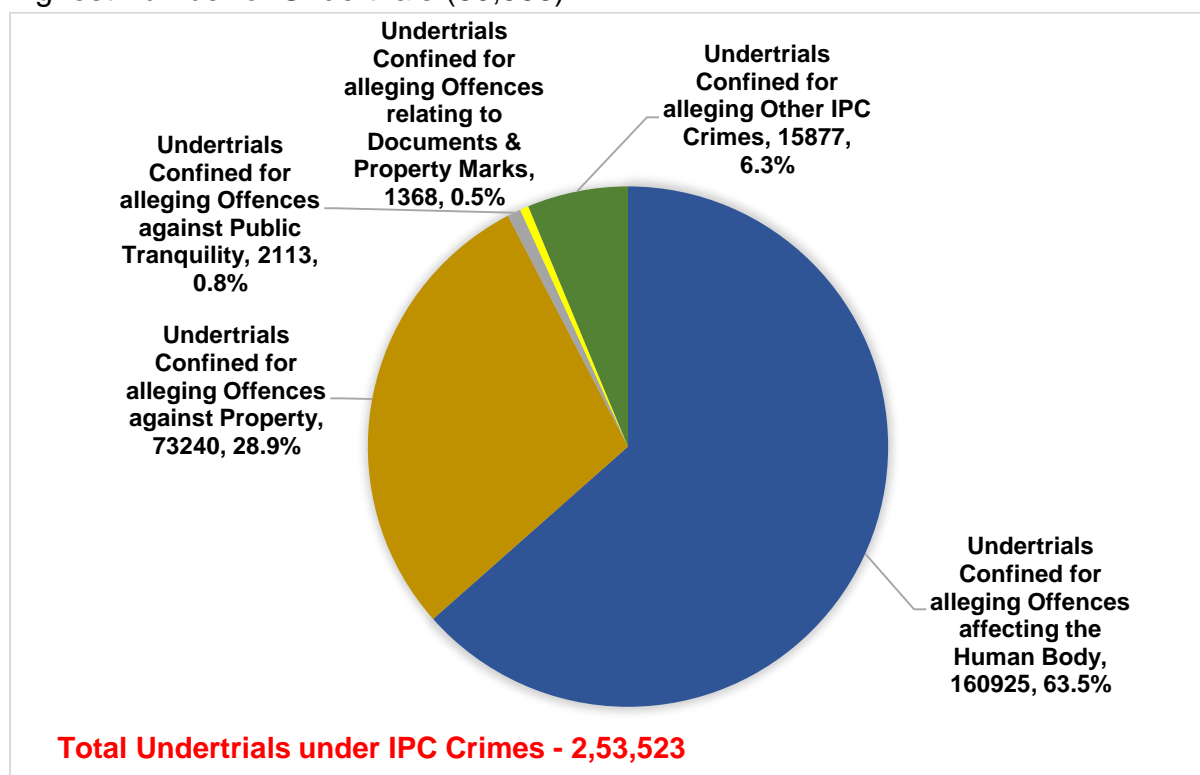
1. IPC Crimes

A total of 2,53,523 Undertrial prisoners from various States and UTs were lodged in jails for committing crimes under IPC, in which 1,60,925 persons were charged for offences affecting the Human Body, 2,113 persons for offences against Public Tranquility, 73,240 persons for offences against Property, 1,368 persons were charged for offences relating to documents & property

marks and 15,877 for other IPC crimes accounting for 63.48%, 0.83%, 28.89%, 0.54% and 6.26% respectively as on 31st December, 2018 (**Chart 5.6**).

followed by Maharashtra (23,025) and Bihar (20,315) accounting for 24.05%, 9.08% and 8.01% of the total Undertrial inmates lodged under IPC crimes respectively. The details can be seen at **Table 5.3**.

Uttar Pradesh has reported the highest number of Undertrials (60,966)



- As per data provided by States/UTs.

Types of IPC Crimes – Undertrials
Chart 5.6

I. Offences affecting the Human Body

A total of 1,60,925 under trials were lodged in various jails of the country for committing offences affecting the Human Body consisting of Murder, Attempt to Murder, Culpable Homicide not amounting to Murder, Rape, Kidnapping & Abduction, Dowry Deaths, Assault on women with intent to outrage her Modesty under Indian Penal Code (IPC) as on 31st December, 2018.

Uttar Pradesh has reported the highest number of Undertrials (42,036) followed by Bihar (13,464) and Madhya Pradesh (13,246), accounting for 26.12%, 8.37% and 8.23% of the total Undertrials inmates lodged under Offences affecting the human body under IPC crimes respectively.

State/UT-wise details on Undertrials lodged under various offences of IPC can be seen in **Table 5.3**.

II. Offences against Public Tranquility

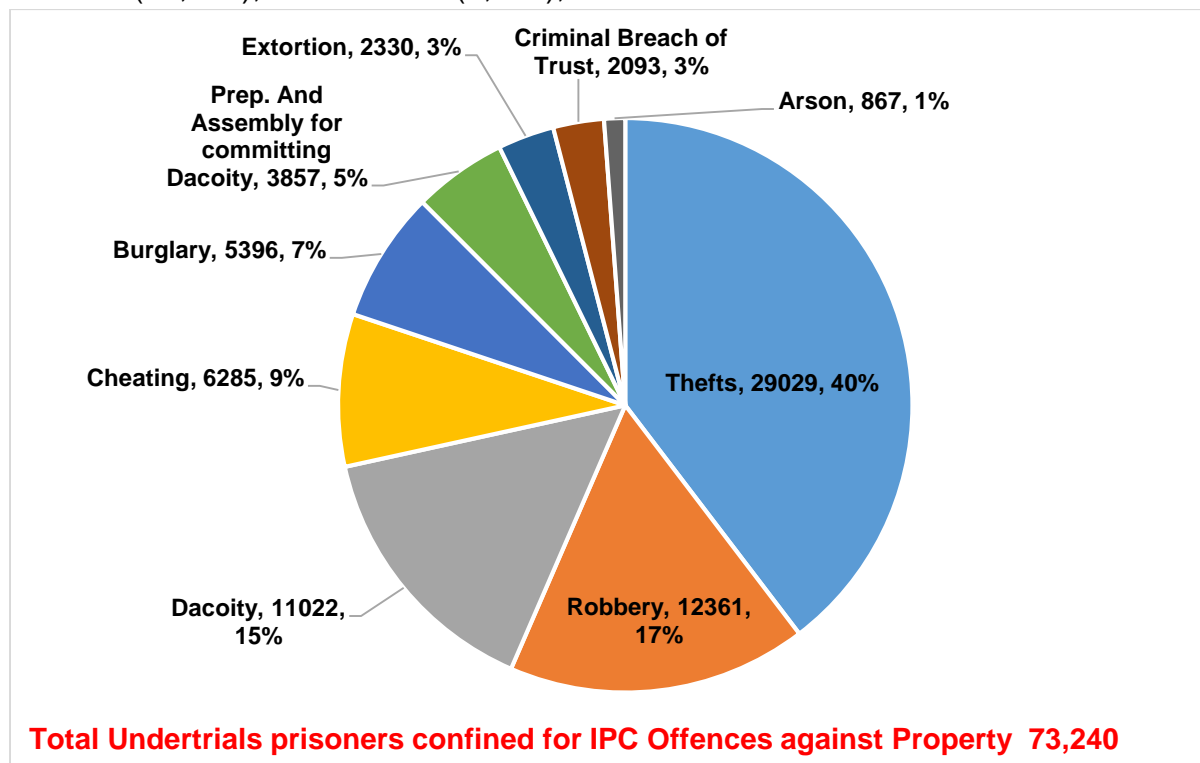
A total of 2,113 Undertrials were lodged in various jails of the country for committing offences against public tranquility under Indian Penal Code (IPC) as on 31st December, 2018. Haryana has reported the highest number of Undertrials (428) followed by Uttar Pradesh (298) and Maharashtra (194) accounting for 20.26%, 14.10% and 9.18% of the total Undertrials inmates lodged under IPC crimes against Public Tranquility respectively (**Table 5.3**).

III. Offences against Property

A total of 73,240 Undertrials were lodged in various jails of the country for committing offences against property consisting of Burglary (5,396), Thefts (29,029), Extortion (2,330),

Arson (867), Criminal Breach of Trust (2,093), Cheating (6,285), Dacoity (11,022), Prep. And assembly for Dacoity (3,857), Robbery (12,361), accounting for 7.37%, 39.64%, 3.18%, 1.18%, 2.86%, 8.58%, 15.05%, 5.27% and 16.88% of the total undertrial inmates lodged under Indian Penal Code (IPC) offences against property as on 31st December, 2018 (**Chart 5.7**).

Uttar Pradesh has reported the highest number of Undertrials (15,120) followed by Maharashtra (8,262) and Bihar (5,702) accounting for 20.64%, 11.28% and 7.79% of the total Undertrials inmates lodged under IPC offences against property respectively. State/UT-wise such details may be seen in **Table-5.3**.



- As per data provided by States/UTs.

**Undertrials – IPC Offences against Property
Chart 5.7**

IV. Offences relating to Documents & Property Marks

A total of 1,368 Undertrials were lodged in various jails of the country for committing offences relating to Documents & Property Marks under Indian Penal Code (IPC) as on 31st December, 2018.

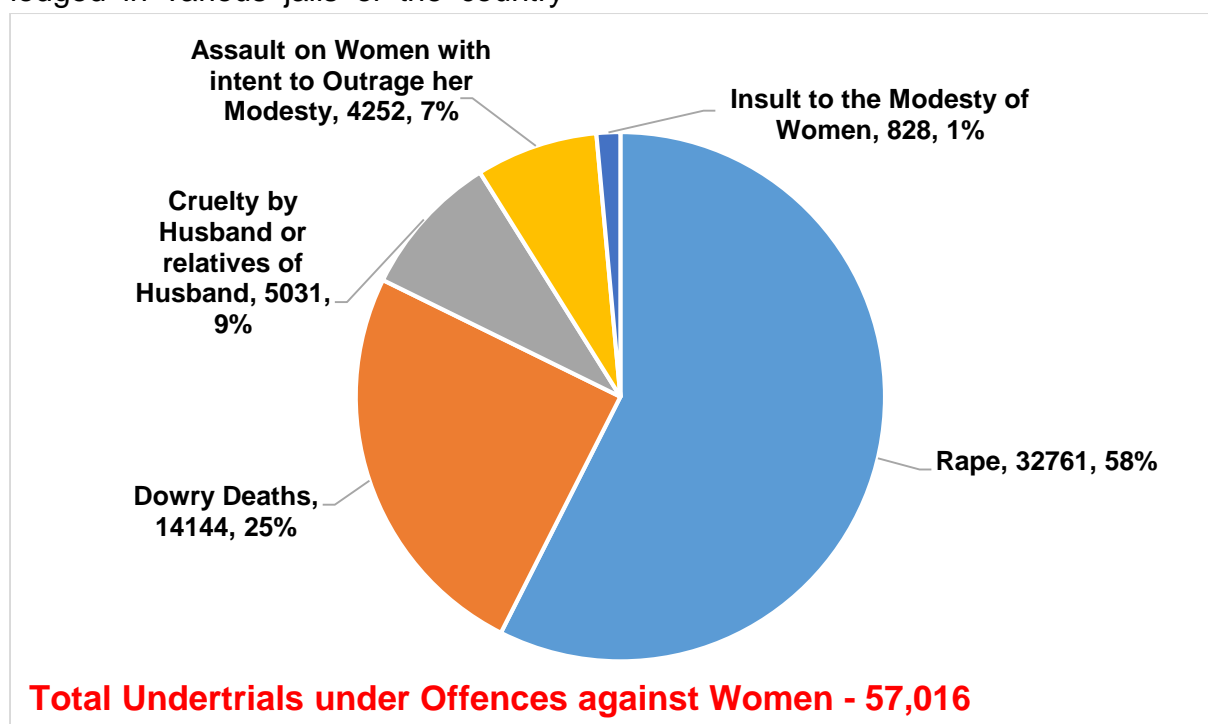
West Bengal has reported the highest number of Undertrials (322) followed by Uttar Pradesh (293) and Maharashtra (110) accounting for 23.54%, 21.42% and 8.04% of the total Undertrials inmates lodged under IPC offences relating to documents & property marks respectively. State/UT-wise such details may be seen in **Table-5.3**.

V. Offences against women

A total of 57,016 Undertrials were lodged in various jails of the country

for accused of committing offences against women consisting of Rape (32,761), Dowry Deaths (14,144), Assault on women with intent to outrage her modesty (4,252), Insult to the modesty of women (828) and cruelty by husband or relatives of husband (5,031), accounting for 57.46%, 24.81%, 7.46%, 1.45%, and 8.82% of the total undertrial inmates lodged under offences against women at the end of 2018. (**Chart 5.8, Table 5.3**)

Uttar Pradesh has reported the highest number of Undertrials (18,715) followed by Madhya Pradesh (4,998) and Bihar (3,854) accounting for 32.82%, 8.77% and 6.76% of the total Undertrial inmates lodged under offences against women respectively. (**Table 5.3**)



- As per data provided by States/UTs.

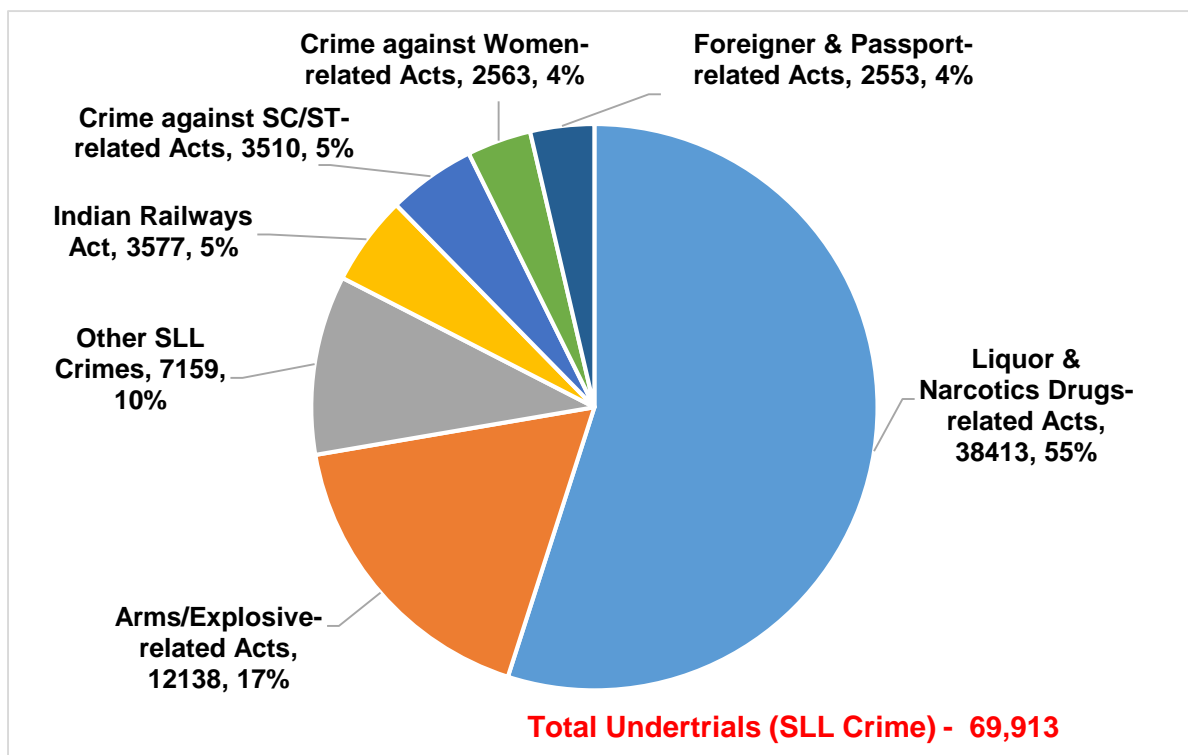
Distribution of Offences against Women-Under trials
Chart 5.8

2. Special and Local Laws (SLL) Crimes

A total of 69,913 Undertrial prisoners from various States and UTs were lodged in jails for committing crimes under SLL, in which 2,563 Persons were charged of offences under women related Acts, 3,510 Persons for offences under SC/ST related Acts, 12,138 Persons for offences under Arms/Explosive Acts, 38,413 persons for offences under liquor & narcotics drugs-related Acts, 2,553 persons for offences under

Foreigner & Passport related Acts and 3,577 persons under Railways related Acts, accounting for 3.67%, 5.02%, 17.36%, 54.94%, 3.65% and 5.12% as on 31st December, 2018 (**Chart 5.9**).

Uttar Pradesh has reported the highest number of Undertrials (14,238) followed by Bihar (11,167) and Punjab (6,375) accounting for 20.37%, 15.97% and 9.12% of the total Undertrials inmates lodged under SLL crimes respectively. The details can be seen at **Table 5.4**.



- As per data provided by States/UTs.

Types of SLL Crimes - Undertrials

Chart 5.9

I. Crime against women - related acts

A total of 2,563 Undertrials were lodged in various jails of the country for committing offences against women related acts under Special and

Local Laws (SLL) as on 31st December, 2018. Uttar Pradesh has reported the highest number of Undertrials (891) under various sections of SLL followed by Jharkhand (245) and West Bengal (236)

accounting for 34.76%, 9.56% and 9.21% of the total Undertrial inmates lodged under SLL crimes which are specific to crime against Women.

II. Crime against SC/ST - related acts

A total of 3,510 Undertrials were lodged in various jails of the country for committing offences against SC/ST-related acts under Special and Local Laws (SLL) as on 31st December, 2018. Uttar Pradesh has reported the highest number of Undertrials (1310) under various sections of SLL followed by Bihar (675) and Madhya Pradesh (251) accounting for 37.32%, 19.23% and 7.15% of the total Undertrial inmates lodged under SLL crimes which are specific to crime against SC/ST.

III. Arms/Explosive – related Acts

A total of 12,138 Undertrials were lodged in various jails of the country for committing offences under Arms/ Explosive-related acts under Special and Local Laws (SLL) as on 31st December, 2018. Uttar Pradesh has reported the highest number of Undertrials (3,337) under various sections of SLL followed by Bihar (1,867) and Jharkhand (1,354) accounting for 27.49%, 15.38% and 11.16% of total Undertrial inmates lodged under SLL crimes which are specific to Arms/Explosive related offences.

IV. Liquor & Narcotics Drugs – related Acts

A total of 38,413 Undertrials were lodged in various jails of the country for committing offences relating to Liquor & Narcotics Drugs-related acts under Special and Local Laws (SLL) as on 31st December, 2018. Bihar has reported the highest number of Undertrials (7,533) under various sections of SLL followed by Punjab (5,677) and Uttar Pradesh (5,472) accounting for 19.61%, 14.78% and 14.25% of total Undertrial inmates lodged under SLL crimes which are specific to Liquor & Narcotic Drugs related offences.

V. Foreigner & Passport – related Acts

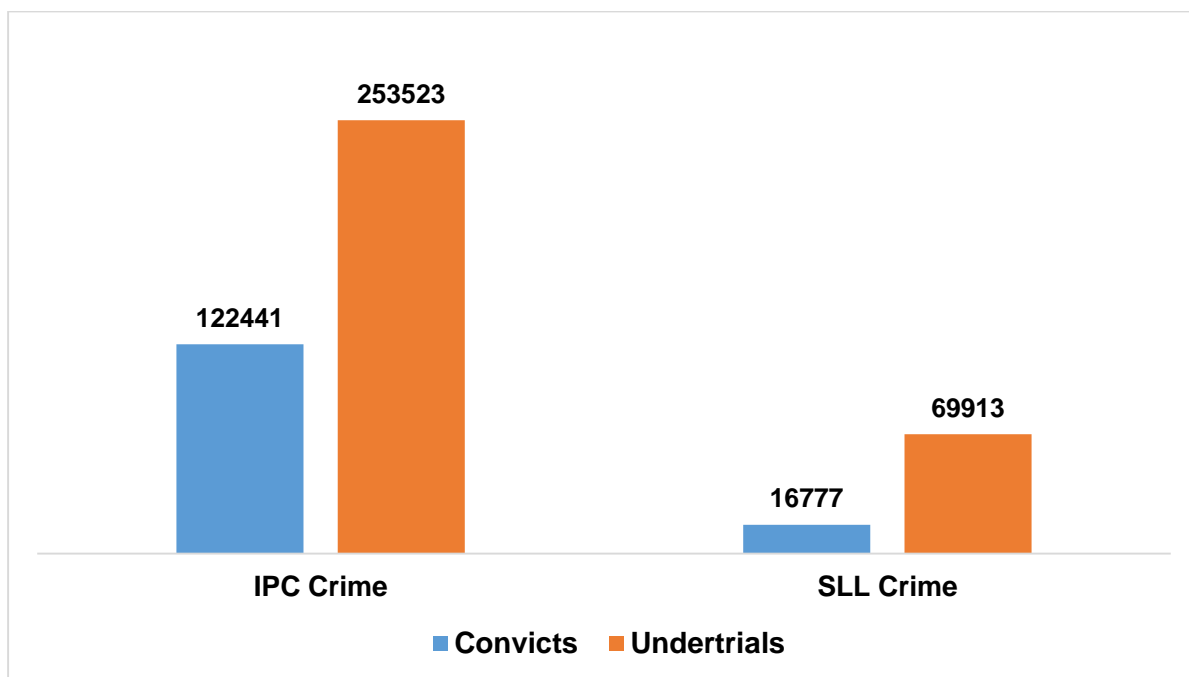
A total of 2,553 Undertrials were lodged in various jails of the country for committing offences relating to Foreigner & Passport-related acts under Special and Local Laws (SLL) as on 31st December, 2018. West Bengal has reported the highest number of Undertrials (1,496) under various sections of SLL followed by Maharashtra (420) and Uttar Pradesh (155) accounting for 58.60%, 16.45% and 6.07% of total Undertrial inmates lodged under SLL crimes which are specific to Foreigner & Passport related offences.

State/UT-wise details on Undertrials lodged under various offences of SLL can be seen in **Table 5.4.**

Comparison between Convicts V/s Undertrials

A total of 1,22,441 convicts were lodged in various jails of the country under various IPC crimes and 16,777 convicts were lodged under various SLL crimes. However, a total

of 2, 53,523 Undertrials were lodged in various jails of the country under various IPC crimes and 69,913 Undertrials were lodged under various SLL crimes at the end of 31st December, 2018 (**Chart 5.10**).



- As per data provided by States/UTs.

Total Convicts and Undertrials Inmates
Chart 5.10

Incidence of Recidivism

A total of 7,865 convicts were habitual offenders/recidivists which accounted for 4.09% of total convicts (1,92,452) admitted during the year 2018 (**Table 5.5**). States reporting highest share of habitual offenders to convicts admitted during 2018 were Mizoram (51.2%), Kerala (22.4%), Delhi (21.8%), A & N Islands (21.4%) and West Bengal (5.9%).

The above calculation is based on convictions only. Repeat offenders among Undertrials have not been taken into account.

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Table – 5.1
Convicts by Type of Offences under Indian Penal Code (IPC)
as on 31st December, 2018

Sl. No.	State/UT	Offences affecting the Human Body							Total Offences affecting the Human Body
		Murder	C.H. not amounting to Murder	Dowry Deaths	Attempt to Murder	Kidnapping & Abduction	Rape	Assault on Women with Intent to Outrage her Modesty	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	1574	35	52	88	46	163	7	1965
2	ARUNACHAL PRADESH	33	17	0	2	8	37	3	100
3	ASSAM	1560	260	16	383	105	260	17	2601
4	BIHAR	3435	157	522	780	233	301	15	5443
5	CHHATTISGARH	5568	230	105	298	92	892	45	7230
6	GOA	63	5	0	5	1	23	4	101
7	GUJARAT	1780	274	141	399	94	383	1	3072
8	HARYANA	3038	116	359	623	313	562	19	5030
9	HIMACHAL PRADESH	332	12	1	12	1	131	4	493
10	JAMMU & KASHMIR	90	5	0	6	3	57	0	161
11	JHARKHAND	2599	52	374	286	194	437	2	3944
12	KARNATAKA	2042	112	64	185	106	393	47	2949
13	KERALA	596	198	9	437	55	290	12	1597
14	MADHYA PRADESH	10757	343	438	779	554	2021	208	15100
15	MAHARASHTRA	4425	370	47	747	200	565	118	6472
16	MANIPUR	38	2	0	0	0	18	1	59
17	MEGHALAYA	37	0	0	1	12	42	1	93
18	MIZORAM	45	0	0	18	2	82	0	147
19	NAGALAND	33	0	0	4	3	25	1	66
20	ODISHA	2266	85	65	204	53	472	14	3159
21	PUNJAB	1621	248	179	542	312	457	36	3395
22	RAJASTHAN	2641	140	174	281	126	531	10	3903
23	SIKKIM	30	11	0	5	3	32	15	96
24	TAMIL NADU	1559	103	49	312	105	233	3	2364
25	TELANGANA	1329	17	53	77	32	89	1	1598
26	TRIPURA	238	26	16	15	19	93	11	418
27	UTTAR PRADESH	16278	946	2720	1220	917	2152	98	24331
28	UTTARAKHAND	1036	53	139	46	49	300	16	1639
29	WEST BENGAL#	2871	264	109	394	82	525	3	4248
	TOTAL (STATES)	67914	4081	5632	8149	3720	11566	712	101774
30	A & N ISLANDS	29	2	0	1	0	6	0	38
31	CHANDIGARH	81	21	5	0	46	88	5	246
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	3	0	6	1	5	0	15
34	DELHI	1090	25	68	183	89	408	12	1875
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	51	5	0	2	8	3	0	69
	TOTAL (UTs)	1251	56	73	192	144	510	17	2243
	TOTAL (ALL-INDIA)	69165	4137	5705	8341	3864	12076	729	104017

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.1 – Page 1 of 4

Table – 5.1 (Continued)

Convicts by Type of Offences under Indian Penal Code (IPC) as on 31st December, 2018

Sl. No.	State/UT	Offences against Public Tranquility	Offences against Property						
		Riots	Thefts	Extortion	Robbery	Dacoity	Prep. and Assembly for Dacoity	Criminal Breach of Trust	Cheating
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
1	ANDHRA PRADESH	0	149	0	36	46	0	0	32
2	ARUNACHAL PRADESH	0	7	0	2	0	0	0	0
3	ASSAM	16	123	9	40	44	2	7	15
4	BIHAR	20	204	32	140	189	10	10	43
5	CHHATTISGARH	7	34	0	64	94	5	1	22
6	GOA	0	0	0	9	0	0	3	6
7	GUJARAT	16	62	19	172	58	27	0	11
8	HARYANA	37	345	30	234	277	89	32	50
9	HIMACHAL PRADESH	0	14	0	6	10	0	1	1
10	JAMMU & KASHMIR	0	2	0	0	0	0	0	0
11	JHARKHAND	3	128	27	85	196	12	18	39
12	KARNATAKA	21	83	5	63	127	36	0	14
13	KERALA	33	181	2	192	61	51	15	40
14	MADHYA PRADESH	5	275	6	465	252	61	34	60
15	MAHARASHTRA	18	468	32	189	167	89	7	100
16	MANIPUR	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	4	4	1	0	0	0	0
18	MIZORAM	0	151	10	5	1	0	0	21
19	NAGALAND	0	23	1	1	1	0	0	1
20	ODISHA	0	67	0	65	90	21	2	34
21	PUNJAB	13	211	8	101	84	36	59	88
22	RAJASTHAN	3	261	9	180	121	26	6	70
23	SIKKIM	0	4	0	0	0	0	0	1
24	TAMIL NADU	26	288	31	194	96	18	8	44
25	TELANGANA	0	115	3	14	43	6	0	19
26	TRIPURA	0	5	0	2	4	0	2	0
27	UTTAR PRADESH	3	653	22	370	253	105	22	72
28	UTTARAKHAND	0	41	5	10	14	0	7	3
29	WEST BENGAL#	9	53	4	108	129	37	9	58
	TOTAL (STATES)	230	3951	259	2748	2357	631	243	844
30	A & N ISLANDS	0	1	0	0	0	0	0	2
31	CHANDIGARH	4	29	3	36	20	6	3	8
32	D & N HAVELI	0	0	0	1	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	0	141	1	100	238	0	3	104
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	4	0	1	0	0	0	0
	TOTAL (UTs)	4	175	4	138	258	6	6	114
	TOTAL (ALL-INDIA)	234	4126	263	2886	2615	637	249	958

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 5.1 (Continued)

Convicts by Type of Offences under Indian Penal Code (IPC) as on 31st December, 2018

Sl. No.	State/UT	Offences against Property		Total Offences against Property	Offences relating to Documents & Property Marks	Other Crime Against Women*		Total Other Crime Against Women
		Arson	Burglary		Counterfeiting	Cruelty by Husband or Relatives of Husband	Insult to the Modesty of Women	
(1)	(2)	(19)	(20)	(21)	(22)	(23)	(24)	(25)
1	ANDHRA PRADESH	3	0	266	2	16	0	16
2	ARUNACHAL PRADESH	0	4	13	0	0	0	0
3	ASSAM	7	16	263	3	19	0	19
4	BIHAR	25	20	673	26	82	12	94
5	CHHATTISGARH	13	18	251	9	17	2	19
6	GOA	0	0	18	0	0	0	0
7	GUJARAT	1	32	382	10	80	0	80
8	HARYANA	22	72	1151	30	36	4	40
9	HIMACHAL PRADESH	1	3	36	1	4	2	6
10	JAMMU & KASHMIR	0	4	6	0	0	0	0
11	JHARKHAND	0	3	508	2	90	0	90
12	KARNATAKA	3	57	388	28	96	2	98
13	KERALA	3	82	627	13	22	8	30
14	MADHYA PRADESH	19	84	1256	23	108	7	115
15	MAHARASHTRA	20	234	1306	15	111	66	177
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	9	0	0	0	0
18	MIZORAM	0	3	191	0	0	0	0
19	NAGALAND	0	5	32	0	1	0	1
20	ODISHA	3	9	291	3	19	1	20
21	PUNJAB	6	62	655	24	28	32	60
22	RAJASTHAN	1	44	718	14	94	1	95
23	SIKKIM	0	0	5	0	0	0	0
24	TAMIL NADU	1	87	767	10	42	3	45
25	TELANGANA	0	6	206	8	4	0	4
26	TRIPURA	0	0	13	6	14	0	14
27	UTTAR PRADESH	12	151	1660	46	88	1	89
28	UTTARAKHAND	0	18	98	6	11	0	11
29	WEST BENGAL#	7	24	429	22	196	0	196
	TOTAL (STATES)	147	1038	12218	301	1178	141	1319
30	A & N ISLANDS	1	2	6	0	0	0	0
31	CHANDIGARH	1	15	121	0	0	0	0
32	D & N HAVELI	0	0	1	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	0	1	588	6	1	30	31
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	5	0	0	0	0
	TOTAL (UTs)	2	18	721	6	1	30	31
	TOTAL (ALL-INDIA)	149	1056	12939	307	1179	171	1350

* Some heads are covered under Offences affecting the Human Body.

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 5.1 (Concluded)
Convicts by Type of Offences under Indian Penal Code (IPC)
as on 31st December, 2018

Sl. No.	State/UT	Convicts of offences against women (Total of column 5+8+9+23+24)	Other IPC Crimes	Total Convicts (IPC Crimes)
(1)	(2)	(26)	(27)	(28)
1	ANDHRA PRADESH	238	124	2373
2	ARUNACHAL PRADESH	40	9	122
3	ASSAM	312	42	2944
4	BIHAR	932	58	6314
5	CHHATTISGARH	1061	254	7770
6	GOA	27	3	122
7	GUJARAT	605	530	4090
8	HARYANA	980	0	6288
9	HIMACHAL PRADESH	142	39	575
10	JAMMU & KASHMIR	57	10	177
11	JHARKHAND	903	34	4581
12	KARNATAKA	602	112	3596
13	KERALA	341	25	2325
14	MADHYA PRADESH	2782	862	17361
15	MAHARASHTRA	907	123	8111
16	MANIPUR	19	0	59
17	MEGHALAYA	43	12	114
18	MIZORAM	82	50	388
19	NAGALAND	27	8	107
20	ODISHA	571	44	3517
21	PUNJAB	732	369	4516
22	RAJASTHAN	810	140	4873
23	SIKKIM	47	59	160
24	TAMIL NADU	330	48	3260
25	TELANGANA	147	18	1834
26	TRIPURA	134	40	491
27	UTTAR PRADESH	5059	428	26557
28	UTTARAKHAND	466	47	1801
29	WEST BENGAL#	833	32	4936
	TOTAL (STATES)	19229	3520	119362
30	A & N ISLANDS	6	0	44
31	CHANDIGARH	98	0	371
32	D & N HAVELI	0	0	1
33	DAMAN & DIU	5	0	15
34	DELHI	519	70	2570
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	3	4	78
	TOTAL (UTs)	631	74	3079
	TOTAL (ALL-INDIA)	19860	3594	122441

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.1 – Page 4 of 4

Table – 5.2
Convicts by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018

Sl. No	State/UT	Crime Against Women – related Acts		Total Crime Against Women – related Acts	Crime Against SC/ST – related Acts		Total Crime Against SC/ST – related Acts
		Dowry Prohibition Act	Immoral Traffic (Prev.) Act		SC/ST (Prev. of Atrocities) Act	Protection of Civil Rights Act	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	6	3	9	1	0	1
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	4	4	0	0	0
4	BIHAR	17	10	27	41	0	41
5	CHHATTISGARH	0	0	0	8	12	20
6	GOA	0	0	0	0	0	0
7	GUJARAT	3	2	5	2	0	2
8	HARYANA	4	9	13	50	6	56
9	HIMACHAL PRADESH	0	0	0	2	0	2
10	JAMMU & KASHMIR	0	0	0	0	0	0
11	JHARKHAND	56	0	56	0	0	0
12	KARNATAKA	12	19	31	19	0	19
13	KERALA	14	11	25	11	0	11
14	MADHYA PRADESH	9	11	20	50	7	57
15	MAHARASHTRA	27	32	59	3	0	3
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	5	0	5
21	PUNJAB	11	3	14	10	16	26
22	RAJASTHAN	3	7	10	44	5	49
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	43	1	44	51	8	59
25	TELANGANA	22	10	32	18	0	18
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	82	2	84	140	0	140
28	UTTARAKHAND	17	22	39	13	1	14
29	WEST BENGAL#	11	9	20	0	0	0
	TOTAL (STATES)	337	155	492	468	55	523
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	3	0	3	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	11	0	11	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	14	0	14	0	0	0
	TOTAL (ALL-INDIA)	351	155	506	468	55	523

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.2 – Page 1 of 4

Table – 5.2 (Continued)
Convicts by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018

Sl. No	State/UT	Arms/Explosive – related Acts		Total Arms/ Explosive – related Acts	Liquor & Narcotics Drugs – related Acts			Total Liquor & Narcotics Drugs – related Acts	Other Regulatory & Enforcement Acts
		Arms Act	Explosive & Explosive Substances Act		Prohibition Act	Excise Act	NDPS Act		Gambling Act
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
1	ANDHRA PRADESH	8	1	9	0	2	192	194	0
2	ARUNACHAL PRADESH	0	0	0	0	0	5	5	0
3	ASSAM	90	0	90	0	7	77	84	25
4	BIHAR	274	20	294	0	46	294	340	1
5	CHHATTISGARH	9	21	30	0	3	338	341	0
6	GOA	0	0	0	0	0	27	27	0
7	GUJARAT	23	0	23	23	0	114	137	0
8	HARYANA	163	0	163	7	10	421	438	8
9	HIMACHAL PRADESH	0	0	0	0	1	139	140	117
10	JAMMU & KASHMIR	1	0	1	0	0	34	34	0
11	JHARKHAND	187	27	214	0	37	44	81	0
12	KARNATAKA	20	28	48	0	0	28	28	0
13	KERALA	22	34	56	0	142	48	190	4
14	MADHYA PRADESH	181	20	201	2	99	646	747	9
15	MAHARASHTRA	45	7	52	13	2	119	134	0
16	MANIPUR	0	0	0	0	0	5	5	0
17	MEGHALAYA	0	0	0	0	0	3	3	0
18	MIZORAM	1	0	1	116	10	199	325	0
19	NAGALAND	4	0	4	0	0	2	2	0
20	ODISHA	6	4	10	0	14	268	282	0
21	PUNJAB	208	3	211	7	151	3416	3574	26
22	RAJASTHAN	128	0	128	0	53	338	391	5
23	SIKKIM	1	0	1	0	0	0	0	0
24	TAMIL NADU	48	42	90	20	0	108	128	0
25	TELANGANA	25	15	40	2	9	26	37	15
26	TRIPURA	0	2	2	0	0	3	3	0
27	UTTAR PRADESH	393	26	419	4	116	834	954	37
28	UTTARAKHAND	27	0	27	0	42	96	138	6
29	WEST BENGAL#	17	2	19	0	0	102	102	0
	TOTAL (STATES)	1881	252	2133	194	744	7926	8864	253
30	A & N ISLANDS	0	0	0	0	0	6	6	0
31	CHANDIGARH	12	1	13	4	1	47	52	1
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	43	18	61	1	0	190	191	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	55	19	74	5	1	243	249	1
	TOTAL (ALL-INDIA)	1936	271	2207	199	745	8169	9113	254

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.2 – Page 2 of 4

Table – 5.2 (Continued)

**Convicts by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018**

Sl. No	State/UT	Foreigner & Passport – related Acts			Total Foreigner & Passport – related Acts	Railways – related Acts
		Reg. of Foreigners Act	Indian Passport Act	Foreign Exchange Regulation Act		Indian Railways Act
(1)	(2)	(17)	(18)	(19)	(20)	(21)
1	ANDHRA PRADESH	0	0	2	2	18
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	0	10	0	10	29
4	BIHAR	1	1	3	5	153
5	CHHATTISGARH	0	2	0	2	1
6	GOA	0	0	0	0	0
7	GUJARAT	56	15	2	73	2
8	HARYANA	4	3	0	7	4
9	HIMACHAL PRADESH	1	1	0	2	0
10	JAMMU & KASHMIR	0	0	1	1	0
11	JHARKHAND	3	0	0	3	28
12	KARNATAKA	0	0	0	0	0
13	KERALA	2	9	4	15	27
14	MADHYA PRADESH	0	7	0	7	42
15	MAHARASHTRA	26	15	0	41	205
16	MANIPUR	14	0	0	14	0
17	MEGHALAYA	2	0	0	2	0
18	MIZORAM	0	0	0	0	0
19	NAGALAND	0	0	0	0	0
20	ODISHA	1	0	2	3	5
21	PUNJAB	9	3	2	14	20
22	RAJASTHAN	6	1	1	8	16
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	9	10	7	26	32
25	TELANGANA	6	5	0	11	20
26	TRIPURA	0	9	0	9	0
27	UTTAR PRADESH	3	6	2	11	236
28	UTTARAKHAND	0	9	0	9	12
29	WEST BENGAL#	1023	0	67	1090	6
	TOTAL (STATES)	1166	106	93	1365	856
30	A & N ISLANDS	22	0	0	22	0
31	CHANDIGARH	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	0	2	0	2	1
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0
	TOTAL (UTs)	22	2	0	24	1
	TOTAL (ALL-INDIA)	1188	108	93	1389	857

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.2 – Page 3 of 4

Table – 5.2 (Concluded)
Convicts by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018

Sl. No	State/UT	Miscellaneous Acts					Total Miscellaneous Acts	Other SLL Crimes	Total Convicts (SLL Crimes)
		Essential Commodities Act	Antiquities & Art Treasures Act	Terrorist & Destructive Activities Act (TADA)	Conservation of Foreign Exchange & Prev. of Smuggling Activities Act	Prevention of Corruption Act			
(1)	(2)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)
1	ANDHRA PRADESH	0	0	0	0	5	5	134	372
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	5
3	ASSAM	0	0	0	0	8	8	2	252
4	BIHAR	0	0	11	0	0	11	0	872
5	CHHATTISGARH	0	0	0	0	10	10	155	559
6	GOA	0	0	0	0	0	0	0	27
7	GUJARAT	0	0	0	0	25	25	191	458
8	HARYANA	3	0	0	0	23	26	55	770
9	HIMACHAL PRADESH	0	0	0	0	3	3	26	290
10	JAMMU & KASHMIR	0	0	1	0	1	2	17	55
11	JHARKHAND	0	0	0	0	0	0	10	392
12	KARNATAKA	0	0	0	1	14	15	36	177
13	KERALA	2	0	0	2	7	11	25	364
14	MADHYA PRADESH	0	0	0	0	39	39	143	1265
15	MAHARASHTRA	0	0	53	0	15	68	199	761
16	MANIPUR	0	0	1	0	0	1	17	37
17	MEGHALAYA	0	0	0	0	0	0	0	5
18	MIZORAM	0	0	0	0	0	0	0	326
19	NAGALAND	0	0	0	0	0	0	2	8
20	ODISHA	0	0	0	0	0	0	7	312
21	PUNJAB	0	1	4	5	49	59	18	3962
22	RAJASTHAN	0	0	10	1	6	17	112	736
23	SIKKIM	0	0	0	0	0	0	3	4
24	TAMIL NADU	17	0	0	0	33	50	0	429
25	TELANGANA	9	0	0	0	5	14	42	229
26	TRIPURA	0	0	0	0	1	1	7	22
27	UTTAR PRADESH	7	0	9	3	55	74	72	2027
28	UTTARAKHAND	0	0	0	0	1	1	40	286
29	WEST BENGAL#	0	0	7	2	2	11	68	1316
	TOTAL (STATES)	38	1	96	14	302	451	1381	16318
30	A & N ISLANDS	0	0	0	0	0	0	9	37
31	CHANDIGARH	0	0	0	0	0	0	0	69
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	0	0	8	0	23	31	56	353
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	8	0	23	31	65	459
	TOTAL (ALL-INDIA)	38	1	104	14	325	482	1446	16777

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.2 – Page 4 of 4

Table – 5.3
Undertrial Prisoners by Type of Offences under Indian Penal Code (IPC) as on
31st December, 2018

Sl. No.	State/UT	Offences affecting the Human Body							Total Offences affecting the Human Body
		Murder	C.H. not Amounting To Murder	Dowry Deaths	Attempt To Murder	Kidnapping & Abduction	Rape	Assault on Women with intent to outrage her Modesty	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	491	32	49	363	151	284	18	1388
2	ARUNACHAL PRADESH	36	4	2	2	13	10	0	67
3	ASSAM	1150	321	41	502	596	495	13	3118
4	BIHAR	4730	349	1577	3748	1540	1225	295	13464
5	CHHATTISGARH	2039	117	100	1169	224	1587	247	5483
6	GOA	75	0	0	9	10	19	18	131
7	GUJARAT	2265	127	53	616	480	1408	78	5027
8	HARYANA	3092	160	299	1019	949	899	131	6549
9	HIMACHAL PRADESH	353	8	1	28	23	272	20	705
10	JAMMU & KASHMIR	1023	9	26	68	24	426	0	1576
11	JHARKHAND	3570	270	823	1559	645	1447	138	8452
12	KARNATAKA	2084	123	124	718	507	984	187	4727
13	KERALA	363	255	39	370	187	351	80	1645
14	MADHYA PRADESH	5171	574	871	1866	852	3462	450	13246
15	MAHARASHTRA	6552	603	155	1722	951	2582	565	13130
16	MANIPUR	80	3	0	44	15	24	16	182
17	MEGHALAYA	72	17	1	39	43	82	15	269
18	MIZORAM	28	29	0	17	0	85	1	160
19	NAGALAND	36	3	0	21	31	16	5	112
20	ODISHA	2910	113	209	1106	361	2085	97	6881
21	PUNJAB	1800	254	285	1123	811	798	127	5198
22	RAJASTHAN	2774	265	323	1006	495	2319	121	7303
23	SIKKIM	16	2	0	8	3	35	6	70
24	TAMIL NADU	1605	146	104	1033	340	654	7	3889
25	TELANGANA	370	38	77	228	94	261	8	1076
26	TRIPURA	79	2	2	31	14	53	7	188
27	UTTAR PRADESH	12580	3100	8308	5335	3802	7567	1344	42036
28	UTTARAKHAND	459	44	72	135	121	298	76	1205
29	WEST BENGAL#	3032	434	331	1476	744	1214	115	7346
	TOTAL (STATES)	58835	7402	13872	25361	14026	30942	4185	154623
30	A & N ISLANDS	24	1	0	10	0	8	1	44
31	CHANDIGARH	78	18	0	34	42	53	9	234
32	D & N HAVELI	9	1	0	3	1	10	0	24
33	DAMAN & DIU	8	0	0	17	2	7	0	34
34	DELHI	2562	134	272	770	357	1739	57	5891
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	61	0	0	2	10	2	0	75
	TOTAL (UTs)	2742	154	272	836	412	1819	67	6302
	TOTAL (ALL-INDIA)	61577	7556	14144	26197	14438	32761	4252	160925

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 5.3 (Continued)
Undertrial Prisoners by Type of Offences under Indian Penal Code (IPC)
as on 31st December, 2018

Sl. No.	State/UT	Offences against Public Tranquility	Offences against Property						
		Riots	Thefts	Extor-tion	Robbery	Dacoity	Prep. and Assembly for Dacoity	Criminal Breach of Trust	Cheating
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
1	ANDHRA PRADESH	17	638	15	117	87	1	7	169
2	ARUNACHAL PRADESH	0	12	4	7	0	0	1	0
3	ASSAM	35	629	85	108	289	40	9	19
4	BIHAR	54	2219	250	1320	994	271	94	276
5	CHHATTISGARH	85	705	25	215	209	2	47	96
6	GOA	0	25	0	20	2	0	0	16
7	GUJARAT	111	533	45	418	405	84	230	107
8	HARYANA	428	1433	91	392	502	154	147	179
9	HIMACHAL PRADESH	0	46	0	13	8	0	7	5
10	JAMMU & KASHMIR	0	82	0	1	0	0	2	6
11	JHARKHAND	90	1242	200	549	723	119	104	460
12	KARNATAKA	182	1177	254	375	400	200	87	324
13	KERALA	109	425	9	252	96	62	20	208
14	MADHYA PRADESH	58	1346	44	839	504	312	53	467
15	MAHARASHTRA	194	2860	195	1314	1059	407	179	850
16	MANIPUR	1	130	22	0	0	3	14	2
17	MEGHALAYA	0	144	14	40	22	8	3	7
18	MIZORAM	0	234	0	10	0	0	0	10
19	NAGALAND	0	69	26	12	4	0	3	0
20	ODISHA	43	958	13	420	670	352	56	152
21	PUNJAB	27	673	100	221	319	131	125	218
22	RAJASTHAN	75	1511	118	450	372	92	105	359
23	SIKKIM	0	24	1	1	0	0	0	0
24	TAMIL NADU	98	1872	131	663	413	46	50	312
25	TELANGANA	11	781	23	136	90	11	11	142
26	TRIPURA	2	37	2	7	1	1	3	1
27	UTTAR PRADESH	298	5513	553	3160	2025	705	641	1203
28	UTTARAKHAND	41	534	16	106	50	13	26	90
29	WEST BENGAL#	138	841	51	441	567	821	32	106
	TOTAL (STATES)	2097	26693	2287	11607	9811	3835	2056	5784
30	A & N ISLANDS	0	12	0	0	0	0	0	3
31	CHANDIGARH	2	124	0	42	23	6	10	2
32	D & N HAVELI	1	0	0	5	1	0	0	0
33	DAMAN & DIU	0	3	0	7	0	0	0	0
34	DELHI	13	2158	42	694	1187	10	24	496
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	39	1	6	0	6	3	0
	TOTAL (UTs)	16	2336	43	754	1211	22	37	501
	TOTAL (ALL-INDIA)	2113	29029	2330	12361	11022	3857	2093	6285

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.3 – Page 2 of 4

Table – 5.3 (Continued)
Undertrial Prisoners by Type of Offences under Indian Penal Code (IPC) as on
31st December, 2018

Sl. No.	State/UT	Offences against Property		Total Offences against Property	Offences relating to Documents & Property Marks
		Arson	Burglary		Counterfeiting
(1)	(2)	(19)	(20)	(21)	(22)
1	ANDHRA PRADESH	4	73	1111	22
2	ARUNACHAL PRADESH	0	10	34	0
3	ASSAM	24	89	1292	11
4	BIHAR	89	189	5702	69
5	CHHATTISGARH	18	178	1495	30
6	GOA	0	0	63	0
7	GUJARAT	17	241	2080	102
8	HARYANA	17	358	3273	28
9	HIMACHAL PRADESH	4	12	95	8
10	JAMMU & KASHMIR	4	3	98	0
11	JHARKHAND	29	137	3563	77
12	KARNATAKA	27	366	3210	62
13	KERALA	17	127	1216	17
14	MADHYA PRADESH	48	314	3927	56
15	MAHARASHTRA	240	1158	8262	110
16	MANIPUR	4	1	176	0
17	MEGHALAYA	3	30	271	0
18	MIZORAM	0	15	269	1
19	NAGALAND	3	4	121	0
20	ODISHA	9	127	2757	10
21	PUNJAB	17	62	1866	16
22	RAJASTHAN	52	304	3363	75
23	SIKKIM	0	0	26	0
24	TAMIL NADU	8	260	3755	3
25	TELANGANA	0	28	1222	9
26	TRIPURA	3	2	57	0
27	UTTAR PRADESH	218	1102	15120	293
28	UTTARAKHAND	10	39	884	31
29	WEST BENGAL#	0	86	2945	322
	TOTAL (STATES)	865	5315	68253	1352
30	A & N ISLANDS	1	0	16	0
31	CHANDIGARH	0	20	227	0
32	D & N HAVELI	0	0	6	0
33	DAMAN & DIU	0	0	10	0
34	DELHI	1	59	4671	15
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	0	2	57	1
	TOTAL (UTs)	2	81	4987	16
	TOTAL (ALL-INDIA)	867	5396	73240	1368

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.3 – Page 3 of 4

Table – 5.3 (Concluded)
Undertrial Prisoners by Type of Offences under Indian Penal Code (IPC) as on
31st December, 2018

Sl. No.	State/UT	Other Crime Against Women*		Total Other Crime Against Women Col (23) + Col (24)	Undertrials of offences against women (Total of column 5+8+9+23+24)	Other IPC Crimes	Total Undertrials (IPC Crimes)
		Cruelty by Husband or Relatives of Husband	Insult to the Modesty of Women				
(1)	(2)	(23)	(24)	(25)	(26)	(27)	(28)
1	ANDHRA PRADESH	34	11	45	396	300	2883
2	ARUNACHAL PRADESH	0	0	0	12	7	108
3	ASSAM	81	5	86	635	112	4654
4	BIHAR	733	24	757	3854	269	20315
5	CHHATTISGARH	38	15	53	1987	1002	8148
6	GOA	0	0	0	37	36	230
7	GUJARAT	177	1	178	1717	389	7887
8	HARYANA	114	12	126	1455	0	10404
9	HIMACHAL PRADESH	3	0	3	296	64	875
10	JAMMU & KASHMIR	5	0	5	457	43	1722
11	JHARKHAND	478	10	488	2896	224	12894
12	KARNATAKA	196	33	229	1524	459	8869
13	KERALA	63	55	118	588	232	3337
14	MADHYA PRADESH	207	8	215	4998	1623	19125
15	MAHARASHTRA	197	143	340	3642	989	23025
16	MANIPUR	3	0	3	43	34	396
17	MEGHALAYA	1	3	4	102	117	661
18	MIZORAM	0	0	0	86	6	436
19	NAGALAND	0	0	0	21	38	271
20	ODISHA	170	0	170	2561	506	10367
21	PUNJAB	60	28	88	1298	334	7529
22	RAJASTHAN	220	15	235	2998	433	11484
23	SIKKIM	0	0	0	41	32	128
24	TAMIL NADU	79	55	134	899	59	7938
25	TELANGANA	31	10	41	387	220	2579
26	TRIPURA	16	0	16	78	44	307
27	UTTAR PRADESH	1387	109	1496	18715	1723	60966
28	UTTARAKHAND	55	4	59	505	104	2324
29	WEST BENGAL#	675	5	680	2340	237	11668
	TOTAL (STATES)	5023	546	5569	54568	9636	241530
30	A & N ISLANDS	0	0	0	9	0	60
31	CHANDIGARH	0	3	3	65	17	483
32	D & N HAVELI	0	0	0	10	4	35
33	DAMAN & DIU	0	0	0	7	0	44
34	DELHI	8	279	287	2355	331	11208
35	LAKSHADWEEP	0	0	0	0	1	1
36	PUDUCHERRY	0	0	0	2	29	162
	TOTAL (UTs)	8	282	290	2448	382	11993
	TOTAL (ALL-INDIA)	5031	828	5859	57016	10018	253523

• As per data provided by States/UTs. * Some heads are covered under Offences affecting the Human Body.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.3 – Page 4 of 4

Table – 5.4

**Undertrial Prisoners by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018**

Sl. No	State/UT	Crime Against Women – related Acts		Total Crime Against Women – related Acts	Crime Against SC/ST – related Acts		Total Crime Against SC/ST – related Acts
		Dowry Prohibition Act	Immoral Traffic (Prev.) Act		SC/ST (Prev. of Atrocities) Act	Protection of Civil Rights Act	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	46	25	71	69	0	69
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	176	55	231	668	7	675
5	CHHATTISGARH	0	5	5	22	74	96
6	GOA	0	14	14	0	0	0
7	GUJARAT	26	21	47	74	0	74
8	HARYANA	12	33	45	70	0	70
9	HIMACHAL PRADESH	0	1	1	1	0	1
10	JAMMU & KASHMIR	0	0	0	0	0	0
11	JHARKHAND	243	2	245	84	0	84
12	KARNATAKA	56	19	75	203	5	208
13	KERALA	21	42	63	38	19	57
14	MADHYA PRADESH	47	50	97	251	0	251
15	MAHARASHTRA	39	30	69	47	4	51
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	8	8	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	43	7	50	94	3	97
21	PUNJAB	21	72	93	20	8	28
22	RAJASTHAN	24	14	38	193	22	215
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	19	16	35	92	7	99
25	TELANGANA	88	37	125	48	0	48
26	TRIPURA	0	2	2	0	0	0
27	UTTAR PRADESH	787	104	891	1298	12	1310
28	UTTARAKHAND	30	44	74	19	5	24
29	WEST BENGAL#	168	68	236	15	37	52
	TOTAL (STATES)	1846	669	2515	3306	203	3509
30	A & N ISLANDS	0	0	0	1	0	1
31	CHANDIGARH	1	2	3	0	0	0
32	D & N HAVELI	0	1	1	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	43	1	44	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	44	4	48	1	0	1
	TOTAL (ALL-INDIA)	1890	673	2563	3307	203	3510

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 5.4 (Continued)
Undertrial Prisoners by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018

Sl. No	State/UT	Arms/Explosive – related Acts		Total Arms/ Explosive – related Acts	Liquor & Narcotics Drugs – related Acts			Total Liquor & Narcotics Drugs – related Acts
		Arms Act	Explosive & Explosive Substances Act		Prohibition Act	Excise Act	NDPS Act	
(1)	(2)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
1	ANDHRA PRADESH	42	6	48	28	97	672	797
2	ARUNACHAL PRADESH	3	0	3	0	0	7	7
3	ASSAM	92	6	98	2	10	177	189
4	BIHAR	1750	117	1867	53	6694	786	7533
5	CHHATTISGARH	210	128	338	16	453	844	1313
6	GOA	0	0	0	0	0	29	29
7	GUJARAT	114	55	169	1084	5	224	1313
8	HARYANA	361	5	366	7	123	720	850
9	HIMACHAL PRADESH	70	0	70	0	0	392	392
10	JAMMU & KASHMIR	180	9	189	0	2	616	618
11	JHARKHAND	1026	328	1354	30	280	413	723
12	KARNATAKA	57	36	93	2	184	368	554
13	KERALA	116	67	183	29	475	464	968
14	MADHYA PRADESH	926	61	987	29	806	1186	2021
15	MAHARASHTRA	297	7	304	165	69	912	1146
16	MANIPUR	47	20	67	0	0	183	183
17	MEGHALAYA	30	0	30	0	0	96	96
18	MIZORAM	1	0	1	231	32	238	501
19	NAGALAND	12	1	13	0	0	15	15
20	ODISHA	280	24	304	35	505	1139	1679
21	PUNJAB	307	9	316	2	599	5076	5677
22	RAJASTHAN	568	26	594	29	450	1215	1694
23	SIKKIM	0	0	0	0	0	3	3
24	TAMIL NADU	179	35	214	148	27	434	609
25	TELANGANA	49	22	71	31	45	131	207
26	TRIPURA	8	0	8	0	0	204	204
27	UTTAR PRADESH	3105	232	3337	109	1805	3558	5472
28	UTTARAKHAND	238	0	238	2	220	149	371
29	WEST BENGAL#	446	18	464	2	142	2314	2458
	TOTAL (STATES)	10514	1212	11726	2034	13023	22565	37622
30	A & N ISLANDS	0	0	0	0	0	13	13
31	CHANDIGARH	29	0	29	3	3	69	75
32	D & N HAVELI	0	0	0	0	0	2	2
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	360	18	378	0	159	539	698
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	4	1	5	0	0	3	3
	TOTAL (UTs)	393	19	412	3	162	626	791
	TOTAL (ALL-INDIA)	10907	1231	12138	2037	13185	23191	38413

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.4 – Page 2 of 4

Table – 5.4 (Continued)

**Undertrial Prisoners by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018**

Sl. No	State/UT	Other Regulatory & Enforcement Acts	Foreigner & Passport – related Acts			Total Foreigner & Passport – related Acts	Railways – related Acts
		Gambling Act	Registration of Foreigners Act	Indian Passport Act	Foreign Exchange Regulation Act		Indian Railways Act
(1)	(2)	(16)	(17)	(18)	(19)	(20)	(21)
1	ANDHRA PRADESH	14	0	0	0	0	106
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	56	0	17	0	17	31
4	BIHAR	250	3	0	0	3	527
5	CHHATTISGARH	6	0	0	0	0	45
6	GOA	5	0	0	0	0	8
7	GUJARAT	15	9	22	7	38	42
8	HARYANA	22	8	8	3	19	29
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	1	6	0	1	7	0
11	JHARKHAND	69	1	5	0	6	198
12	KARNATAKA	23	94	24	1	119	33
13	KERALA	37	0	35	6	41	77
14	MADHYA PRADESH	62	0	0	0	0	236
15	MAHARASHTRA	86	322	60	38	420	800
16	MANIPUR	0	40	0	0	40	0
17	MEGHALAYA	0	17	0	0	17	0
18	MIZORAM	0	5	0	0	5	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	25	1	0	0	1	36
21	PUNJAB	95	0	22	7	29	71
22	RAJASTHAN	34	8	5	0	13	82
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	10	3	31	9	43	133
25	TELANGANA	20	16	0	0	16	14
26	TRIPURA	0	1	4	0	5	0
27	UTTAR PRADESH	611	98	22	35	155	1048
28	UTTARAKHAND	42	24	14	12	50	28
29	WEST BENGAL#	0	1357	0	139	1496	23
	TOTAL (STATES)	1483	2013	269	258	2540	3567
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	5	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	13	0	0	13	10
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	3	0	0	0	0	0
	TOTAL (UTs)	8	13	0	0	13	10
	TOTAL (ALL-INDIA)	1491	2026	269	258	2553	3577

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 5.4 (Concluded)

**Undertrial Prisoners by Type of Offences under Special and Local Laws (SLL)
as on 31st December, 2018**

Sl. No	State/UT	Miscellaneous Acts					Total Miscellaneous Acts	Other SLL Crimes	Total Undertrials (SLL Crimes)
		Essential Commodities Act	Antiquities & Art Treasures Act	Terrorist & Destructive Activities Act (TADA)	Conservation of Foreign Exchange & Prev. of Smuggling Activities Act	Prevention of Corruption Act			
(1)	(2)	(22)	(23)	(24)	(25)	(26)	(27)	(28)	(29)
1	ANDHRA PRADESH	1	0	0	3	17	21	192	1318
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	10
3	ASSAM	0	0	0	0	4	4	30	425
4	BIHAR	8	4	3	0	7	22	59	11167
5	CHHATTISGARH	0	0	0	0	15	15	171	1989
6	GOA	0	0	0	0	0	0	0	56
7	GUJARAT	0	0	0	0	40	40	277	2015
8	HARYANA	0	0	0	4	21	25	330	1756
9	HIMACHAL PRADESH	0	0	0	0	3	3	44	511
10	JAMMU & KASHMIR	0	0	0	1	0	1	30	846
11	JHARKHAND	0	0	0	0	0	0	56	2735
12	KARNATAKA	0	0	0	0	12	12	116	1233
13	KERALA	2	0	3	1	30	36	106	1568
14	MADHYA PRADESH	7	2	0	0	55	64	280	3998
15	MAHARASHTRA	160	75	1	0	23	259	738	3873
16	MANIPUR	0	0	0	0	1	1	129	420
17	MEGHALAYA	0	0	0	0	1	1	0	152
18	MIZORAM	0	0	0	0	0	0	20	527
19	NAGALAND	0	0	0	0	0	0	5	33
20	ODISHA	0	0	0	0	16	16	73	2281
21	PUNJAB	0	2	0	0	46	48	18	6375
22	RAJASTHAN	0	0	2	0	53	55	287	3012
23	SIKKIM	0	0	0	0	0	0	92	95
24	TAMIL NADU	67	0	0	34	34	135	19	1297
25	TELANGANA	0	0	0	1	14	15	99	615
26	TRIPURA	0	0	0	0	0	0	0	219
27	UTTAR PRADESH	233	32	2	6	247	520	894	14238
28	UTTARAKHAND	9	0	0	0	11	20	53	900
29	WEST BENGAL#	0	0	0	0	0	0	81	4810
	TOTAL (STATES)	487	115	11	50	650	1313	4199	68474
30	A & N ISLANDS	0	0	0	0	0	0	29	43
31	CHANDIGARH	0	0	0	0	0	0	0	112
32	D & N HAVELI	0	0	0	0	0	0	0	3
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	7	7	112	1262
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	8	19
	TOTAL (UTs)	0	0	0	0	7	7	149	1439
	TOTAL (ALL-INDIA)	487	115	11	50	657	1320	4348	69913

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 5.5
Incidence of Recidivism during the year 2018

Sl. No.	State/UT	Number of Convicts Admitted During the year	Number of Habitual Offenders	% Share of Habitual Offenders to Convicts Admitted
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	12594	251	2.0
2	ARUNACHAL PRADESH	73	0	0.0
3	ASSAM	2335	63	2.7
4	BIHAR	5942	69	1.2
5	CHHATTISGARH	4431	20	0.5
6	GOA	160	0	0.0
7	GUJARAT	4620	0	0.0
8	HARYANA	5400	139	2.6
9	HIMACHAL PRADESH	568	2	0.4
10	JAMMU & KASHMIR	527	0	0.0
11	JHARKHAND	4952	43	0.9
12	KARNATAKA	3070	67	2.2
13	KERALA	4950	1110	22.4
14	MADHYA PRADESH	13372	10	0.1
15	MAHARASHTRA	11800	0	0.0
16	MANIPUR	56	0	0.0
17	MEGHALAYA	67	0	0.0
18	MIZORAM	2177	1114	51.2
19	NAGALAND	140	4	2.9
20	ODISHA	1778	30	1.7
21	PUNJAB	8274	252	3.0
22	RAJASTHAN	10101	238	2.4
23	SIKKIM	56	0	0.0
24	TAMIL NADU	3248	96	3.0
25	TELANGANA	31391	447	1.4
26	TRIPURA	553	6	1.1
27	UTTAR PRADESH	32373	1321	4.1
28	UTTARAKHAND	3086	49	1.6
29	WEST BENGAL#	16800	991	5.9
	TOTAL (STATES)	184894	6322	3.4
30	A & N ISLANDS	28	6	21.4
31	CHANDIGARH	337	3	0.9
32	D & N HAVELI	15	0	0.0
33	DAMAN & DIU	1	0	0.0
34	DELHI	7014	1527	21.8
35	LAKSHADWEEP	0	0	0.0
36	PUDUCHERRY	163	7	4.3
	TOTAL (UTs)	7558	1543	20.4
	TOTAL (ALL-INDIA)	192452	7865	4.1

Note: The above calculation is based on convictions only. Repeat offenders among undertrials have not been taken into account.

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 5.5 – Page 1 of 1

Chapter **6**

**Prisoners –
Sentences
and
Incarceration**

Chapter - 6

Prisoners- Sentences and Incarceration

Introduction

This chapter summarizes duration of confinement of under trial prisoners and, sentence details of convicted prisoners. Most of prison inmates in the country are Undertrials. Undertrial prisoners constitute 69.4% of total prison inmates lodged in various jails in the country at the end of the year 2018.

Death Sentence

A total of 186 persons were awarded death penalty during 2018 in the country. Out of 186 persons awarded with capital punishment, 26 persons were reported in Madhya Pradesh followed by Uttar Pradesh (25), Jharkhand and Maharashtra (20 each). The death sentence of 65 convicts were commuted to life imprisonment during the year 2018. Out of 65 convicts whose death sentence was commuted to life imprisonment, 18.5% (12) were reported from Bihar, followed by Madhya Pradesh (11) (16.9%) and Rajasthan (10) (15.4%). State/UT-wise such details may be seen in **(Table-6.2)**.

Convicts

I. Capital Punishment

A total of 402 convicts (including 216 persons of previous

years and 186 persons sentenced during the year 2018) sentenced with capital punishment were lodged in various jails, accounting for 0.3% of the total convicts. Maharashtra has reported the highest number of such convicts accounting for 18.9% (76 out of 402) of total convicts sentenced with capital punishment in the country followed by Uttar Pradesh (44, 10.9%), Madhya Pradesh (40, 10.0%) and West Bengal (37, 9.2%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

II. Life Imprisonment

53.7% (74,873 out of 1,39,488) of the total convicts were undergoing sentence of life imprisonment. In 10 States and 2 UTs, the share of convicts undergoing life imprisonment was more than the national average of 53.7%. These States/UTs were Daman & Diu (80%), Chhattisgarh (70.4%), Puducherry (67.9%), Jharkhand (67%), Odisha (66.4%), Andhra Pradesh (64.8%), Madhya Pradesh (63.6%), Bihar (62.6%), Assam (61%), Uttar Pradesh (59.9%), Karnataka (58%) and Tripura (57.5%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

III. 10 years to 13+ years - Jail Sentence

A total of 21,028 convicts were undergoing sentences for a period

between 10 years to 13+ years, accounting for 15.1% of the total convicts. Majority of such convicts were reported from Uttar Pradesh (19.4 %) followed by Punjab (15.4%) and Madhya Pradesh (13.1%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

IV. 7 years to 9+ years - Jail Sentence

A total of 10,817 convicts accounting for 7.8% of total convicts were undergoing sentences of 7 years to 9+ years. The highest share of such convicts was reported from Uttar Pradesh (21.5%) followed by Madhya Pradesh (10.1%), Maharashtra (8.3%) and West Bengal (6.5%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

V. 5 years to 6+ years - Jail Sentence

A total of 8,299 convicts accounting for 5.9% of total convicts were undergoing sentences for the period 5 years – 6+ years. The highest percentage of such convicts was reported from Uttar Pradesh (16.7 %) followed by Madhya Pradesh (11.7%) and West Bengal (9.0%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

VI. 2 years to 4+ years - Jail Sentence

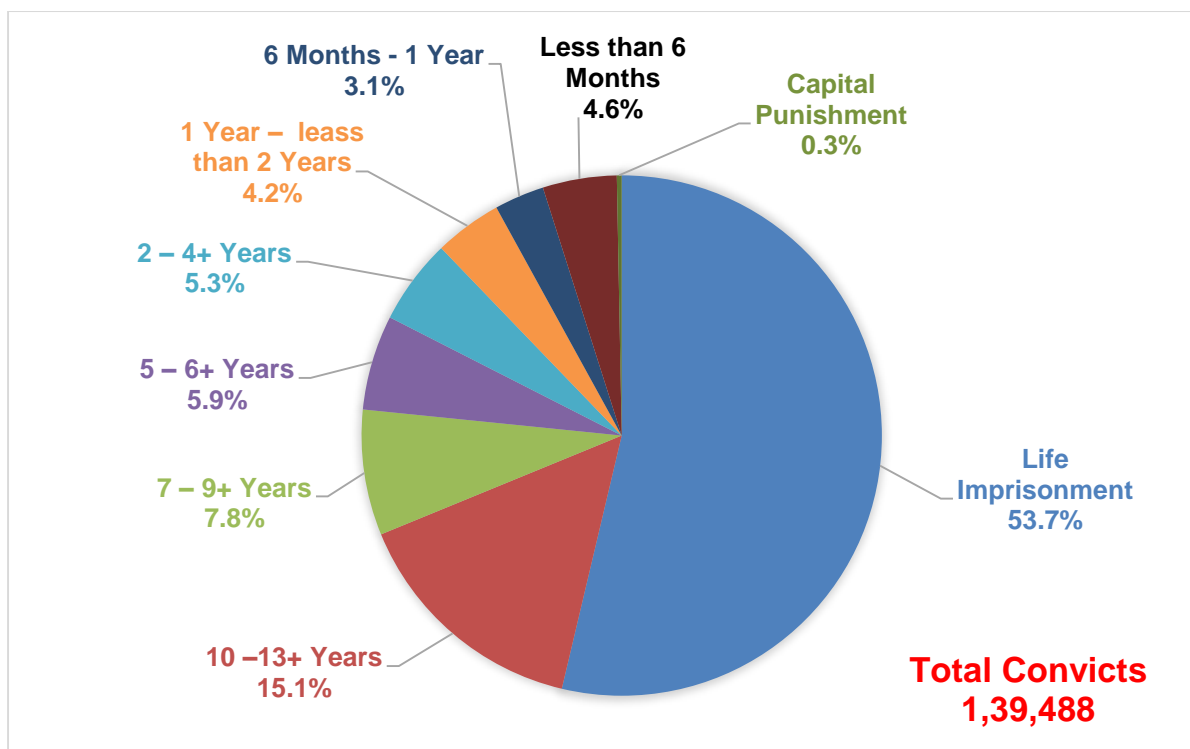
A total of 7,429 convicts accounting for 5.3% of total convicts were undergoing sentences for the period 2 years – 4+ years in various jails in the country. Uttar Pradesh has reported highest share (14.0%) of such convicts followed by Madhya Pradesh (10.9%) and Punjab (8.5%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

VII. 1 year to less than 2 years - Jail Sentence

4.2% (5,854 out of 1,39,488) of the total convicts were undergoing sentences for the period 1 year to less than 2 years. The highest share of such convicts was reported from Uttar Pradesh (15.6%) followed by Maharashtra (8.9%) and West Bengal (8.6%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.

VIII. 6 months to less than 1 year - Jail Sentence

3.1% (4,380 out of 1,39,488) of the total convicts were undergoing sentences of six months to less than one year. The percentage of such convicts was relatively high in Uttar Pradesh (17.4%). followed by West Bengal (9.3%) and Maharashtra (8.8%). State/UT-wise such details may be seen in **Table-6.1A & 6.1B**.



- As per data provided by States/UTs.

Distribution of Convicts undergoing various Period of Sentences at the end of 2018

Chart – 6.1

Convicts in Jails due to Non-payment of Fine Amount after Completion of their Sentence

Convicts who are imposed to pay fine but who are unable to pay the imposed fine amount are supposed to go for such imprisonment as directed by Magistrates who convicted them.

A total of 1,085 such convicts were imprisoned at the end of the year 2018. State of Uttar Pradesh (265) has reported highest numbers of such prisoners imprisoned for non-payment of fine followed by Kerala (134) and Punjab (97). State/UT wise prisoners, imprisoned (duration wise) for non-payment of fine is presented in **Table (6.3)**.

Undertrials

A total of 3,23,537 undertrial prisoners lodged in various jails in the country includes 3,10,465 Males and 13,072 Females as on 31st December, 2018. Uttar Pradesh (75,206) has reported maximum detention of Undertrials followed by Bihar (31,488) and Maharashtra (26,898) accounting for 23.2%, 9.7% and 8.3% of total Undertrials detained in Jails. The details can be seen in **(Chart 6.2, Table 6.4 & Table 6.5)**.

I. Upto 3 Months

A total of 1,17,012 undertrial prisoners lodged in various jails in the country includes 1,11,869 Males and 5,143 Females as on 31st December,

2018. States/UTs who have reported maximum detention of Undertrials (below 3 months) were Uttar Pradesh (22,930) followed by Bihar (11,101) and Madhya Pradesh (8,691) accounting for 19.6%, 9.5% and 7.4% of total such Undertrials detained in Jails. The highest percentage of undertrials prisoners detained for Up-to 3 months was reported from Andhra Pradesh (73.3%) followed by Kerala (70.0%) and Puducherry (65.7%) **Chart 6.2, Table 6.4 & Table 6.5).**

II. 3 to 6 Months

A total of 69,180 inmates were lodged in various jails in the country including 66,412 Males and 2,768 Females as on 31st December, 2018. States/UT who have reported maximum detention of Undertrials (for a period of 3 to 6 months) were Uttar Pradesh (15,482) followed by Bihar (9,052) and Madhya Pradesh (5,261) accounting for 22.4%, 13.1% and 7.6% of total such Undertrials detained in Jails. The highest percentage of undertrials prisoners within the State detained for 3 to 6 months was reported from Daman & Diu (43.2%) followed by Dadra & Nagar Haveli (31.6%) and Tamil Nadu (28.8%). **(Chart 6.2, Table 6.4 & Table 6.5).**

III. 6 to 12 Months

A total of 55,349 inmates were lodged in various jails in the country including 53,276 Males and 2,073 Females as on 31st December, 2018. States/UTs who have reported maximum detention of Undertrials (for a period of 6 to 12 months) were Uttar

Pradesh (12,945) followed by Bihar (5,648) and Punjab (4,586) accounting for 23.4%, 10.2% and 8.3% of total such Undertrials detained in Jails. The highest percentage of undertrials prisoners within the State detained for 6 to 12 months was reported from Punjab (33.0%) followed by Sikkim (24.7%) and Daman & Diu (22.7%). **(Chart 6.2, Table 6.4 & Table 6.5).**

IV. 1 to 2 Years

A total of 40,217 inmates were lodged in various jails in the country including 38,554 Males and 1,663 Females as on 31st December, 2018. States/UT which have reported maximum detention of Undertrials (for a period of 1 to 2 years) were Uttar Pradesh (10,305) followed by Maharashtra (3,835) and Bihar (3,146) accounting for 25.6 %, 9.5 % and 7.8 % of total such Undertrials detained in Jails. The highest percentage of undertrials prisoners within the State detained for 1 to 2 years was reported from Lakshadweep (100%) followed by Goa (30.4%) and Dadra & Nagar Haveli (28.9%). **(Chart 6.2, Table 6.4 & Table 6.5).**

V. 2 to 3 Years

A total of 22,359 inmates were lodged in various jails in the country including 21,524 Males and 835 Females as on 31st December, 2018. Uttar Pradesh has reported the highest number of inmates (6,956) (31.1%) followed by Maharashtra (3,167) (14.2%) and Bihar (1,671) (7.5%). The percentage of undertrials prisoners within the State detained for 2 to 3 years

was less than 10% of the total undertrials in all the States/UTs except Goa (14.3%), Himachal Pradesh (12.6%), Maharashtra (11.8%) and Uttarakhand (10.0%) **Chart 6.2, Table 6.4 & Table 6.5).**

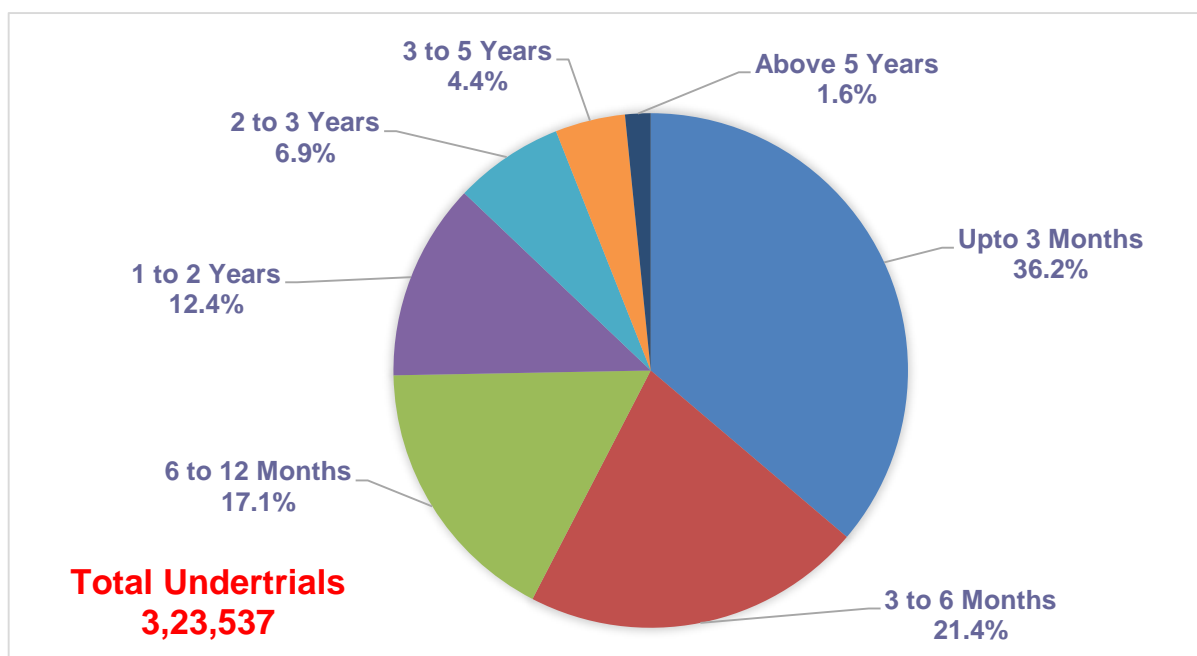
VI. 3 to 5 Years

A total of 14,316 undertrials prisoners were detained for a period of 3-5 years including 13,849 Males and 467 Females in the country as on 31st December, 2018. There were 4,707 (32.9%) such Undertrials prisoners in Uttar Pradesh followed by Maharashtra (1,994) (13.9%) and Jharkhand (915) (6.4%). The highest percentage of undertrials prisoners within the State detained for three to five years was reported from Jammu & Kashmir (9.4%) followed by Arunachal Pradesh (8.5%),

and Maharashtra (7.4%) **(Chart 6.2, Table 6.4 & Table 6.5)**

VII. Above 5 Years

A total of 5,104 undertrials were detained in jails for 5 years or more in the country including 4,981 Males and 123 Females as on 31st December, 2018. The highest number of such undertrials prisoners were reported from Uttar Pradesh (1,881) accounting for 36.9% of such undertrials prisoners confined for above 5 years followed by Maharashtra (879, 17.2%) and Jharkhand (410, 8.0%) as on 31st December, 2018. The highest percentage of undertrials prisoners within the State detained for more than five years was reported from Jammu & Kashmir (8.4%) followed by Goa (3.8%) and Gujarat (3.3%) **(Chart 6.2, Table 6.4 & Table 6.5).**



- As per data provided by States/UTs.

Distribution of Undertrials undergoing various Period of Sentences at the end of 2018

Chart – 6.2

Table – 6.1 A**Number of Convicts by Period of Sentence as on 31st December, 2018**

SI. No.	State/UT	Capital Punishment	Life Imprisonment	10 – 13+ Years	7 – 9+ Years	5 – 6+ Years	2 – 4+ Years
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	1780	215	120	70	67
2	ARUNACHAL PRADESH	0	41	17	26	16	24
3	ASSAM	4	1948	301	317	288	166
4	BIHAR	18	4502	1089	466	318	287
5	CHHATTISGARH	10	5873	1260	551	302	176
6	GOA	0	73	42	3	3	13
7	GUJARAT	5	2292	537	340	231	263
8	HARYANA	17	3500	1269	640	541	416
9	HIMACHAL PRADESH	3	372	298	53	32	38
10	JAMMU & KASHMIR	10	77	55	23	16	19
11	JHARKHAND	20	3330	778	304	203	196
12	KARNATAKA	26	2213	425	315	212	212
13	KERALA	15	1066	165	175	142	226
14	MADHYA PRADESH	40	11844	2746	1094	969	813
15	MAHARASHTRA	76	4126	838	895	670	573
16	MANIPUR	1	47	16	9	7	4
17	MEGHALAYA	0	36	37	22	4	9
18	MIZORAM	0	38	30	6	15	85
19	NAGALAND	0	26	22	16	15	16
20	ODISHA	9	2545	714	176	187	102
21	PUNJAB	14	2246	3235	673	497	630
22	RAJASTHAN	17	2720	955	252	344	402
23	SIKKIM	0	38	49	15	29	20
24	TAMIL NADU	10	1396	378	340	376	420
25	TELANGANA	0	1045	199	132	88	105
26	TRIPURA	0	295	75	61	32	23
27	UTTAR PRADESH	44	17169	4084	2326	1385	1041
28	UTTARAKHAND	12	849	328	201	208	181
29	WEST BENGAL#	37	1859	521	699	745	618
	TOTAL (STATES)	388	73346	20678	10250	7945	7145
30	A & N ISLANDS	0	36	14	17	6	3
31	CHANDIGARH	0	112	73	37	43	34
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	12	3	0	0	0
34	DELHI	14	1314	252	511	300	241
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	53	8	2	5	6
	TOTAL (UTs)	14	1527	350	567	354	284
	TOTAL (ALL-INDIA)	402	74873	21028	10817	8299	7429

+ indicates less than 12 months of sentence

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.1A – Page 1 of 2

Table – 6.1 A (Concluded)
Number of Convicts by Period of Sentence as on 31st December, 2018

Sl. No.	State/UT	1 – less than 2 Years	6 Months – Less than 1 Year	Less than 6 Months	Total
(1)	(2)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	95	110	288	2745
2	ARUNACHAL PRADESH	0	3	0	127
3	ASSAM	69	39	64	3196
4	BIHAR	231	97	180	7188
5	CHHATTISGARH	83	62	20	8337
6	GOA	8	7	0	149
7	GUJARAT	407	255	236	4566
8	HARYANA	260	187	237	7067
9	HIMACHAL PRADESH	29	18	23	866
10	JAMMU & KASHMIR	5	4	23	232
11	JHARKHAND	95	15	32	4973
12	KARNATAKA	133	91	190	3817
13	KERALA	305	215	380	2689
14	MADHYA PRADESH	493	337	290	18626
15	MAHARASHTRA	523	384	823	8908
16	MANIPUR	1	11	0	96
17	MEGHALAYA	2	1	8	119
18	MIZORAM	111	169	260	714
19	NAGALAND	16	4	0	115
20	ODISHA	54	25	21	3833
21	PUNJAB	444	350	450	8539
22	RAJASTHAN	338	264	322	5614
23	SIKKIM	8	2	3	164
24	TAMIL NADU	255	239	280	3694
25	TELANGANA	154	135	205	2063
26	TRIPURA	10	6	11	513
27	UTTAR PRADESH	915	764	932	28660
28	UTTARAKHAND	104	73	131	2087
29	WEST BENGAL#	504	409	861	6253
	TOTAL (STATES)	5652	4276	6270	135950
30	A & N ISLANDS	5	0	0	81
31	CHANDIGARH	58	43	40	440
32	D & N HAVELI	0	1	0	1
33	DAMAN & DIU	0	0	0	15
34	DELHI	138	57	96	2923
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	1	3	0	78
	TOTAL (UTs)	202	104	136	3538
	TOTAL (ALL-INDIA)	5854	4380	6406	139488

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.1A – Page 2 of 2

Table – 6.1 B
Percentage of Convicts by Period of Sentence as on 31st December, 2018

Sl. No.	State/UT	Capital Punishment	Life Imprisonment	10 –13+ Years	7 – 9+ Years	5 – 6+ Years	2 – 4+ Years
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0.0	64.8	7.8	4.4	2.6	2.4
2	ARUNACHAL PRADESH	0.0	32.3	13.4	20.5	12.6	18.9
3	ASSAM	0.1	61.0	9.4	9.9	9.0	5.2
4	BIHAR	0.3	62.6	15.2	6.5	4.4	4.0
5	CHHATTISGARH	0.1	70.4	15.1	6.6	3.6	2.1
6	GOA	0.0	49.0	28.2	2.0	2.0	8.7
7	GUJARAT	0.1	50.2	11.8	7.4	5.1	5.8
8	HARYANA	0.2	49.5	18.0	9.1	7.7	5.9
9	HIMACHAL PRADESH	0.3	43.0	34.4	6.1	3.7	4.4
10	JAMMU & KASHMIR	4.3	33.2	23.7	9.9	6.9	8.2
11	JHARKHAND	0.4	67.0	15.6	6.1	4.1	3.9
12	KARNATAKA	0.7	58.0	11.1	8.3	5.6	5.6
13	KERALA	0.6	39.6	6.1	6.5	5.3	8.4
14	MADHYA PRADESH	0.2	63.6	14.7	5.9	5.2	4.4
15	MAHARASHTRA	0.9	46.3	9.4	10.0	7.5	6.4
16	MANIPUR	1.0	49.0	16.7	9.4	7.3	4.2
17	MEGHALAYA	0.0	30.3	31.1	18.5	3.4	7.6
18	MIZORAM	0.0	5.3	4.2	0.8	2.1	11.9
19	NAGALAND	0.0	22.6	19.1	13.9	13.0	13.9
20	ODISHA	0.2	66.4	18.6	4.6	4.9	2.7
21	PUNJAB	0.2	26.3	37.9	7.9	5.8	7.4
22	RAJASTHAN	0.3	48.5	17.0	4.5	6.1	7.2
23	SIKKIM	0.0	23.2	29.9	9.1	17.7	12.2
24	TAMIL NADU	0.3	37.8	10.2	9.2	10.2	11.4
25	TELANGANA	0.0	50.7	9.6	6.4	4.3	5.1
26	TRIPURA	0.0	57.5	14.6	11.9	6.2	4.5
27	UTTAR PRADESH	0.2	59.9	14.2	8.1	4.8	3.6
28	UTTARAKHAND	0.6	40.7	15.7	9.6	10.0	8.7
29	WEST BENGAL#	0.6	29.7	8.3	11.2	11.9	9.9
	TOTAL (STATES)	0.3	54.0	15.2	7.5	5.8	5.3
30	A & N ISLANDS	0.0	44.4	17.3	21.0	7.4	3.7
31	CHANDIGARH	0.0	25.5	16.6	8.4	9.8	7.7
32	D & N HAVELI	0.0	0.0	0.0	0.0	0.0	0.0
33	DAMAN & DIU	0.0	80.0	20.0	0.0	0.0	0.0
34	DELHI	0.5	45.0	8.6	17.5	10.3	8.2
35	LAKSHADWEEP	0.0	0.0	0.0	0.0	0.0	0.0
36	PUDUCHERRY	0.0	67.9	10.3	2.6	6.4	7.7
	TOTAL (UTs)	0.4	43.2	9.9	16.0	10.0	8.0
	TOTAL (ALL-INDIA)	0.3	53.7	15.1	7.8	5.9	5.3

+ indicates less than 12 months of sentence

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.1B – Page 1 of 2

Table – 6.1 B (Concluded)
Percentage of Convicts by Period of Sentence as on 31st December, 2018

Sl. No.	State/UT	1 – Less than 2 Years	6 Months - Less than 1 Year	Less than 6 Months	Total
(1)	(2)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	3.5	4.0	10.5	100.0
2	ARUNACHAL PRADESH	0.0	2.4	0.0	100.0
3	ASSAM	2.2	1.2	2.0	100.0
4	BIHAR	3.2	1.3	2.5	100.0
5	CHHATTISGARH	1.0	0.7	0.2	100.0
6	GOA	5.4	4.7	0.0	100.0
7	GUJARAT	8.9	5.6	5.2	100.0
8	HARYANA	3.7	2.6	3.4	100.0
9	HIMACHAL PRADESH	3.3	2.1	2.7	100.0
10	JAMMU & KASHMIR	2.2	1.7	9.9	100.0
11	JHARKHAND	1.9	0.3	0.6	100.0
12	KARNATAKA	3.5	2.4	5.0	100.0
13	KERALA	11.3	8.0	14.1	100.0
14	MADHYA PRADESH	2.6	1.8	1.6	100.0
15	MAHARASHTRA	5.9	4.3	9.2	100.0
16	MANIPUR	1.0	11.5	0.0	100.0
17	MEGHALAYA	1.7	0.8	6.7	100.0
18	MIZORAM	15.5	23.7	36.4	100.0
19	NAGALAND	13.9	3.5	0.0	100.0
20	ODISHA	1.4	0.7	0.5	100.0
21	PUNJAB	5.2	4.1	5.3	100.0
22	RAJASTHAN	6.0	4.7	5.7	100.0
23	SIKKIM	4.9	1.2	1.8	100.0
24	TAMIL NADU	6.9	6.5	7.6	100.0
25	TELANGANA	7.5	6.5	9.9	100.0
26	TRIPURA	1.9	1.2	2.1	100.0
27	UTTAR PRADESH	3.2	2.7	3.3	100.0
28	UTTARAKHAND	5.0	3.5	6.3	100.0
29	WEST BENGAL#	8.1	6.5	13.8	100.0
	TOTAL (STATES)	4.2	3.1	4.6	100.0
30	A & N ISLANDS	6.2	0.0	0.0	100.0
31	CHANDIGARH	13.2	9.8	9.1	100.0
32	D & N HAVELI	0.0	100.0	0.0	100.0
33	DAMAN & DIU	0.0	0.0	0.0	100.0
34	DELHI	4.7	2.0	3.3	100.0
35	LAKSHADWEEP	0.0	0.0	0.0	0.0
36	PUDUCHERRY	1.3	3.8	0.0	100.0
	TOTAL (UTs)	5.7	2.9	3.8	100.0
	TOTAL (ALL-INDIA)	4.2	3.1	4.6	100.0

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.1B – Page 2 of 2

Table – 6.2
Details of Death Sentence during the year 2018

Sl. No.	State/UT	Number of Prisoners Awarded Capital Punishment during the Year	Number of Prisoners Whose Sentence Commuted to Life Imprisonment during the Year	Number of Prisoners Executed during the Year
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	0	0	0
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	4	0	0
4	BIHAR	9	12	0
5	CHHATTISGARH	3	1	0
6	GOA	0	0	0
7	GUJARAT	1	0	0
8	HARYANA	1	0	0
9	HIMACHAL PRADESH	3	0	0
10	JAMMU & KASHMIR	0	1	0
11	JHARKHAND	20	4	0
12	KARNATAKA	16	7	0
13	KERALA	5	2	0
14	MADHYA PRADESH	26	11	0
15	MAHARASHTRA	20	6	0
16	MANIPUR	1	0	0
17	MEGHALAYA	0	0	0
18	MIZORAM	0	0	0
19	NAGALAND	0	0	0
20	ODISHA	9	0	0
21	PUNJAB	1	0	0
22	RAJASTHAN	13	10	0
23	SIKKIM	0	0	0
24	TAMIL NADU	10	0	0
25	TELANGANA	0	0	0
26	TRIPURA	1	3	0
27	UTTAR PRADESH	25	4	0
28	UTTARAKHAND	7	0	0
29	WEST BENGAL#	10	2	0
	TOTAL (STATES)	185	63	0
30	A & N ISLANDS	0	0	0
31	CHANDIGARH	0	0	0
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	1	2	0
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	0	0
	TOTAL (UTs)	1	2	0
	TOTAL (ALL-INDIA)	186	65	0

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.2 – Page 1 of 1

TABLE – 6.3**Period of Detention of Convicts in Jails due to Non-payment of Fine Amount after Completion of their Sentence as on 31st December 2018**

S. No.	State/UT	Below 6 months			6 months & above - Below 1 year			1 year & above - Below 2 years			2 years & above - Below 3 years		
		M	F	T	M	F	T	M	F	T	M	F	T
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	17	1	18	7	0	7	2	0	2	4	0	4
4	BIHAR	2	0	2	1	1	2	0	0	0	0	0	0
5	CHHATTISGARH	3	0	3	0	1	1	0	0	0	1	0	1
6	GOA	0	0	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	3	0	3	0	0	0	4	0	4	2	0	2
8	HARYANA	24	0	24	5	0	5	9	0	9	1	0	1
9	HIMACHAL PRADESH	1	0	1	2	0	2	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0	0	0	0
11	JHARKHAND	3	1	4	1	0	1	0	0	0	0	0	0
12	KARNATAKA	11	0	11	2	0	2	3	0	3	0	0	0
13	KERALA	50	0	50	35	0	35	16	0	16	11	0	11
14	MADHYA PRADESH	24	0	24	8	0	8	6	1	7	1	0	1
15	MAHARASHTRA	18	1	19	3	0	3	7	0	7	4	0	4
16	MANIPUR	0	0	0	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0	0	0	0
18	MIZORAM	76	9	85	5	1	6	2	0	2	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0	0	0	0	0	0	0
21	PUNJAB	86	0	86	5	0	5	5	0	5	0	0	0
22	RAJASTHAN	15	0	15	14	0	14	5	0	5	10	0	10
23	SIKKIM	0	0	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	13	0	13	10	0	10	5	0	5	0	0	0
25	TELANGANA	0	0	0	0	0	0	0	0	0	0	0	0
26	TRIPURA	15	2	17	45	0	45	1	0	1	0	0	0
27	UTTAR PRADESH	213	1	214	29	1	30	10	3	13	3	0	3
28	UTTARAKHAND	13	3	16	2	0	2	2	0	2	3	0	3
29	WEST BENGAL#	46	1	47	8	0	8	1	0	1	0	0	0
	TOTAL (STATES)	633	19	652	182	4	186	78	4	82	40	0	40
30	A & N ISLANDS	3	0	3	11	0	11	6	0	6	0	0	0
31	CHANDIGARH	3	0	3	0	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
34	DELHI	36	4	40	3	0	3	1	0	1	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	42	4	46	14	0	14	7	0	7	0	0	0
	TOTAL (ALL-INDIA)	675	23	698	196	4	200	85	4	89	40	0	40

- As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.3 – Page 1 of 2

TABLE – 6.3 (Concluded)
Period of Detention of Convicts in Jails due to Non-payment of Fine Amount
after Completion of their Sentence as on 31st December 2018

S. No.	State/UT	3 years & above - Below 5 years			5 years & above			Total Convicts		
		M	F	T	M	F	T	M	F	T
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
3	ASSAM	3	0	3	2	0	2	35	1	36
4	BIHAR	2	0	2	0	0	0	5	1	6
5	CHHATTISGARH	0	0	0	0	0	0	4	1	5
6	GOA	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	9	0	9
8	HARYANA	0	0	0	1	0	1	40	0	40
9	HIMACHAL PRADESH	0	0	0	0	0	0	3	0	3
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0	4	1	5
12	KARNATAKA	0	0	0	0	0	0	16	0	16
13	KERALA	11	0	11	11	0	11	134	0	134
14	MADHYA PRADESH	1	0	1	0	0	0	40	1	41
15	MAHARASHTRA	0	0	0	2	0	2	34	1	35
16	MANIPUR	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	83	10	93
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	0	0	0	3	0	3	3	0	3
21	PUNJAB	0	0	0	1	0	1	97	0	97
22	RAJASTHAN	3	0	3	3	0	3	50	0	50
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	5	0	5	5	0	5	38	0	38
25	TELANGANA	0	0	0	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0	61	2	63
27	UTTAR PRADESH	0	0	0	4	1	5	259	6	265
28	UTTARAKHAND	0	0	0	0	0	0	20	3	23
29	WEST BENGAL#	0	0	0	0	0	0	55	1	56
	TOTAL (STATES)	25	0	25	32	1	33	990	28	1018
30	A & N ISLANDS	0	0	0	0	0	0	20	0	20
31	CHANDIGARH	0	0	0	0	0	0	3	0	3
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	40	4	44
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0	63	4	67
	TOTAL (ALL-INDIA)	25	0	25	32	1	33	1053	32	1085

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 6.3 – Page 2 of 2

Table – 6.4
Number of Undertrial Prisoners by Duration of Confinement
as on 31st December, 2018

Sl. No.	State/UT	Upto 3 Months			3 to 6 Months			6 to 12 Months			1 to 2 Years		
		M	F	T	M	F	T	M	F	T	M	F	T
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	ANDHRA PRADESH	2844	236	3080	405	18	423	441	6	447	156	2	158
2	ARUNACHAL PRADESH	40	3	43	26	3	29	16	0	16	11	0	11
3	ASSAM	2973	95	3068	987	65	1052	523	12	535	301	7	308
4	BIHAR	10662	439	11101	8720	332	9052	5467	181	5648	3063	83	3146
5	CHHATTISGARH	3084	124	3208	2211	97	2308	2097	99	2196	1607	120	1727
6	GOA	36	11	47	41	3	44	50	6	56	85	2	87
7	GUJARAT	4271	178	4449	1519	65	1584	1213	29	1242	1122	31	1153
8	HARYANA	4714	109	4823	2896	89	2985	2017	87	2104	1576	80	1656
9	HIMACHAL PRADESH	401	12	413	218	5	223	251	5	256	208	8	216
10	JAMMU & KASHMIR	608	31	639	370	23	393	455	25	480	361	11	372
11	JHARKHAND	4686	207	4893	3735	164	3899	2438	121	2559	1740	120	1860
12	KARNATAKA	3549	108	3657	1967	72	2039	1736	66	1802	1296	68	1364
13	KERALA	3313	119	3432	766	16	782	347	9	356	210	2	212
14	MADHYA PRADESH	8385	306	8691	5099	162	5261	4165	155	4320	2922	107	3029
15	MAHARASHTRA	7430	473	7903	4456	280	4736	4241	143	4384	3708	127	3835
16	MANIPUR	207	40	247	191	17	208	126	7	133	122	0	122
17	MEGHALAYA	291	10	301	136	6	142	122	1	123	130	4	134
18	MIZORAM	542	89	631	125	34	159	96	12	108	47	4	51
19	NAGALAND	132	3	135	62	4	66	52	0	52	35	0	35
20	ODISHA	4097	176	4273	2577	108	2685	2035	68	2103	1737	56	1793
21	PUNJAB	3146	195	3341	2653	149	2802	4405	181	4586	1962	104	2066
22	RAJASTHAN	5257	133	5390	2477	59	2536	2033	65	2098	1973	67	2040
23	SIKKIM	74	2	76	62	0	62	54	1	55	27	0	27
24	TAMIL NADU	3993	364	4357	2606	52	2658	1368	19	1387	565	15	580
25	TELANGANA	1944	149	2093	696	54	750	285	16	301	43	5	48
26	TRIPURA	299	16	315	130	8	138	40	0	40	27	1	28
27	UTTAR PRADESH	22086	844	22930	14834	648	15482	12365	580	12945	9873	432	10305
28	UTTARAKHAND	1001	40	1041	726	30	756	561	33	594	340	16	356
29	WEST BENGAL#	6495	441	6936	3174	152	3326	2458	96	2554	1504	94	1598
	TOTAL (STATES)	106560	4953	111513	63865	2715	66580	51457	2023	53480	36751	1566	38317
30	A & N ISLANDS	34	1	35	26	0	26	16	0	16	8	0	8
31	CHANDIGARH	292	9	301	154	6	160	66	2	68	46	2	48
32	D & N HAVELI	5	0	5	10	2	12	6	0	6	9	2	11
33	DAMAN & DIU	15	0	15	19	0	19	10	0	10	0	0	0
34	DELHI	4850	174	5024	2313	45	2358	1705	48	1753	1719	93	1812
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	1	0	1
36	PUDUCHERRY	113	6	119	25	0	25	16	0	16	20	0	20
	TOTAL (UTs)	5309	190	5499	2547	53	2600	1819	50	1869	1803	97	1900
	TOTAL (ALL-INDIA)	111869	5143	117012	66412	2768	69180	53276	2073	55349	38554	1663	40217

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 6.4 (Concluded)
Number of Undertrial Prisoners by Duration of Confinement
as on 31st December, 2018

Sl. No.	State/UT	2 to 3 Years			3 to 5 Years			Above 5 Years			Total		
		M	F	T	M	F	T	M	F	T	M	F	T
(1)	(2)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)	(24)	(25)	(26)
1	ANDHRA PRADESH	82	1	83	6	0	6	4	0	4	3938	263	4201
2	ARUNACHAL PRADESH	9	0	9	10	0	10	0	0	0	112	6	118
3	ASSAM	65	0	65	51	0	51	0	0	0	4900	179	5079
4	BIHAR	1629	42	1671	674	12	686	182	2	184	30397	1091	31488
5	CHHATTISGARH	440	39	479	190	20	210	8	1	9	9637	500	10137
6	GOA	41	0	41	0	0	0	9	2	11	262	24	286
7	GUJARAT	658	16	674	525	8	533	322	5	327	9630	332	9962
8	HARYANA	457	11	468	128	5	133	6	1	7	11794	382	12176
9	HIMACHAL PRADESH	165	10	175	94	5	99	6	0	6	1343	45	1388
10	JAMMU & KASHMIR	215	13	228	234	7	241	209	6	215	2452	116	2568
11	JHARKHAND	1031	62	1093	869	46	915	393	17	410	14892	737	15629
12	KARNATAKA	674	18	692	419	9	428	127	0	127	9768	341	10109
13	KERALA	79	2	81	33	2	35	6	1	7	4754	151	4905
14	MADHYA PRADESH	1154	49	1203	533	14	547	71	1	72	22329	794	23123
15	MAHARASHTRA	3061	106	3167	1934	60	1994	862	17	879	25692	1206	26898
16	MANIPUR	46	0	46	39	0	39	21	0	21	752	64	816
17	MEGHALAYA	59	4	63	38	0	38	13	0	13	789	25	814
18	MIZORAM	8	0	8	6	0	6	0	0	0	824	139	963
19	NAGALAND	11	0	11	3	0	3	2	0	2	297	7	304
20	ODISHA	825	23	848	768	24	792	155	0	155	12194	455	12649
21	PUNJAB	740	48	788	276	18	294	27	0	27	13209	695	13904
22	RAJASTHAN	1233	61	1294	863	27	890	246	7	253	14082	419	14501
23	SIKKIM	2	0	2	1	0	1	0	0	0	220	3	223
24	TAMIL NADU	170	1	171	66	4	70	11	1	12	8779	456	9235
25	TELANGANA	0	2	2	0	0	0	0	0	0	2968	226	3194
26	TRIPURA	5	1	6	0	0	0	0	0	0	501	26	527
27	UTTAR PRADESH	6719	237	6956	4580	127	4707	1847	34	1881	72304	2902	75206
28	UTTARAKHAND	314	7	321	134	1	135	21	0	21	3097	127	3224
29	WEST BENGAL#	936	58	994	715	52	767	285	18	303	15567	911	16478
	TOTAL (STATES)	20828	811	21639	13189	441	13630	4833	113	4946	297483	12622	310105
30	A & N ISLANDS	10	0	10	5	1	6	2	0	2	101	2	103
31	CHANDIGARH	12	1	13	3	0	3	2	0	2	575	20	595
32	D & N HAVELI	2	0	2	2	0	2	0	0	0	34	4	38
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	44	0	44
34	DELHI	672	23	695	650	24	674	144	10	154	12053	417	12470
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	1	0	1
36	PUDUCHERRY	0	0	0	0	1	1	0	0	0	174	7	181
	TOTAL (UTs)	696	24	720	660	26	686	148	10	158	12982	450	13432
	TOTAL (ALL-INDIA)	21524	835	22359	13849	467	14316	4981	123	5104	310465	13072	323537

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 6.5
Percentage of Undertrial Prisoners by Duration of Confinement
as on 31st December, 2018

Sl. No.	State/UT	Upto 3 Months	3 to 6 Months	6 to 12 Months	1 to 2 Years	2 to 3 Years	3 to 5 Years	Above 5 Years	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	73.3	10.1	10.6	3.8	2.0	0.1	0.1	100
2	ARUNACHAL PRADESH	36.4	24.6	13.6	9.3	7.6	8.5	0.0	100
3	ASSAM	60.4	20.7	10.5	6.1	1.3	1.0	0.0	100
4	BIHAR	35.3	28.7	17.9	10.0	5.3	2.2	0.6	100
5	CHHATTISGARH	31.6	22.8	21.7	17.0	4.7	2.1	0.1	100
6	GOA	16.4	15.4	19.6	30.4	14.3	0.0	3.8	100
7	GUJARAT	44.7	15.9	12.5	11.6	6.8	5.4	3.3	100
8	HARYANA	39.6	24.5	17.3	13.6	3.8	1.1	0.1	100
9	HIMACHAL PRADESH	29.8	16.1	18.4	15.6	12.6	7.1	0.4	100
10	JAMMU & KASHMIR	24.9	15.3	18.7	14.5	8.9	9.4	8.4	100
11	JHARKHAND	31.3	24.9	16.4	11.9	7.0	5.9	2.6	100
12	KARNATAKA	36.2	20.2	17.8	13.5	6.8	4.2	1.3	100
13	KERALA	70.0	15.9	7.3	4.3	1.7	0.7	0.1	100
14	MADHYA PRADESH	37.6	22.8	18.7	13.1	5.2	2.4	0.3	100
15	MAHARASHTRA	29.4	17.6	16.3	14.3	11.8	7.4	3.3	100
16	MANIPUR	30.3	25.5	16.3	15.0	5.6	4.8	2.6	100
17	MEGHALAYA	37.0	17.4	15.1	16.5	7.7	4.7	1.6	100
18	MIZORAM	65.5	16.5	11.2	5.3	0.8	0.6	0.0	100
19	NAGALAND	44.4	21.7	17.1	11.5	3.6	1.0	0.7	100
20	ODISHA	33.8	21.2	16.6	14.2	6.7	6.3	1.2	100
21	PUNJAB	24.0	20.2	33.0	14.9	5.7	2.1	0.2	100
22	RAJASTHAN	37.2	17.5	14.5	14.1	8.9	6.1	1.7	100
23	SIKKIM	34.1	27.8	24.7	12.1	0.9	0.4	0.0	100
24	TAMIL NADU	47.2	28.8	15.0	6.3	1.9	0.8	0.1	100
25	TELANGANA	65.5	23.5	9.4	1.5	0.1	0.0	0.0	100
26	TRIPURA	59.8	26.2	7.6	5.3	1.1	0.0	0.0	100
27	UTTAR PRADESH	30.5	20.6	17.2	13.7	9.2	6.3	2.5	100
28	UTTARAKHAND	32.3	23.4	18.4	11.0	10.0	4.2	0.7	100
29	WEST BENGAL#	42.1	20.2	15.5	9.7	6.0	4.7	1.8	100
	TOTAL (STATES)	36.0	21.5	17.2	12.4	7.0	4.4	1.6	100
30	A & N ISLANDS	34.0	25.2	15.5	7.8	9.7	5.8	1.9	100
31	CHANDIGARH	50.6	26.9	11.4	8.1	2.2	0.5	0.3	100
32	D & N HAVELI	13.2	31.6	15.8	28.9	5.3	5.3	0.0	100
33	DAMAN & DIU	34.1	43.2	22.7	0.0	0.0	0.0	0.0	100
34	DELHI	40.3	18.9	14.1	14.5	5.6	5.4	1.2	100
35	LAKSHADWEEP	0.0	0.0	0.0	100.0	0.0	0.0	0.0	100
36	PUDUCHERRY	65.7	13.8	8.8	11.0	0.0	0.6	0.0	100
	TOTAL (UTs)	40.9	19.4	13.9	14.1	5.4	5.1	1.2	100
	TOTAL (ALL-INDIA)	36.2	21.4	17.1	12.4	6.9	4.4	1.6	100

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Chapter 7

**Prisoners –
Releases,
Transfers
and
Movements**

Chapter – 7

Prisoners - Releases, Transfers and Movements

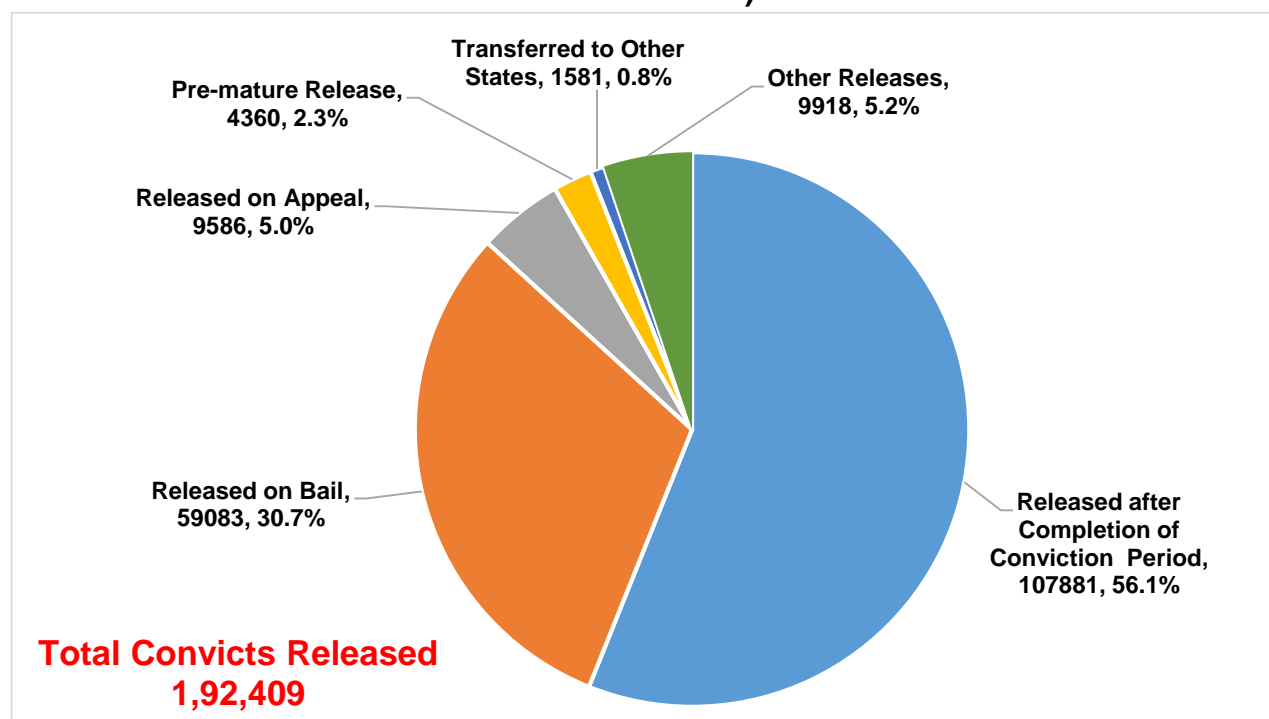
Prisoners are released either on temporary basis or permanent basis during the course of sentences and prosecution. Also, Prisoners may be transferred from one prison to another due to security reasons, to appear in trial courts etc. This chapter discusses releases, transfers and movements (to Courts, Hospital) of Prisoners.

Convicts

I. Releases

During the calendar year 2018, a total of 1,92,409 convicts were released out of

which 1,07,881 convicts were released after completion of conviction period and 59,083 were released on bail. 4,360 convicts were released prematurely and 9,586 prisoners were acquitted by higher courts on appeal (**Chart 7.1**). A total of 221 convicts were released under pardon during 2018, maximum such released were reported in Gujarat (64) followed by Rajasthan (54), Uttar Pradesh (52), Kerala (13), Jharkhand (10), Bihar (9), Maharashtra (7), Uttarakhand & Chandigarh each (4), Himachal Pradesh (2) and Punjab & Tripura each (1).(**Table 7.1**).



• As per data provided by States/UTs.

* Other releases include Pardons

Shares of Different Types of Releases of Convicts during the year 2018

Chart 7.1

II. Transfers

A total of 1,581 convicts were transferred from one State to another State during 2018. Uttar Pradesh (470),

Haryana (176) and Maharashtra (169) have reported the highest number of such transfer of convicts to other States (**Table 7.1**).

Undertrials

I. Releases

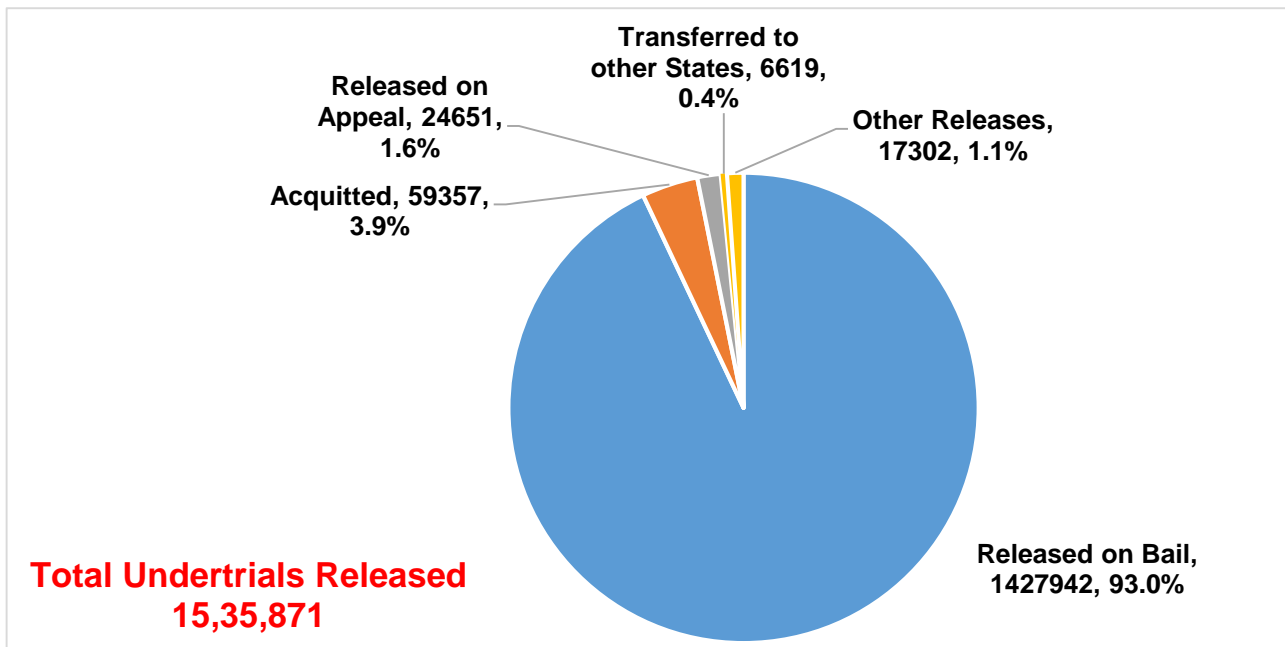
A total of 15,35,871 Undertrials were released during 2018 out of which 14,27,942 released on bail (**Chart 7.2**). A total of 59357 Undertrials were acquitted by the trial courts. States of Rajasthan (5606), Madhya Pradesh (5565), Uttar Pradesh (5403), Kerala (4633), Maharashtra (4403), Jharkhand (4372 and Chhattisgarh (4,206) have reported the major number of such acquittals. A total of 24,651 Undertrials were released on appeal from Higher courts. A total of 33 undertrials were extradited during 2018 (**Table 7.3**).

Releases under Section 436A

A total of 1,822 (1,805 Males and 17 Females) Undertrials were eligible for

release under the Section 436A of CrPc (Undertrials who have undergone imprisonment extending up to more than half(1/2) of the sentence for the accused offences cumulatively are eligible for release on personnel bond with or without sureties under this section) and the States of Uttar Pradesh (1393), Rajasthan (250) and Bihar (71) have reported the major number of such undertrials who were eligible for releases under this section.

A total of 1,072 (1,056 Males and 16 Females) Undertrials were released under the Section 436A of CrPc, maximum such releases were reported by Uttar Pradesh (831) followed by Rajasthan (157) and Bihar (49) (**Table 7.4**).



- As per data provided by States/UTs.

- * Other releases include transferred to mental/civil hospital, extradited, etc.

Shares of Different Types of Releases of Undertrial Prisoners during 2018
Chart: 7.2

II. Transfers

A total of 6,619 undertrials were transferred from one State to another State. Uttar Pradesh (2268), Bihar (754),

Delhi (620) and Haryana (431) have reported the highest number of such transfer of Undertrial prisoners to other States (**Table 7.3**).

Detenues

Releases

During the calendar year 2018, a total of 7,253 Detenues were released out of which 1,148 Detenues were released after completion of detention period, 5,412 Detenues were released before completion of the detention period imposed. A total of 162 Detenues were released on bail. A total of 531 Detenues were reported under 'Other releases' (Table 7.5).

Parole

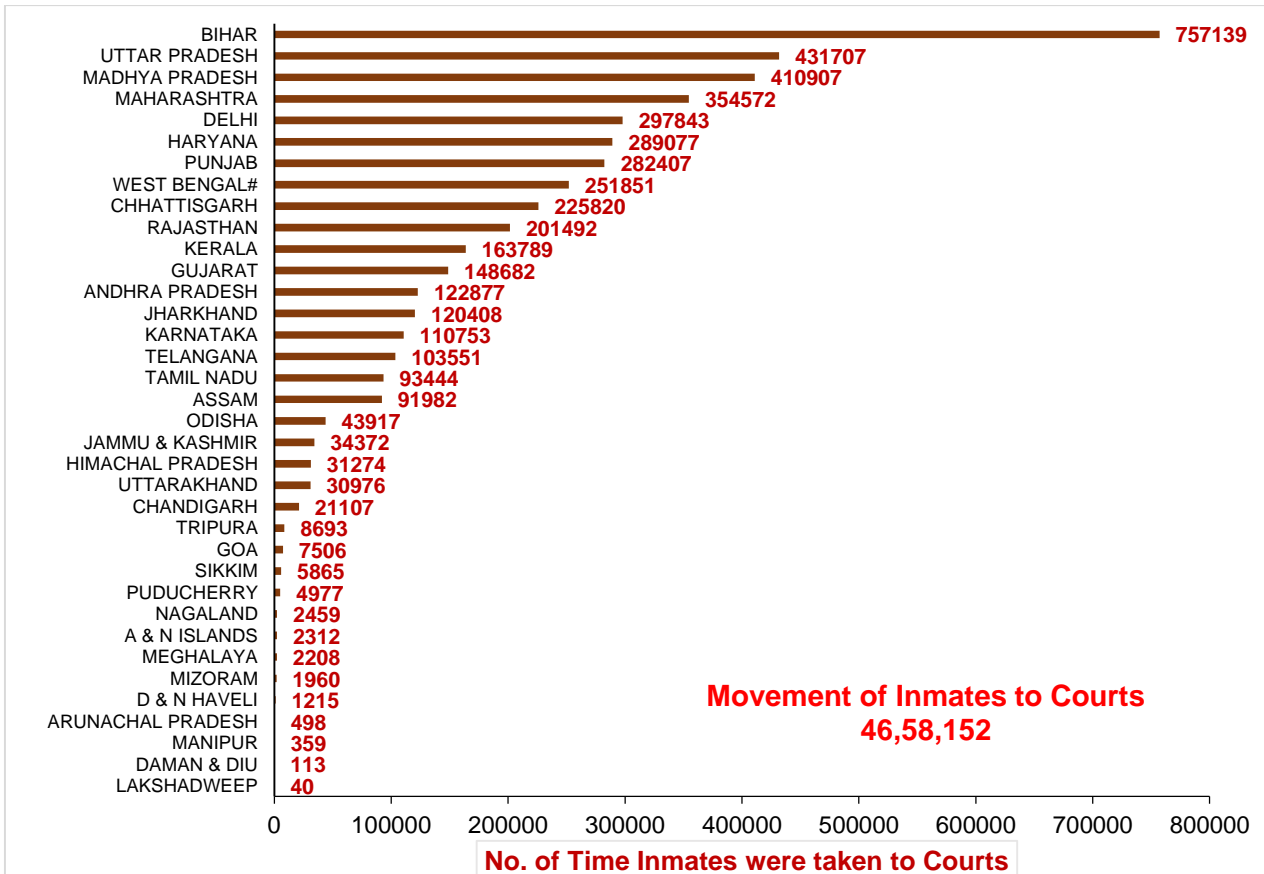
During the year 2018, a total of 31,297 persons were released on parole, maximum of such parole releases were reported by Punjab (8,340) followed by Madhya Pradesh (4,026), Haryana (3,563) and Tamil Nadu (3519). 343 prisoners released on parole have

absconded, maximum of such parole absconders were reported by Punjab (168) followed by Gujarat (56) and Rajasthan (40). A total of 150 such parole absconders were re-arrested (Table 7.2).

Movement of inmates outside the jail premises

I. Movement of Inmates to Courts

A total of 46,58,152 times inmates went outside the jail premises to attend courts during the year 2018. Bihar has reported the highest number of times inmates were taken to courts (7,57,139) followed by Uttar Pradesh (4,31,707) and Madhya Pradesh (4,10,907) accounting for 16.25%, 9.27% and 8.82% of the total number of times inmates were taken to courts (Chart 7.3, Table 7.6).



• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

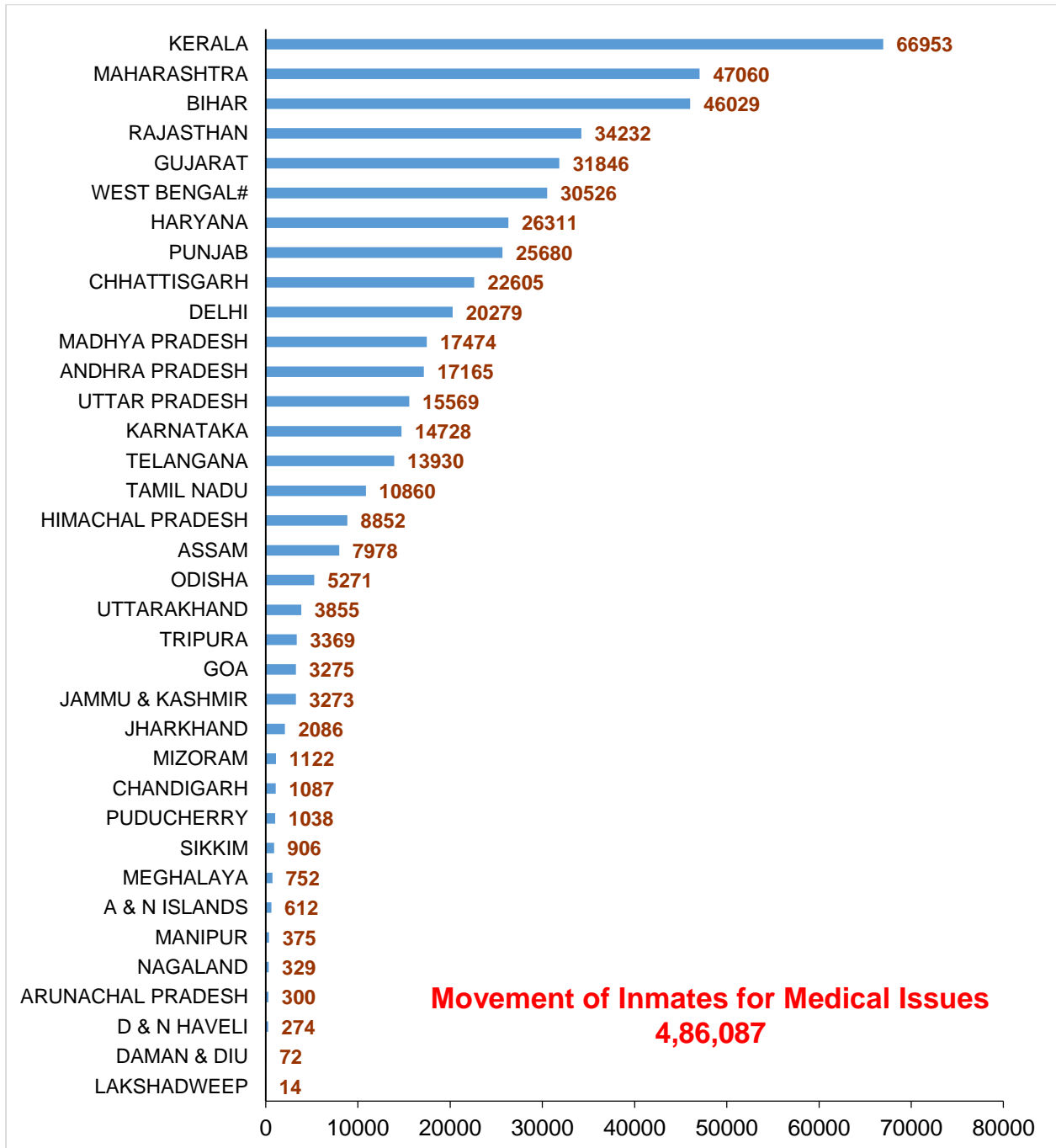
Movements of Inmates outside the Jails (To Courts)

Chart: 7.3

II. Movement of Inmates to Hospitals

A total of 4,86,087 times inmates went outside the jail premises for medical attendance purpose during the year 2018. Kerala has reported the highest number of

times inmates who went outside for medical issues (66,953) followed by Maharashtra (47,060) and Bihar (46,029) accounting for 13.77%, 9.68% and 9.47% of the total such movement of inmates. **(Chart 7.4, Table 7.6).**



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

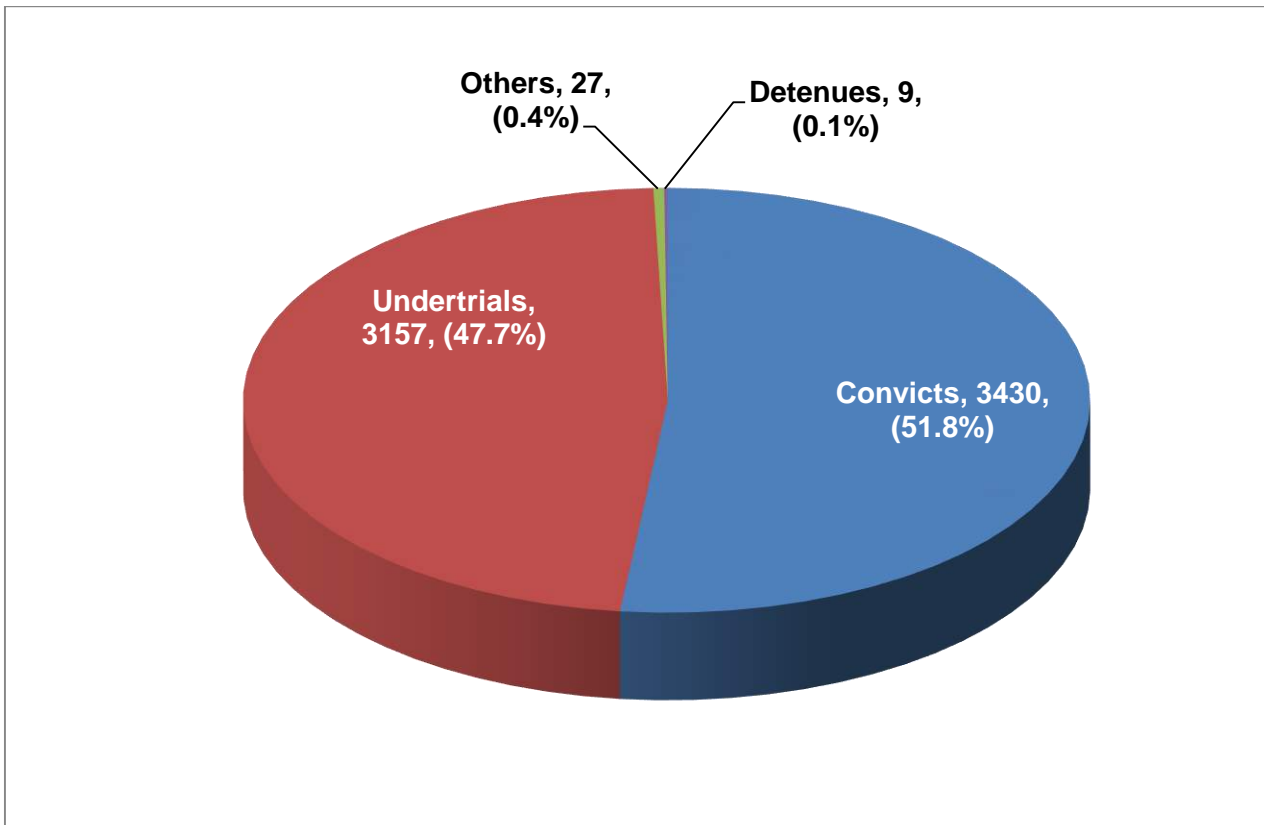
Movements of Inmates outside the Jails (For Medical Issues)

Chart: 7.4

Mentally ill Prisoners

A total of 6,623 inmates were reported as mentally ill out of total 4,66,084 inmates lodged in various jails in the country as on 31st December, 2018, accounting for 1.4% of total such inmates. Out of 6,623 inmates

suffering from mental illness, 51.8% (3,430) were convicts, 47.7% (3,157) were Undertrials and 0.1% (9) were Detenues as on 31st December, 2018 (**Chart 7.5, Table 7.7**).



- As per data provided by States/UTs.

Inmates Suffering from Mental illness as on 31st December, 2018

Chart: 7.5



Table – 7.1**Convicts Released during the year 2018**

Sl. No.	State/UT	Released after Completion of Conviction Period	Released on Bail	Pre-mature Release	Released on Appeal	Pardons	Transfer-red to Other States	Other Releases	Total (Col.3 To 9)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	10321	1976	49	112	0	59	68	12585
2	ARUNACHAL PRADESH	28	0	0	0	0	0	0	28
3	ASSAM	1926	169	69	139	0	19	10	2332
4	BIHAR	1167	2057	157	1129	9	75	396	4990
5	CHHATTISGARH	1468	2141	139	338	0	35	481	4602
6	GOA	177	0	0	0	0	0	0	177
7	GUJARAT	3030	912	61	388	64	2	0	4457
8	HARYANA	1103	4070	99	300	0	176	0	5748
9	HIMACHAL PRADESH	375	124	0	67	2	34	36	638
10	JAMMU & KASHMIR	166	320	14	11	0	34	6	551
11	JHARKHAND	821	2185	337	935	10	55	207	4550
12	KARNATAKA	1326	1707	183	176	0	73	0	3465
13	KERALA	3874	646	13	114	13	4	422	5086
14	MADHYA PRADESH	2687	7897	399	847	0	0	524	12354
15	MAHARASHTRA	9692	1685	303	469	7	169	125	12450
16	MANIPUR	36	0	2	0	0	0	0	38
17	MEGHALAYA	34	0	2	1	0	0	10	47
18	MIZORAM	1921	9	0	29	0	0	27	1986
19	NAGALAND	133	1	3	1	0	3	6	147
20	ODISHA	428	1047	64	69	0	129	62	1799
21	PUNJAB	3438	4315	158	461	1	40	383	8796
22	RAJASTHAN	2740	5805	49	585	54	27	396	9656
23	SIKKIM	40	5	8	0	0	0	0	53
24	TAMIL NADU	1838	895	1607	361	0	0	32	4733
25	TELANGANA	28401	1715	10	1091	0	0	0	31217
26	TRIPURA	394	23	19	24	1	0	183	644
27	UTTAR PRADESH	16910	12288	132	1436	52	470	316	31604
28	UTTARAKHAND	2107	886	8	112	4	18	28	3163
29	WEST BENGAL#	8853	5198	18	195	0	114	2614	16992
	TOTAL (STATES)	105434	58076	3903	9390	217	1536	6332	184888
30	A & N ISLANDS	38	0	1	0	0	0	0	39
31	CHANDIGARH	88	185	0	64	4	13	0	354
32	D & N HAVELI	5	0	0	0	0	9	0	14
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	2153	822	456	132	0	22	3365	6950
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	163	0	0	0	0	1	0	164
	TOTAL (UTs)	2447	1007	457	196	4	45	3365	7521
	TOTAL (ALL-INDIA)	107881	59083	4360	9586	221	1581	9697	192409

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 7.1 – Page 1 of 1

Table – 7.2
Persons Released on Parole, Parole Absconders / Arrests during the year 2018

Sl. No.	State/UT	Released on Parole			% share	Parole Absconders			% share	Parole Absconders Arrested			% share
		M	F	T		M	F	T		M	F	T	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	ANDHRA PRADESH	152	3	155	0.50	1	0	1	0.29	1	0	1	0.67
2	ARUNACHAL PRADESH	1	0	1	0.00	0	0	0	0.00	0	0	0	0.00
3	ASSAM	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
4	BIHAR	6	0	6	0.02	1	0	1	0.29	0	0	0	0.00
5	CHHATTISGARH	816	13	829	2.65	1	0	1	0.29	1	0	1	0.67
6	GOA	80	2	82	0.26	0	0	0	0.00	0	0	0	0.00
7	GUJARAT	3118	135	3253	10.39	51	5	56	16.33	35	2	37	24.67
8	HARYANA	3462	101	3563	11.38	22	1	23	6.71	9	0	9	6.00
9	HIMACHAL PRADESH	401	17	418	1.34	10	0	10	2.92	0	0	0	0.00
10	JAMMU & KASHMIR	7	0	7	0.02	0	0	0	0.00	0	0	0	0.00
11	JHARKHAND	28	2	30	0.10	0	0	0	0.00	0	0	0	0.00
12	KARNATAKA	627	21	648	2.07	2	0	2	0.58	3	0	3	2.00
13	KERALA	210	7	217	0.69	1	0	1	0.29	1	0	1	0.67
14	MADHYA PRADESH	3949	77	4026	12.86	9	0	9	2.62	5	0	5	3.33
15	MAHARASHTRA	681	39	720	2.30	15	0	15	4.37	18	0	18	12.00
16	MANIPUR	3	1	4	0.01	0	0	0	0.00	0	0	0	0.00
17	MEGHALAYA	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
18	MIZORAM	23	0	23	0.07	0	0	0	0.00	0	0	0	0.00
19	NAGALAND	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
20	ODISHA	49	0	49	0.16	1	0	1	0.29	0	0	0	0.00
21	PUNJAB	7900	440	8340	26.65	167	1	168	48.98	51	0	51	34.00
22	RAJASTHAN	1749	26	1775	5.67	40	0	40	11.66	12	0	12	8.00
23	SIKKIM	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
24	TAMIL NADU	3502	17	3519	11.24	8	0	8	2.33	6	0	6	4.00
25	TELANGANA	377	12	389	1.24	2	0	2	0.58	1	0	1	0.67
26	TRIPURA	16	0	16	0.05	0	0	0	0.00	0	0	0	0.00
27	UTTAR PRADESH	28	1	29	0.09	1	0	1	0.29	0	0	0	0.00
28	UTTARAKHAND	97	0	97	0.31	0	0	0	0.00	0	0	0	0.00
29	WEST BENGAL#	2033	82	2115	6.76	3	0	3	0.87	2	0	2	1.33
	TOTAL (STATES)	29315	996	30311	96.85	335	7	342	99.71	145	2	147	98.00
30	A & N ISLANDS	1	0	1	0.00	0	0	0	0.00	0	0	0	0.00
31	CHANDIGARH	264	18	282	0.90	1	0	1	0.29	1	0	1	0.67
32	D & N HAVELI	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
33	DAMAN & DIU	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
34	DELHI	632	29	661	2.11	0	0	0	0.00	2	0	2	1.33
35	LAKSHADWEEP	0	0	0	0.00	0	0	0	0.00	0	0	0	0.00
36	PUDUCHERRY	42	0	42	0.13	0	0	0	0.00	0	0	0	0.00
	TOTAL (UTs)	939	47	986	3.15	1	0	1	0.29	3	0	3	2.00
	TOTAL (ALL-INDIA)	30254	1043	31297	100.00	336	7	343	100.00	148	2	150	100.00

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 7.3
Undertrials Released / Transferred during the year 2018

Sl. No.	State/UT	Released on Bail	Acquitted (By Lower Courts)	Released on Appeal (By Higher Courts)	Transferred to Other States	Extradited	Other Releases	Total (Col.3 to 8)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	47737	2103	0	334	0	14	50188
2	ARUNACHAL PRADESH	326	0	0	0	0	0	326
3	ASSAM	24642	1915	338	35	0	77	27007
4	BIHAR	191543	3328	5204	754	0	999	201828
5	CHHATTISGARH	38622	4206	2	39	0	423	43292
6	GOA	903	132	0	0	0	0	1035
7	GUJARAT	71499	1686	15	60	0	0	73260
8	HARYANA	50063	1571	965	431	0	1	53031
9	HIMACHAL PRADESH	3123	288	5	106	0	25	3547
10	JAMMU & KASHMIR	7115	186	3	290	0	67	7661
11	JHARKHAND	36092	4372	811	240	0	459	41974
12	KARNATAKA	65966	2017	2	46	0	136	68167
13	KERALA	7514	4633	1483	5	0	186	13821
14	MADHYA PRADESH	127992	5565	521	0	0	1812	135890
15	MAHARASHTRA	92136	4403	2375	86	0	147	99147
16	MANIPUR	1434	0	0	0	0	0	1434
17	MEGHALAYA	1814	81	8	4	0	23	1930
18	MIZORAM	2841	102	0	0	0	0	2943
19	NAGALAND	1269	168	13	5	0	93	1548
20	ODISHA	57919	2321	2844	311	0	745	64140
21	PUNJAB	38882	2003	1398	129	0	1582	43994
22	RAJASTHAN	80192	5606	1968	232	4	724	88726
23	SIKKIM	292	212	0	0	0	0	504
24	TAMIL NADU	42222	2301	76	11	0	22	44632
25	TELANGANA	44499	1179	235	0	0	237	46150
26	TRIPURA	2542	167	47	2	0	114	2872
27	UTTAR PRADESH	259264	5403	6301	2268	0	195	273431
28	UTTARAKHAND	11686	290	0	87	0	45	12108
29	WEST BENGAL#	71907	867	0	384	0	0	73158
	TOTAL (STATES)	1382036	57105	24614	5859	4	8126	1477744
30	A & N ISLANDS	396	0	0	0	0	0	396
31	CHANDIGARH	2159	120	0	38	0	0	2317
32	D & N HAVELI	217	15	0	12	0	0	244
33	DAMAN & DIU	106	1	0	22	0	0	129
34	DELHI	41163	2099	0	620	29	9143	53054
35	LAKSHADWEEP	41	0	0	0	0	0	41
36	PUDUCHERRY	1824	17	37	68	0	0	1946
	TOTAL (UTs)	45906	2252	37	760	29	9143	58127
	TOTAL (ALL-INDIA)	1427942	59357	24651	6619	33	17269	1535871

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 7.3 – Page 1 of 1

Table – 7.4
Status of Undertrial Inmates under Section 436A of Cr.P.C. during the year 2018

Sl. No.	States/UTs	Number of inmates eligible for pre-mature release under Section 436A			Number of inmates released under Section 436A of Cr.P.C.		
		Male	Female	Total	Male	Female	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	71	0	71	49	0	49
5	CHHATTISGARH	11	0	11	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0
11	JHARKHAND	6	1	7	1	0	1
12	KARNATAKA	9	0	9	7	0	7
13	KERALA	8	0	8	1	0	1
14	MADHYA PRADESH	0	0	0	0	0	0
15	MAHARASHTRA	0	0	0	0	0	0
16	MANIPUR	17	0	17	17	0	17
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	250	0	250	157	0	157
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	1383	10	1393	821	10	831
28	UTTARAKHAND	7	0	7	3	0	3
29	WEST BENGAL#	22	0	22	0	0	0
	TOTAL (STATES)	1784	11	1795	1056	10	1066
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	21	6	27	0	6	6
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	21	6	27	0	6	6
	TOTAL (ALL-INDIA)	1805	17	1822	1056	16	1072

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 7.4 – Page 1 of 1

Table – 7.5**Detenues Released during the year 2018**

Sl. No.	State/UT	Released on Completion of Detention Period	Released before Completion of Detention Period	Released on Bail	Other Releases	Total Col.3 to 6
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	2	23	1	0	26
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	2	0	0	0	2
4	BIHAR	0	0	3	0	3
5	CHHATTISGARH	0	0	0	0	0
6	GOA	0	0	0	0	0
7	GUJARAT	57	1800	6	0	1863
8	HARYANA	7	6	0	0	13
9	HIMACHAL PRADESH	0	0	0	0	0
10	JAMMU & KASHMIR	28	332	9	109	478
11	JHARKHAND	15	0	0	0	15
12	KARNATAKA	21	212	1	0	234
13	KERALA	148	14	40	0	202
14	MADHYA PRADESH	89	162	19	77	347
15	MAHARASHTRA	78	66	1	7	152
16	MANIPUR	20	27	0	0	47
17	MEGHALAYA	1	0	0	0	1
18	MIZORAM	0	0	0	0	0
19	NAGALAND	21	23	43	0	87
20	ODISHA	2	0	15	0	17
21	PUNJAB	0	0	0	0	0
22	RAJASTHAN	3	2	7	1	13
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	445	2579	0	296	3320
25	TELANGANA	116	125	0	9	250
26	TRIPURA	0	0	0	2	2
27	UTTAR PRADESH	89	41	5	20	155
28	UTTARAKHAND	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0
	TOTAL (STATES)	1144	5412	150	521	7227
30	A & N ISLANDS	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	4	0	6	10	20
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	0	0	6	0	6
	TOTAL (UTs)	4	0	12	10	26
	TOTAL (ALL-INDIA)	1148	5412	162	531	7253

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 7.5 – Page 1 of 1

Table – 7.6**Movement of inmates outside the jail premises during the year 2018**

Sl. No.	State/UT	Visit of Inmates to Courts	Visit of Inmates for Medical Attendance
(1)	(2)	(3)	(4)
1	ANDHRA PRADESH	122877	17165
2	ARUNACHAL PRADESH	498	300
3	ASSAM	91982	7978
4	BIHAR	757139	46029
5	CHHATTISGARH	225820	22605
6	GOA	7506	3275
7	GUJARAT	148682	31846
8	HARYANA	289077	26311
9	HIMACHAL PRADESH	31274	8852
10	JAMMU & KASHMIR	34372	3273
11	JHARKHAND	120408	2086
12	KARNATAKA	110753	14728
13	KERALA	163789	66953
14	MADHYA PRADESH	410907	17474
15	MAHARASHTRA	354572	47060
16	MANIPUR	359	375
17	MEGHALAYA	2208	752
18	MIZORAM	1960	1122
19	NAGALAND	2459	329
20	ODISHA	43917	5271
21	PUNJAB	282407	25680
22	RAJASTHAN	201492	34232
23	SIKKIM	5865	906
24	TAMIL NADU	93444	10860
25	TELANGANA	103551	13930
26	TRIPURA	8693	3369
27	UTTAR PRADESH	431707	15569
28	UTTARAKHAND	30976	3855
29	WEST BENGAL#	251851	30526
	TOTAL (STATES)	4330545	462711
30	A & N ISLANDS	2312	612
31	CHANDIGARH	21107	1087
32	D & N HAVELI	1215	274
33	DAMAN & DIU	113	72
34	DELHI	297843	20279
35	LAKSHADWEEP	40	14
36	PUDUCHERRY	4977	1038
	TOTAL (UTs)	327607	23376
	TOTAL (ALL-INDIA)	4658152	486087

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 7.6 – Page 1 of 1

Table – 7.7**Types of Inmates Suffering from Mental Illness as on 31st December, 2018**

Sl. No.	State/UT	Convicts	Undertrials	Detenues	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	39	100	0	0	139
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	104	51	0	0	155
4	BIHAR	49	65	0	1	115
5	CHHATTISGARH	175	61	0	0	236
6	GOA	13	43	0	0	56
7	GUJARAT	93	70	0	0	163
8	HARYANA	62	81	0	0	143
9	HIMACHAL PRADESH	0	7	0	0	7
10	JAMMU & KASHMIR	12	66	1	0	79
11	JHARKHAND	83	85	0	0	168
12	KARNATAKA	171	367	0	0	538
13	KERALA	276	160	0	0	436
14	MADHYA PRADESH	431	143	0	0	574
15	MAHARASHTRA	279	283	0	0	562
16	MANIPUR	4	1	0	0	5
17	MEGHALAYA	8	20	0	2	30
18	MIZORAM	0	0	0	0	0
19	NAGALAND	1	1	0	0	2
20	ODISHA	348	329	0	0	677
21	PUNJAB	41	54	0	24	119
22	RAJASTHAN	157	116	0	0	273
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	14	29	0	0	43
25	TELANGANA	52	55	1	0	108
26	TRIPURA	22	10	0	0	32
27	UTTAR PRADESH	633	534	7	0	1174
28	UTTARAKHAND	77	9	0	0	86
29	WEST BENGAL#	244	314	0	0	558
	TOTAL (STATES)	3388	3054	9	27	6478
30	A & N ISLANDS	12	2	0	0	14
31	CHANDIGARH	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	30	101	0	0	131
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0
	TOTAL (UTs)	42	103	0	0	145
	TOTAL (ALL-INDIA)	3430	3157	9	27	6623

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 7.7 – Page 1 of 1

Chapter 8

Deaths and Illness in Prisons

Chapter – 8

Deaths and Illness in Prisons

Death of a prisoner is always a matter of serious concern for prison administration. Sometimes such deaths lead to law and order problems.

Deaths in jails have been broadly classified into two categories i.e. Natural deaths and Unnatural deaths.

Natural Deaths

The category Natural Deaths has been divided into deaths due to Ageing and Illness. Illness has been further subcategorized into major causes/diseases such as a)Heart Problems, b)Lung problems, c)Liver problems, d)Kidney problems, e)HIV, f)Cancer, g)Tuberculosis (TB), h)Paralysis, i)Cholera/Diarrhea, j)Schizophrenia with Epilepsy, k)Brain Hemorrhage, l)Intestine Perforation, m)Due to Drugs/Alcohol withdrawal Symptom, n)Others (illness other than the above).

Un-natural Deaths

Unnatural deaths include suicide, murder by inmates, death due to assault by outside elements, death due to firing, death due to negligence or excesses by jail personnel, etc. Besides, Accidental Deaths inside Prison has also been added under the category Unnatural deaths.

The Suicide under the category Unnatural deaths has been further sub-categorized into the following modes: Hanging, Poisoning, Self-Inflicted Injury, Drug Overdose, Electrocutation and Others.

The Murder by Inmates under the category Unnatural deaths has been further sub-categorized into following causes: Firing, Lynching, Stabbing, Fighting / Quarrelling and Others.

The Deaths due to Negligence & Excesses under the category Unnatural deaths has been further sub-categorized into (i) Negligence by (a) Jail Staff (b) Jail medical Staff (c) Police Staff and (d) Outside hospital medical Staff and (ii) Excesses (torture) by Jail personnel.

The Accidental Deaths inside Prison has been further subcategorized into Forces of Nature (Natural Calamity like Earthquake, flood, etc.) and Forces other than the nature (a) Snake bite/Animal bite (b) Electrocutation (c) Drowning (d) Accidental Fall (e) Burn injuries (f) Road/train accident (during transit) (g) Drugs/Alcoholic Consumption and (h) Others.

Deaths during 2018

A total of 1,845 prisoners have died, while they were in judicial custody during 2018, in the country, out of which

1,639 were natural deaths and 149 were due to un-natural causes and 57 deaths were reported as causes not known yet (while furnishing the data). Natural deaths accounted for 88.83% (1,639 out of 1,845) and Un-Natural deaths accounted for 8.08% (149 out of 1,845) of the total deaths. Percentage share of different causes of deaths is presented in **Chart 8.1, Table 8.1**.

Natural Deaths

Out of the 1,639 Natural deaths, there were 1,559 deaths due to illness and 80 deaths due to Ageing. Furthermore, out of the 1,559 deaths due to illness (93 deaths due to illness not included, due to non-availability of illness wise break from West Bengal), majority of the deaths were reported under Heart related Ailments (411), Lung related Ailments (231), TB (103), Cancer (80), Liver related Ailments (72), Brain Hemorrhage (59), Kidney related Ailments (58), HIV (46) and other Ailments (**Chart 8.2 & 8.3, Table 8.2 & 8.3**).

Uttar Pradesh has reported the highest number of deaths due to natural causes (426) followed by Madhya Pradesh (133) and Maharashtra (127) during 2018 (**Chart 8.5 & Table 8.2**).

Un-natural Deaths

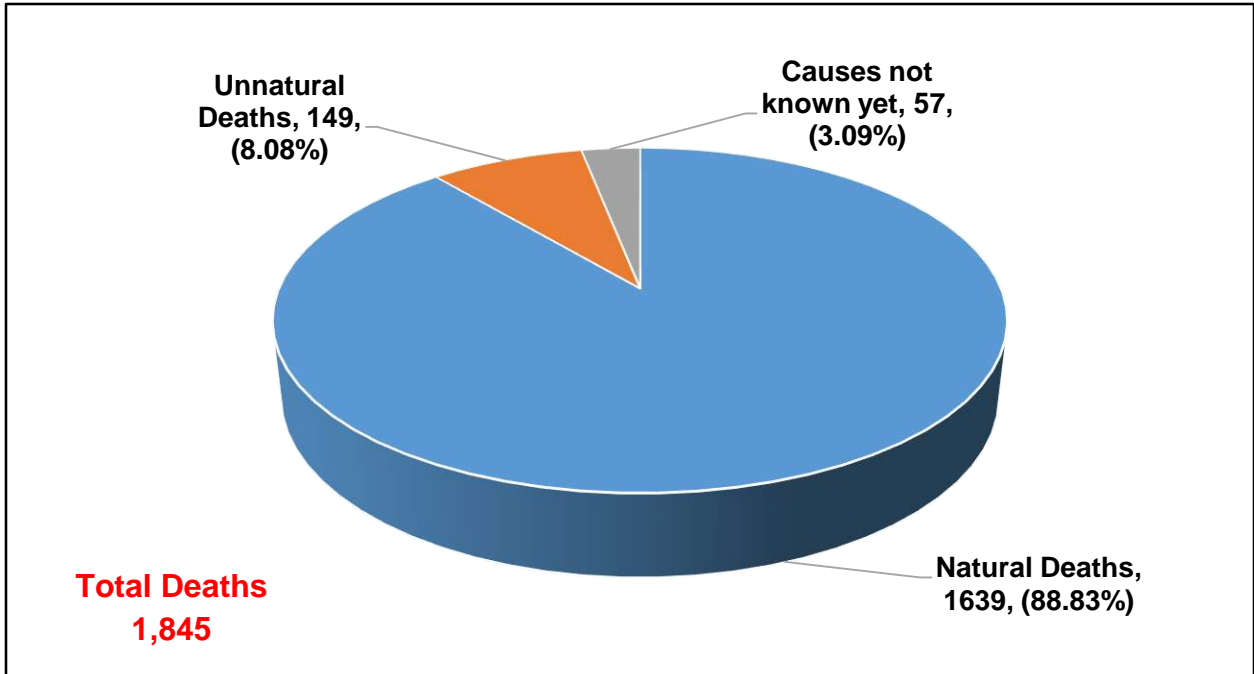
Among the un-natural causes of deaths in prisons (149), Suicide (129) was the pre-dominant cause followed by Murder by Inmates (10), Accidental Deaths (5), Others (4) and Deaths Due to Assault by Outside Elements (1) (**Chart 8.4, Table 8.4**).

Out of 129 suicides, the pre dominant mode was Hanging (111) followed by Self Inflicted Injury (11), Poisoning (3), Electrocution (1) and Others (3). Accidental Deaths mostly occurred due to Fall (2) and Road/Train Accident (1) & Electrocution (1).

Punjab has reported the highest number of unnatural deaths (28) followed by Uttar Pradesh (17) and Tamil Nadu & West Bengal (12 each) (**Table 8.4**).

Out of 129 suicides, Punjab has reported the highest number of (27) followed by Uttar Pradesh (13) and West Bengal (11) during 2018.

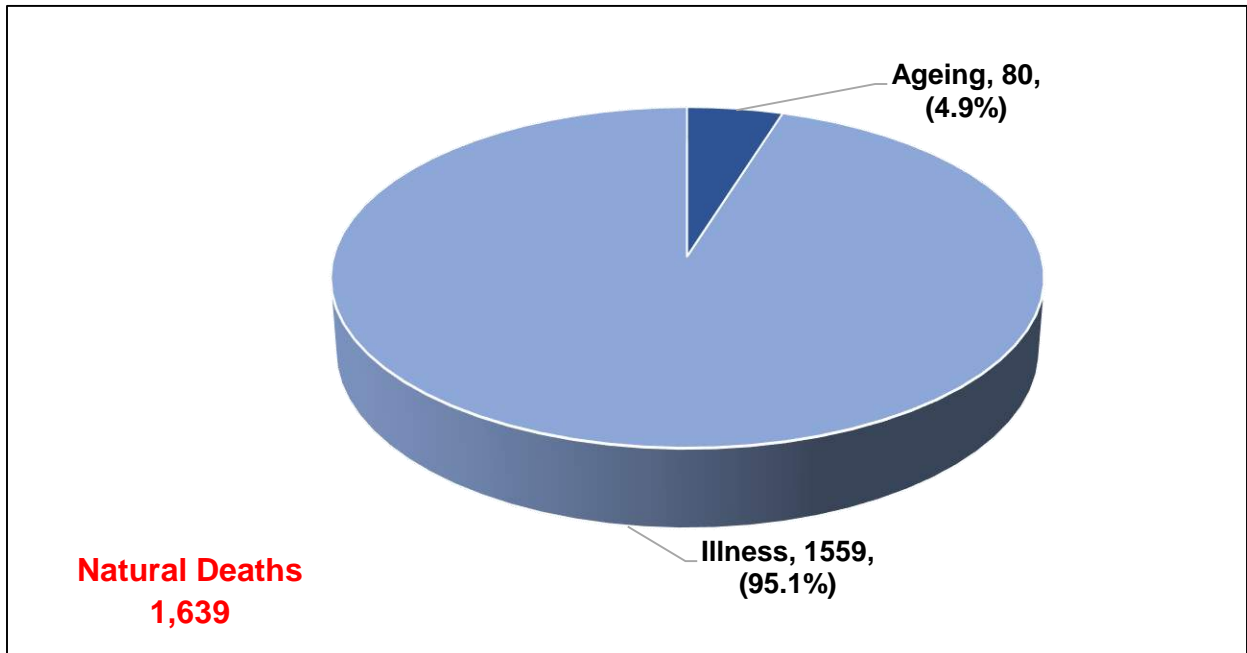
One Death due to Assault by Outside Elements were reported during 2018 (**Table 8.4**).



- As per data provided by States/UTs.

Deaths of Prison Inmates due to Natural & Un-natural causes during 2018

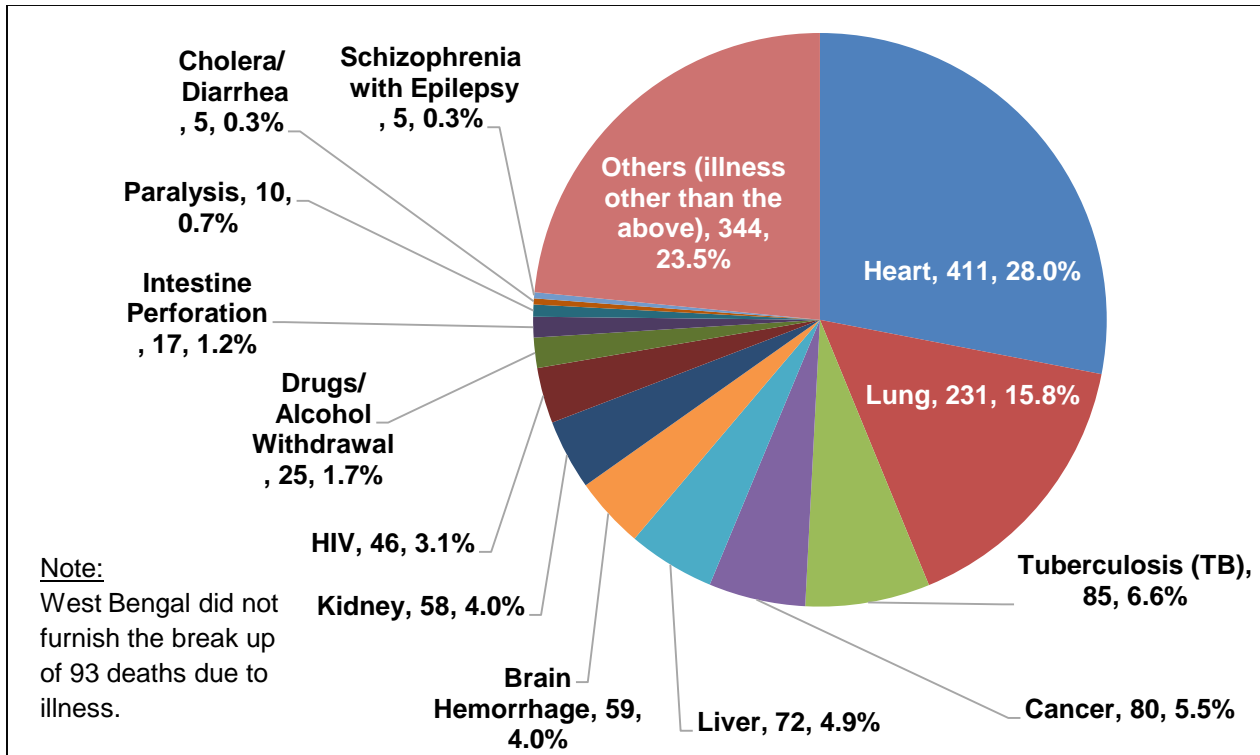
Chart – 8.1



- As per data provided by States/UTs.

Deaths of Prison Inmates due to Natural Causes during 2018

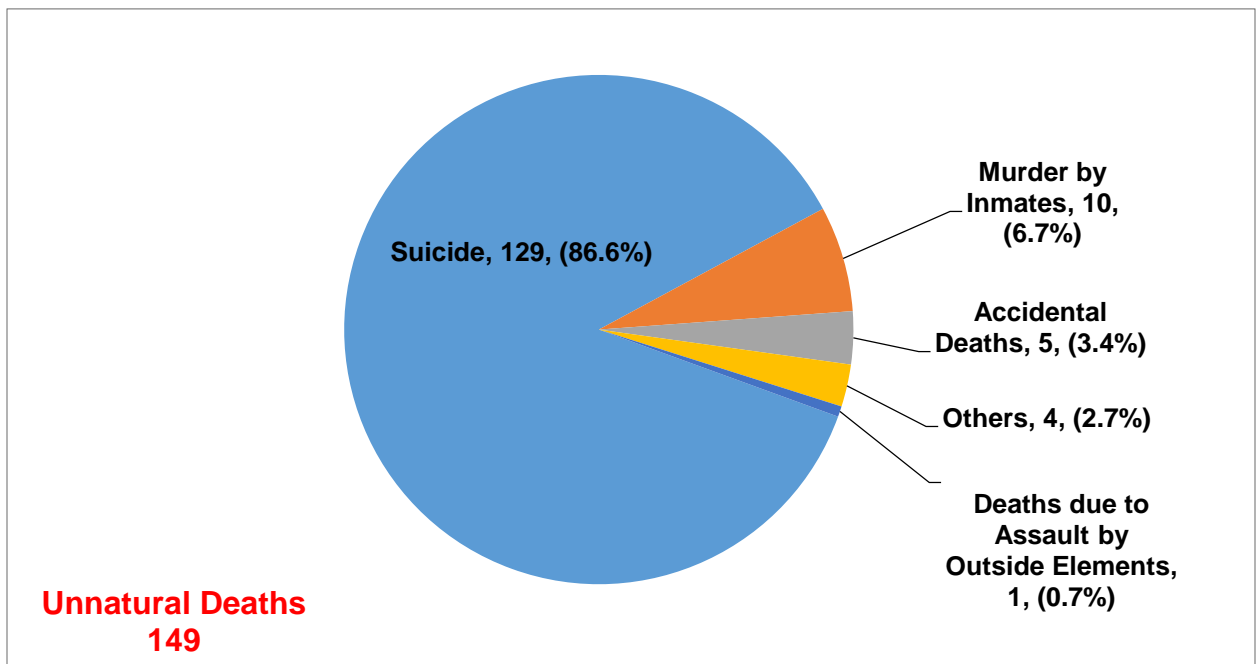
Chart – 8.2



- As per data provided by States/UTs.

Deaths of Prison Inmates due to illness during 2018

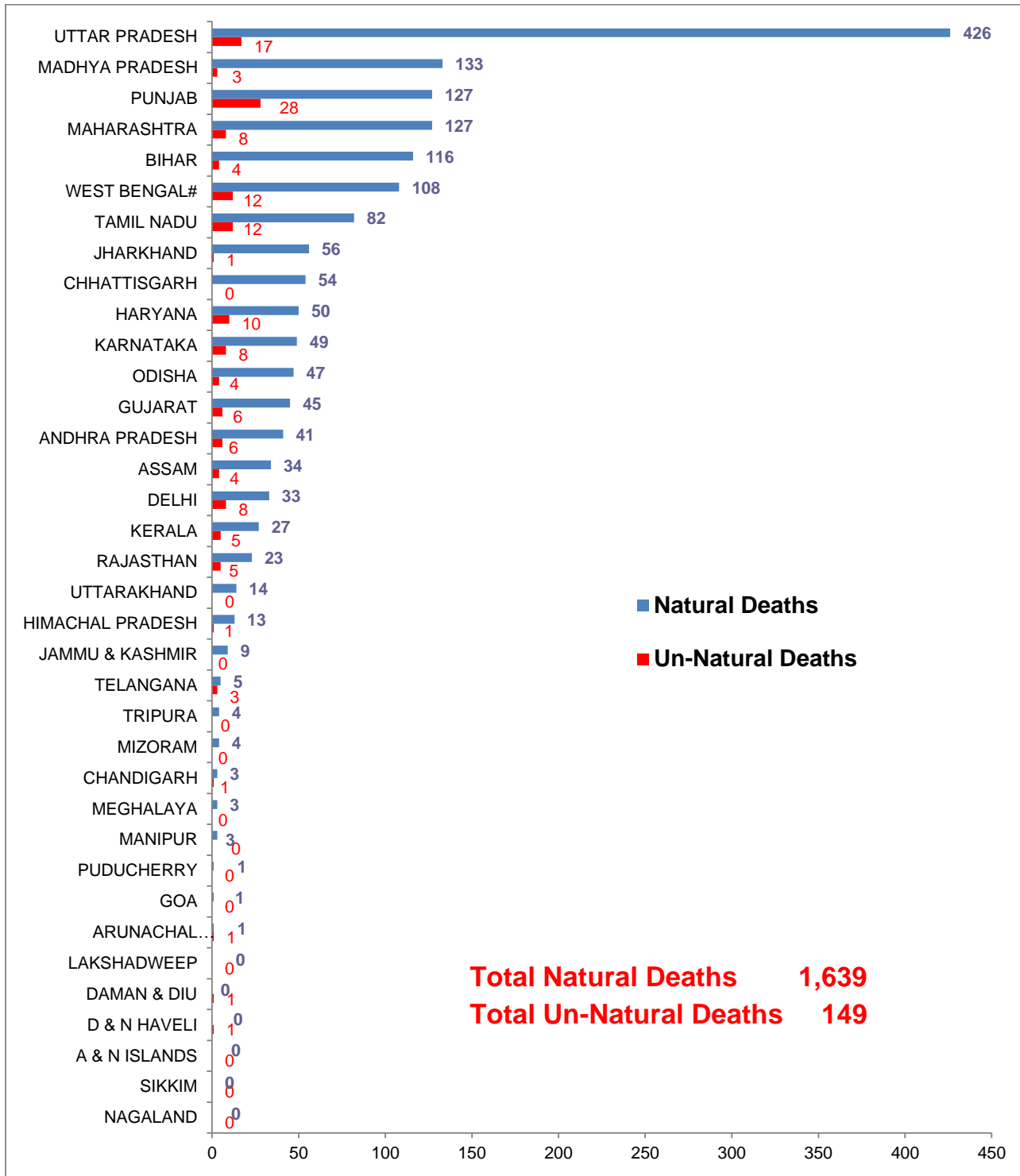
Chart – 8.3



- As per data provided by States/UTs.

Deaths of Prison Inmates due to Unnatural Causes during 2018

Chart – 8.4



• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

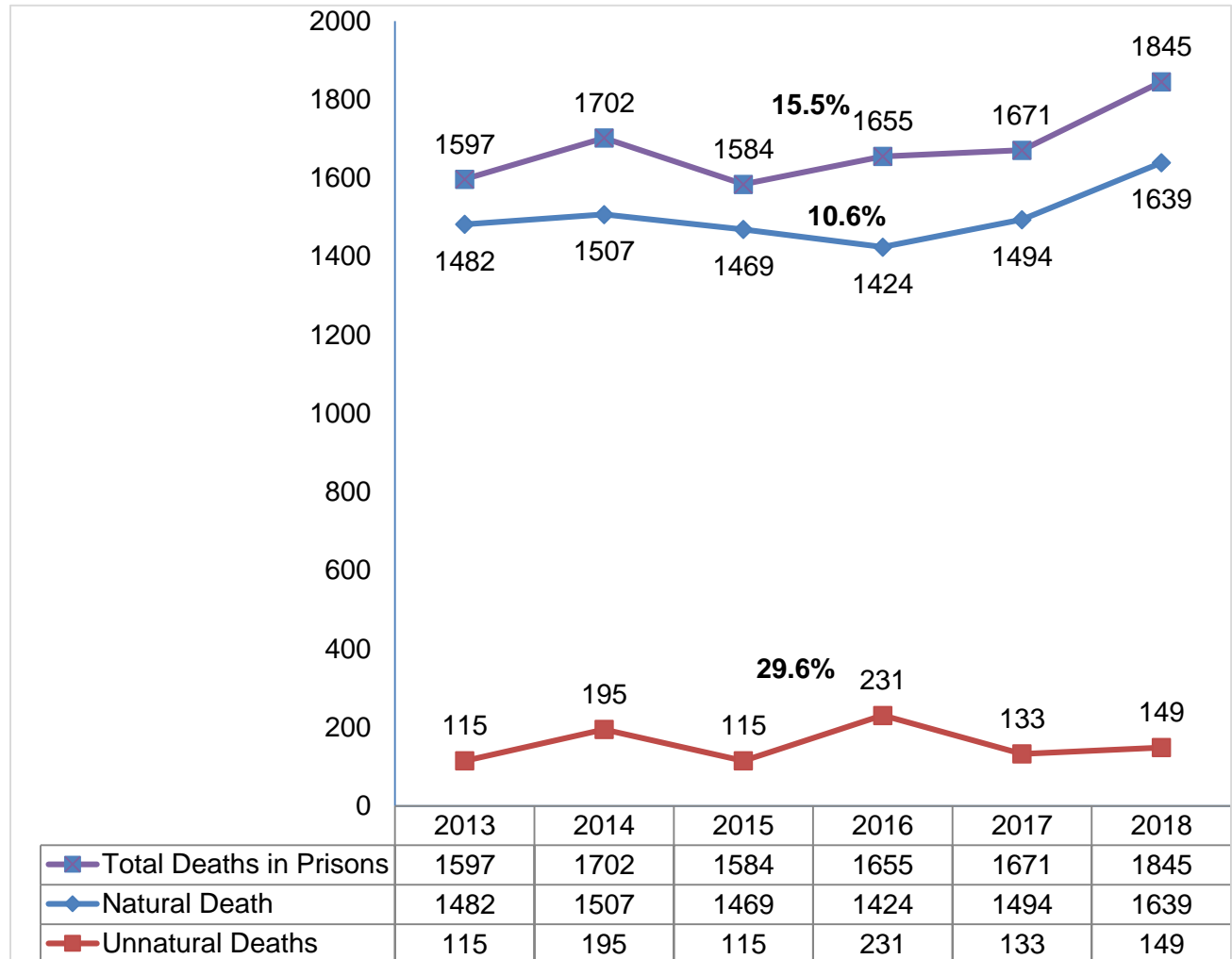
Note: 57 Deaths reported by Rajasthan under 'Causes not known' is not included in the above graph.

State/UT-wise Natural & Unnatural Deaths of Inmates during the year 2018
Chart – 8.5

Deaths (Natural & Un-natural) of Inmates in Jails during 2013-2018

A total of 1,597, 1,702, 1,584, 1,655, 1,671 and 1,845 deaths of

prisoners were reported during the years 2013, 2014, 2015, 2016, 2017 and 2018 respectively. All these years, Natural deaths accounted for more than 85% of the total deaths (**Chart 8.6**).



- As per data provided by States/UTs.

Note: Deaths reported under 'Causes Not known' (44 in 2017 and 57 in 2018) has been included in Total Deaths.

Trend of Inmates Deaths in Jails during 2013 to 2018

Chart – 8.6

Table – 8.1**Deaths of inmates in Prisons during the year 2018**

Sl. No.	State/UT	Natural Deaths	Un-Natural Deaths	Cause Not Known	Total Deaths (Col.3 + Col.4 + Col. 5)
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	41	6	-	47
2	ARUNACHAL PRADESH	1	1	-	2
3	ASSAM	34	4	-	38
4	BIHAR	116	4	-	120
5	CHHATTISGARH	54	0	-	54
6	GOA	1	0	-	1
7	GUJARAT	45	6	-	51
8	HARYANA	50	10	-	60
9	HIMACHAL PRADESH	13	1	-	14
10	JAMMU & KASHMIR	9	0	-	9
11	JHARKHAND	56	1	-	57
12	KARNATAKA	49	8	-	57
13	KERALA	27	5	-	32
14	MADHYA PRADESH	133	3	-	136
15	MAHARASHTRA	127	8	-	135
16	MANIPUR	3	0	-	3
17	MEGHALAYA	3	0	-	3
18	MIZORAM	4	0	-	4
19	NAGALAND	0	0	-	0
20	ODISHA	47	4	-	51
21	PUNJAB	127	28	-	155
22	RAJASTHAN	23	5	57	85
23	SIKKIM	0	0	-	0
24	TAMIL NADU	82	12	-	94
25	TELANGANA	5	3	-	8
26	TRIPURA	4	0	-	4
27	UTTAR PRADESH	426	17	-	443
28	UTTARAKHAND	14	0	-	14
29	WEST BENGAL#	108	12	-	120
	TOTAL (STATES)	1602	138	57	1797
30	A & N ISLANDS	0	0	-	0
31	CHANDIGARH	3	1	-	4
32	D & N HAVELI	0	1	-	1
33	DAMAN & DIU	0	1	-	1
34	DELHI	33	8	-	41
35	LAKSHADWEEP	0	0	-	0
36	PUDUCHERRY	1	0	-	1
	TOTAL (UTs)	37	11	0	48
	TOTAL (ALL-INDIA)	1639	149	57	1845

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 8.1 – Page 1 of 1

Table – 8.2**Natural Deaths in Prisons during the year 2018**

Sl. No.	State/UT	Natural Deaths		
		Ageing	Illness	Total Natural Deaths
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	1	40	41
2	ARUNACHAL PRADESH	0	1	1
3	ASSAM	0	34	34
4	BIHAR	17	99	116
5	CHHATTISGARH	0	54	54
6	GOA	0	1	1
7	GUJARAT	1	44	45
8	HARYANA	4	46	50
9	HIMACHAL PRADESH	0	13	13
10	JAMMU & KASHMIR	0	9	9
11	JHARKHAND	2	54	56
12	KARNATAKA	0	49	49
13	KERALA	0	27	27
14	MADHYA PRADESH	0	133	133
15	MAHARASHTRA	0	127	127
16	MANIPUR	0	3	3
17	MEGHALAYA	0	3	3
18	MIZORAM	0	4	4
19	NAGALAND	0	0	0
20	ODISHA	2	45	47
21	PUNJAB	13	114	127
22	RAJASTHAN	0	23	23
23	SIKKIM	0	0	0
24	TAMIL NADU	0	82	82
25	TELANGANA	0	5	5
26	TRIPURA	0	4	4
27	UTTAR PRADESH	25	401	426
28	UTTARAKHAND	0	14	14
29	WEST BENGAL#	15	93	108
	TOTAL (STATES)	80	1522	1602
30	A & N ISLANDS	0	0	0
31	CHANDIGARH	0	3	3
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	0	33	33
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	1	1
	TOTAL (UTs)	0	37	37
	TOTAL (ALL-INDIA)	80	1559	1639

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 8.2 – Page 1 of 1

Table – 8.3**Break-up of Natural Deaths (Illness) in Prisons during the year 2018**

Sl. No.	State/UT	Illness								
		Heart	Lung	Liver	Kidney	HIV	Cancer	TB	Paralysis	Cholera/Diarrhea
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	11	3	1	1	4	2	0	0	1
2	ARUNACHAL PRADESH	0	0	0	0	0	0	1	0	0
3	ASSAM	12	1	6	1	0	6	0	0	0
4	BIHAR	10	29	7	1	1	0	8	0	0
5	CHHATTISGARH	12	5	0	4	1	1	0	0	1
6	GOA	0	1	0	0	0	0	0	0	0
7	GUJARAT	27	5	0	0	2	1	1	0	0
8	HARYANA	8	3	0	0	3	1	7	0	0
9	HIMACHAL PRADESH	3	0	0	0	0	1	2	1	0
10	JAMMU & KASHMIR	0	1	0	1	0	0	0	0	0
11	JHARKHAND	13	3	5	8	0	3	2	0	0
12	KARNATAKA	15	6	5	2	1	0	4	0	0
13	KERALA	11	2	2	3	1	3	0	0	0
14	MADHYA PRADESH	44	13	4	6	4	12	16	1	0
15	MAHARASHTRA	38	11	8	4	6	7	21	0	1
16	MANIPUR	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	1	0	0	0	0	0	0	0	0
18	MIZORAM	1	0	0	0	0	1	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	7	2	1	5	1	4	1	0	0
21	PUNJAB	22	17	7	4	12	0	15	2	2
22	RAJASTHAN	12	1	0	0	0	4	1	0	0
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	32	6	8	5	1	5	3	1	0
25	TELANGANA	2	0	0	0	1	0	1	0	0
26	TRIPURA	1	0	1	0	0	0	0	0	0
27	UTTAR PRADESH	117	112	15	8	6	25	17	3	0
28	UTTARAKHAND	2	5	1	1	0	2	0	0	0
29	WEST BENGAL#@	-	-	-	-	-	-	-	-	-
	TOTAL (STATES)*	401	226	71	54	44	78	100	8	5
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	1	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	9	5	1	4	1	2	3	2	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	1	0	0	0	0	0	0	0	0
	TOTAL (UTs)	10	5	1	4	2	2	3	2	0
	TOTAL (ALL-INDIA)#	411	231	72	58	46	80	103	10	5

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

* West Bengal did not furnish the break up.

@ Cols.3 to 16 of Total (States) and Total (All-India) do not include data of West Bengal.

Table 8.3 – Page 1 of 2

Table – 8.3 (Concluded)**Break-up of Natural Deaths (Illness) in Prisons during the year 2018**

Sl. No.	State/UT	Schizophrenia with Epilepsy	Brain Hemorrhage	Intestine Perforation	Drugs/ Alcohol Withdrawal	Others	Total
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)
1	ANDHRA PRADESH	0	1	0	0	16	40
2	ARUNACHAL PRADESH	0	0	0	0	0	1
3	ASSAM	0	4	0	2	2	34
4	BIHAR	0	9	0	4	30	99
5	CHHATTISGARH	0	3	0	0	27	54
6	GOA	0	0	0	0	0	1
7	GUJARAT	0	0	1	2	5	44
8	HARYANA	1	0	0	1	22	46
9	HIMACHAL PRADESH	0	0	0	0	6	13
10	JAMMU & KASHMIR	0	1	0	0	6	9
11	JHARKHAND	0	5	0	0	15	54
12	KARNATAKA	0	2	0	0	14	49
13	KERALA	0	1	0	1	3	27
14	MADHYA PRADESH	2	6	2	0	23	133
15	MAHARASHTRA	1	5	2	5	18	127
16	MANIPUR	0	0	0	0	3	3
17	MEGHALAYA	0	0	0	2	0	3
18	MIZORAM	0	0	0	1	1	4
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	1	0	1	22	45
21	PUNJAB	0	4	0	1	28	114
22	RAJASTHAN	0	0	0	0	5	23
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	1	0	0	20	82
25	TELANGANA	0	0	0	0	1	5
26	TRIPURA	0	0	0	0	2	4
27	UTTAR PRADESH	1	15	11	5	66	401
28	UTTARAKHAND	0	0	0	0	3	14
29	WEST BENGAL#@	-	-	-	-	-	93
	TOTAL (STATES)#	5	58	16	25	338	1522
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	2	3
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	0	1	1	0	4	33
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	1
	TOTAL (UTs)	0	1	1	0	6	37
	TOTAL (ALL-INDIA)#	5	59	17	25	344	1559

• As per data provided by States/UTs

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

* West Bengal did not furnish the break up.

@ Cols.3 to 16 of Total (States) and Total (All-India) do not include data of West Bengal.

Table 8.3 – Page 2 of 2

Table – 8.4**Un-Natural Deaths of prisoners in Prisons during the year 2018**

Sl. No.	State/UT	Suicide	Execu- tion	Murder by Inmates	Deaths due to Assault by Outside Elements	Deaths due To Firing	Deaths due to Negli- gence / Excess by Jail Personnel	Acci- dental Deaths	Others	Total Un- Natural Deaths
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	5	0	0	0	0	0	0	1	6
2	ARUNACHAL PRADESH	1	0	0	0	0	0	0	0	1
3	ASSAM	4	0	0	0	0	0	0	0	4
4	BIHAR	2	0	0	1	0	0	1	0	4
5	CHHATTISGARH	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0
7	GUJARAT	6	0	0	0	0	0	0	0	6
8	HARYANA	10	0	0	0	0	0	0	0	10
9	HIMACHAL PRADESH	1	0	0	0	0	0	0	0	1
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0
11	JHARKHAND	1	0	0	0	0	0	0	0	1
12	KARNATAKA	8	0	0	0	0	0	0	0	8
13	KERALA	5	0	0	0	0	0	0	0	5
14	MADHYA PRADESH	3	0	0	0	0	0	0	0	3
15	MAHARASHTRA	6	0	0	0	0	0	1	1	8
16	MANIPUR	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	2	0	2	0	0	0	0	0	4
21	PUNJAB	27	0	1	0	0	0	0	0	28
22	RAJASTHAN	4	0	1	0	0	0	0	0	5
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	10	0	2	0	0	0	0	0	12
25	TELANGANA	3	0	0	0	0	0	0	0	3
26	TRIPURA	0	0	0	0	0	0	0	0	0
27	UTTAR PRADESH	13	0	2	0	0	0	1	1	17
28	UTTARAKHAND	0	0	0	0	0	0	0	0	0
29	WEST BENGAL#	11	0	0	0	0	0	1	0	12
	TOTAL (STATES)	122	0	8	1	0	0	4	3	138
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	1	0	1
32	D & N HAVELI	0	0	0	0	0	0	0	1	1
33	DAMAN & DIU	0	0	1	0	0	0	0	0	1
34	DELHI	7	0	1	0	0	0	0	0	8
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	7	0	2	0	0	0	1	1	11
	TOTAL (ALL-INDIA)	129	0	10	1	0	0	5	4	149

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 8.5**Mode of Suicide by Prison Inmates during the year 2018**

Sl. No.	State/UT	Hanging	Poisoning	Self Inf. Injury	Drug Overdose	Electrocution	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	5	0	0	0	0	0	5
2	ARUNACHAL PRADESH	1	0	0	0	0	0	1
3	ASSAM	4	0	0	0	0	0	4
4	BIHAR	1	0	1	0	0	0	2
5	CHHATTISGARH	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0
7	GUJARAT	4	0	2	0	0	0	6
8	HARYANA	9	0	0	0	0	1	10
9	HIMACHAL PRADESH	1	0	0	0	0	0	1
10	JAMMU & KASHMIR	0	0	0	0	0	0	0
11	JHARKHAND	1	0	0	0	0	0	1
12	KARNATAKA	2	0	5	0	0	1	8
13	KERALA	5	0	0	0	0	0	5
14	MADHYA PRADESH	2	0	0	0	0	1	3
15	MAHARASHTRA	5	0	0	0	1	0	6
16	MANIPUR	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0
20	ODISHA	2	0	0	0	0	0	2
21	PUNJAB	27	0	0	0	0	0	27
22	RAJASTHAN	4	0	0	0	0	0	4
23	SIKKIM	0	0	0	0	0	0	0
24	TAMIL NADU	10	0	0	0	0	0	10
25	TELANGANA	3	0	0	0	0	0	3
26	TRIPURA	0	0	0	0	0	0	0
27	UTTAR PRADESH	9	2	2	0	0	0	13
28	UTTARAKHAND	0	0	0	0	0	0	0
29	WEST BENGAL#	11	0	0	0	0	0	11
	TOTAL (STATES)	106	2	10	0	1	3	122
30	A & N ISLANDS	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0
34	DELHI	5	1	1	0	0	0	7
35	LAKSHADWEEP	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0
	TOTAL (UTs)	5	1	1	0	0	0	7
	TOTAL (ALL-INDIA)	111	3	11	0	1	3	129

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 8.5 – Page 1 of 1

Table – 8.6
Mode of Murder of Prisoners by Inmates in Jails during the year 2018

Sl. No.	State/UT	Firing	Lynching	Stabbing	In-Fighting/Quarrelling	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0
12	KARNATAKA	0	0	0	0	0	0
13	KERALA	0	0	0	0	0	0
14	MADHYA PRADESH	0	0	0	0	0	0
15	MAHARASHTRA	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	0	0	0	2	0	2
21	PUNJAB	0	0	0	0	1	1
22	RAJASTHAN	0	0	0	1	0	1
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	1	1	0	2
25	TELANGANA	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	1	0	0	1	0	2
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	0	0
	TOTAL (STATES)	1	0	1	5	1	8
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	1	0	0	0	0	1
34	DELHI	0	0	0	1	0	1
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	1	0	0	1	0	2
	TOTAL (ALL-INDIA)	2	0	1	6	1	10

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 8.7

Accidental Deaths of Prisoners in Jails during the year 2018

Sl. No	State/UT	Accidental Deaths due to Forces of Nature	Forces other than Nature									Total Accidental Deaths (Col.3 + Col.12)
			Snake Bite	Electrocution	Drowning	Accidental Fall	Burn Injuries	Road/ Train Accident	Drugs/ Alcoholic Consumption	Others	Total	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	0	0	0	0	0
4	BIHAR	0	0	0	0	1	0	0	0	0	1	1
5	CHHATTISGARH	0	0	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0	0	0	0	0
8	HARYANA	0	0	0	0	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0	0	0	0	0	0
12	KARNATAKA	0	0	0	0	0	0	0	0	0	0	0
13	KERALA	0	0	0	0	0	0	0	0	0	0	0
14	MADHYA PRADESH	0	0	0	0	0	0	0	0	0	0	0
15	MAHARASHTRA	0	0	1	0	0	0	0	0	0	1	1
16	MANIPUR	0	0	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0	0	0	0
20	ODISHA	0	0	0	0	0	0	0	0	0	0	0
21	PUNJAB	0	0	0	0	0	0	0	0	0	0	0
22	RAJASTHAN	0	0	0	0	0	0	0	0	0	0	0
23	SIKKIM	0	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0	1	0	0	1	1
28	UTTARAKHAND	0	0	0	0	0	0	0	0	0	0	0
29	WEST BENGAL#	0	0	0	0	1	0	0	0	0	1	1
	TOTAL (STATES)	0	0	1	0	2	0	1	0	0	4	4
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0	1	1	1
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0	0	0	1	1	1
	TOTAL (ALL-INDIA)	0	0	1	0	2	0	1	0	1	5	5

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Chapter 9

**Jail-Breaks,
Escapes &
Firing in
Prisons**

Chapter – 9

Jail Breaks, Escapes & Firing in Prison

Prison administration is an important component of criminal justice system, which mainly focuses on correctional services that can change and reform the convicts so that they can live in the normal society. In spite of all correctional procedures and measures, some offenders tend to escape, tend to breach peace inside jails and tend to commit offences habitually. These offenders spoil the atmosphere of prisons.

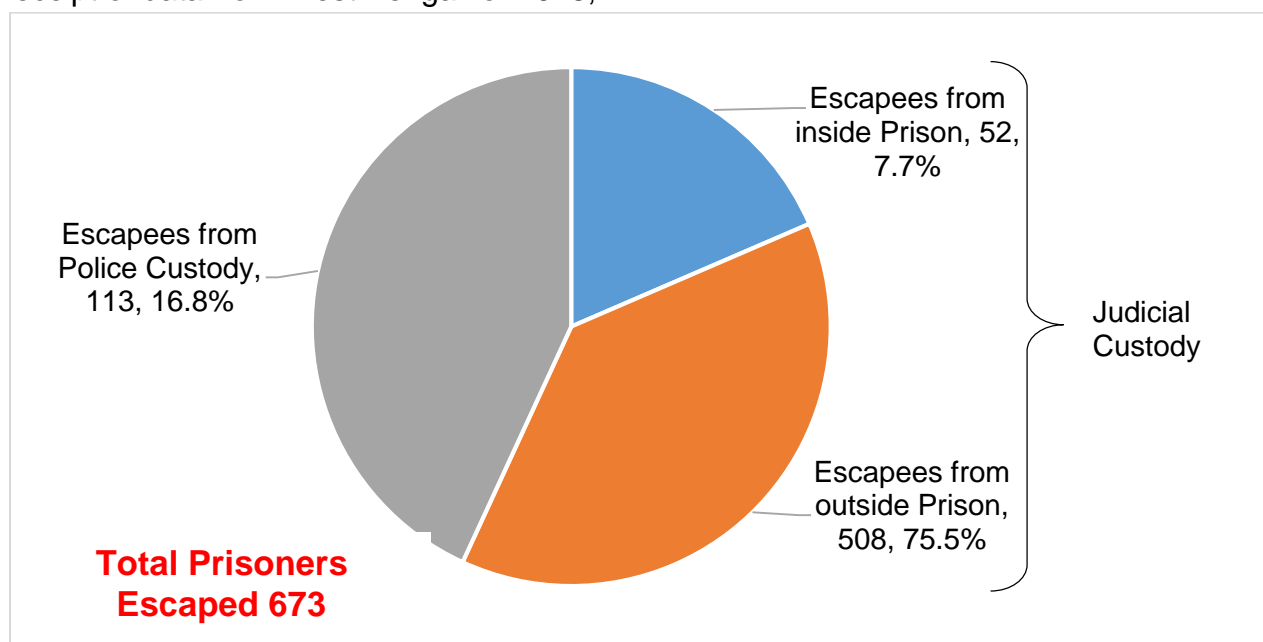
Escapes

During the year 2018, 560 prisoners were reported as escaped from judicial custody, Out of 560 prisoners escaped, 52 prisoners escaped from inside prison premises and 508 prisoners escaped while they were outside prison premises (**Chart 9.1**). State of Gujarat has reported escape of 437 prisoners while they were outside prison premises followed by West Bengal (11) (Due to non-receipt of data from West Bengal for 2018,

data furnished for 2017 has been used) and Bihar & Rajasthan (10) each.

Apart from escape from Judicial Custody, 113 prisoners escaped from Police Custody. Highest of such escape from policy custody was reported by Uttar Pradesh (24) followed by Andhra Pradesh (15) and Maharashtra (10).

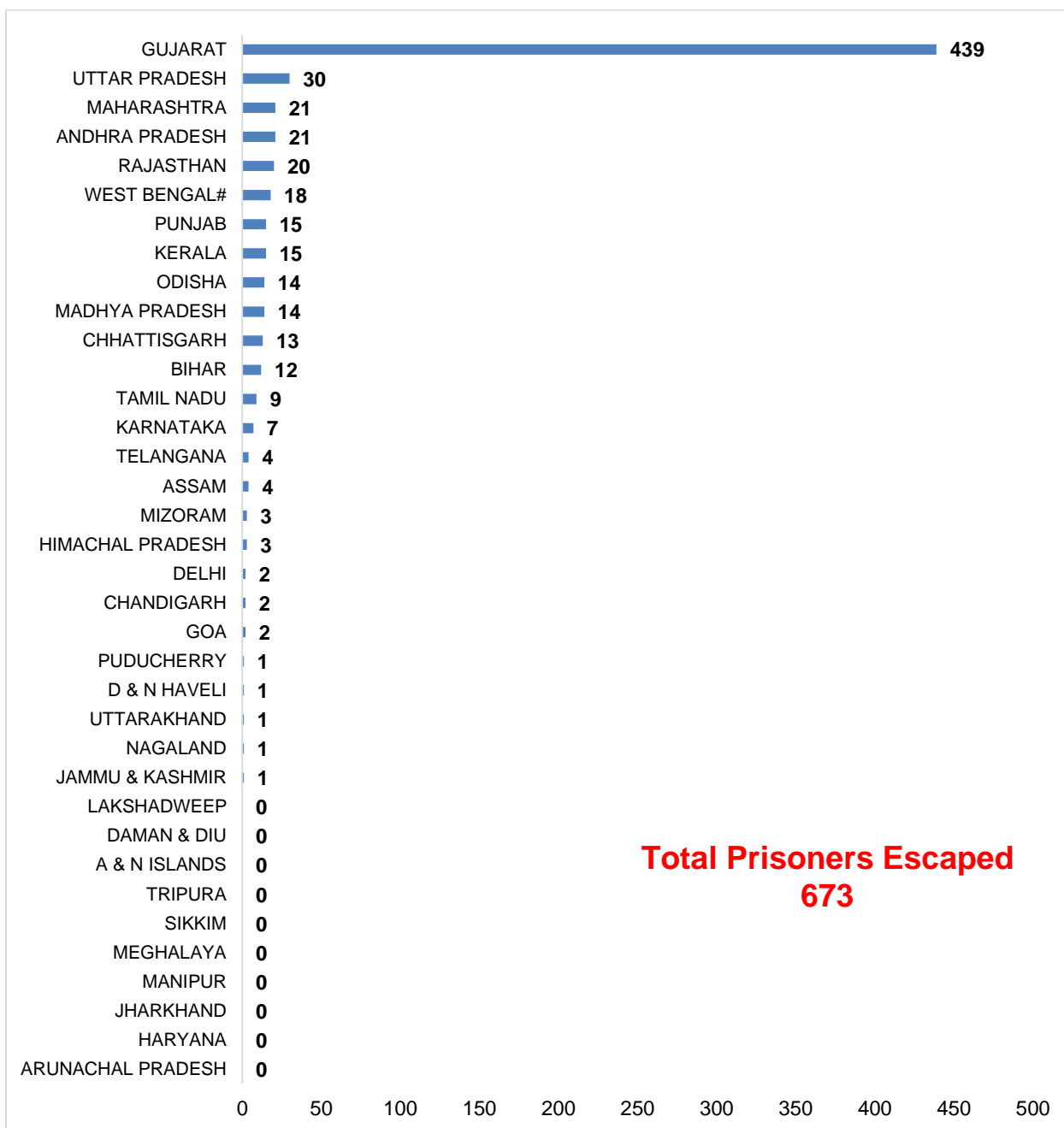
During the year 2018, a total of 673 persons escaped from lawful custody (Police, Judicial custody) (**Chart 9.1**) and 133 such persons got arrested again. Highest of such re-arrest in percentage terms took place in Nagaland, Chandigarh & Puducherry (100%) each, followed by Tamil Nadu (88.9%), Madhya Pradesh (78.6%) and Andhra Pradesh (52.4%). However, no prisoner was reported as escaped out of lawful custody from 10 States/UTs. State/UT-wise such escape details are presented in **Chart 9.2 & Table 9.1**.



- As per data provided by States/UTs.

Types of Escapes by Prisoners during the year 2018

Chart – 9.1



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Prisoners Escaped during the year 2018

Chart – 9.2

Re-arrest

During the year 2018, 133 escapees got re-arrested. Most of such re-arrests took place in Gujarat (49) followed by Uttar Pradesh (12) and Andhra Pradesh & Madhya Pradesh each (11).

Jail Breaks

Jail breaks are escapes or attempt to escape after committing an injury. A total of 30 jail break incidents were reported during the year 2018. State of Kerala has reported (16) such incidents. The details can be seen in **Table 9.2**.

Clashes

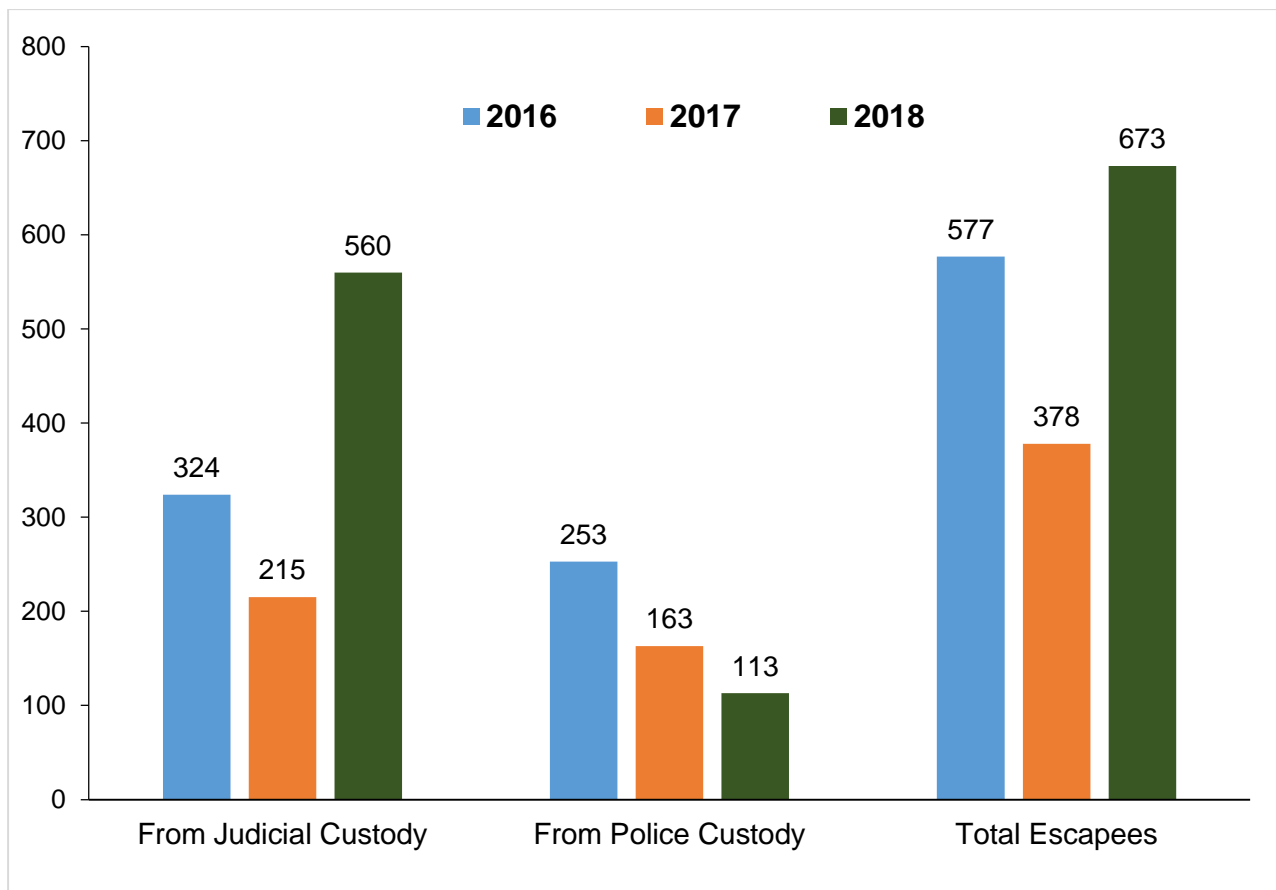
A total of 106 clashes/group clashes inside jails were reported during the year 2018. Highest of such clashes were reported by Delhi (43) followed by Bihar (18), Punjab (9) and Haryana & Madhya Pradesh each (7). A total of 166 persons consisting of 153 prisoners and 13 jail officials got injured in such clashes and 1 prisoner died in such clashes (Table 9.2 & 9.3).

Firing

During the year 2018, no incidence of firing was reported across the jails in the country (Table 9.2).

Trend of Inmates Escaped

A total of 577, 378 and 673 prisoners were reported as escaped from the lawful custody during the years 2016, 2017 and 2018 respectively (Chart 9.3).



- As per data provided by States/UTs.

Trend of Inmates Escaped during 2016 to 2018
Chart – 9.3

Table – 9.1**Details of Escapees during the year 2018**

Sl. No.	State/UT	Judicial Custody		Escapees from Police Custody	Total Escapees (Col.3+4+5)	Re-arrested Escapees
		Escapees from inside Prison	Escapees from outside Prison			
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ANDHRA PRADESH	4	2	15	21	11
2	ARUNACHAL PRADESH	0	0	0	0	0
3	ASSAM	0	4	0	4	0
4	BIHAR	0	10	2	12	2
5	CHHATTISGARH	3	2	8	13	4
6	GOA	0	2	0	2	0
7	GUJARAT	0	437	2	439	49
8	HARYANA	0	0	0	0	0
9	HIMACHAL PRADESH	0	2	1	3	0
10	JAMMU & KASHMIR	0	1	0	1	0
11	JHARKHAND	0	0	0	0	0
12	KARNATAKA	0	0	7	7	2
13	KERALA	2	5	8	15	1
14	MADHYA PRADESH	3	3	8	14	11
15	MAHARASHTRA	4	7	10	21	8
16	MANIPUR	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0
18	MIZORAM	2	1	0	3	0
19	NAGALAND	1	0	0	1	1
20	ODISHA	5	5	4	14	7
21	PUNJAB	3	4	8	15	1
22	RAJASTHAN	9	10	1	20	7
23	SIKKIM	0	0	0	0	0
24	TAMIL NADU	5	0	4	9	8
25	TELANGANA	2	0	2	4	1
26	TRIPURA	0	0	0	0	0
27	UTTAR PRADESH	4	2	24	30	12
28	UTTARAKHAND	0	0	1	1	0
29	WEST BENGAL#	4	11	3	18	5
	TOTAL (STATES)	51	508	108	667	130
30	A & N ISLANDS	0	0	0	0	0
31	CHANDIGARH	0	0	2	2	2
32	D & N HAVELI	0	0	1	1	0
33	DAMAN & DIU	0	0	0	0	0
34	DELHI	0	0	2	2	0
35	LAKSHADWEEP	0	0	0	0	0
36	PUDUCHERRY	1	0	0	1	1
	TOTAL (UTs)	1	0	5	6	3
	TOTAL (ALL-INDIA)	52	508	113	673	133

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 9.1 – Page 1 of 1

Table – 9.2**Incidence of Jail breaks, Clashes / Group clashes and Firing in jail during the year 2018**

Sl. No.	State/UT	Incidence of		
		Jail Break	Clashes / Group Clashes	Firing in Jail
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	0	0	0
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	0	0	0
4	BIHAR	0	18	0
5	CHHATTISGARH	1	0	0
6	GOA	0	0	0
7	GUJARAT	0	0	0
8	HARYANA	0	7	0
9	HIMACHAL PRADESH	0	0	0
10	JAMMU & KASHMIR	0	1	0
11	JHARKHAND	0	0	0
12	KARNATAKA	1	6	0
13	KERALA	16	0	0
14	MADHYA PRADESH	0	7	0
15	MAHARASHTRA	0	1	0
16	MANIPUR	0	0	0
17	MEGHALAYA	0	1	0
18	MIZORAM	0	0	0
19	NAGALAND	1	0	0
20	ODISHA	0	3	0
21	PUNJAB	1	9	0
22	RAJASTHAN	0	4	0
23	SIKKIM	0	0	0
24	TAMIL NADU	0	0	0
25	TELANGANA	0	0	0
26	TRIPURA	0	0	0
27	UTTAR PRADESH	0	0	0
28	UTTARAKHAND	0	0	0
29	WEST BENGAL#	10	5	0
	TOTAL (STATES)	30	62	0
30	A & N ISLANDS	0	0	0
31	CHANDIGARH	0	1	0
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	0	43	0
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	0	0
	TOTAL (UTs)	0	44	0
	TOTAL (ALL-INDIA)	30	106	0

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 9.2 – Page 1 of 1

Table – 9.3**Incidence of deaths and injuries in clashes / group clashes in jails during the year 2018**

Sl. No.	State/UT	Clashes / Group Clashes					
		Injured			Killed		
		Inmate	Jail Personnel	Total	Inmate	Jail Personnel	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0
4	BIHAR	15	1	16	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	22	1	23	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0
10	JAMMU & KASHMIR	1	0	1	0	0	0
11	JHARKHAND	0	0	0	0	0	0
12	KARNATAKA	8	4	12	0	0	0
13	KERALA	16	1	17	0	0	0
14	MADHYA PRADESH	10	0	10	0	0	0
15	MAHARASHTRA	1	0	1	0	0	0
16	MANIPUR	0	0	0	0	0	0
17	MEGHALAYA	1	0	1	0	0	0
18	MIZORAM	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0
20	ODISHA	4	0	4	1	0	1
21	PUNJAB	13	0	13	0	0	0
22	RAJASTHAN	4	0	4	0	0	0
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0
27	UTTAR PRADESH	0	0	0	0	0	0
28	UTTARAKHAND	0	0	0	0	0	0
29	WEST BENGAL#	17	0	17	0	0	0
	TOTAL (STATES)	112	7	119	1	0	1
30	A & N ISLANDS	0	0	0	0	0	0
31	CHANDIGARH	1	0	1	0	0	0
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0
34	DELHI	40	6	46	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0
	TOTAL (UTs)	41	6	47	0	0	0
	TOTAL (ALL-INDIA)	153	13	166	1	0	1

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 9.3 – Page 1 of 1

Chapter 10

**Rehabilitation
and Welfare
of Prisoners**

Chapter – 10

Rehabilitation and Welfare of Prisoners

The reformation and rehabilitation of offenders is the ultimate objective of prison administration. In pursuance to meet this objective, many States/UTs under direction and supervision of Central Government have been taking number of initiatives in the field of rehabilitation and welfare of prison inmates.

Central Government through Ministry of Home Affairs is running various schemes not only for improvement of prison infrastructure with emphasis on hygiene condition, but also organizing national as well as international conferences on correctional administration for sensitization of prison staff. The Ministry of Home Affairs has framed 'Model Prison Manual (2016)'.

As prison is State subject, hence overall supervision and management of prisons is under direct control of State Government / UT Administrations. Various good practices adopted/ shared by the States/UTs have been summarised under following two broad heads:

- A. Rehabilitation and welfare
- B. Grievances

A. Rehabilitation and welfare

Some good initiatives adopted by States/UTs towards rehabilitation and welfare of prisoners are summarised below under following head:

I. Education

Educating jail inmates not only provides a corrective approach to the psyche of the offender but also goes a long way in developing a responsive and respectful attitude in them towards the society.

A total of 1,15,954 prisoners had been educated in the country during the year 2018. Out of the total prisoners educated, 53,009 prisoners were provided Elementary education, 40,122 prisoners were provided Adult education, 14,380 prisoners were provided higher education and 8,443 prisoners were educated in the field of Computers (**Table 10.1**).

The States of Telangana, Uttar Pradesh and Tamil Nadu has reported that 14,234, 9,713 and 4,137 prisoners were educated in the field of Elementary education. The States of Madhya Pradesh, Uttar Pradesh and Telangana have reported that 9,170, 6,107 and 3,746 prisoners were educated in the field of Adult education. The States of Telangana, Uttar Pradesh and Delhi have reported that 4,255, 1,242 and 1,024 prisoners were educated in field of Higher education. State/ UT wise such details may be seen in **Table 10.1**.

A snapshot of good initiatives undertaken by States/UTs in the field of education are discussed below:

(i) Educational Program in States

- 1. Andhra Pradesh:** Almost all willing illiterate prisoners are exposed to educational activities in all the prisons of the State. Secondary Education is being imparted by National Institute of Open School (NIOS) and Graduation and Post-Graduation are being imparted by Open Universities i.e. Ambedkar Open University & Andhra University. Special remission is being awarded to those prisoners who are successful in exams.
- 2. Jammu & Kashmir:** Educational Programmes are being imparted in the prisons of Jammu & Kashmir. Adult Education is being given to willing prisoners. Special Study Centers of IGNOU have been established in various Jails through which most of Jail inmates are pursuing their education. Education through distance mode is also provided to the willing prisoners.
- 3. Maharashtra:** Following are the courses offered in the State of Maharashtra to the prisoners in the field of Education:
 - Primary education classes,
 - Computers aided Adult education,
 - Higher Education- Degree Courses Conducted by Yashwantrao Chavan Maharashtra Open University and Indira Gandhi National Open University

- 4. Manipur:** Following are the courses offered in the State of Manipur to the prisoners in the field of Education:

- Primary/Basic education to the inmates of Manipur
- In order to provide opportunity for education inside the prison to the different categories of inmates, an IGNOU Special Study Centre has been started in Manipur Central Jail, Saijwa.

- 5. Chandigarh:** Adult Education Department U.T. Chandigarh is running three adult education centre, two for male inmates and one for female inmates. Those who are illiterate are provided education up to Middle Standard. Higher Education is provided to inmates through National Institute of Open Schooling and Indira Gandhi National Open University. Illiterate or school dropout Inmates are taught by educated inmates who are called Preraks.

A nukkad natak was also organized to motivate the inmates to get education and awareness about availability of Adult education centre in various locality and sectors of Chandigarh.

- 6. Delhi:** In the field of Education, Padho aur Padhao' scheme (Learn and Teach scheme) is launched in collaboration with Ministry of HRD, Govt. of India for illiterate inmates. Permanent study centres of

National Institute of Open Schooling (NIOS) & Indira Gandhi National Open University (IGNOU) are established inside the jail campus, for prisoners who want to pursue further studies.

(ii) Library Facility in Prisons

- 1. Andhra Pradesh:** Digital Libraries have been established at all the Central Prisons i.e. Visakhapatnam, Rajamahendravaram, Kadapa and Nellore for the benefit of prisoners.
- 2. Manipur:** Library has been set up for providing reading facilities to the inmates.
- 3. Nagaland:** Large number of English and Hindi books are made available to the inmates.
- 4. Sikkim:** In the prisons of Sikkim, the regular supply of newspapers and materials of entertainment is being provided to the prisoners' barracks and there is access to the prison library.
- 5. Delhi:** Library facility with newspapers and magazines is provided to the prisoners. Legal library – Law/books and computers etc. are also provided. The e-libraries are being established in Delhi Jails for the benefit of prisoners.

II. Health

State/UTs have taken various measures to improve health care and sanitation, promote Swachh

Bharat Abhiyan and Yoga and Meditation among prison inmates. A snapshot of such initiatives are discussed below:

(i) Health Care & Sanitation

- 1. Andhra Pradesh:** All the Central Prisons and District Jails are provided with full-fledged hospitals with full time medical officers with supporting staff. At the time of admission all the prisoners are subjected to medical screening as per the guidelines issued by the NHRC. Prisoners requiring specialized treatment are referred to outside hospitals. There is no restriction on purchase of medicines for better treatment of prisoners. Local Government Hospital Medical Officers are visiting the Special Sub Jails and Sub Jails twice in a week, to screen the prisoners and to provide required treatment to them.

Medical Camps are being organized in Prisons by the voluntary Organizations.

- 2. Jammu & Kashmir:** In the field of Health, female prisoners are provided with adequate clean clothing and bedding, sufficient water for drinking and daily use is being provided. Even sanitary pads are being provided for their use. For specialized treatment women prisoners, are sent to civil hospital for medical treatment on the advice of

Medical officer or when the need arises. The women prisoners who are pregnant are being sent to civil hospitals, for prenatal and postnatal care. Children with Women Prisoners are provided with special care.

A sizable number of Doctors and Para Medical Staff are sanctioned in the different Jails of J&K State to provide the medical treatment to the Jails inmates, 10 bedded Hospitals are functional in three big Jails and 5 bedded Hospitals are functional in District Jails. In case of any serious ailment Jail inmates are shifted to the Hospitals outside for providing the necessary treatment. Moreover, organizing general screening of inmates and employees for HIV/ Hepatitis-B/ Tuberculosis/ diabetes is being also done.

3. Maharashtra: Following steps have been taken to improve physical health of Prisoners: -

- 59 Specialised health camps were organized in different jails.
- prisoners and staff were given first-aid trainings, equipping them to respond to medical emergencies inside prisons.
- Social workers networking with Government Hospitals and NGOs resulted in specialized health care for

terminally ill patients suffering from cancer and HIV.

- Established a permanent dental unit in Taloja Central prison which caters to the dental care and treatment needs of 2500 prisoners.

Following steps have been taken to improve mental health of Prisoners:-

- prisoners were provided with counselling support.
- A self-help group of 25 prisoners in Nashik central prison was trained to identify and counsel depressed prisoners and make referrals for early intervention.
- A stress management workshop using art based therapy was conducted.

4. Punjab: Out Patient Opioid Assisted Treatment Centres have been setup in 9 Central Jails in which free treatment is provided to prisoners suffering from drug addiction.

5. Sikkim: In the field of health, regular blood testing is carried out and detection & treatment of any disease like Hepatitis, STDs, HIV+ cases are done.

The prisoners suffering from Tuberculosis are segregated and provided with high protein / special diet of egg and milk

besides green vegetables. The diabetic prisoners are also provided with special diet. Major surgeries like open heart surgery are done at the cost of prison.

The convicts above the age of 60 are treated as senior citizen and are taken out every day for strolling around in the premises to keep them out of depression and keep them healthy. Their health screening is carried out at a regular interval and proper care is given.

5. Chandigarh: Chandigarh Health Department has conducted a three days Health Camp for Jail Bandhus at Model Jail, UT, Chandigarh.

Specialists from Health Department i.e. from Department of Medicine, Surgery, Gynae, ENT, EYE, Psychiatry, AYUSH and Dental examined all jail bandhus above the age of 30 years. Non Communicable Disease (NCD) risk profiling i.e. for Hypertension, Diabetes & Obesity for all jail bandhus above the age of 30 years conducted along with Oral Cancer screening. All female inmates above the age of 30 years also screened for Breast and Cervical Cancer. Health Promotional Sessions to generate awareness regarding adoption of healthy life style and to lead stress free life were

emphasized. Diet Counseling regarding healthy diet was also provided during the Health Camp.

AIDs & Tuberculosis Awareness Camp was held in the Model Jail, Chandigarh by the State AIDs Control Society, UT, Chandigarh on 06.02.2018. The inmates as well as staff of the jail were educated on prevention of HIV / AIDS and Tuberculosis (TB). Information was disseminated by Audio-video, lectures, open discussion, folk performance and play.

(ii) Swachh Bharat Abhiyan

1. Andhra Pradesh: Swachh Bharat Abhiyan, is being observed in the Prisons of Andhra Pradesh in true spirit.

(iii) Yoga and Meditation

1. Andhra Pradesh: After morning ablutions the prisoners of Andhra Pradesh practice meditation for 30 Minutes every day in their barracks. Besides meditation, Yoga is also practiced in many prisons of Andhra Pradesh.

2. Jammu & Kashmir: Meditation, Yoga and vipassana are being conducted in all Jails of Jammu & Kashmir.

- 3. Maharashtra:** Yoga, Vipashyana, Art of living workshops and meditation camps are being organised in the jails of Maharashtra.

Meditation was organized by Bramhakumaris Vishwa Vidyalaya. This program was helpful in changing the thinking ability of the participants and helps building self-confidence & Spirituality in them.

- 4. Manipur:** Yoga programme by the Art of Living Society, Manipur are conducted at Manipur Central Jail, Imphal and Manipur Central Jail Sajiwa for welfare of prisoners.

- 5. Sikkim:** The prisoners are encouraged to carry out yoga in their respective barracks after lock out in the morning. Yoga classes by experts are provided at a regular interval for welfare of the prisoners.

III. Vocational Training

Training is one of the important rehabilitation measures in the field of prison reforms. Nowadays training of prisoners in various vocational skills in the Prison Institutions has received a lot of importance in almost all the States/UTs.

(i) Vocational Programs in States

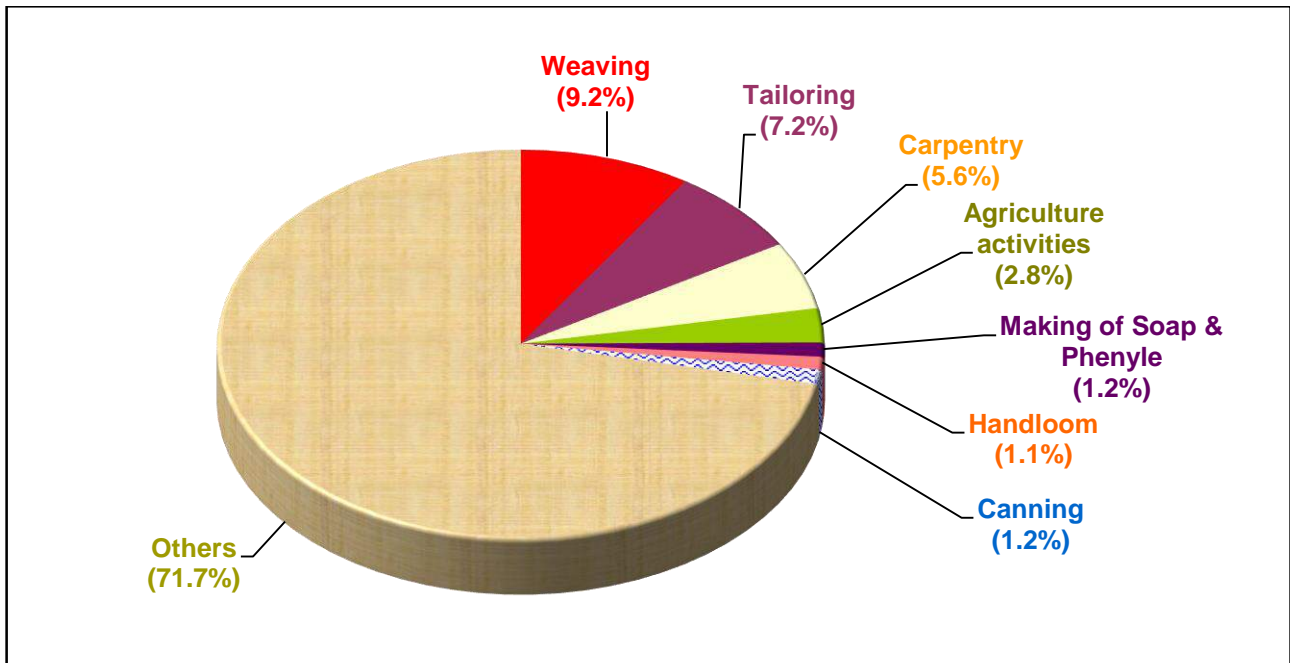
A total of 54,426 prisons inmates were provided with various vocational training during the year 2018 (details can be seen in the **Table 10.2 & Chart**

10.1). State/UT-wise analysis of vocational training imparted to prison inmates reveals that a good number of prison inmates in Delhi, Gujarat, Telangana, Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Jharkhand, Punjab, Bihar and Maharashtra were benefitted by vocational training. A total of 9,635 (17.7%), 5,547 (10.2%), 4,871 (8.9%), 3,959 (7.3%), 3,473 (6.4%), 2,896 (5.3%), 2,835 (5.2%), 2,737 (5.0%), 2,338 (4.3%) and 2,054 (3.8%) inmates were benefitted with various vocational trainings in these States respectively during the year 2018.

(ii) Vocational Training - Profession wise

The maximum number of prison inmates were trained in 'weaving' (9.2%) (5,015 out of 54,426) followed by 'tailoring' (7.2%) (3,939 out of 54,426), 'carpentry' (5.6%) (3,057 out of 54,426) and 'agriculture' (2.8%) (1,540 out of 54,426) (**Chart 10.1 & Table-10.2**).

State/UT-wise details reveal that majority of training in agriculture activities were imparted in Madhya Pradesh (444) followed by Punjab (372) and Uttar Pradesh (120). A total of 815 inmates in Telangana, 481 inmates in Gujarat, 328 inmates in Maharashtra were imparted training in carpentry. Maximum inmates imparted with training in canning were in Assam (520). Madhya Pradesh (959), Gujarat (916) and Telangana (913) inmates were trained in weaving. Telangana (158) and Uttar Pradesh (89) inmates were trained in making of soap & phenyl. Maharashtra (316) and Madhya Pradesh (160) inmates were trained in handloom during 2018.



- As per data provided by States/UTs.

Distribution of Prison Inmates by the Type of Vocational Training done during 2018 Chart – 10.1

A snapshot of good initiatives undertaken by States/UTs in the field of vocational training are discussed below:

- 1. Andhra Pradesh:** For imparting Computer training to the prisoners, computers are provided in all Central Prisons and Special Prison for Women, Rajamahendravaram.

To achieve the objective of integration of prisoners into mainstream of society, new training programs have been introduced at various Prisons in the form of Fly Ash Brick making, Note Book Making, Bakery Products, Dairy, Fuel Outlets and Savories making units at Central Prisons – Rajamahendravaram, Kadapa, Prisoners' Agricultural Colony, Ananthapuram, Sub Jail, Penugonda. A new Retail Petrol

Outlet was established in the premises of District Jail, Ongole.

- 2. Jammu & Kashmir:** The following vocational programmes are being imparted in the Jails of Jammu & Kashmir: Candle Making, Electric Trade, Bamboo Art, Weaving, Hair Cutting, Embroidery, Cutting & Tailoring and Carpentry (Furniture making).
- 3. Maharashtra:** Skill based trainings such as stitching, electrician, two wheeler mechanic, paper bag making, beautician etc. are provided to inmates.

Advanced fashion designing course was conducted in Yerwada Prison, Pune with raw material support provided by the Department of Prisons.

Vocational Training in industrial trades - Carpentry, Fabrication, Bakery, Paper Work, Textile, Tailoring, Chemical & Leather etc. are being imparted to the prisoners. Employment in automobile, wire harness, lock, assembly as well as finishing of metal casting, weaving of Paithani silk saris and handloom saris is being given to the prisoners. Vocational training in Mushroom Production, Biogas production, Goat farming, fisheries, poultry farm and other agricultural activities are being provided in the jails of Maharashtra.

4. **Manipur:** The male prisoners lodged in Manipur Central Jail, Sajiwa are taught the art of making of Plastic bags and plastic morah (sitting stools) to enable them to earn their livelihood with the skills after their release from Jail.

Female inmates lodged in Manipur Central Jail, Imphal are imparted tailoring and embroidery.

The method of making of dhoop, dolls and making of dish washing detergent powder and liquid is also imparted to the female inmates so that they can earn their livelihood after their release from Jail.

5. **Nagaland:** Inmates are imparted skills on handicrafts like basket making, bamboo stool, sling for gunny bag, murrah, decorative interior things, plates, spoons etc.

6. **Punjab:** Vocational training is provided to convict prisoners in various jails in trades like carpentry, weaving, embroidery, stitching, electrician, welding, plumbing, gardening, book binding, denting painting, motor winding, agriculture training, computer training, beauty parlour courses, hair dressing, floor mill operations, cutting and tailoring, preparing of soap, cooking etc. And prisoners are paid, wages at the rate of Rs 60, 50 & 40 per day for skilled, semi-skilled & unskilled labour respectively.

7. **Delhi:** Hero Motors Cycles Repairing Centre is operational in Delhi Prisons. Trainers from Hero Honda Motor Cycles impart training to the inmates.

LED bulb assembling training classes are conducted in jails to train the inmates.

The female prisoners are taught courses like, stitching, weaving, java making, fashion jewelry, jute products, crèche/balwari, embroidery, envelope making, pottery, diya, candle making, namkeen making, artificial flowers, herbal pack, dhoop agarbatti making, pickles, papad making, beauty culture and painting. The other activities which are carried out in the female prison are Computer Literacy, English Speaking Course, Drawing, Painting and Dance classes. Pearl Academy is also conducting

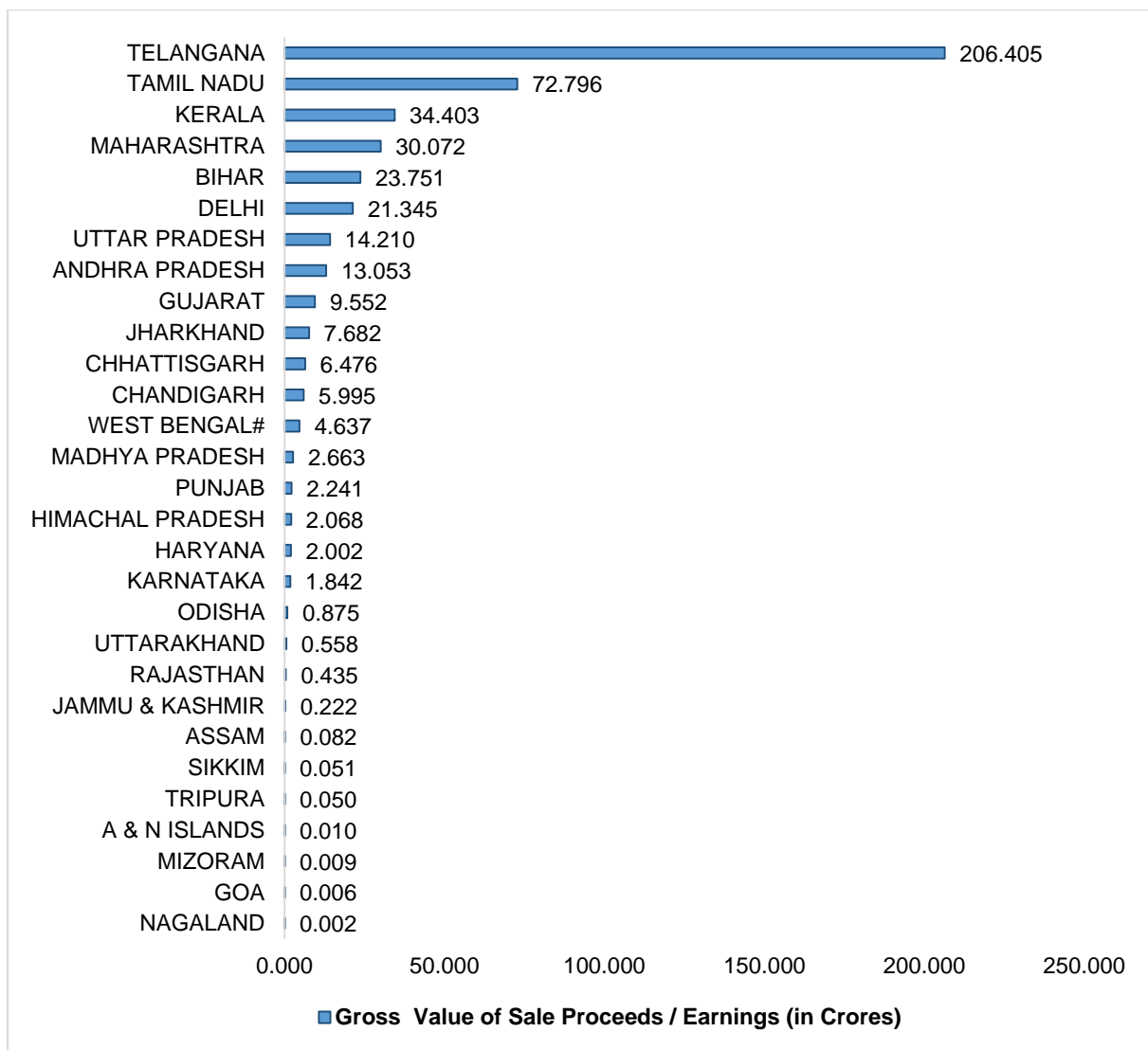
fashion designing classes for women.

IV. Value of Goods Produced by Inmates

The training of jail inmates in the vocational trades resulted in production of articles which have market value. The details of gross value of such products in different States and UTs are given in **Table- 10.3**.

Telangana has reported the highest gross value of sale proceeds of ₹206.405 crore generated by the jail inmates followed by Tamil Nadu (₹72.796 crore) and Kerala (₹ 34.403 crore) during the year 2018.

The value of goods produced per inmate was highest in Telangana (₹371900.9) followed by Chandigarh (₹57922.71) and Tamil Nadu (₹53236.8) during the year 2018. Value of goods produced by inmates in the year 2018 is presented in **Chart 10.2**.



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

State/UT-wise Value of Goods Produced by Prison Inmates during 2018
Chart – 10.2

V. Wages

Prisoners who are engaged in labour are paid a nominal wage based on their skill sets. Wages paid per day of work to the convicts is presented in **(Table 10.4)**. An average of rupees 92.67, rupees 64.05 and rupees 70.19 were paid per day to Skilled, Semi-Skilled and Unskilled prisoners respectively.

The States/UTs of Delhi, Karnataka and Tamil Nadu has reported that rupees 361, 225 and 200 per day are paid for skilled works in their States respectively. The States/UTs of Delhi, Karnataka and Tamil Nadu has reported rupees 328, 200 and 180 per day paid for semi-skilled works. The UT Delhi has paid highest wages for unskilled works (297 rupees per day).

VI. Food and Clothing

- 1. Andhra Pradesh:** Prison Department has established "Ground Nut Oil Pulverising Unit" at District Jail, Ananthapuramu to ensure production of qualitative edible oil. Good quality Ground Nut Oil is being produced here and supplied to all the Prisons of Andhra Pradesh and for sale in open market also.

As a part of providing wholesome food to the prisoners, chapatis, wheat upma are introduced as breakfast. All Central Prisons

and PAC Ananthapur are provided with Automatic Chapati Making Machines.

With a view to provide warm food items to the prisoners in winter season, S.S Casseroles are procured from Prison Development Board Fund and distributed to all the Central Prisons, District Prisons and Prisoners' Agricultural Colony, Anantapur.

Food was distributed to the prisoners manually by carrying food trays. Now all Central Prison, District Jails and Prisoners Agricultural Colony, Anantapur are provided with TATA AC High Desk BS-III Vehicles for the purpose of food distribution.

LPG Gas Agencies are established at Central Prisons, Visakhapatnam and Kadapa, to cater to the needs of Prison kitchen and Prison staff.

Savoury units are established at Special Prison for Women where number of traditional food items are prepared and kept for sale in cafeteria, attached to the Prison.

- 2. Punjab:** Welfare canteens have been set up inside and outside jails of Punjab from where prisoners and their relatives can purchase articles of daily use, at nominal prices.

3. **Sikkim:** Extension of canteen facility to all prisoners is also being provided in the jails of Sikkim.
4. **Delhi:** Healthy and nutritious food with prescribed calories are being prepared in hygienic conditions in the kitchens of Delhi prisons.

VII. Agriculture

1. **Maharashtra:** Following activities have been done in the field of Agriculture and they are discussed below:

Infrastructural facilities such as tractor, farm implements and electric pumps etc were made available to various farms as per their capacities for the modernization of the prison farms under the State's Modernization Schemes Grants Rs.17.50 Lac.

In co-ordination with Agriculture University/Department, NGO and Progressive farmers, various schemes were undertaken e.g. Vermi-compost, Mushroom/Biogas Production, Dairy, Poultry Farming, Goat Farming, Fisheries and other farm based production like making of Brooms, Baskets etc. These activities helped the prisoners immensely to develop their interest in farming and they started working voluntarily.

The ultimate cost of production is reduced by adopting Organic farming technique in prison farms, which includes use of Vermi-compost, Farm yard manure, Dashparni Ark, Jivamrut etc.

The use of hybrid seeds and tissue cultured bananas increased production tremendously. In 2018, production of cultured banana was Rs.2,90,816/-. With additional help by MAHABEEJ (Govt. of Maharashtra undertaking Corporation), the seed production of Rice, Soybean, Tur, and Wheat were done and it helped to enhance the income.

In order to develop competitive spirit amongst prisons, the highest earning prisoners in the jails are awarded with the letter of appreciation and rewards.

Wide publicity is made through print and electronic media such as Prison News Letter, News Paper, Magazines, Radio and Television which helps the staff and prisoners to build enthusiasm in farm work.

Organised VanMahotstav with plantation of 75,585 saplings in jail premises.

VIII. Telephone Facility

1. **Andhra Pradesh:** To enable the prisoners to contact with their family and lawyers

telephone booth boxes are established in the Prisons as a welfare.

2. **Maharashtra:** Telephone facility for convicts and Computer based functional literacy (CBFL) programmes for inmates in Central Prisons were started.

Video calling facility through smart phones were started for all inmates in open prisons and all female prisons across Maharashtra to have video call with their relatives.

3. **Punjab:** To prevent the unauthorized usage of mobile phones inside the jails and for enabling inmates to communicate with their relatives on phone, calling kiosks have been installed in 23 jails of Punjab from where inmates can make 5 minutes calls per day at 2 permissible numbers.

IX. Crèche and Nursery Facility for the Children

1. **Andhra Pradesh:** Crèche and Nursery facility for the children are available in Special Prisons for Women in Andhra Pradesh.

X. Games and Recreation Activity

1. **Andhra Pradesh:** Facilities like Television, Newspapers and Indoor games are available to

the prisoners, in the Prisons of Andhra Pradesh.

On National Holidays like Republic Day, Independence Day, Mahatma Gandhi Jayanthi, Sports and Games competition are organized.

2. **Jammu & Kashmir:** The following sports and recreational activities are being held in the Jails of J&K:

- Indoor games like Badminton, Carom Board, Chess etc.
- Outdoor games like Volleyball, Cricket, football etc. are played. District Youth Services & Sports authority assists in organising Sports tournaments in jails.
- Reading books/News Papers/ Magazines are available. Also Television sets have been provided in all Barracks. Musical & cultural programmes are organised through J&K Academy of Art, Culture and Languages.

3. **Maharashtra:** The following recreational activities are being held in the Jails of Maharashtra:

- Outdoor Sports games & Recreational facilities.
- Facility to play indoor and outdoor games like Kabaddi, Volley ball etc.

- Televisions have been installed in barracks.
- Books (Religious, Social), Government approved Newspapers are being provided to the prisoners
- A FM radio station limited to respective prison, with prisoner as radio jockey has been started in few central prisons.
- Motivational sessions are conducted in Delhi Prisons.
- Tihar Jail (TJ) F.M. Radio station with in the range of Jail premises, has been setup.

Following sports activities are being organised in the jails of Delhi:

4. Nagaland: Activities such as indoor/ outdoor games, musical lessons which are imparted by the instructors to the prisoners in the jails of Nagaland. The art of music and games behind bars plays a vital role.

5. Delhi: Following recreational activities are being organised in the jails of Delhi:

- Music room facility with musical instruments like Harmonium, Tabla, Guitar, Key-board, Bongo & Drums.
- Band 'Flying Souls' formed by inmates in Central Jail-3.
- Dance training particularly for young offenders.
- Inter jail competition to select the best in Singing / Dancing / Poetry, etc.
- Inter-jail Painting and Essay writing competitions are organized in the jails on the occasion of Republic Day / Independence Day / festivals, etc.
- Kabaddi and Tug of war matches under Tihar Olympics were held in Delhi Prisons. Inmates from other jails of Tihar competed to take the glory in the respective categories.
- Cricket matches under "Tihar Winter Sports" were played at Delhi Prison. The cricket match was played in Central Jail-1's cricket stadium between the teams of inmates of Central Jail-3 & Central Jail-2 and the match was won by the team of Central Jail-3.
- Chess and Table Tennis games were organized in Delhi Prisons.
- Inter-ward Badminton tournament was organized in the prisons of Delhi.

XI. Spiritual and Cultural Activity

1. Andhra Pradesh: Spiritual and moral lectures from eminent personalities are being conducted in Prisons. Cultural Programmes

are being conducted on important occasions.

2. Jammu & Kashmir: Prayers are being held by the inmates regularly according to their religious faiths in the jails of J & K.

3. Maharashtra: Following spiritual and cultural activities are being organized in the jails of Maharashtra:

- Cultural Programs such as light music, classical music & dance etc. are organized in association with VARHAD TRUST in the prisons on festivals such as Holi, ID –E-Milad, Rakshabandan, Ganesh Chaturthi, Dashera, Deepavali & Christmas.
- Moral Lectures aimed at bringing change in prisoner's mind-set and meditation was organized by Bramhakumaris Vishwa Vidyalaya.
- Yoga was organized and regular trainings were also imparted.
- The successful organization of spiritual, motivational, cultural programs like patriotic songs, bhajans, Namaz Pathan, Bhuj Bij programme, orchestra, singing and drawing competitions were held in jails.

4. Manipur: Various programmes and classes for spiritual upliftment of the inmates are carried out with the help of the NGOs and Religious

leaders of all faiths in the jails of Manipur.

5. Sikkim: Spiritual programs are being organized by the art of living foundation.

6. Delhi:

- Devotional functions are held at the Education Centre of the Delhi Prison on the occasion of the Baishakhi.
- Various entertainment programs are organized in Delhi Prison by the jail administration on the auspicious occasion of Lohri and Makar Sakranti. In the event, dance & vocal performances were performed by the inmates. Apart from this, a magic show was also performed by the inmates which was thoroughly enjoyed by the staff and inmates.
- Audition for 'Tihar Idol-2' under various categories such as Dance, Bhangra, Singing etc. were organized in Delhi Prisons by jail administration in association with "Art Creations", and "Music One Records". Participants / inmates from various Tihar jails gave auditions and their performances were enjoyed by the guests, inmates and prison staff.
- The Tihar Drama Club, recently established in Tihar, was set up by an inmate. Its productions which include previously scripted plays as well as

improvisations mounted by the actors of the club have earned a lot of acclaim within the prison as well as in the media outside. Its productions include a successful run of a classic Hindi short story called Kafan by Munshi Premchand, Court Martial and the eternal Chhattisgarhi classic of Hindi stage, CharandasChor which won the Best Play award at Edinburgh, the greatest theatre competition in the world.

- Inter Jail Painting Competition was organized on the eve of Subhash Chandra Bose Jayanti.

XII. Assistance to Prisoners

A total of 1,346 prisoners were provided financial assistance on their release in the country during the year 2018. A total of 1,47,605 prisoners were given legal aid in the country during the year 2018. Delhi has reported highest number of prisoners 48,783 who were given legal aid followed by Kerala (17,335) and Chhattisgarh (11,463) **(Table 10.4)**. Various measures taken by States to provide legal aid to needy prisoners are discussed below:

- 1. Maharashtra:** In the prisons of Maharashtra, legal awareness sessions benefitted 2466 prisoners.
 - 31 cases of children in conflict with law were identified in the prisons and

transferred to the Juvenile Justice System.

- Prisoners who could not be produced in court due to lack of police escort squad, are being produced through Video conference.
- Regular networking with District Legal Service Authorities in 5 districts improved legal aid in prisons. Legal aid services provided to 692 prisoners.
- 153 prisoners released on personal bond furnished by social workers in courts.
- Emergency assistance / post release support was provided to 90 prisoners / families who were in vulnerable situations.
- 16 released prisoners were provided funding supported to start their own enterprise (stitching, hair saloon, poultry farming, cycle repair shop, flour mill etc.)
- Schemes like Bal Sangopan Yojana, Sanjay Gandhi Niradhar Yojana, Gharkul Yojana, Pension and Shravan Bal were made accessible to prisoners, children of prisoners and families of prisoners.
- Chhatrapati Shivaji Maharaj Shetkari Sanman Yojana was facilitated by social workers through which 52 prisoners who were farmers,

benefitted through loan waiver.

- Aadhar card camps were conducted in prisons benefitting 415 prisoners
- Legal Aid Cell were established in all the Prisons. It provides free legal Aid assistance. With the direction of Supreme Court, District Legal Services Authority is also formed. The cases covered under section 436(A) Cr.P.C. are submitted before District Legal Services Authority. Various Camps like Plea Bargaining and Legal guidance are organised at different Prisons.

2. Manipur: Free legal assistance is provided to the prisoners. Two Legal Aid Clinic i.e. one at Manipur Central Jail, Sajiwa and another at Manipur Central Jail, Imphal are providing free legal Aid to the prisoners. Panel of Lawyers nominated by the Member Secretary, Manipur State Legal Services Authority visited Jails regularly to provide free legal aid to the prisoners. 706 (seven hundred six) undertrial prisoners were produced before the Legal Aid Clinic and 5 inmates were released on bail on the recommendation of the Undertrial Review Committee during the year.

3. Sikkim: The Prison officers work diligently to ensure that the UTPs have speedy trial and that their trials are expedited. There is not a single UTP whose detention exceeds two years even in heinous crimes. The courts are requested to discharge the prisoners either on bail or on personal bond if their charge sheets are not filed within the stipulated time. The Prison authorities remain in constant touch with the courts in their trial, detention and other matters attracting the provisions of sec 436 A and other provisions of the Cr.P.C. 1973.

XIII. NGO

Information reported from States/ UTs reveals that, across the country there were around 1,802 NGOs who are working exclusively for the welfare of prisoners during the year 2018. Highest number of such NGOs were reported by the Jail Department of Kerala (392) followed by Assam (325) and Gujarat (223). These NGOs work exclusively for the benefit of prisoners in terms of legal aid, human rights, proper medical aids, etc. Through these NGOs, a total of 1,44,511 prisoners were given medical counseling and 1,01,535 prisoners were given legal counseling. State/UT wise such details are presented in **(Table 10.5)**.

B. Grievances

Prisoners who are denied of their lawful right or subjected to cruelty can approach and file complaints with Magistrates, Prison Authorities, Human Rights Commissions, etc.

I. Complaints to National Human Right Commission (NHRC):

A total of 298, 311 and 322 complaints were received by NHRC from prisoners or others (in-favor of the prisoners, others can also lodge complaints) in 2016, 2017 and 2018 respectively, showing an increase of 4.36% in 2017 over 2016 and an increase of 3.54% in 2018 over 2017 (**Chart 10.3**).

During the year 2018, highest number of complaints were received from the prisoners (or in-favor of the prisoners others can also lodge complaints) of the States/UTs of Delhi (76), Punjab (65) and Bihar (36).

A total of 233, 252 and 230 complaints of prisoners were disposed off by the NHRC in 2016, 2017 and 2018 respectively, showing an increase of 8.15% in 2017 over 2016 and an decrease of 8.73% in 2018 over 2017. A total of 94 complaints from prisoners were pending with NHRC for suitable action (**Table 10.6**).

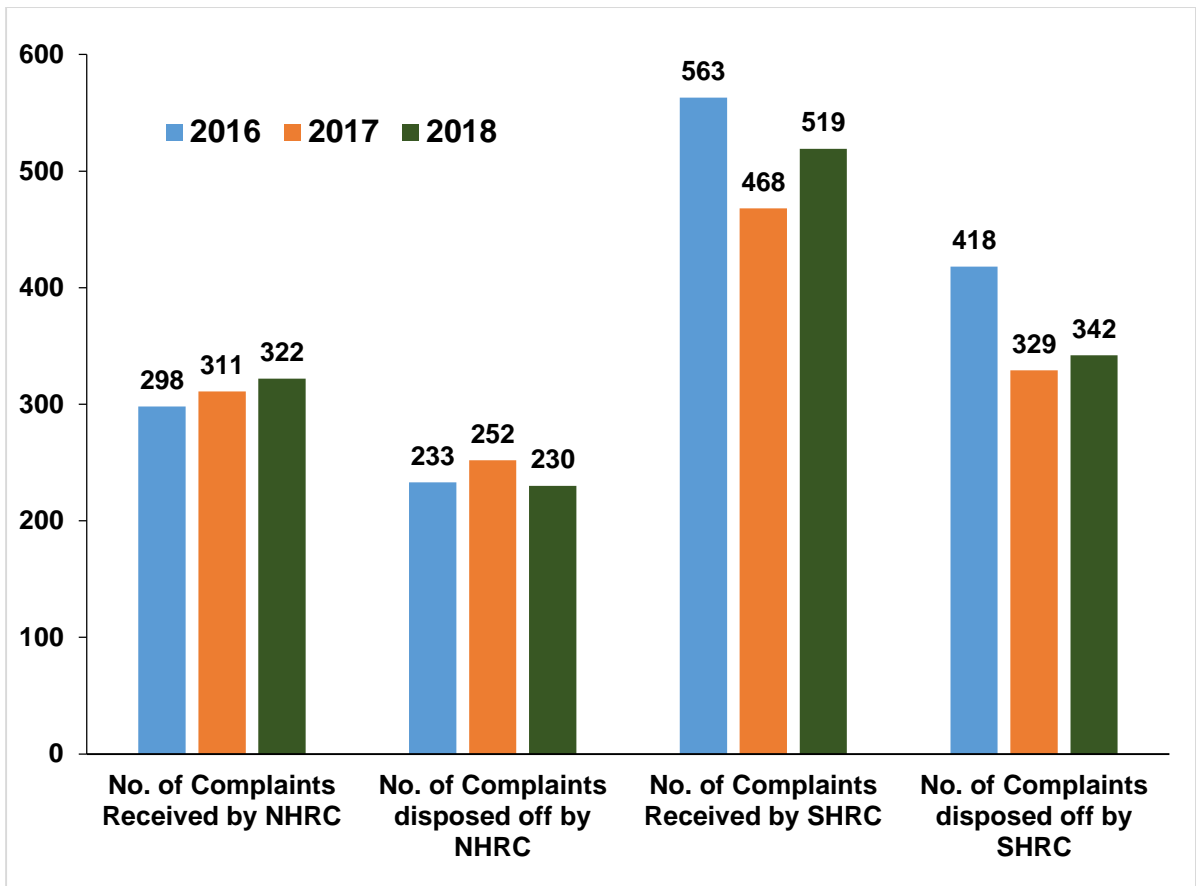
II. Complaints to State Human Rights Commission (SHRC):

A total of 563, 468 and 519 complaints were received by SHRC from prisoners or Others (in-favour of the prisoners, other persons can also lodge complaints) in 2016, 2017 and 2018 respectively, showing a decrease of 16.87% in 2017 over 2016 and increase of 10.90% in 2018 over 2017 (**Chart 10.3**).

The highest number of complaints of prisoners were received by the respective SHRC of the States of Punjab (177), Telangana (103) and Madhya Pradesh (61).

A total of 418, 329 and 342 complaints of prisoners were disposed off by SHRC in 2016, 2017 and 2018 respectively, showing a mixed trend with a decrease of 21.29% in 2017 over 2016 and an increase of 3.95% in 2018 over 2017.

A total of 177 complaints from prisoners were pending with respective SHRC for suitable action. Highest number of such prisoner's complaints were pending with SHRC of the States of Punjab (103), Karnataka (22) and Bihar (11) (**Table 10.6**).



- As per data provided by States/UTs.

Complaints Received and Disposed off by NHRC and SHRC during 2016-2018
Chart – 10.3

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Table – 10.1
Details of Educational facilities for prisoners during the year 2018

Sl. No.	State/UT	No. of prisoners benefitted by			
		Elementary Education	Adult Education	Higher Education	Computer Course
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	4076	3083	541	127
2	ARUNACHAL PRADESH	0	0	0	0
3	ASSAM	798	456	84	0
4	BIHAR	2144	2130	573	1063
5	CHHATTISGARH	2383	1314	691	23
6	GOA	0	9	78	20
7	GUJARAT	1688	2007	976	625
8	HARYANA	460	854	1007	726
9	HIMACHAL PRADESH	18	2	24	0
10	JAMMU & KASHMIR	85	406	117	76
11	JHARKHAND	2886	1022	326	319
12	KARNATAKA	916	536	63	81
13	KERALA	485	626	108	166
14	MADHYA PRADESH	1859	9170	846	114
15	MAHARASHTRA	588	2210	826	223
16	MANIPUR	0	0	0	0
17	MEGHALAYA	0	0	0	0
18	MIZORAM	0	27	6	0
19	NAGALAND	0	0	0	0
20	ODISHA	165	922	116	218
21	PUNJAB	56	63	14	43
22	RAJASTHAN	2708	744	550	77
23	SIKKIM	0	0	0	0
24	TAMIL NADU	4137	2868	504	190
25	TELANGANA	14234	3746	4255	2829
26	TRIPURA	0	0	1	0
27	UTTAR PRADESH	9713	6107	1242	1059
28	UTTARAKHAND	165	49	62	13
29	WEST BENGAL#	1184	755	148	211
	TOTAL (STATES)	50748	39106	13158	8203
30	A & N ISLANDS	25	22	12	0
31	CHANDIGARH	31	46	186	0
32	D & N HAVELI	0	0	0	0
33	DAMAN & DIU	0	0	0	0
34	DELHI	2167	943	1024	230
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	38	5	0	10
	TOTAL (UTs)	2261	1016	1222	240
	TOTAL (ALL-INDIA)	53009	40122	14380	8443

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 10.1 – Page 1 of 1

Table – 10.2
Number of Prison Inmates Imparted Trainings under Vocational Course
during the year 2018

Sl. No.	State/UT	Agri-culture	Carp-entry	Cann-ing	Tailor-ing	Weav-ing	Making of Soap and Phenyl	Hand-loom	Others	Total	% share of Total Vocational Trg.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	48	22	0	239	375	104	0	3171	3959	7.27
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	75	75	0.14
3	ASSAM	0	120	520	528	88	0	0	600	1856	3.41
4	BIHAR	30	6	0	60	25	9	0	2208	2338	4.30
5	CHHATTISGARH	19	66	0	59	313	16	0	1014	1487	2.73
6	GOA	0	0	0	0	0	0	0	38	38	0.07
7	GUJARAT	13	481	0	719	916	0	0	3418	5547	10.19
8	HARYANA	0	40	0	35	0	0	0	1288	1363	2.50
9	HIMACHAL PRADESH	35	6	0	28	9	0	0	258	336	0.62
10	JAMMU & KASHMIR	0	31	0	29	16	0	35	418	529	0.97
11	JHARKHAND	35	55	0	245	282	63	61	2094	2835	5.21
12	KARNATAKA	30	126	0	109	210	88	0	1122	1685	3.10
13	KERALA	12	20	0	0	0	0	0	422	454	0.83
14	MADHYA PRADESH	444	311	37	343	959	0	160	1219	3473	6.38
15	MAHARASHTRA	39	328	0	219	0	0	316	1152	2054	3.77
16	MANIPUR	0	0	0	8	0	14	0	42	64	0.12
17	MEGHALAYA	0	0	0	0	0	0	0	0	0	0.00
18	MIZORAM	0	0	0	15	0	0	0	0	15	0.03
19	NAGALAND	50	0	0	2	0	8	0	114	174	0.32
20	ODISHA	23	0	0	4	42	5	0	20	94	0.17
21	PUNJAB	372	151	0	110	546	28	0	1530	2737	5.03
22	RAJASTHAN	0	0	0	123	0	0	0	1661	1784	3.28
23	SIKKIM	13	14	32	3	0	0	0	66	128	0.24
24	TAMIL NADU	0	0	0	325	11	0	0	1140	1476	2.71
25	TELANGANA	28	815	0	325	913	158	0	2632	4871	8.95
26	TRIPURA	76	30	11	16	15	0	0	58	206	0.38
27	UTTAR PRADESH	120	0	0	134	31	89	0	2522	2896	5.32
28	UTTARAKHAND	87	15	0	18	0	0	0	433	553	1.02
29	WEST BENGAL#	31	24	0	201	61	6	0	767	1090	2.00
	TOTAL (STATES)	1505	2661	600	3897	4812	588	572	29482	44117	81.06
30	A & N ISLANDS	0	0	9	2	12	0	0	67	90	0.17
31	CHANDIGARH	35	78	47	35	0	0	0	321	516	0.95
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0.00
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0.00
34	DELHI	0	318	0	0	176	48	0	9093	9635	17.70
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0.00
36	PUDUCHERRY	0	0	0	5	15	0	0	48	68	0.12
	TOTAL (UTs)	35	396	56	42	203	48	0	9529	10309	18.94
	TOTAL (ALL-INDIA)	1540	3057	656	3939	5015	636	572	39011	54426	100.00

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 10.2 – Page 1 of 1

Table – 10.3
Value of Goods Produced by Inmates during the year 2018

Sl. No.	State/UT	Gross Value of Sale Proceeds / Earnings (₹ In Crore)
(1)	(2)	(3)
1	ANDHRA PRADESH	13.053
2	ARUNACHAL PRADESH	0.000
3	ASSAM	0.082
4	BIHAR	23.751
5	CHHATTISGARH	6.476
6	GOA	0.006
7	GUJARAT	9.552
8	HARYANA	2.002
9	HIMACHAL PRADESH	2.068
10	JAMMU & KASHMIR	0.222
11	JHARKHAND	7.682
12	KARNATAKA	1.842
13	KERALA	34.403
14	MADHYA PRADESH	2.663
15	MAHARASHTRA	30.072
16	MANIPUR	0.000
17	MEGHALAYA	0.000
18	MIZORAM	0.009
19	NAGALAND	0.002
20	ODISHA	0.875
21	PUNJAB	2.241
22	RAJASTHAN	0.435
23	SIKKIM	0.051
24	TAMIL NADU	72.796
25	TELANGANA	206.405
26	TRIPURA	0.050
27	UTTAR PRADESH	14.210
28	UTTARAKHAND	0.558
29	WEST BENGAL#	4.637
	TOTAL (STATES)	436.143
30	A & N ISLANDS	0.010
31	CHANDIGARH	5.995
32	D & N HAVELI	0.000
33	DAMAN & DIU	0.000
34	DELHI	21.345
35	LAKSHADWEEP	0.000
36	PUDUCHERRY	0.000
	TOTAL (UTs)	27.350
	TOTAL (ALL-INDIA)	463.493

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 10.3 – Page 1 of 1

Table – 10.4
Rehabilitation and Other Support to prisoners during the year 2018

Sl. No	State/UT	Rehabilitation Support		Other Support			
		No. of prisoners to whom financial assistance provided on release	No. of convicts rehabilitated	No. of prisoners to whom legal aid provided	Wages paid per day to convicts (in ₹)		
					Skilled	Semi Skilled	Unskilled
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	0	0	1562	70	50	30
2	ARUNACHAL PRADESH	0	0	80	75	-	55
3	ASSAM	13	9	1298	100	80	-
4	BIHAR	0	1	2853	156	112	103
5	CHHATTISGARH	0	0	11463	75	-	60
6	GOA	0	135	80	80	60	50
7	GUJARAT	105	692	4213	100	80	70
8	HARYANA	0	50	8144	60	50	40
9	HIMACHAL PRADESH [@]	0	0	389	-	-	225
10	JAMMU & KASHMIR	0	0	72	72	-	60
11	JHARKHAND	0	0	4097	144	113	91
12	KARNATAKA ^{\$}	57	324	4267	225	200	175
13	KERALA	0	22	17335	152	127	63
14	MADHYA PRADESH	0	0	5023	120	-	72
15	MAHARASHTRA	80	50	10906	61	55	44
16	MANIPUR	0	0	710	12	10	8
17	MEGHALAYA	117	0	546	148	141	132
18	MIZORAM	67	0	1322	15	12	10
19	NAGALAND	0	0	26	135	125	115
20	ODISHA	129	36	542	40	40	40
21	PUNJAB	0	60	6948	60	50	40
22	RAJASTHAN	0	0	1851	150	-	130
23	SIKKIM	0	0	295	40	30	30
24	TAMIL NADU	239	722	4227	200	180	160
25	TELANGANA	1	68	447	170	50	30
26	TRIPURA	0	0	110	33	28	24
27	UTTAR PRADESH	356	0	4909	40	30	25
28	UTTARAKHAND	0	0	1357	45	35	30
29	WEST BENGAL [#]	182	56	3063	100	90	80
	TOTAL (STATES)	1346	2225	98135	-	-	-
30	A & N ISLANDS	0	0	130	37	-	28
31	CHANDIGARH	0	0	501	80	70	60
32	D & N HAVELI	0	0	0	-	-	-
33	DAMAN & DIU	0	0	0	-	-	-
34	DELHI	0	25	48783	361	328	297
35	LAKSHADWEEP	0	0	0	-	-	-
36	PUDUCHERRY	0	0	56	180	160	150
	TOTAL (UTs)	0	25	49470	-	-	-
	TOTAL (ALL-INDIA)	1346	2250	147605	-	-	-

• As per data provided by States/UTs.

@ Himachal Pradesh has no classification such as Skilled, Semi Skilled and Unskilled prisoners.

\$ Karnataka follows 4 categories of wage system for convicts working in prisons such as Highly Skilled (Rs.250/- wages per day), Skilled, Semi Skilled and Unskilled prisoners.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 10.4 – Page 1 of 1

Table – 10.5
NGOs working for the Welfare of Prisoners during the year 2018

Sl. No.	State/UT	No. of NGOs working exclusively for Prison Reforms	No. of Prisoners benefited from	
			Medical Counselling	Legal Counselling
(1)	(2)	(3)	(4)	(6)
1	ANDHRA PRADESH	45	79	91
2	ARUNACHAL PRADESH	0	0	0
3	ASSAM	325	3540	4521
4	BIHAR	23	4215	1210
5	CHHATTISGARH	1	867	745
6	GOA	5	0	75
7	GUJARAT	223	12413	4032
8	HARYANA	44	1516	5025
9	HIMACHAL PRADESH	21	343	319
10	JAMMU & KASHMIR	14	2	0
11	JHARKHAND	15	3697	1055
12	KARNATAKA	24	2424	2722
13	KERALA	392	10095	8841
14	MADHYA PRADESH	42	9752	2567
15	MAHARASHTRA	83	12694	8806
16	MANIPUR	2	0	0
17	MEGHALAYA	4	0	0
18	MIZORAM	13	1271	1403
19	NAGALAND	1	12	18
20	ODISHA	27	96	195
21	PUNJAB	17	831	565
22	RAJASTHAN	62	2107	483
23	SIKKIM	0	0	0
24	TAMIL NADU	65	12093	9600
25	TELANGANA	20	774	673
26	TRIPURA	0	2	108
27	UTTAR PRADESH	100	16651	2225
28	UTTARAKHAND	6	78	845
29	WEST BENGAL	115	2894	2878
	TOTAL (STATES)	1689	98446	59002
30	A & N ISLANDS	2	45	0
31	CHANDIGARH	0	0	0
32	D & N HAVELI	0	0	0
33	DAMAN & DIU	0	0	0
34	DELHI	111	46020	42533
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	0	0
	TOTAL (UTs)	113	46065	42533
	TOTAL (ALL-INDIA)	1802	144511	101535

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 10.5 – Page 1 of 1

Table – 10.6
Number of complaints received by NHRC & SHRC
and their disposals during the year 2018

Sl. No.	State/UT	National Human Rights Commission (N H R C)				State Human Rights Commission (S H R C)			
		No. of Complaints Received	No. of Complaints Disposed off	No. of Complaints Pending	% of Complaint Disposed off to Total Complaints Received	No. of Complaints Received	No. of Complaints Disposed Off	No. of Complaints Pending	% of Complaint Disposed off to Total Complaints Received
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	16	16	0	100	0	0	0	0.0
2	ARUNACHAL PRADESH	1	0	1	0.0	0	0	0	0.0
3	ASSAM	0	0	0	0.0	0	0	0	0.0
4	BIHAR	36	19	17	52.8	25	14	11	56.0
5	CHHATTISGARH	0	0	0	0.0	0	0	0	0.0
6	GOA	0	0	0	0.0	0	0	0	0.0
7	GUJARAT	0	0	0	0.0	0	0	0	0.0
8	HARYANA	0	0	0	0.0	0	0	0	0.0
9	HIMACHAL PRADESH	0	0	0	0.0	0	0	0	0.0
10	JAMMU & KASHMIR	0	0	0	0.0	2	2	0	100
11	JHARKHAND	5	4	1	80.0	0	0	0	0.0
12	KARNATAKA	3	2	1	66.7	38	16	22	42.1
13	KERALA	12	9	3	75.0	30	21	9	70.0
14	MADHYA PRADESH	13	11	2	84.6	61	60	1	98.4
15	MAHARASHTRA	1	1	0	100	30	28	2	93.3
16	MANIPUR	0	0	0	0.0	0	0	0	0.0
17	MEGHALAYA	0	0	0	0.0	0	0	0	0.0
18	MIZORAM	0	0	0	0.0	0	0	0	0.0
19	NAGALAND	0	0	0	0.0	0	0	0	0.0
20	ODISHA	21	21	0	100	18	11	7	61.1
21	PUNJAB	65	17	48	26.2	177	74	103	41.8
22	RAJASTHAN	3	3	0	100	16	11	5	68.8
23	SIKKIM	0	0	0	0.0	0	0	0	0.0
24	TAMIL NADU	31	31	0	100	103	97	6	94.2
25	TELANGANA	0	0	0	0.0	0	0	0	0.0
26	TRIPURA	0	0	0	0.0	0	0	0	0.0
27	UTTAR PRADESH	33	24	9	72.7	12	4	8	33.3
28	UTTARAKHAND	6	3	3	50.0	7	4	3	57.1
29	WEST BENGAL#	0	0	0	0.0	0	0	0	0.0
	TOTAL (STATES)	246	161	85	65.4	519	342	177	65.9
30	A & N ISLANDS	0	0	0	0.0	0	0	0	0.0
31	CHANDIGARH	0	0	0	0.0	0	0	0	0.0
32	D & N HAVELI	0	0	0	0.0	0	0	0	0.0
33	DAMAN & DIU	0	0	0	0.0	0	0	0	0.0
34	DELHI*	76	69	9	90.8	0	0	0	0.0
35	LAKSHADWEEP	0	0	0	0.0	0	0	0	0.0
36	PUDUCHERRY	0	0	0	0.0	0	0	0	0.0
	TOTAL (UTs)	76	69	9	90.8	0	0	0	0.0
	TOTAL (ALL-INDIA)	322	230	94	71.4	519	342	177	65.9

• As per data provided by States/UTs.

* Delhi reported that out of 9 pending complaints, 2 complaints pertain to the year 2017.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 10.6 – Page 1 of 1

Chapter **11**

**Prison Staff
– Strength
and Training**

Chapter – 11

Prison Staff-Strength and Training

Sanctioned and Actual strength of jail officials

Prisons Staff Strength, based on their duties and responsibilities, are categorized into the following five categories: Executive, Medical, Correctional, Ministerial and Others.

Information on the sanctioned strength as well as actual strength of the staff in various jails as on 31st December, 2018 is presented in Table 11.1 showing that Nagaland (99.49%), Arunachal Pradesh (93.05%), Kerala (92.95%) and Manipur (91.11%) have filled more than 90% of the sanctioned posts. State/UT wise comparison of vacant post shows that Uttar Pradesh has reported the highest number of vacancies (4,852) followed by Bihar (3,349) and Jharkhand (1831).

An analysis of the sanctioned and actual posted staff strength in jails shows that the actual strength of the jail staff posted against the sanctioned strength in Jharkhand (32.16%), Chandigarh (48.04%) and Sikkim (48.4%) is much lower than the All India average percentage (69.93%).

Jail Officials

I. Executive Staff

A total of 50,878 executive staffs including 4,630 Officers and 46,248 sub-cadre staff were actually posted in Indian jails against sanctioned strength of 71,489 at the end of the year 2018. Uttar Pradesh has reported the highest number of vacant executive staff post (4,489) followed by Bihar (2,727) and Jharkhand (1,374) accounting for 21.8%, 13.2% and 6.7 of

the total vacant post of 20,611 (**Chart 11.1, Table 11.3**).

II. Correctional Staff

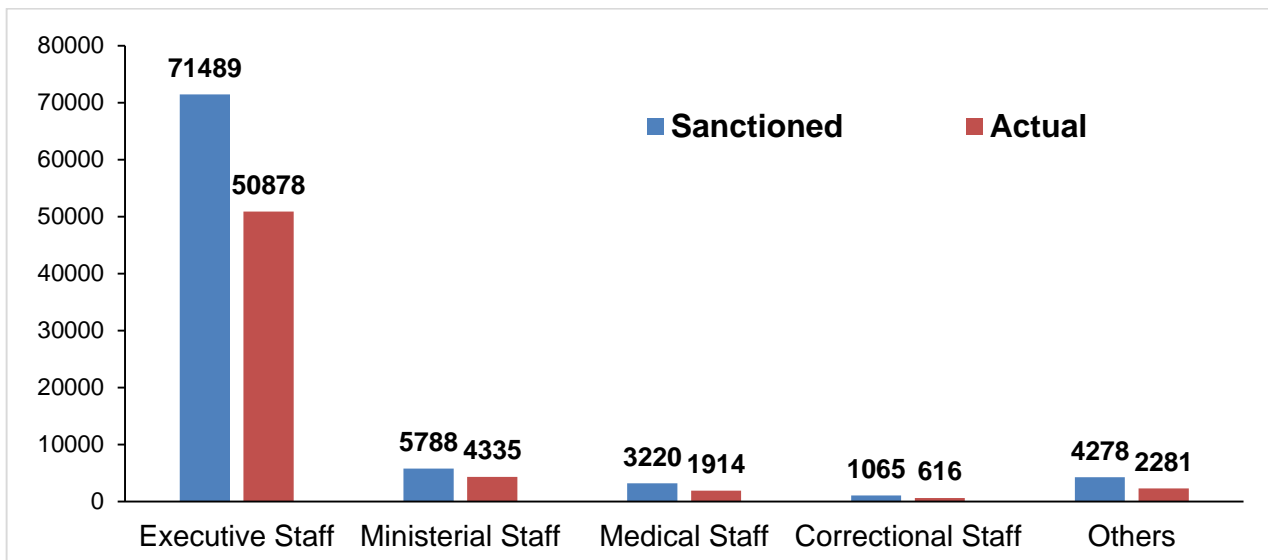
A total of 616 Correctional staff was actually posted in Indian jails against the sanctioned strength of 1,065 at the end of the year 2018. Bihar has reported the highest number of vacant correctional staff post (118) followed by Maharashtra (61) and Tamilnadu (48) accounting for 26.3%, 13.6% and 10.7 of the total vacant post of 449 (**Chart 11.1, Table 11.3**). States having no correctional staff are Andhra Pradesh, Arunachal Pradesh, Assam, Goa, Haryana, Jharkhand, Manipur, Mizoram, Punjab, Sikkim, D & N Haveli, Daman & Diu, Lakshadweep and Puducherry.

III. Medical Staff

A total of 1,914 Medical staff was actually posted in Indian jails against sanctioned strength of 3,220 at the end of the year 2018. Uttar Pradesh has reported the highest number of vacant medical staff post (240) followed by Bihar (217) and Jharkhand (153) accounting for 18.4%, 16.6% and 11.7 of the total vacant post of 1306 (**Chart 11.1, Table 11.3**).

IV. Ministerial Staff

A total of 4,335 Ministerial Staff was actually posted in Indian jails against sanctioned strength of 5,788 at the end of the year 2018. Bihar has reported the highest number of vacant ministerial staff (221) followed by Maharashtra (133) posts and Haryana (123) accounting for 15.2%, 9.2% and 8.5 of the total vacant post of 1453 (**Chart 11.1, Table 11.3**).



- As per data provided by States/UTs.

Sanctioned & Actual Strength of Jail Staff in the Country as on 31.12.2018
Chart 11.1

Number of Inmates per Staff as on 31st December, 2018

The prison institutions are managed by five categories of personnel viz., executive staff, ministerial staff, correctional staff, medical staff and other staff. The number of inmates per official is a real indicator of how well inmates are looked after in the prisons. The number of inmates per jail official, correctional staff and medical staff is given in **Table 11.2**.

I. Number of Inmates per Jail Staff

As on 31st December 2018 a total of 46,6084 inmates were lodged in various jails of the country. Also, the actual strength of executive jail staff was 50,878 in various prisons. Among all the states, Jharkhand has reported the highest number of Inmates (27) for each staff in their jails (762 jail staff, 20,629 inmates) followed by Uttar Pradesh (19) for each staff in their jails (5,396 jail staff, 1,04,011 inmates) and Chhattisgarh (13) for each staff in their jails (1,331 jail staff,

18,494 inmates). At all India level, there were 9 inmates for each jail staff in all jails in the country (**Chart 11.2**).

II. Number of Inmates per Correctional Staff

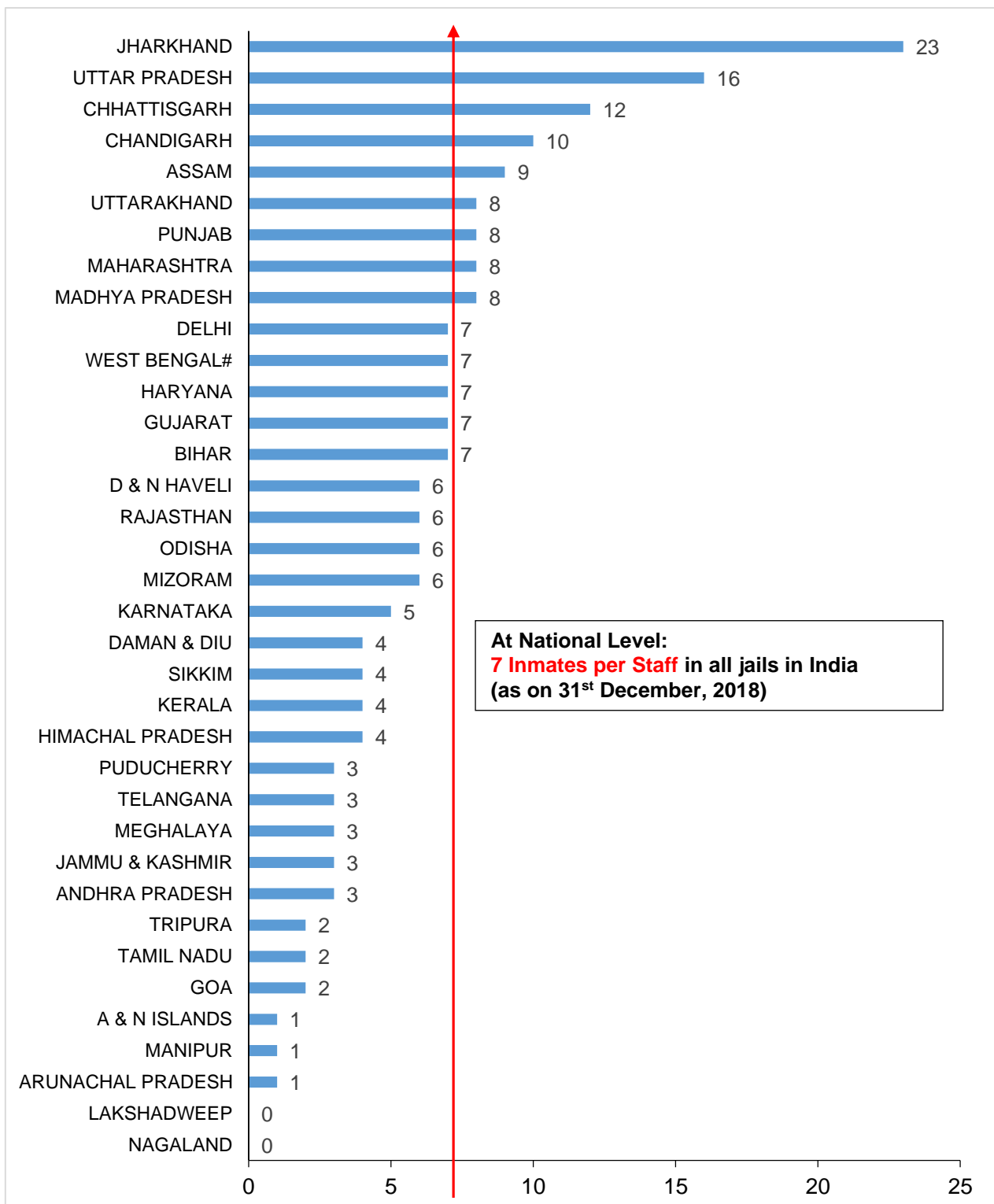
Andhra Pradesh, Assam, Haryana, Jharkhand and Punjab have no correctional staff for 6,988, 8,282, 19,270, 20,629 and 22,486 inmates respectively. Uttarakhand and Telangana have only one correctional staff for 5,311 and 5,550 inmates respectively. Gujarat, Karnataka and Uttar Pradesh have only two correctional staff for 14,980, 13,944 and 1,04,011 inmates respectively.

III. Number of Inmates per Medical Staff

We may assess the health services available to inmates in prisons on the basis of Medical Staff strength. Jharkhand has reported 1 medical staff per (1,375) inmates (15 medical staff, 20,629 inmates) followed by West Bengal (923) inmates (25 medical staff, 23,092

inmates), Uttar Pradesh (737) inmates (141 medical staff, 1,04,011 inmates) and Karnataka (664) inmates (21 medical staff, 13,944 inmates) as on 31st

December, 2018. D&N Haveli, Daman & Diu and Lakshadweep reported no medical staff.



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

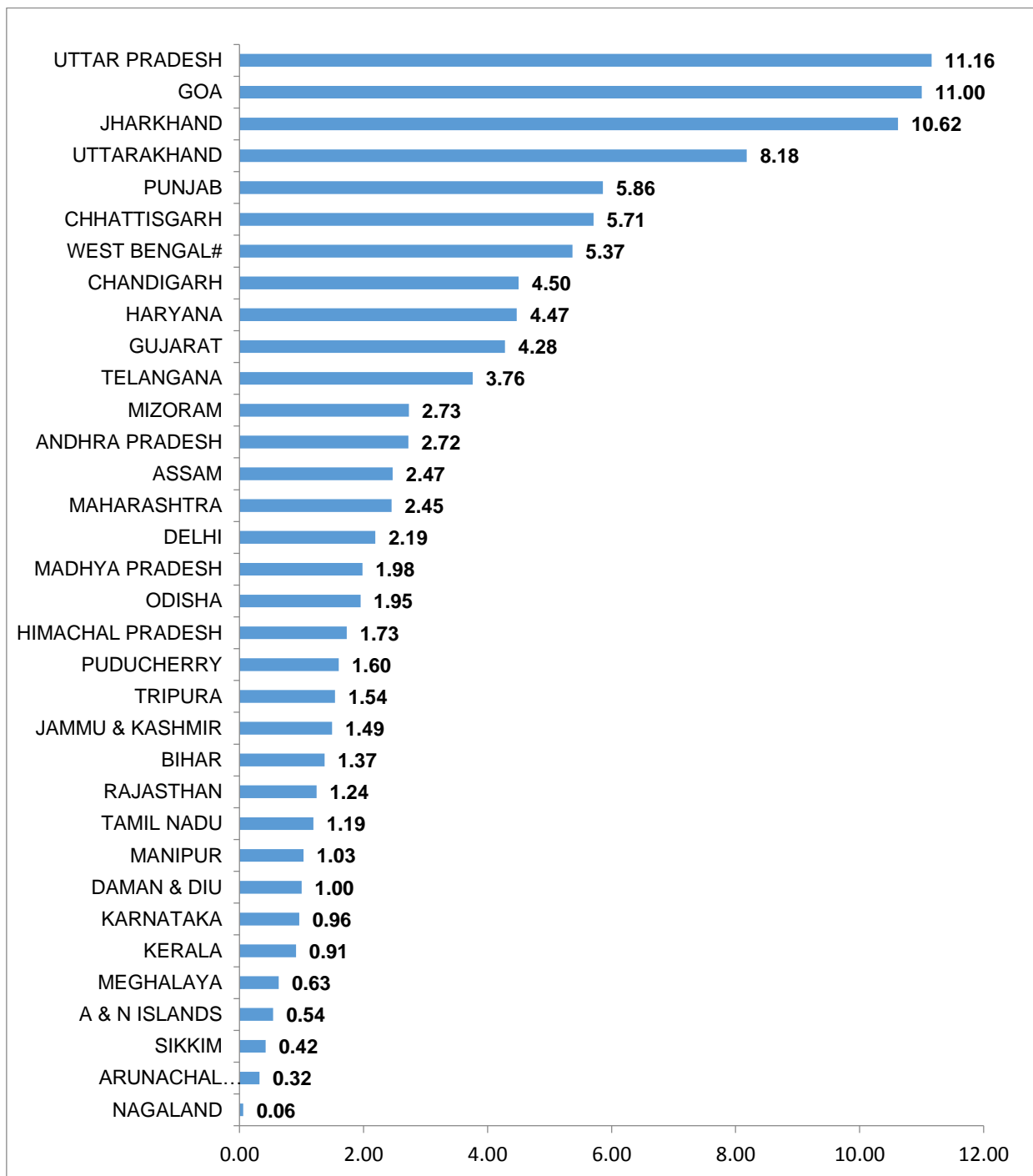
Number of Inmates per Staff for each State/UT

Chart 11.2

Women Staff

Actual strength of women jail officials of different ranks (State/UT-wise) is given in **Table-11.4**. A total of 7,042 women staff was reported as working in different cadre across Indian jails. The State of Bihar has reported highest

number of women staff in their Jail Department (988) followed by Madhya Pradesh (760) and Maharashtra (661). The status of number of women prisoners per woman staff is presented in **Chart 11.3**.



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Number of Women Inmates for Each Woman Staff

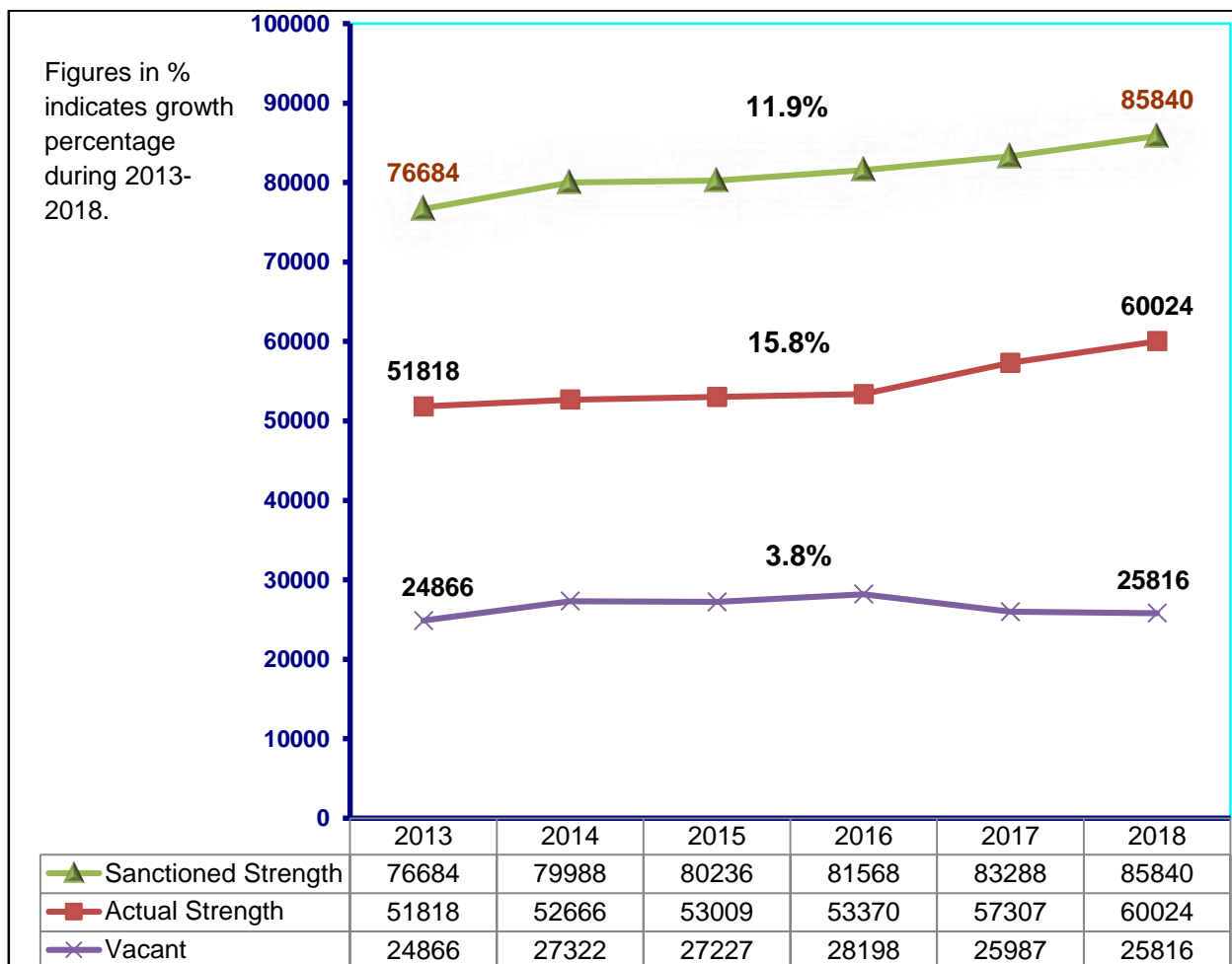
Chart 11.3

Training of Jail Officers/Staff (Refresher / Specialized / Re-orientation Courses) during the year 2018

Among the States, Delhi has reported highest share of 92.15% in training its Jail staffs (refresher/specialized/ re-orientation) during 2018 followed by Karnataka (47.88%) and Telangana (41.6%) (Table 11.5)

Trend of Staff Strength

During the period 2013-2018, the sanctioned strength of Jail staff has increased by 11.9% (from 76,684 in 31.12.2013 to 85,840 in 31.12.2018). However, the actual strength of jail staff has increased by 15.8% (increased from 51,818 in 2013 to 60,024 in 2018) (Chart 11.4). As on 31.12.2013, the number of vacant posts was 24,866 which has increased to 25,816 in 31st December, 2018.



- As per data provided by States/UTs.

Note: Figures as on 31st December of the respective year

Trend of Sanctioned Strength, Actual Strength and Vacant Strength of Jail Staff/Officials during 2013-2018

Chart 11.4

Table – 11.1**Sanctioned and Actual Strength of Total Jail Staff as on 31st December, 2018**

Sl. No.	State/UT	Total Jail Staff			
		Sanctioned	Actual	Vacant	% of actual to sanctioned strength
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	2646	1997	649	75.47
2	ARUNACHAL PRADESH	187	174	13	93.05
3	ASSAM	1189	914	275	76.87
4	BIHAR	8562	5213	3349	60.89
5	CHHATTISGARH	1949	1494	455	76.65
6	GOA	274	183	91	66.79
7	GUJARAT	3213	2128	1085	66.23
8	HARYANA	3696	2695	1001	72.92
9	HIMACHAL PRADESH	754	503	251	66.71
10	JAMMU & KASHMIR	1581	933	648	59.01
11	JHARKHAND	2699	868	1831	32.16
12	KARNATAKA	3459	2590	869	74.88
13	KERALA	1971	1832	139	92.95
14	MADHYA PRADESH	6659	5221	1438	78.41
15	MAHARASHTRA	5065	4464	601	88.13
16	MANIPUR	574	523	51	91.11
17	MEGHALAYA	292	241	51	82.53
18	MIZORAM	372	272	100	73.12
19	NAGALAND	583	580	3	99.49
20	ODISHA	2964	2426	538	81.85
21	PUNJAB	3676	2680	996	72.91
22	RAJASTHAN	4438	2891	1547	65.14
23	SIKKIM	188	91	97	48.40
24	TAMILNADU	5798	4646	1152	80.13
25	TELANGANA	1924	1596	328	82.95
26	TRIPURA	640	425	215	66.41
27	UTTAR PRADESH	11130	6278	4852	56.41
28	UTTARAKHAND	1033	657	376	63.60
29	WEST BENGAL#	4582	3194	1388	69.71
	TOTAL (STATES)	82098	57709	24389	70.29
30	A & N ISLANDS	148	112	36	75.68
31	CHANDIGARH	204	98	106	48.04
32	D & N HAVELI*	0	6	-	-
33	DAMAN & DIU	18	12	6	66.67
34	DELHI	3249	1999	1250	61.53
35	LAKSHADWEEP	0	0	0	-
36	PUDUCHERRY	123	88	35	71.54
	TOTAL (UTs)	3742	2315	1427	61.87
	TOTAL (ALL-INDIA)	85840	60024	25816	69.93

- As per data provided by States/UTs.

* No separate staff for Jails. The Sub Divisional Officers and subordinates are looking after the jails also.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 11.2**Number of Inmates Per Staff as on 31st December, 2018**

Sl. No.	State/UT	Total No. of Inmates	Jail Officials		Correctional Staff		Medical Staff		Total Prison Staff (including ministerial staff and others)	Total No. of inmates per prison staff (Col 3 / Col 10)
			No. of Staff	No. of inmates per jail official	No. of Staff	No. of inmates per correctional Staff	No. of Staff	No. of inmates per medical staff		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	6988	1682	4	0	-	40	174	1997	3
2	ARUNACHAL PRADESH	245	139	1	0	-	9	27	174	1
3	ASSAM	8282	834	9	0	-	48	172	914	9
4	BIHAR	38685	4263	9	76	509	238	162	5213	7
5	CHHATTISGARH	18494	1331	13	34	543	53	348	1494	12
6	GOA	435	159	2	0	-	1	435	183	2
7	GUJARAT	14980	1773	8	2	7490	77	194	2128	7
8	HARYANA	19270	2421	7	0	-	62	310	2695	7
9	HIMACHAL PRADESH	2254	406	5	3	751	16	140	503	4
10	JAMMU & KASHMIR	3085	660	4	18	171	70	44	933	3
11	JHARKHAND	20629	762	27	0	-	15	1375	868	23
12	KARNATAKA	13944	2262	6	2	6972	21	664	2590	5
13	KERALA	7638	1629	4	23	332	36	212	1832	4
14	MADHYA PRADESH	42057	4626	9	66	637	104	404	5221	8
15	MAHARASHTRA	35884	3891	9	126	284	73	491	4464	8
16	MANIPUR	920	457	2	0	-	33	27	523	1
17	MEGHALAYA	933	166	5	8	116	18	51	241	3
18	MIZORAM	1677	247	6	0	-	11	152	272	6
19	NAGALAND	442	435	1	1	442	5	88	580	0
20	ODISHA	16501	2011	8	120	137	111	148	2426	6
21	PUNJAB	22486	2215	10	0	-	84	267	2680	8
22	RAJASTHAN	20134	2520	7	3	6711	106	189	2891	6
23	SIKKIM	387	77	5	0	-	4	96	91	4
24	TAMIL NADU	13674	3796	3	69	198	96	142	4646	2
25	TELANGANA	5550	1105	5	1	5550	52	106	1596	3
26	TRIPURA	1042	368	2	1	1042	25	41	425	2
27	UTTAR PRADESH	104011	5396	19	2	52005	141	737	6278	16
28	UTTARAKHAND	5311	583	9	1	5311	14	379	657	8
29	WEST BENGAL#	23092	2932	7	43	537	25	923	3194	7
	TOTAL (STATES)	449030	49146	9	599	749	1588	282	57709	7
30	A & N ISLANDS	184	70	2	1	184	6	30	112	1
31	CHANDIGARH	1035	83	12	3	345	4	258	98	10
32	D & N HAVELI	39	6	6	0	-	0	-	6	6
33	DAMAN & DIU	59	10	5	0	-	0	-	12	4
34	DELHI	15468	1486	10	13	1189	314	49	1999	7
35	LAKSHADWEEP	1	0	-	0	-	0	-	0	-
36	PUDUCHERRY	268	77	3	0	-	2	134	88	3
	TOTAL (UTs)	17054	1732	9	17	1003	326	52	2315	7
	TOTAL (ALL-INDIA)	466084	50878	9	616	756	1914	243	60024	7

- As per data provided by States/UTs.

- indicates No Staff

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3**Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018**

Sl. No.	State/UT	Executive Staff							
		Officers							
		DG/Addl.DG/IG/		DIG		AIG		Supdt.	
		Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	2	2	2	1	0	0	6	5
2	ARUNACHAL PRADESH	0	0	0	0	0	0	1	1
3	ASSAM	1	1	3	1	2	2	30	21
4	BIHAR	1	1	2	1	5	2	59	56
5	CHHATTISGARH	0	0	0	0	0	0	22	17
6	GOA	1	1	0	0	1	1	1	1
7	GUJARAT	1	1	1	0	0	0	5	3
8	HARYANA	3	3	0	0	1	1	22	21
9	HIMACHAL PRADESH	1	1	1	0	1	1	3	3
10	JAMMU & KASHMIR	1	1	1	1	0	0	16	12
11	JHARKHAND	0	0	0	0	0	0	29	24
12	KARNATAKA	1	1	4	1	0	0	13	9
13	KERALA	1	1	4	4	0	0	6	6
14	MADHYA PRADESH	3	2	5	3	0	0	53	32
15	MAHARASHTRA	2	1	5	4	0	0	10	6
16	MANIPUR	2	1	0	0	0	0	2	0
17	MEGHALAYA	1	1	0	0	1	1	5	5
18	MIZORAM	1	1	1	1	1	1	9	9
19	NAGALAND	2	1	1	0	1	1	5	5
20	ODISHA	1	1	4	3	1	0	21	15
21	PUNJAB	1	1	4	2	1	1	9	3
22	RAJASTHAN	3	2	3	2	0	0	11	10
23	SIKKIM	0	0	0	0	0	0	2	1
24	TAMIL NADU	1	1	6	6	0	0	13	11
25	TELANGANA	2	2	2	1	0	0	4	4
26	TRIPURA	1	1	0	0	0	0	8	8
27	UTTAR PRADESH	2	2	10	7	3	2	89	58
28	UTTARAKHAND	1	1	1	0	1	1	3	3
29	WEST BENGAL#	1	1	5	5	4	4	25	22
	TOTAL (STATES)	37	32	65	43	23	18	482	371
30	A & N ISLANDS	1	1	0	0	0	0	1	1
31	CHANDIGARH	0	0	0	0	0	0	1	1
32	D & N HAVELI	0	1	0	1	0	0	0	1
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	1	1	2	1	1	1	18	13
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	1	1	0	0	0	0	1	0
	TOTAL (UTs)	3	4	2	2	1	1	21	16
	TOTAL (ALL-INDIA)	40	36	67	45	24	19	503	387

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3 (Continued)
Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018

Sl. No.	State/UT	Executive Staff							
		Officers							
		Dy. Supdt.		Asstt. Supdt.		Jailor		Dy. Jailor	
		Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
1	ANDHRA PRADESH	32	26	0	0	62	59	174	100
2	ARUNACHAL PRADESH	3	3	0	0	2	1	0	0
3	ASSAM	0	0	0	0	31	26	0	0
4	BIHAR	69	24	218	45	0	0	0	0
5	CHHATTISGARH	12	2	120	41	0	0	6	1
6	GOA	0	0	2	2	8	6	0	0
7	GUJARAT	7	7	11	5	30	18	102	53
8	HARYANA	51	40	88	48	0	0	0	0
9	HIMACHAL PRADESH	8	7	26	19	0	0	0	0
10	JAMMU & KASHMIR	7	6	35	13	0	0	0	0
11	JHARKHAND	1	0	0	0	28	6	0	0
12	KARNATAKA	0	0	37	22	120	102	0	0
13	KERALA	0	2	121	121	23	23	28	28
14	MADHYA PRADESH	75	64	269	166	0	0	0	0
15	MAHARASHTRA	29	4	40	22	106	95	297	237
16	MANIPUR	6	3	0	0	7	6	0	0
17	MEGHALAYA	0	0	0	0	5	5	0	0
18	MIZORAM	0	0	0	0	10	4	0	0
19	NAGALAND	4	4	0	0	8	8	0	0
20	ODISHA	0	0	0	0	92	81	0	0
21	PUNJAB	85	48	111	69	0	0	0	0
22	RAJASTHAN	36	9	18	3	76	13	188	130
23	SIKKIM	3	2	0	0	0	3	7	0
24	TAMIL NADU	0	0	24	1	27	22	48	38
25	TELANGANA	23	23	0	0	40	39	70	70
26	TRIPURA	0	0	1	1	4	4	5	4
27	UTTAR PRADESH	0	0	0	0	92	82	467	258
28	UTTARAKHAND	9	4	0	0	13	6	44	7
29	WEST BENGAL#	3	2	0	0	39	34	95	71
	TOTAL (STATES)	463	280	1121	578	823	643	1531	997
30	A & N ISLANDS	1	0	0	0	1	1	1	1
31	CHANDIGARH	4	1	5	1	0	0	0	0
32	D & N HAVELI	0	0	0	1	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	76	59	312	108	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	2	2	8	8	0	0	0	0
	TOTAL (UTs)	83	62	325	118	1	1	1	1
	TOTAL (ALL-INDIA)	546	342	1446	696	824	644	1532	998

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3 (Continued)
Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018

Sl. No.	State/UT	Executive Staff					
		Officers					
		Asstt. Jailor		Other Officers		Sub-Total (Officers)	
		Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual
(1)	(2)	(19)	(20)	(21)	(22)	(23)	(24)
1	ANDHRA PRADESH	49	43	4	1	331	237
2	ARUNACHAL PRADESH	6	1	4	3	16	9
3	ASSAM	99	98	0	0	166	149
4	BIHAR	0	0	0	0	354	129
5	CHHATTISGARH	7	0	6	3	173	64
6	GOA	14	12	0	0	27	23
7	GUJARAT	0	0	3	0	160	87
8	HARYANA	62	37	0	0	227	150
9	HIMACHAL PRADESH	0	0	2	2	42	33
10	JAMMU & KASHMIR	0	0	0	4	60	37
11	JHARKHAND	67	15	0	0	125	45
12	KARNATAKA	0	0	0	0	175	135
13	KERALA	0	0	4	4	187	189
14	MADHYA PRADESH	0	0	15	9	420	276
15	MAHARASHTRA	168	139	8	6	665	514
16	MANIPUR	30	14	0	0	47	24
17	MEGHALAYA	7	4	0	0	19	16
18	MIZORAM	15	7	0	0	37	23
19	NAGALAND	17	17	7	7	45	43
20	ODISHA	105	50	240	100	464	250
21	PUNJAB	0	0	0	0	211	124
22	RAJASTHAN	0	0	0	0	335	169
23	SIKKIM	12	12	0	0	24	18
24	TAMIL NADU	278	219	550	528	947	826
25	TELANGANA	0	0	35	35	176	174
26	TRIPURA	8	7	4	0	31	25
27	UTTAR PRADESH	0	0	9	4	672	413
28	UTTARAKHAND	0	0	0	0	72	22
29	WEST BENGAL#	46	46	34	32	252	217
	TOTAL (STATES)	990	721	925	738	6460	4421
30	A & N ISLANDS	0	0	4	2	9	6
31	CHANDIGARH	0	0	0	0	10	3
32	D & N HAVELI	0	1	0	1	0	6
33	DAMAN & DIU	2	0	0	0	2	0
34	DELHI	0	0	41	0	451	183
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	12	11
	TOTAL (UTs)	2	1	45	3	484	209
	TOTAL (ALL-INDIA)	992	722	970	741	6944	4630

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 11.3 – Page 3 of 8

Table – 11.3 (Continued)
Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018

Sl. No.	State/UT	Executive Staff					
		Jail-Cadre Staff					
		Head Warders		Head Matron		Warders	
		Sanct-ioned	Actual	Sanct-ioned	Actual	Sanct-ioned	Actual
(1)	(2)	(25)	(26)	(27)	(28)	(29)	(30)
1	ANDHRA PRADESH	355	335	0	0	1459	1110
2	ARUNACHAL PRADESH	24	24	0	0	100	100
3	ASSAM	82	52	0	0	725	569
4	BIHAR	550	448	0	0	4929	3118
5	CHHATTISGARH	179	132	0	0	1237	1114
6	GOA	1	0	0	0	10	0
7	GUJARAT	464	414	1	1	1870	1203
8	HARYANA	255	235	48	33	2368	1908
9	HIMACHAL PRADESH	70	64	10	9	445	286
10	JAMMU & KASHMIR	106	84	0	0	920	518
11	JHARKHAND	247	13	0	0	1757	703
12	KARNATAKA	449	302	0	0	2102	1777
13	KERALA	354	331	20	20	1047	936
14	MADHYA PRADESH	887	578	0	0	4482	3770
15	MAHARASHTRA	566	512	0	0	2963	2830
16	MANIPUR	61	51	0	0	269	266
17	MEGHALAYA	16	8	0	0	132	113
18	MIZORAM	41	39	0	0	257	185
19	NAGALAND	58	58	0	0	334	334
20	ODISHA	219	215	0	0	1637	1546
21	PUNJAB	479	370	22	19	2088	1451
22	RAJASTHAN	613	451	0	0	2907	1894
23	SIKKIM	20	19	0	0	99	35
24	TAMIL NADU	1047	1044	0	0	2513	1926
25	TELANGANA	214	211	8	8	819	623
26	TRIPURA	72	19	0	0	490	324
27	UTTAR PRADESH	1446	914	0	0	7211	3623
28	UTTARAKHAND	82	76	9	3	686	469
29	WEST BENGAL#	270	230	1	0	3118	2306
	TOTAL (STATES)	9227	7229	119	93	48974	35037
30	A & N ISLANDS	15	12	0	0	71	52
31	CHANDIGARH	26	8	0	0	130	72
32	D & N HAVELI	0	0	0	0	0	0
33	DAMAN & DIU	2	1	0	0	11	9
34	DELHI	416	378	58	56	1235	669
35	LAKSHADWEEP	0	0	0	0	0	0
36	PUDUCHERRY	16	11	0	0	71	51
	TOTAL (UTs)	475	410	58	56	1518	853
	TOTAL (ALL-INDIA)	9702	7639	177	149	50492	35890

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3 (Continued)

Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018

Sl. No.	State/UT	Executive Staff						Executive Staff(Total)	
		Jail-Cadre Staff				Sub-Total (Jail Cadre Staff)			
		Matron		Other Jail Cadre Staff				Sanctioned	Actual
		Sanctioned	Actual	Sanctioned	Actual				
(1)	(2)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)
1	ANDHRA PRADESH	0	0	0	0	1814	1445	2145	1682
2	ARUNACHAL PRADESH	0	0	6	6	130	130	146	139
3	ASSAM	0	0	90	64	897	685	1063	834
4	BIHAR	0	0	1157	568	6636	4134	6990	4263
5	CHHATTISGARH	4	2	49	19	1469	1267	1642	1331
6	GOA	5	3	163	133	179	136	206	159
7	GUJARAT	131	68	0	0	2466	1686	2626	1773
8	HARYANA	0	0	138	95	2809	2271	3036	2421
9	HIMACHAL PRADESH	34	14	0	0	559	373	601	406
10	JAMMU & KASHMIR	0	0	42	21	1068	623	1128	660
11	JHARKHAND	0	0	7	1	2011	717	2136	762
12	KARNATAKA	5	3	128	45	2684	2127	2859	2262
13	KERALA	20	20	133	133	1574	1440	1761	1629
14	MADHYA PRADESH	5	2	0	0	5374	4350	5794	4626
15	MAHARASHTRA	0	0	67	35	3596	3377	4261	3891
16	MANIPUR	0	0	121	116	451	433	498	457
17	MEGHALAYA	0	0	44	29	192	150	211	166
18	MIZORAM	0	0	0	0	298	224	335	247
19	NAGALAND	0	0	0	0	392	392	437	435
20	ODISHA	0	0	0	0	1856	1761	2320	2011
21	PUNJAB	94	83	250	168	2933	2091	3144	2215
22	RAJASTHAN	0	0	10	6	3530	2351	3865	2520
23	SIKKIM	0	0	34	5	153	59	177	77
24	TAMIL NADU	0	0	0	0	3560	2970	4507	3796
25	TELANGANA	37	37	66	52	1144	931	1320	1105
26	TRIPURA	3	0	0	0	565	343	596	368
27	UTTAR PRADESH	0	0	556	446	9213	4983	9885	5396
28	UTTARAKHAND	27	13	0	0	804	561	876	583
29	WEST BENGAL#	3	0	370	179	3762	2715	4014	2932
	TOTAL (STATES)	368	245	3431	2121	62119	44725	68579	49146
30	A & N ISLANDS	0	0	0	0	86	64	95	70
31	CHANDIGARH	0	0	0	0	156	80	166	83
32	D & N HAVELI	0	0	0	0	0	0	0	6
33	DAMAN & DIU	0	0	0	0	13	10	15	10
34	DELHI	176	58	190	142	2075	1303	2526	1486
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	9	4	0	0	96	66	108	77
	TOTAL (UTs)	185	62	190	142	2426	1523	2910	1732
	TOTAL (ALL-INDIA)	553	307	3621	2263	64545	46248	71489	50878

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3 (Continued)**Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018**

Sl. No.	State/UT	Correctional Staff							
		Probation Officer / Welfare Officer		Psychologist / Psychiatrist		Social Worker / Others		Sub Total (Correctional Staff)	
		Sanct-ioned	Actual	Sanct-ioned	Actual	Sanct-ioned	Actual	Sanct-ioned	Actual
(1)	(2)	(37)	(38)	(39)	(40)	(41)	(42)	(43)	(44)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	4	0	4	0
3	ASSAM	0	0	2	0	0	0	2	0
4	BIHAR	194	76	0	0	0	0	194	76
5	CHHATTISGARH	9	5	0	0	48	29	57	34
6	GOA	1	0	0	0	0	0	1	0
7	GUJARAT	2	1	2	1	0	0	4	2
8	HARYANA	8	0	2	0	6	0	16	0
9	HIMACHAL PRADESH	1	1	0	0	11	2	12	3
10	JAMMU & KASHMIR	2	1	0	0	46	17	48	18
11	JHARKHAND	0	0	0	0	0	0	0	0
12	KARNATAKA	0	0	3	2	1	0	4	2
13	KERALA	23	23	0	0	0	0	23	23
14	MADHYA PRADESH	16	8	0	0	64	58	80	66
15	MAHARASHTRA	0	0	8	4	179	122	187	126
16	MANIPUR	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	8	8	8	8
18	MIZORAM	0	0	0	0	0	0	0	0
19	NAGALAND	2	1	0	0	0	0	2	1
20	ODISHA	60	41	4	1	101	78	165	120
21	PUNJAB	0	0	4	0	0	0	4	0
22	RAJASTHAN	0	0	0	0	8	3	8	3
23	SIKKIM	0	0	0	0	0	0	0	0
24	TAMIL NADU	88	47	13	11	16	11	117	69
25	TELANGANA	0	0	1	1	0	0	1	1
26	TRIPURA	3	1	1	0	1	0	5	1
27	UTTAR PRADESH	2	2	0	0	0	0	2	2
28	UTTARAKHAND	0	0	0	0	2	1	2	1
29	WEST BENGAL#	53	40	8	3	0	0	61	43
	TOTAL (STATES)	464	247	48	23	495	329	1007	599
30	A & N ISLANDS	1	1	0	0	0	0	1	1
31	CHANDIGARH	3	1	1	0	11	2	15	3
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	15	5	10	8	17	0	42	13
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	19	7	11	8	28	2	58	17
	TOTAL (ALL-INDIA)	483	254	59	31	523	331	1065	616

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3 (Continued)

Sanctioned and Actual Strength of Jail Officers/Staff as on 31st December, 2018

Sl. No.	State/Ut	Medical Staff									
		Resident Medical Officer / Medical Officer		Pharmacist		Lab Technician / Lab Attendant		Others		Sub Total (Medical Staff)	
		Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual	Sanct- ioned	Actual
(1)	(2)	(45)	(46)	(47)	(48)	(49)	(50)	(51)	(52)	(53)	(54)
1	ANDHRA PRADESH	22	11	11	9	3	2	24	18	60	40
2	ARUNACHAL PRADESH	2	2	4	3	0	0	4	4	10	9
3	ASSAM	31	12	29	23	6	6	8	7	74	48
4	BIHAR	226	136	106	19	16	0	107	83	455	238
5	CHHATTISGARH	36	20	44	29	6	2	9	2	95	53
6	GOA	6	0	0	0	0	0	7	1	13	1
7	GUJARAT	39	34	26	15	6	4	30	24	101	77
8	HARYANA	36	19	26	17	5	0	26	26	93	62
9	HIMACHAL PRADESH	4	4	18	11	0	0	1	1	23	16
10	JAMMU & KASHMIR	18	11	27	18	9	4	51	37	105	70
11	JHARKHAND	44	10	7	1	10	1	107	3	168	15
12	KARNATAKA	20	6	17	8	7	4	8	3	52	21
13	KERALA	11	9	11	11	6	3	15	13	43	36
14	MADHYA PRADESH	57	10	93	57	5	5	39	32	194	104
15	MAHARASHTRA	44	34	47	34	9	5	0	0	100	73
16	MANIPUR	9	9	6	6	0	0	20	18	35	33
17	MEGHALAYA	5	5	5	4	0	0	10	9	20	18
18	MIZORAM	4	1	4	3	0	0	7	7	15	11
19	NAGALAND	0	0	5	5	0	0	0	0	5	5
20	ODISHA	94	42	90	68	0	0	5	1	189	111
21	PUNJAB	38	38	41	41	3	3	2	2	84	84
22	RAJASTHAN	37	29	0	0	8	1	108	76	153	106
23	SIKKIM	2	1	0	0	0	0	5	3	7	4
24	TAMIL NADU	41	21	21	17	6	4	66	54	134	96
25	TELANGANA	19	19	14	14	4	4	15	15	52	52
26	TRIPURA	4	4	12	7	2	9	4	5	22	25
27	UTTAR PRADESH	145	46	141	68	55	22	40	5	381	141
28	UTTARAKHAND	10	0	19	11	3	1	8	2	40	14
29	WEST BENGAL#	40	6	41	14	0	0	11	5	92	25
	TOTAL (STATES)	1044	539	865	513	169	80	737	456	2815	1588
30	A & N ISLANDS	1	1	1	1	1	1	3	3	6	6
31	CHANDIGARH	2	1	5	3	0	0	0	0	7	4
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
34	DELHI	130	105	38	33	12	9	210	167	390	314
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	1	1	0	0	0	0	1	1	2	2
	TOTAL (UTs)	134	108	44	37	13	10	214	171	405	326
	TOTAL (ALL-INDIA)	1178	647	909	550	182	90	951	627	3220	1914

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.3 (Concluded)
Sanctioned and Actual Strength of Jail Officers/Staff
as on 31st December, 2018

Sl. No.	State/UT	Ministerial Staff						Others (Not included in above category)		Total	
		Officer		Other Non-Gazetted Staff		Sub Total (Ministerial Staff)		Sanctioned	Actual	Sanctioned	Actual
		Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual				
(1)	(2)	(55)	(56)	(57)	(58)	(59)	(60)	(61)	(62)	(63)	(64)
1	ANDHRA PRADESH	7	7	268	215	275	222	166	53	2646	1997
2	ARUNACHAL PRADESH	1	1	8	7	9	8	18	18	187	174
3	ASSAM	5	3	35	29	40	32	10	0	1189	914
4	BIHAR	33	20	819	611	852	631	71	5	8562	5213
5	CHHATTISGARH	1	0	35	11	36	11	119	65	1949	1494
6	GOA	0	0	54	23	54	23	0	0	274	183
7	GUJARAT	13	9	309	196	322	205	160	71	3213	2128
8	HARYANA	3	3	224	101	227	104	324	108	3696	2695
9	HIMACHAL PRADESH	0	0	71	57	71	57	47	21	754	503
10	JAMMU & KASHMIR	16	13	115	53	131	66	169	119	1581	933
11	JHARKHAND	0	0	44	23	44	23	351	68	2699	868
12	KARNATAKA	22	8	219	161	241	169	303	136	3459	2590
13	KERALA	8	8	104	104	112	112	32	32	1971	1832
14	MADHYA PRADESH	5	1	273	157	278	158	313	267	6659	5221
15	MAHARASHTRA	27	21	461	334	488	355	29	19	5065	4464
16	MANIPUR	2	2	39	31	41	33	0	0	574	523
17	MEGHALAYA	0	0	16	15	16	15	37	34	292	241
18	MIZORAM	0	0	22	14	22	14	0	0	372	272
19	NAGALAND	7	7	36	36	43	43	96	96	583	580
20	ODISHA	3	2	204	121	207	123	83	61	2964	2426
21	PUNJAB	14	12	430	369	444	381	0	0	3676	2680
22	RAJASTHAN	12	9	189	145	201	154	211	108	4438	2891
23	SIKKIM	0	0	4	10	4	10	0	0	188	91
24	TAMIL NADU	57	51	440	329	497	380	543	305	5798	4646
25	TELANGANA	10	10	257	257	267	267	284	171	1924	1596
26	TRIPURA	0	0	10	24	10	24	7	7	640	425
27	UTTAR PRADESH	21	21	423	398	444	419	418	320	11130	6278
28	UTTARAKHAND	0	1	24	13	24	14	91	45	1033	657
29	WEST BENGAL#	15	10	127	104	142	114	273	80	4582	3194
	TOTAL (STATES)	282	219	5260	3948	5542	4167	4155	2209	82098	57709
30	A & N ISLANDS	0	0	7	5	7	5	39	30	148	112
31	CHANDIGARH	0	0	10	3	10	3	6	5	204	98
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	6
33	DAMAN & DIU	0	0	3	2	3	2	0	0	18	12
34	DELHI	34	28	184	125	218	153	73	33	3249	1999
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	2	2	6	3	8	5	5	4	123	88
	TOTAL (UTs)	36	30	210	138	246	168	123	72	3742	2315
	TOTAL (ALL-INDIA)	318	249	5470	4086	5788	4335	4278	2281	85840	60024

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.4
Actual Strength of Women Jail Officers/Staff as on 31st December, 2018

Sl. No	State/UT	Officers			Jail Cadre Staff			Correctional Staff		
		DG / Addl. DG / IG / Addl. IG / DIG / Supdt.	Dy.SP /Jailor / Dy. Jailor / Asst. Jailor / Asst. Supdt.	Other Officers	Head Warder / Head Matron	Warder & Matron	Other Jail Cadre Staff	Probation Officer / Welfare Officer	Psycho-logist / Psychia-trist	Social Worker & Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	0	7	1	18	43	0	0	0	0
2	ARUNACHAL PRADESH	0	1	0	4	16	0	0	0	0
3	ASSAM	3	7	0	5	78	2	0	0	0
4	BIHAR	3	2	0	46	843	21	14	0	0
5	CHHATTISGARH	1	9	1	2	117	2	1	0	5
6	GOA	0	0	0	0	3	0	0	0	0
7	GUJARAT	0	1	0	15	68	0	0	0	0
8	HARYANA	0	4	0	33	0	95	0	0	0
9	HIMACHAL PRADESH	1	1	1	9	14	0	0	0	0
10	JAMMU & KASHMIR	2	2	0	3	45	0	0	0	1
11	JHARKHAND	1	1	0	0	82	0	0	0	0
12	KARNATAKA	2	16	0	56	412	1	0	0	0
13	KERALA	1	2	4	20	20	87	8	0	0
14	MADHYA PRADESH	6	19	0	3	640	0	1	0	16
15	MAHARASHTRA	1	37	0	34	509	0	0	1	6
16	MANIPUR	0	0	0	0	17	23	0	0	0
17	MEGHALAYA	1	0	0	1	17	0	0	0	2
18	MIZORAM	1	0	0	2	51	0	0	0	0
19	NAGALAND	0	3	1	5	68	0	0	0	0
20	ODISHA	5	26	9	0	224	0	7	0	9
21	PUNJAB	0	2	0	19	83	24	0	0	0
22	RAJASTHAN	2	13	0	34	410	0	0	0	0
23	SIKKIM	0	0	0	1	13	1	0	0	0
24	TAMIL NADU	6	24	44	84	201	0	10	8	1
25	TELANGANA	0	6	2	8	37	17	0	0	0
26	TRIPURA	1	2	0	1	13	0	0	0	0
27	UTTAR PRADESH	3	18	0	97	95	0	2	0	0
28	UTTARAKHAND	0	0	0	3	13	0	0	0	0
29	WEST BENGAL#	1	11	0	0	221	5	6	3	0
	TOTAL (STATES)	41	214	63	503	4353	278	49	12	40
30	A & N ISLANDS	1	0	0	1	7	0	0	0	0
31	CHANDIGARH	0	0	0	0	6	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	1	0	0	0	0
34	DELHI	3	27	0	56	58	28	1	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	1	4	0	0	0	0
	TOTAL (UTs)	4	27	0	58	76	28	1	0	0
	TOTAL (ALL-INDIA)	45	241	63	561	4429	306	50	12	40

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.4 (Concluded)**Actual Strength of Women Jail Officers/Staff as on 31st December, 2018**

Sl. No.	State/UT	Medical Staff				Ministerial Staff		Others	Total
		Resident Medical Officer / Medical Officer	Pharmacists	Lab Technician / Lab Attendant	Others	Officer	Non-Gazetted Staff		
(1)	(2)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)
1	ANDHRA PRADESH	2	4	0	7	3	57	10	152
2	ARUNACHAL PRADESH	0	0	0	4	0	4	2	31
3	ASSAM	0	0	0	7	1	6	0	109
4	BIHAR	15	0	0	4	2	38	0	988
5	CHHATTISGARH	3	8	1	1	0	2	11	164
6	GOA	0	0	0	0	0	0	0	3
7	GUJARAT	6	4	1	5	4	18	10	132
8	HARYANA	0	0	0	0	0	10	0	142
9	HIMACHAL PRADESH	0	1	0	1	0	16	1	45
10	JAMMU & KASHMIR	4	1	1	3	0	4	15	81
11	JHARKHAND	0	0	0	0	0	5	1	90
12	KARNATAKA	2	3	1	2	0	57	16	568
13	KERALA	3	2	0	2	3	69	3	224
14	MADHYA PRADESH	1	13	1	4	0	23	33	760
15	MAHARASHTRA	2	3	2	0	2	60	4	661
16	MANIPUR	2	2	0	11	1	9	0	65
17	MEGHALAYA	0	1	0	3	0	10	6	41
18	MIZORAM	1	0	0	4	0	6	0	65
19	NAGALAND	0	1	0	0	3	20	34	135
20	ODISHA	1	2	0	0	0	13	2	298
21	PUNJAB	1	2	0	2	3	49	0	185
22	RAJASTHAN	3	0	0	4	0	8	10	484
23	SIKKIM	0	0	0	2	0	4	0	21
24	TAMIL NADU	9	5	0	20	7	95	15	529
25	TELANGANA	0	0	0	1	1	34	0	106
26	TRIPURA	1	1	2	1	0	8	1	31
27	UTTAR PRADESH	2	2	0	0	4	85	55	363
28	UTTARAKHAND	0	1	0	0	1	4	5	27
29	WEST BENGAL#	2	0	0	0	0	15	11	275
	TOTAL (STATES)	60	56	9	88	35	729	245	6775
30	A & N ISLANDS	0	0	0	2	0	0	0	11
31	CHANDIGARH	1	0	0	0	0	1	0	8
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	1
34	DELHI	11	1	0	24	4	29	0	242
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	5
	TOTAL (UTs)	12	1	0	26	4	30	0	267
	TOTAL (ALL-INDIA)	72	57	9	114	39	759	245	7042

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table – 11.5**Training of Jail Officers/Staff (Refresher / Specialised / Re-orientation Courses) during the year 2018**

Sl. No.	State/UT	No. of Personnel Trained		
		Actual Staffs	Staffs Trained	% share
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	1997	352	17.63
2	ARUNACHAL PRADESH	174	5	2.87
3	ASSAM	914	144	15.75
4	BIHAR	5213	301	5.77
5	CHHATTISGARH	1494	133	8.90
6	GOA	183	0	0.00
7	GUJARAT	2128	248	11.65
8	HARYANA	2695	1104	40.96
9	HIMACHAL PRADESH	503	63	12.52
10	JAMMU & KASHMIR	933	117	12.54
11	JHARKHAND	868	22	2.53
12	KARNATAKA	2590	1240	47.88
13	KERALA	1832	459	25.05
14	MADHYA PRADESH	5221	760	14.56
15	MAHARASHTRA	4464	726	16.26
16	MANIPUR	523	0	0.00
17	MEGHALAYA	241	13	5.39
18	MIZORAM	272	46	16.91
19	NAGALAND	580	47	8.10
20	ODISHA	2426	446	18.38
21	PUNJAB	2680	327	12.20
22	RAJASTHAN	2891	979	33.86
23	SIKKIM	91	0	0.00
24	TAMIL NADU	4646	563	12.12
25	TELANGANA	1596	664	41.60
26	TRIPURA	425	25	5.88
27	UTTAR PRADESH	6278	346	5.51
28	UTTARAKHAND	657	48	7.31
29	WEST BENGAL#	3194	257	8.05
	TOTAL (STATES)	57709	9435	16.35
30	A & N ISLANDS	112	0	0.00
31	CHANDIGARH	98	5	5.10
32	D & N HAVELI	6	0	0.00
33	DAMAN & DIU	12	0	0.00
34	DELHI	1999	1842	92.15
35	LAKSHADWEEP	0	0	0.00
36	PUDUCHERRY	88	3	3.41
	TOTAL (UTs)	2315	1850	79.91
	TOTAL (ALL-INDIA)	60024	11285	18.80

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 11.5 – Page 1 of 1

Chapter **12**

**Prison –
Budget and
Infrastructure**

Chapter – 12

Prison - Budget and Infrastructure

A. Prison Budget

Provision of adequate fund is prerequisite in effective functioning of prison institutions. In this context, information on prison budget with details of sanctioned budget, plan expenditure, non-plan expenditure and other expenditures have been collected and presented in this chapter. Besides, information on cost of maintenance and development of various infrastructures in jails have also been presented separately.

Sanctioned Budget

The sanctioned budget for the year 2018-19 (₹6068.7 crores) has increased by 11.1% in comparison to the year 2017-18 (₹5,463.4 crores) at All-India level. The details can be seen in **Table 12.1**.

Uttarakhand has reported maximum increase (48.5%) in budget provision during 2018-19 over 2017-18, followed by Haryana (42.6%), Assam (36.3%) and Manipur (30.5%). Jharkhand has reported a marginal increase of 0.4% in the sanctioned budget in the year 2018-19 over 2017-18.

However, the sanctioned budget in six States/UTs, namely, Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Meghalaya, Tripura and Lakshadweep have declined during the financial year 2018-19 over the previous financial year 2017-18. The highest such decline was reported in Lakshadweep (87.5%) followed by Tripura (66.9%), Chhattisgarh (24.1), Meghalaya (22.7), Arunachal Pradesh (3.8) and Andhra Pradesh (2.4).

The allocated annual budget was the highest in Uttar Pradesh (₹1085.6 crores) during 2018-19 among all the States / UTs, followed by Bihar (₹507.9 crores), Delhi (₹401.8 crores), Haryana (₹350.3) and Madhya Pradesh (₹349.2 crores). The details can be seen in **(Table 12.1)**.

Expenditure (Planned & Non-planned)

Expenditure on specific planned activities under the Five Year Plan is termed as **Planned expenditure**.

Expenditure made for meeting day-to-day expenses and running establishments like payment of salaries, wages, rent, etc. come under the **Non-Planned expenditure**. Non-Planned expenditure may also include activities for development of existing infrastructure and bringing about improvements in the prisons.

Details of State/UT-wise Plan and Non-Plan budget with actual expenditure for the year 2018-19 are presented in **Table 12.3**.

I. Planned

The highest Plan expenditure was reported in Delhi (₹371.5 crores) followed by Gujarat (₹144.1 crores) and Bihar (₹56.0 crores) during 2018-19.

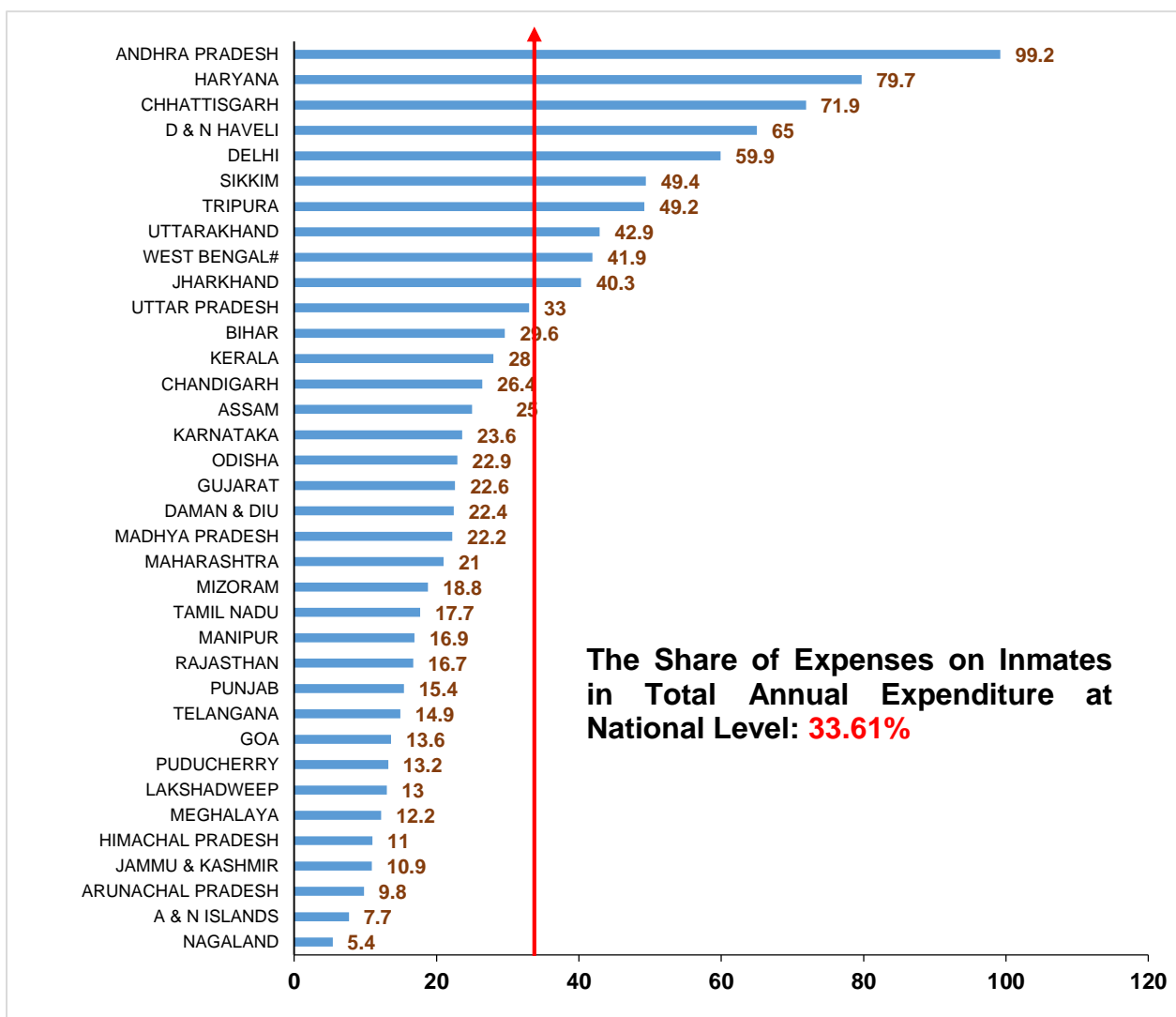
II. Non-Planned

The highest Non-Plan expenditure was reported from Uttar Pradesh (₹887.4

crores) followed by Bihar (₹413.7 crores) and Madhya Pradesh (₹328.8 crores). The total sanctioned budget and actual expenditure was equal in case of Himachal Pradesh (₹42.6), Mizoram (₹24.2), Chandigarh (₹20.3), Arunachal Pradesh (₹12.7), A & N Islands (₹8.6), Puducherry (5.5), Daman & Diu (₹1.1), D & N Haveli (₹0.4) and Lakshadweep (₹0.1). Telangana and Tripura have reported more expenditure than the sanctioned budget. In the case of remaining States and UTs, the total expenditure incurred was less than their sanctioned budget.

Expenses on Prison Inmates

The share of Expenses on inmates in Total Annual Expenditure for each State/UT during financial year 2018-19 is shown in **Chart 12.1**. The comparison has been made on the basis of share of expenses on inmates to total annual expenditure of the respective States/UTs. Andhra Pradesh has reported the highest share of expenses on inmates (99.20%) out of the total annual expenditure followed by Haryana (79.71%) and Chhattisgarh (71.94%).



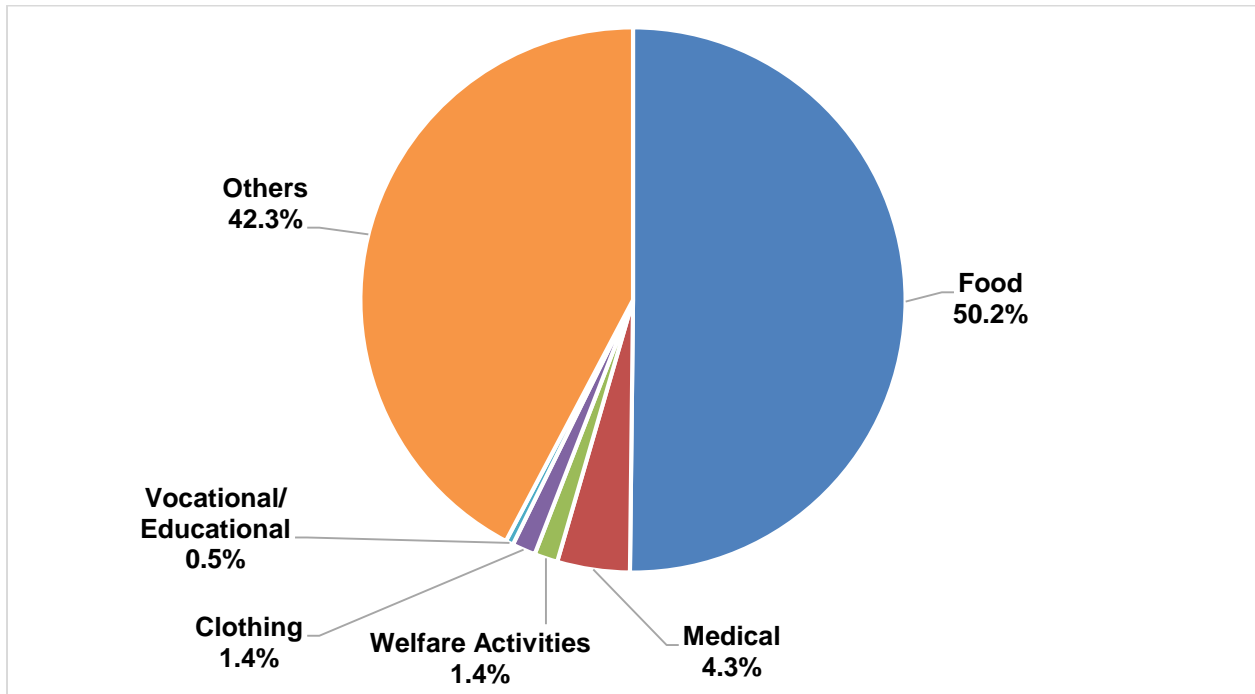
- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

% Share of Expenses on Inmates in Total Annual Expenditure

Chart – 12.1

The share of expenses on inmates in total annual expenditure at National level is 33.61%. States which are spending significantly less than the National Average are Nagaland (5.4%), A & N Islands (7.7%), Arunachal Pradesh (9.8%), Jammu & Kashmir (10.9%), Himachal Pradesh (11.0%), Meghalaya (12.2%), Lakshadweep (13.0%), Puducherry

(13.2%), Goa (13.6%), Telangana (14.9%) and Punjab (15.4%). Share of expenditure on prison inmates spent for food, clothing, medical, vocational, educational facilities, welfare activities and other expenses for the year 2018-2019 has been presented in **Chart 12.2**. State/UT wise such details has been presented in **Table 12.4**.



- As per data provided by States/UTs.

Percentage Distribution of Expenditure on Various Items on Prison Inmates during 2018-2019

Chart – 12.2

I. Food

Approximately, 50.2% of the total money spent on prison inmates was for Food only. Uttar Pradesh has reported the highest food expenditure of ₹150 crores followed by Bihar (₹124.006 crores) and West Bengal (₹70.319 crores) during the financial year 2018-19.

II. Medical

Delhi has spent the highest medical expenditure of ₹17.846 crores during 2018-19 followed by West Bengal

(₹12.611 crores) and Uttar Pradesh (₹10 crores).

III. Welfare

West Bengal has reported the highest expenditure (₹8.108 crores) on welfare activities of prison inmates followed by Uttarakhand (₹6.396 crores) and Uttar Pradesh (₹3.804 crores) during the financial year 2018-19.

IV. Clothing

Bihar had spent considerable amount of ₹3.606 crores on clothing during the financial year 2018-19. Some of the other States/UTs which spent reasonable amount on clothing were Madhya Pradesh (₹3.553 crores), Jharkhand (₹2.260 crores).

V. Vocational / Educational

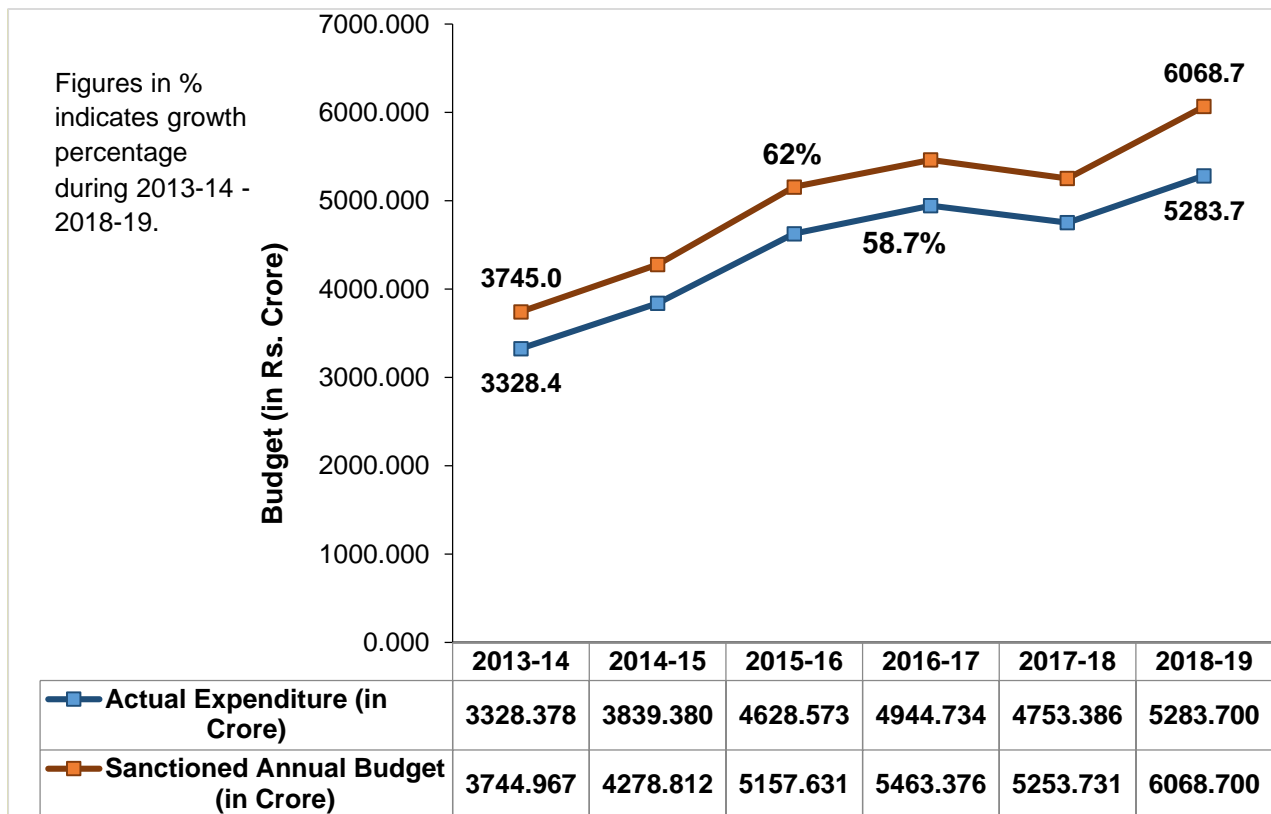
Out of 20 States / UTs, which reported vocational/educational expenses on inmates for the financial year 2018-2019, the highest expenditure was reported from Chandigarh (₹2.558 crores) followed by Gujarat (₹2.073 crores) and Andhra Pradesh (₹1.688 crores).

Haryana (₹180.417 crores), Delhi (₹178.089 crores) and Andhra Pradesh (₹137.018 crores) have reported maximum

expenditure under the head 'other expenses'.

Sanctioned Annual Budget and Actual Expenditure during 2013-2014 to 2018-2019

During 2013-14 to 2018-19 (Chart-12.3), the sanctioned annual budget has increased by 62.0% (₹3,744.967 crores in 2013-14 to ₹6,068.7 crores in 2018-19) and the actual expenditure has increased by 58.7% (₹3,328.378 crores in 2013-14 to ₹5,283.7 crores in 2018-19). During the financial year 2013-14, 88.9% (₹3,328.378 crores spent out of ₹3,744.967 crores) of the sanctioned budget was utilized, whereas, during the financial year 2018-19, 87.1% (₹5,283.7 crores spent out of ₹6,068.7 crores) of the sanctioned budget was utilized.



- As per data provided by States/UTs.

Sanctioned Annual Budget vis-à-vis Actual Expenditure during 2013-2014 to 2018-2019
Chart – 12.3

B. Prison Infrastructure

Measures have been taken to improve the infrastructure of the prisons having significant implications for life of prisoners. Some of the important initiatives taken in this regard are as under:

I. Jail Constructed

16 new jails were constructed during the year 2018, out of which, 3 were District Jails, 3 were Sub jails, 6 were Open Jails, 2 were Central jails and 2 were Women jails (Table 12.5).

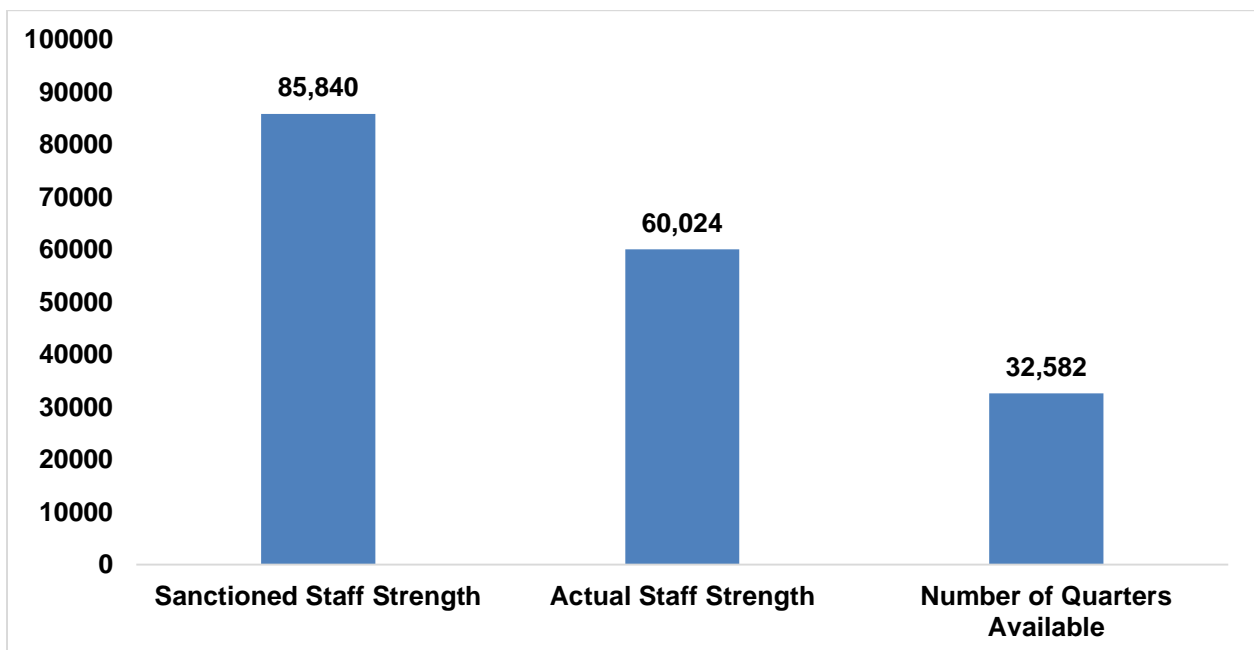
II. Jails Renovated/Extended

A total of 329 jails were renovated / expanded during the year 2018. State of Madhya Pradesh (130) has reported highest number of jails renovation /expansion during 2018 followed by Rajasthan (37) and Maharashtra (31). Out

of 329 jails renovated/expanded, 129 were District Jails, 119 were Sub Jails, 62 were Central Jails, 4 were Special Jails, 3 were Women Jails, 8 were Open jails, 2 was Borstal School and 2 were Other jails (Table 12.6).

III. Quarters to Jail Staff

As on 31.12.2018, the total sanctioned staff strength was 85,840 and actual strength of all jail staff was 60,024. As against 60,024 staff strength, the actual number of quarters available at National level was 32,582 during 2018 indicating huge shortage of quarters for jail staff. A comparison between Sanctioned Staff Strength, Actual Staff Strength and Actual Number of Quarters available at National level is placed below in Chart 12.4. The percentage share of Number of Quarters Available to Actual Staff Strength at National level was 54.3% as on 31st December, 2018 (Table 12.7).



- As per data provided by States/UTs.

**Actual Strength of Jail Staff vis-à-vis Actual Number of Quarters Available
as on 31st December, 2018**

Chart – 12.4

IV. Vehicles Available

As on 31st December, 2018, a total of 2,348 vehicles (667 Ambulances, 514 Motor Cycles, 324 Jeeps, 253 Cars, 148 Tractors, 134 Vans, 86 Lorries and 222 other vehicles) were available in Indian prisons. Uttar Pradesh (226), Madhya Pradesh (204) and Telangana (191) have reported the highest number of vehicles in their jails. Out of 667 Ambulances, Madhya Pradesh has reported 95 ambulances followed by Uttar Pradesh (78) and West Bengal (59). No ambulance was reported by Arunachal Pradesh, Assam, Sikkim, D & N Haveli, Daman & Diu and Lakshadweep. (Table 12.8).

V. Electronic Equipment

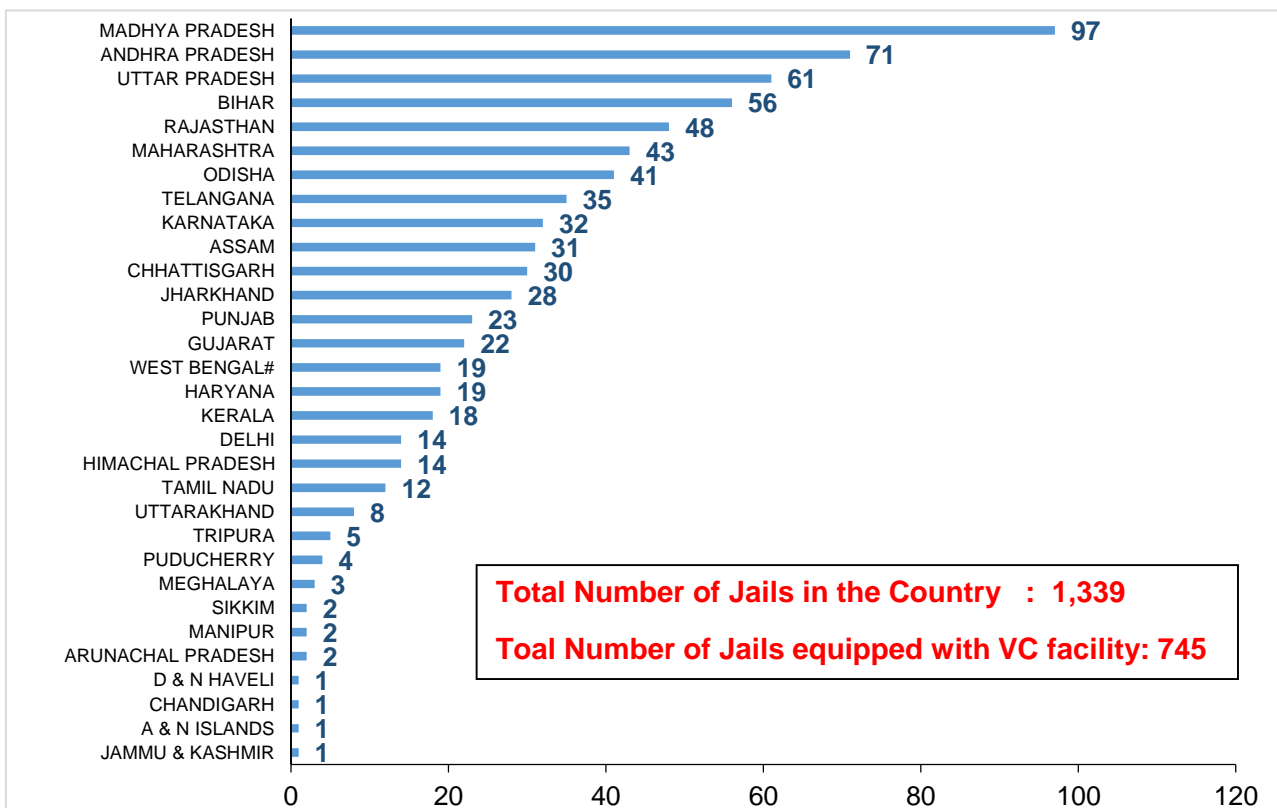
As on 31st December 2018, a total of 43,982 electronic devices were available with Prison Departments of

States/UTs. Out of which, there were 20,287 CCTVs, 8,240 Walkie Talkies, 6,677 Computers, 4,046 Metal Detectors, 1,445 Phones, 674 FAX Machines, 378 VHF Sets, 311 Electronic Typewriters and 1,924 other electronic equipment available in Indian Prisons (Table 12.9).

VI. Video Conferencing

A total of 745 jails out of 1,339 Jails were equipped with Video Conferencing (VC) facility at the end of the year 2018. Madhya Pradesh has reported that 97 jails of the State have equipped with VC facility followed by Andhra Pradesh (71) and Uttar Pradesh (61) (Chart 12.5).

Out of 745 jails equipped with Video Conferencing facility, 331 jails were District jails, 134 jails were Central jails and 231 jails were Sub Jails. (Table 12.10).



- As per data provided by States/UTs.
- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

State/UT wise Number of Jails with Video Conferencing Facility as on 31st December, 2018
Chart – 12.5

VII. Computerization of Prisons

1. **Jammu & Kashmir:** E-prison project is in progress and a large data has been computerized in the jails of J & K.
2. **Maharashtra:** In the jails of Maharashtra, through PRISMS (Web based software) all Prisons have been successfully connected with State Data Centre and the process to connect to the Courts is under progress. There are 24 modules catering to all the functional need of the Prisons. Training to officers and staff across all Prisons in PRISMS was imparted at JOTC, Pune. This has increased general efficiency of Prison administration and transparency in prisoners' interview (meeting) with their relatives.

Finger Prints and Photographs of the prisoners and their relatives are being stored in PRISMS software at all prisons in Maharashtra. System provides Verification of Prisoners & Visitors using biometric for every visit.

Prisoners can see their own information using touch screen kiosk machine. Information available includes PDR, Remission Earned, Prisoners Property and Cash details, Parole/Furlough Application status, Transfer Application Status & Under trial Detention Alarm(436/436A)

System provides facility for secured access to application through Biometric identification.

VIII. Solar Power Generation for prisons

1. **Andhra Pradesh:** With a view to provide hot water to the old aged and sick prisoners in winter season, all the Central Prisons, Prisoners' Agricultural Colony and District Jails (except District Jail Ongole) are provided with Solar Water Heaters.
2. **Sikkim:** In the jails of Sikkim, 24 hrs running hot water for the Prisoners' barrack is provided from solar powered water heaters.

IX. CCTV Camera

1. **Andhra Pradesh:** The concerned persons in the jails of Andhra Pradesh monitor the activities of inmates and duties of staff through CCTV system.
2. **Jammu & Kashmir:** Monitoring the prisoners through CCTV Cameras is being done in the jails of J & K.

☺☺☺

Table 12.1**Total Sanctioned Budget during the financial year 2016-17, 2017-18 & 2018-19 and Percentage Variation in 2018-19 over 2017-18**

Sl. No.	State/UT	Total Sanctioned Budget (in ₹ Crore)			Percentage Variation in 2018-19 over 2017-18
		2016-2017	2017-2018	2018-2019	
1	ANDHRA PRADESH	189.5	198.5	193.8	-2.4
2	ARUNACHAL PRADESH	12.3	13.2	12.7	-3.8
3	ASSAM	81.0	94.2	128.4	36.3
4	BIHAR	377.4	392.1	507.9	29.5
5	CHHATTISGARH	142.8	161.1	122.3	-24.1
6	GOA	44.5	13.6	14.1	3.7
7	GUJARAT	114.9	140.0	163.9	17.1
8	HARYANA	268.9	245.7	350.3	42.6
9	HIMACHAL PRADESH	34.6	37.6	42.6	13.3
10	JAMMU & KASHMIR	59.1	98.4	117.0	18.9
11	JHARKHAND	156.6	178.1	178.9	0.4
12	KARNATAKA	187.5	193.3	209.3	8.3
13	KERALA	141.1	171.7	178.6	4.0
14	MADHYA PRADESH	342.4	297.4	349.2	17.4
15	MAHARASHTRA	278.4	295.7	339.9	14.9
16	MANIPUR	18.8	19.7	25.7	30.5
17	MEGHALAYA	17.0	26.4	20.4	-22.7
18	MIZORAM	23.4	23.5	24.2	3.0
19	NAGALAND	39.2	44.4	52.8	18.9
20	ODISHA	190.4	201.6	202.4	0.4
21	PUNJAB	227.2	212.7	254.6	19.7
22	RAJASTHAN	212.9	234.4	274.9	17.3
23	SIKKIM	7.0	6.9	7.8	13.0
24	TAMIL NADU	280.4	287.8	343.0	19.2
25	TELANGANA	124.2	97.1	112.4	15.8
26	TRIPURA	47.7	15.1	5.0	-66.9
27	UTTAR PRADESH	1272.0	913.1	1085.6	18.9
28	UTTARAKHAND	46.0	44.3	65.8	48.5
29	WEST BENGAL#	224.7	247.2	247.2	0.0
	TOTAL(STATES)	5162.1	4904.8	5631.0	14.8
30	A & N ISLANDS	10.8	8.0	8.6	7.5
31	CHANDIGARH	14.6	17.1	20.3	18.7
32	D & N HAVELI	0.4	0.4	0.4	0.0
33	DAMAN & DIU	1.1	1.1	1.1	0.0
34	DELHI	268.3	316.4	401.8	27.0
35	LAKSHADWEEP	0.8	0.8	0.1	-87.5
36	PUDUCHERRY	5.3	5.2	5.5	5.8
	TOTAL(UTs)	301.3	349.0	437.7	25.4
	TOTAL (ALL-INDIA)	5463.4	5253.7	6068.7	15.5

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.1 – Page 1 of 1

Table – 12.2
Sanctioned Budget and Actual Expenditure during the financial year
2016-17, 2017-18 & 2018-19 (₹ in crores)

Sl. No.	State/UT	Total Sanctioned Budget (Rs. in Crores)			Actual Expenditure (Rs. in Crores)		
		2016-17	2017-18	2018-19	2016-17	2017-18	2018-19
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDHRA PRADESH	189.5	198.5	193.8	146.7	164.5	156.5
2	ARUNACHAL PRADESH	12.3	13.2	12.7	12.3	13.2	12.7
3	ASSAM	81.0	94.2	128.4	70.0	71.2	88.7
4	BIHAR	377.4	392.1	507.9	320.2	341.3	472.0
5	CHHATTISGARH	142.8	161.1	122.3	123.5	138.0	75.5
6	GOA	44.5	13.6	14.1	24.6	11.4	13.3
7	GUJARAT	114.9	140.0	163.9	108.7	137.3	144.1
8	HARYANA	268.9	245.7	350.3	251.6	207.4	263.2
9	HIMACHAL PRADESH	34.6	37.6	42.6	34.6	37.6	42.6
10	JAMMU & KASHMIR	59.1	98.4	117.0	44.4	88.0	113.3
11	JHARKHAND	156.6	178.1	178.9	131.3	165.2	175.3
12	KARNATAKA	187.5	193.3	209.3	182.2	148.7	158.5
13	KERALA	141.1	171.7	178.6	138.4	154.5	163.6
14	MADHYA PRADESH	342.4	297.4	349.2	303.6	292.7	328.8
15	MAHARASHTRA	278.4	295.7	339.9	250.1	279.7	299.9
16	MANIPUR	18.8	19.7	25.7	18.3	19.2	21.9
17	MEGHALAYA	17.0	26.4	20.4	14.9	12.2	16.6
18	MIZORAM	23.4	23.5	24.2	23.1	23.2	24.2
19	NAGALAND	39.2	44.4	52.8	39.0	44.1	52.1
20	ODISHA	190.4	201.6	202.4	170.7	168.3	178.0
21	PUNJAB	227.2	212.7	254.6	200.6	200.3	237.5
22	RAJASTHAN	212.9	234.4	274.9	163.9	193.9	200.8
23	SIKKIM	7.0	6.9	7.8	7.0	5.0	2.8
24	TAMIL NADU	280.4	287.8	343.0	266.4	266.6	319.6
25	TELANGANA	124.2	97.1	112.4	114.1	104.3	120.3
26	TRIPURA	47.7	15.1	5.0	35.9	20.2	6.1
27	UTTAR PRADESH	1272.0	913.1	1085.6	1198.1	824.9	887.4
28	UTTARAKHAND	46.0	44.3	65.8	40.2	41.9	57.3
29	WEST BENGAL#	224.7	247.2	247.2	221.7	243.9	243.9
	TOTAL (STATES)	5162.1	4904.8	5631.0	4656.0	4418.7	4876.4
30	A & N ISLANDS	10.8	8.0	8.6	10.8	8.0	8.6
31	CHANDIGARH	14.6	17.1	20.3	14.6	17.1	20.3
32	D & N HAVELI	0.4	0.4	0.4	0.4	0.4	0.4
33	DAMAN & DIU	1.1	1.1	1.1	1.1	1.1	1.1
34	DELHI	268.3	316.4	401.8	257.0	303.0	371.5
35	LAKSHADWEEP	0.8	0.8	0.1	0.0	0.1	0.1
36	PUDUCHERRY	5.3	5.2	5.5	4.8	5.0	5.5
	TOTAL (UTs)	301.3	349.0	437.7	288.7	334.7	407.3
	TOTAL (ALL-INDIA)	5463.4	5253.7	6068.7	4944.7	4753.4	5283.7

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.2 – Page 1 of 1

Table – 12.3**Total Budget and Actual Expenditure during the financial year 2018-2019
(₹ in Crore)**

Sl. No.	State/UT	Total Annual Budget			Actual Expenditure			
		Plan	Non-Plan	Total	Plan	Non-Plan	Expenditure on Account of Funds made Available by Other Agencies	Total (Col.6+7+8)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDHRA PRADESH	21.9	171.9	193.8	1.2	155.2	0.0	156.5
2	ARUNACHAL PRADESH	1.6	11.2	12.7	1.6	11.2	0.0	12.7
3	ASSAM	25.3	103.1	128.4	7.3	79.8	1.6	88.7
4	BIHAR	63.4	444.5	507.9	56.0	413.7	2.3	472.0
5	CHHATTISGARH	0.0	122.3	122.3	0.0	75.5	0.0	75.5
6	GOA	0.0	14.1	14.1	0.0	13.3	0.0	13.3
7	GUJARAT	163.9	0.0	163.9	144.1	0.0	0.0	144.1
8	HARYANA	70.0	280.3	350.3	53.4	209.8	0.0	263.2
9	HIMACHAL PRADESH	9.8	32.8	42.6	9.8	32.8	0.0	42.6
10	JAMMU & KASHMIR	2.6	114.4	117.0	2.6	110.7	0.0	113.3
11	JHARKHAND	34.0	144.9	178.9	33.7	141.6	0.0	175.3
12	KARNATAKA	47.8	161.5	209.3	47.8	110.7	0.0	158.5
13	KERALA	22.2	156.4	178.6	16.6	147.0	0.0	163.6
14	MADHYA PRADESH	0.0	349.2	349.2	0.0	328.8	0.0	328.8
15	MAHARASHTRA	19.9	320.0	339.9	16.6	283.2	0.1	299.9
16	MANIPUR	0.0	25.7	25.7	0.0	21.9	0.0	21.9
17	MEGHALAYA	0.0	20.4	20.4	0.0	16.3	0.3	16.6
18	MIZORAM	0.0	24.2	24.2	0.0	24.2	0.0	24.2
19	NAGALAND	2.6	50.2	52.8	2.6	49.5	0.0	52.1
20	ODISHA	32.8	169.6	202.4	29.2	148.8	0.0	178.0
21	PUNJAB	0.0	254.6	254.6	0.0	237.5	0.0	237.5
22	RAJASTHAN	68.4	206.5	274.9	10.8	190.0	0.0	200.8
23	SIKKIM	0.0	7.8	7.8	0.0	2.8	0.0	2.8
24	TAMIL NADU	0.0	343.0	343.0	0.0	319.6	0.0	319.6
25	TELANGANA	30.2	82.3	112.4	27.5	92.8	0.0	120.3
26	TRIPURA	0.0	5.0	5.0	0.0	6.1	0.0	6.1
27	UTTAR PRADESH	0.0	1085.6	1085.6	0.0	887.4	0.0	887.4
28	UTTARAKHAND	4.0	61.8	65.8	4.0	53.3	0.0	57.3
29	WEST BENGAL#	22.3	224.9	247.2	22.3	221.5	0.0	243.9
	TOTAL (STATES)	642.8	4988.1	5631.0	487.1	4385.0	4.3	4876.4
30	A & N ISLANDS	0.0	8.6	8.6	0.0	8.6	0.0	8.6
31	CHANDIGARH	0.0	20.3	20.3	0.0	20.3	0.0	20.3
32	D & N HAVELI	0.0	0.4	0.4	0.0	0.4	0.0	0.4
33	DAMAN & DIU	1.1	0.0	1.1	1.1	0.0	0.0	1.1
34	DELHI	401.8	0.0	401.8	371.5	0.0	0.0	371.5
35	LAKSHADWEEP	0.0	0.1	0.1	0.0	0.1	0.0	0.1
36	PUDUCHERRY	0.0	5.5	5.5	0.0	5.5	0.0	5.5
	TOTAL (UTs)	402.8	34.9	437.7	372.5	34.8	0.0	407.3
	TOTAL (ALL-INDIA)	1045.7	5023.0	6068.7	859.6	4419.8	4.3	5283.7

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.3 – Page 1 of 1

Table – 12.4**Details of Expenses on Inmates during the financial year 2018-2019**

Sl. No.	State/UT	Expenses (₹ In Crore)						
		Food	Clothing	Medical	Vocational/Educational	Welfare Activities	Others @	Total
(1)	(2)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	14.856	0.850	0.562	1.688	0.269	137.018	155.243
2	ARUNACHAL PRADESH	0.900	0.000	0.200	0.000	0.000	0.150	1.250
3	ASSAM	15.986	0.000	1.146	0.154	0.232	4.629	22.148
4	BIHAR	124.006	3.606	4.236	0.098	0.152	7.608	139.707
5	CHHATTISGARH	33.556	0.869	3.883	0.010	0.000	15.996	54.315
6	GOA	1.656	0.000	0.153	0.000	0.000	0.000	1.810
7	GUJARAT	29.282	0.336	0.569	2.073	0.131	0.160	32.551
8	HARYANA	27.817	0.039	1.310	0.000	0.213	180.417	209.796
9	HIMACHAL PRADESH	3.178	0.240	0.588	0.120	0.102	0.476	4.704
10	JAMMU & KASHMIR	10.805	0.006	0.978	0.020	0.105	0.445	12.359
11	JHARKHAND	44.443	2.260	1.651	0.077	3.105	19.046	70.582
12	KARNATAKA	36.210	0.240	0.810	0.080	0.060	0.000	37.400
13	KERALA	29.977	1.949	0.932	0.535	0.569	11.906	45.868
14	MADHYA PRADESH	60.835	3.553	6.343	0.166	0.300	1.746	72.943
15	MAHARASHTRA	43.744	1.152	3.475	0.000	0.015	14.559	62.945
16	MANIPUR	1.931	0.109	0.135	0.000	0.034	1.491	3.699
17	MEGHALAYA	1.948	0.000	0.077	0.000	0.000	0.000	2.026
18	MIZORAM	4.189	0.168	0.144	0.000	0.000	0.055	4.555
19	NAGALAND	2.340	0.082	0.080	0.080	0.050	0.204	2.836
20	ODISHA	33.261	0.489	2.132	0.000	0.000	4.958	40.840
21	PUNJAB	32.763	1.824	1.989	0.000	0.000	0.000	36.577
22	RAJASTHAN	28.939	0.872	0.795	0.000	0.377	2.492	33.475
23	SIKKIM	0.978	0.008	0.185	0.050	0.162	0.000	1.382
24	TAMIL NADU	32.575	0.508	0.532	0.028	0.153	22.779	56.574
25	TELANGANA	13.811	1.538	0.509	0.007	0.059	1.953	17.876
26	TRIPURA	2.291	0.006	0.515	0.012	0.014	0.163	3.000
27	UTTAR PRADESH	150.000	1.349	10.000	0.298	3.804	127.583	293.034
28	UTTARAKHAND	9.162	0.103	1.810	0.000	6.396	7.121	24.591
29	WEST BENGAL#	70.319	1.319	12.611	0.009	8.108	9.709	102.075
	TOTAL (STATES)	861.759	23.474	58.350	5.506	24.408	572.664	1546.162
30	A & N ISLANDS	0.621	0.004	0.000	0.000	0.004	0.029	0.658
31	CHANDIGARH	2.406	0.020	0.291	2.558	0.036	0.045	5.356
32	D & N HAVELI	0.260	0.000	0.000	0.000	0.000	0.000	0.260
33	DAMAN & DIU	0.210	0.006	0.000	0.000	0.000	0.031	0.246
34	DELHI	25.245	1.184	17.846	0.076	0.216	178.089	222.655
35	LAKSHADWEEP	0.012	0.000	0.000	0.000	0.000	0.001	0.013
36	PUDUCHERRY	0.720	0.004	0.001	0.000	0.000	0.000	0.725
	TOTAL (UTs)	29.473	1.218	18.138	2.633	0.256	178.194	229.912
	TOTAL (ALL-INDIA)	891.232	24.692	76.487	8.139	24.664	750.858	1776.074

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

@ may include expenses incurred on sanitation, Hygiene, the transport facilities for movement of prisoners during Remand, Trials, Transfers and Hospital etc.

Table 12.4 – Page 1 of 1

Table – 12.5**State/UT-wise Number of Jails Constructed during the year 2018**

Sl. No.	State/UT	Central	District	Sub	Women	Borstal School	Open	Special	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	0	0	0	0	0	0	0	0	0
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
3	ASSAM	0	0	0	0	0	0	0	0	0
4	BIHAR	0	0	0	0	0	0	0	0	0
5	CHHATTISGARH	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	1	0	1	0	0	0	0	2
8	HARYANA	0	0	0	0	0	0	0	0	0
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0	0
11	JHARKHAND	0	0	0	0	0	0	0	0	0
12	KARNATAKA	1	0	0	1	0	0	0	0	2
13	KERALA	0	1	0	0	0	0	0	0	1
14	MADHYA PRADESH	0	0	2	0	0	3	0	0	5
15	MAHARASHTRA	0	0	0	0	0	0	0	0	0
16	MANIPUR	0	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0	0
20	ODISHA	0	0	1	0	0	0	0	0	1
21	PUNJAB	0	0	0	0	0	0	0	0	0
22	RAJASTHAN	0	0	0	0	0	2	0	0	2
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0	0	0	0
27	UTTAR PRADESH	0	1	0	0	0	0	0	0	1
28	UTTARAKHAND	0	0	0	0	0	0	0	0	0
29	WEST BENGAL#	1	0	0	0	0	1	0	0	2
	TOTAL (STATES)	2	3	3	2	0	6	0	0	16
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	0	0	0	0	0	0	0	0	0
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	0	0	0	0	0	0	0	0	0
	TOTAL (ALL-INDIA)	2	3	3	2	0	6	0	0	16

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.5 – Page 1 of 1

Table – 12.6**Number of Jails Renovated / Expanded during the year 2018**

Sl. No.	State/UT	Central	District	Sub	Women	Borstal School	Open	Special	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	0	0	2	0	0	0	0	0	2
2	ARUNACHAL PRADESH	0	2	0	0	0	0	0	0	2
3	ASSAM	6	14	1	0	0	1	1	0	23
4	BIHAR	0	2	1	0	0	0	0	0	3
5	CHHATTISGARH	0	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0	0
7	GUJARAT	0	0	0	0	0	0	0	0	0
8	HARYANA	0	2	0	0	0	0	0	0	2
9	HIMACHAL PRADESH	2	2	0	0	1	0	0	0	5
10	JAMMU & KASHMIR	2	6	1	0	0	0	0	0	9
11	JHARKHAND	1	3	0	0	1	0	0	0	5
12	KARNATAKA	1	3	0	0	0	0	0	0	4
13	KERALA	0	1	3	0	0	1	0	0	5
14	MADHYA PRADESH	11	41	73	0	0	5	0	0	130
15	MAHARASHTRA	8	21	0	0	0	1	0	1	31
16	MANIPUR	2	2	1	0	0	0	0	0	5
17	MEGHALAYA	0	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0	0
19	NAGALAND	1	9	0	0	0	0	0	0	10
20	ODISHA	1	2	4	0	0	0	0	0	7
21	PUNJAB	1	0	0	0	0	0	0	0	1
22	RAJASTHAN	10	8	19	0	0	0	0	0	37
23	SIKKIM	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	0	0	2	0	0	0	0	0	2
25	TELANGANA	0	1	0	0	0	0	0	0	1
26	TRIPURA	0	0	0	0	0	0	0	0	0
27	UTTAR PRADESH	0	6	0	1	0	0	0	1	8
28	UTTARAKHAND	0	0	2	0	0	0	0	0	2
29	WEST BENGAL#	1	4	10	0	0	0	3	0	18
	TOTAL (STATES)	47	129	119	1	2	8	4	2	312
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	1	0	0	0	0	0	0	0	1
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	14	0	0	2	0	0	0	0	16
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	15	0	0	2	0	0	0	0	17
	TOTAL (ALL-INDIA)	62	129	119	3	2	8	4	2	329

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.6 – Page 1 of 1

Table – 12.7**Details of Quarters Available to Prison Officials as on 31st December, 2018**

Sl. No.	State/UT	Total Sanctioned Staff Strength	Actual Staff Strength	No. of Quarters Available (Actuals)	% share of Quarters to Actual Staff Strength
(1)	(2)	(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	2646	1997	488	24.4
2	ARUNACHAL PRADESH	187	174	39	22.4
3	ASSAM	1189	914	535	58.5
4	BIHAR	8562	5213	1000	19.2
5	CHHATTISGARH	1949	1494	847	56.7
6	GOA	274	183	10	5.5
7	GUJARAT	3213	2128	1700	79.9
8	HARYANA	3696	2695	2457	91.2
9	HIMACHAL PRADESH	754	503	148	29.4
10	JAMMU & KASHMIR	1581	933	255	27.3
11	JHARKHAND	2699	868	719	82.8
12	KARNATAKA	3459	2590	1146	44.2
13	KERALA	1971	1832	532	29.0
14	MADHYA PRADESH	6659	5221	3475	66.6
15	MAHARASHTRA	5065	4464	2650	59.4
16	MANIPUR	574	523	79	15.1
17	MEGHALAYA	292	241	222	92.1
18	MIZORAM	372	272	235	86.4
19	NAGALAND	583	580	106	18.3
20	ODISHA	2964	2426	1645	67.8
21	PUNJAB	3676	2680	487	18.2
22	RAJASTHAN	4438	2891	904	31.3
23	SIKKIM	188	91	31	34.1
24	TAMIL NADU	5798	4646	1967	42.3
25	TELANGANA	1924	1596	556	34.8
26	TRIPURA	640	425	305	71.8
27	UTTAR PRADESH	11130	6278	7508	119.6
28	UTTARAKHAND	1033	657	481	73.2
29	WEST BENGAL#	4582	3194	757	23.7
	TOTAL (STATES)	82098	57709	31284	54.2
30	A & N ISLANDS	148	112	97	86.6
31	CHANDIGARH	204	98	57	58.2
32	D & N HAVELI	0	6	0	0.0
33	DAMAN & DIU	18	12	0	0.0
34	DELHI	3249	1999	1126	56.3
35	LAKSHADWEEP	0	0	0	-
36	PUDUCHERRY	123	88	18	20.5
	TOTAL (UTs)	3742	2315	1298	56.1
	TOTAL (ALL-INDIA)	85840	60024	32582	54.3

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.7 – Page 1 of 1

Table – 12.8**Details of Vehicles Available in Jails as on 31st December, 2018**

SI No.	State/UT	Number of Vehicles Available								
		Ambulance	Motor Cycle	Jeep	Car	Tractor	Van	Lorry	Others	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	28	40	11	23	10	3	0	11	126
2	ARUNACHAL PRADESH	0	9	0	0	0	5	0	3	17
3	ASSAM	0	1	0	1	0	24	0	0	26
4	BIHAR	19	0	41	1	5	0	0	13	79
5	CHHATTISGARH	27	25	6	7	0	2	8	15	90
6	GOA	2	0	2	0	0	0	0	0	4
7	GUJARAT	25	53	11	17	10	5	15	11	147
8	HARYANA	24	47	2	2	7	2	0	0	84
9	HIMACHAL PRADESH	1	8	2	4	1	6	0	4	26
10	JAMMU & KASHMIR	8	5	8	0	0	2	1	15	39
11	JHARKHAND	29	1	9	0	2	7	3	5	56
12	KARNATAKA	35	73	31	13	14	11	1	8	186
13	KERALA	26	43	48	37	3	3	4	3	167
14	MADHYA PRADESH	95	22	12	20	0	2	25	28	204
15	MAHARASHTRA	44	11	6	7	39	5	6	3	121
16	MANIPUR	2	1	10	1	1	0	1	1	17
17	MEGHALAYA	5	7	4	1	0	2	0	1	20
18	MIZORAM	9	0	0	0	0	0	0	1	10
19	NAGALAND	4	1	5	1	0	4	0	16	31
20	ODISHA	3	3	4	2	2	2	0	7	23
21	PUNJAB	27	0	6	8	5	10	0	0	56
22	RAJASTHAN	33	5	2	14	0	3	0	30	87
23	SIKKIM	0	3	10	0	0	3	2	1	19
24	TAMIL NADU	22	14	15	7	7	7	6	2	80
25	TELANGANA	25	80	0	44	10	15	2	15	191
26	TRIPURA	6	8	1	2	1	0	0	0	18
27	UTTAR PRADESH	78	23	58	15	26	6	3	17	226
28	UTTARAKHAND	12	13	9	1	4	0	1	1	41
29	WEST BENGAL#	59	0	2	6	0	0	0	0	67
	TOTAL (STATES)	648	496	315	234	147	129	78	211	2258
30	A & N ISLANDS	1	2	1	0	0	2	1	0	7
31	CHANDIGARH	1	3	2	3	1	0	5	2	17
32	D & N HAVELI	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0
34	DELHI	16	11	4	15	0	1	2	9	58
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	1	2	2	1	0	2	0	0	8
	TOTAL (UTs)	19	18	9	19	1	5	8	11	90
	TOTAL (ALL-INDIA)	667	514	324	253	148	134	86	222	2348

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.8 – Page 1 of 1

Table – 12.9**Details of Electronic Equipments used in Prisons as on 31st December, 2018**

Sl. No.	State/UT	Number of Electronic Equipments Available								
		Communication Devices				Security Devices		Computers	Misc	
		Walkie Talkie	Phone	Fax	VHF Set	CCTV	Metal Detector	Computers	Electro- nic Type- writer	Others
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	ANDHRA PRADESH	214	134	10	22	193	6	290	0	72
2	ARUNACHAL PRADESH	20	0	0	1	36	10	16	0	10
3	ASSAM	0	31	0	0	10	3	30	0	0
4	BIHAR	1015	39	9	20	1046	150	389	4	59
5	CHHATTISGARH	326	32	33	22	1694	97	146	4	120
6	GOA	0	0	0	0	0	0	10	0	0
7	GUJARAT	570	67	34	23	2202	244	532	0	39
8	HARYANA	278	69	22	0	296	88	220	0	0
9	HIMACHAL PRADESH	44	12	6	0	297	25	77	0	6
10	JAMMU & KASHMIR	209	96	30	21	1005	200	98	1	11
11	JHARKHAND	283	60	14	6	1220	145	320	0	62
12	KARNATAKA	550	85	49	11	928	450	345	0	162
13	KERALA	0	79	62	1	768	122	393	0	99
14	MADHYA PRADESH	843	199	95	14	592	696	420	2	210
15	MAHARASHTRA	581	115	32	49	1713	271	731	0	289
16	MANIPUR	16	0	2	0	36	26	16	0	2
17	MEGHALAYA	14	0	0	28	1	18	39	0	0
18	MIZORAM	0	0	1	0	0	0	21	0	8
19	NAGALAND	0	1	1	0	11	0	13	0	0
20	ODISHA	873	0	86	0	1520	136	257	0	381
21	PUNJAB	500	47	11	27	709	89	154	0	20
22	RAJASTHAN	0	0	0	0	307	232	198	0	2
23	SIKKIM	8	0	0	0	1	0	8	0	0
24	TAMIL NADU	305	74	7	48	64	47	197	1	70
25	TELANGANA	225	0	44	0	1061	111	574	0	34
26	TRIPURA	0	6	10	0	111	42	62	0	2
27	UTTAR PRADESH	867	179	57	66	2750	467	616	0	164
28	UTTARAKHAND	10	3	7	1	47	25	56	0	1
29	WEST BENGAL#	406	15	38	15	280	43	83	299	18
	TOTAL (STATES)	8157	1343	660	375	18898	3743	6311	311	1841
30	A & N ISLANDS	15	10	1	3	4	13	10	0	5
31	CHANDIGARH	18	1	1	0	157	2	20	0	1
32	D & N HAVELI	0	0	0	0	20	4	1	0	0
33	DAMAN & DIU	0	0	0	0	70	0	2	0	0
34	DELHI	50	91	7	0	1130	280	319	0	77
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	5	0	8	4	14	0	0
	TOTAL (UTs)	83	102	14	3	1389	303	366	0	83
	TOTAL (ALL-INDIA)	8240	1445	674	378	20287	4046	6677	311	1924

• As per data provided by States/UTs.

Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used. West Bengal has reported 4 telex machines, which are not included in 'other equipments'.

Table 12.9 – Page 1 of 1

Table – 12.10**Jails Equipped with Video Conferencing Facility as on 31st December, 2018**

Sl. No.	State/UT	Central Jails		District Jails		Sub Jails		Women Jails	
		Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	4	4	8	7	91	60	1	0
2	ARUNACHAL PRADESH	0	0	2	2	0	0	0	0
3	ASSAM	6	6	22	22	1	1	0	0
4	BIHAR	8	8	31	31	16	15	2	2
5	CHHATTISGARH	5	5	12	12	16	13	0	0
6	GOA	1	1	0	0	0	0	0	0
7	GUJARAT	4	4	11	10	8	4	1	1
8	HARYANA	3	3	16	16	0	0	0	0
9	HIMACHAL PRADESH	2	2	9	9	1	1	0	0
10	JAMMU & KASHMIR	2	1	9	0	2	0	0	0
11	JHARKHAND	7	7	15	15	6	5	0	0
12	KARNATAKA	8	8	21	21	72	2	1	1
13	KERALA	3	2	12	6	16	5	3	1
14	MADHYA PRADESH	11	11	41	36	73	50	0	0
15	MAHARASHTRA	9	9	28	26	4	0	1	1
16	MANIPUR	2	2	2	0	1	0	0	0
17	MEGHALAYA	0	0	5	3	0	0	0	0
18	MIZORAM	1	0	8	0	0	0	1	0
19	NAGALAND	1	0	10	0	0	0	0	0
20	ODISHA	5	5	9	6	73	27	1	1
21	PUNJAB	9	9	7	7	5	5	1	1
22	RAJASTHAN	9	8	26	19	60	16	2	1
23	SIKKIM	1	1	1	1	0	0	0	0
24	TAMIL NADU	9	9	10	0	96	0	5	3
25	TELANGANA	3	3	7	7	32	20	1	1
26	TRIPURA	1	1	2	2	10	2	0	0
27	UTTAR PRADESH	5	3	61	55	2	1	1	1
28	UTTARAKHAND	1	0	7	6	2	2	0	0
29	WEST BENGAL#	8	8	11	11	31	0	1	0
	TOTAL (STATES)	128	120	403	330	618	229	22	14
30	A & N ISLANDS	0	0	1	1	3	0	0	0
31	CHANDIGARH	1	1	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	1	1	0	0
33	DAMAN & DIU	0	0	0	0	1	0	0	0
34	DELHI	14	12	0	0	0	0	2	2
35	LAKSHADWEEP	0	0	0	0	4	0	0	0
36	PUDUCHERRY	1	1	0	0	1	1	0	0
	TOTAL (UTs)	16	14	1	1	10	2	2	2
	TOTAL (ALL-INDIA)	144	134	404	331	628	231	24	16

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

Table 12.10 – Page 1 of 2

Table – 12.10 (Concluded)**Jails Equipped with Video Conferencing Facility as on 31st December, 2018**

Sl. No.	State/UT	Borstal Schools		Open Jails		Special Jails		Others		Total	
		Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC	Total Jails	No. of Jails with VC
(1)	(2)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
1	ANDHRA PRADESH	0	0	1	0	0	0	0	0	105	71
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	2	2
3	ASSAM	0	0	1	1	1	1	0	0	31	31
4	BIHAR	0	0	1	0	0	0	0	0	58	56
5	CHHATTISGARH	0	0	0	0	0	0	0	0	33	30
6	GOA	0	0	0	0	0	0	0	0	1	1
7	GUJARAT	0	0	3	1	2	2	0	0	29	22
8	HARYANA	0	0	0	0	0	0	0	0	19	19
9	HIMACHAL PRADESH	1	1	1	1	0	0	0	0	14	14
10	JAMMU & KASHMIR	0	0	0	0	1	0	0	0	14	1
11	JHARKHAND	1	0	1	1	0	0	0	0	30	28
12	KARNATAKA	0	0	1	0	1	0	0	0	104	32
13	KERALA	1	0	3	0	16	4	1	0	55	18
14	MADHYA PRADESH	0	0	5	0	0	0	0	0	130	97
15	MAHARASHTRA	1	0	19	6	1	1	1	0	64	43
16	MANIPUR	0	0	0	0	0	0	0	0	5	2
17	MEGHALAYA	0	0	0	0	0	0	0	0	5	3
18	MIZORAM	0	0	0	0	0	0	0	0	10	0
19	NAGALAND	0	0	0	0	0	0	0	0	11	0
20	ODISHA	0	0	1	0	2	2	0	0	91	41
21	PUNJAB	1	1	1	0	0	0	0	0	24	23
22	RAJASTHAN	1	0	31	3	1	1	0	0	130	48
23	SIKKIM	0	0	0	0	0	0	0	0	2	2
24	TAMIL NADU	12	0	3	0	3	0	0	0	138	12
25	TELANGANA	1	0	1	0	4	4	0	0	49	35
26	TRIPURA	0	0	0	0	0	0	0	0	13	5
27	UTTAR PRADESH	0	0	0	0	2	1	0	0	71	61
28	UTTARAKHAND	0	0	1	0	0	0	0	0	11	8
29	WEST BENGAL#	0	0	3	0	5	0	0	0	59	19
	TOTAL (STATES)	19	2	77	13	39	16	2	0	1308	724
30	A & N ISLANDS	0	0	0	0	0	0	0	0	4	1
31	CHANDIGARH	0	0	0	0	0	0	0	0	1	1
32	D & N HAVELI	0	0	0	0	0	0	0	0	1	1
33	DAMAN & DIU	0	0	0	0	0	0	0	0	1	0
34	DELHI	0	0	0	0	0	0	0	0	16	14
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	4	0
36	PUDUCHERRY	0	0	0	0	2	2	0	0	4	4
	TOTAL (UTs)	0	0	0	0	2	2	0	0	31	21
	TOTAL (ALL-INDIA)	19	2	77	13	41	18	2	0	1339	745

- As per data provided by States/UTs.

- # Due to non-receipt of data from West Bengal for 2018, data furnished for 2017 has been used.

GLOSSARY

Prison/Jail

Any jail or place used permanently or temporarily under the general or special orders of a State Government for the detention of prisoners, and includes all lands and buildings appurtenant thereto, but does not include—

- (a) any place specially appointed by the State Government under section 541 of the Code of Criminal Procedure, 1882 (10 of 1882); or
- (b) any place which has been declared by the State Government by general or special order, to be a subsidiary jail;

Prisoner^s

Any person confined or committed to jail (other than police custody) as per the order of a competent authority.

Criminal Prisoner

Any prisoner duly committed to custody under the writ, warrant or order of any Court or authority exercising criminal jurisdiction, or by order of a Court-martial;

Civil prisoner

Any prisoner who is not a criminal prisoner

Convicted criminal prisoner or Convicts

Any criminal prisoner under sentence of a Court or Court-martial, and includes a person detained in prison under the provisions of Chapter VIII of the 6 Code of Criminal Procedure, 1882 (10 of 1882) or under the 7 Prisoners Act, 1871 (5 of 1871).

Undertrial Prisoner

Any person who has been committed to judicial custody and against whom a criminal trial has been initiated by a competent authority (trial is in process and not yet disposed off).

Detenues^s

Any person detained in prison on the orders of the competent authority under the relevant preventive laws.

Prison Population

Number of prisoners kept in prison at any given point of time. The prison population keeps changing because of addition of new prisoners and release of the old ones.

Occupancy Rate

The number of inmates accommodated in jail against the authorized capacity of 100 inmates. **Occupancy Rate= Population * 100 / Inmates Capacity**

Overcrowding

The occupancy rate of more than 100 percent results in overcrowding in the jail. Inmate population exceeds maximum capacity

Women Jail

The jails functioning exclusively for confinement of women

Open Jail[§]

Special kind of jails that provides opportunities of employment and living a life in the open to the convicted prisoners.

Borstal School

The primary objective of borstal school is to ensure care, welfare and rehabilitation of young offenders (18-21) and to keep them away from contaminating atmosphere of the prison. The emphasis is given on the education, training and moral influence conducive for their reformation and prevention of crime.

Habitual Offenders[§]

Any prisoner classified as such in accordance with the provisions of the law or rules.

Medical Officer[§]

Gazetted officer of the government and includes qualified medical practitioners declared by general or special orders of the government to be a medical officer.

Probation officer[§]

An officer appointed as such by the State government to undertake probation work under the Probation of Offenders Act of 1958, or any other law.

§ - Model Prison Manual-2016, published by MHA

**Officers Associated with the Publication
(Prison Statistics India – 2018)**

Supervision

Shri Ram Phal Pawar, IPS	Director, NCRB
Shri Vivek Gogia, IPS	Inspector General (A&T), NCRB
Shri Sanjeev Kumar, ISS	Chief Statistician, NCRB

Editorial Board

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Ms. Divya Singh	Statistical Officer (Statistics)
Shri C. Sivakumar	Data Processing Assistant – A (Statistics)
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Reply to: The Director, National Crime Records Bureau, NH-8, Mahipalpur, New Delhi, **INDIA**
e-mail: prison@ncrb.nic.in Fax: +91-11-26782253 website: <http://ncrb.gov.in>



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National Crime Records Bureau
Ministry of Home Affairs
National Highway - 8, Mahipalpur, New Delhi-110037
Email: prison@ncrb.nic.in/stat@ncrb.nic.in
Website: <http://ncrb.gov.in>
Telefax: +91-11-26782257